

**Directorate General of Foreign Trade  
Ministry of Commerce & Industry  
Udyog Bhawan, New Delhi  
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER  
PRODUCTS' MEETING NO. 34/08 HELD ON 26.12.2007 UNDER CHAIRMANSHIP  
OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **34/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **26.12.2007** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Ishwar Singh, Dy. DGFT and Convener
2. Committee confirmed minutes of NC Meeting No. 31/08 held on 28.11.2007.
- 3.1 Committee, after deliberations, approved following cases:

**PART – A (MANUAL APPLICATION)**

|              |                                    |                  |                                         |                             |
|--------------|------------------------------------|------------------|-----------------------------------------|-----------------------------|
| <b>3.1.1</b> | <b>Case No. A-459</b>              | METRO TYRES LTD. | HQ F. No.<br>01/87/050/481/AM08/DES-VII | <b>Status:<br/>Approved</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 |                  | RLA F. No. ADV-26/AM-08/Lic/Ldh         |                             |

**Application:** Communication dated 11.9.2007 stating that adhoc norms for the export product 'Heavy Duty Bicycle Butyl with Valves' has already been fixed by Norms Committee in its Meeting No. 16/07 dated 19.07.2006 (Case No. B-485), but firm wants to import 'Zinc Ingot' instead of 'Zinc Oxide':

**Decision:** With DIPP dated 24.12.2007, the Committee allowed conversion norms from 'Zinc Ingots' to 'Zinc Oxide' applicable as per SION **A-1207** i.e. against 1 kg of 'Zinc Oxide', the firm can import 0.82 kg 'Zinc Ingots'.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|              |                                    |                                                 |                                         |                             |
|--------------|------------------------------------|-------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.1.2</b> | <b>Case No. A-461</b>              | BHARAT RUBBER WORKS                             | HQ F. No.<br>01/87/050/473/AM04/DES-VII | <b>Status:<br/>Approved</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0310219199<br>Dated 18.08.2005 | RLA F. No.<br>03/24/040/891/AM04        |                             |

**Application:** Request is for adhoc norms for following:

| <b>Sl.No.</b> | <b>EXPORT ITEM</b>                                                                                         | <b>Qty</b>                           |
|---------------|------------------------------------------------------------------------------------------------------------|--------------------------------------|
| 1.            | DROPPER SET WITH RUBBER TEATS OF VARIOUS COLOUR/BROMO BUTYL RUBBER TEATS AND BEKLITE CAP AND GLASS DROPPER | 10,00,000.00 (PCS)<br>36330.00 (KGS) |

| Sl.No. | IMPORT ITEM                    | Qty         |
|--------|--------------------------------|-------------|
| 1.     | BROMO BUTYL RUBBER             | 17380.00 KG |
| 2.     | GLASS TUBE                     | 16000.00 KG |
| 3.     | CARBAN BLACK                   | 2650.00 KG  |
| 4.     | RUBBER ACCELERATORS (DPTT/TFA) | 200.00 KG   |

**Decision:** With DIPP dated 24.12.2007, following adhoc norms are approved:

| EXPORT ITEM                                                                                                                                                               | QTY                            | IMPORT ITEM        | QTY      |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|--------------------|----------|
| Dropper Set with Rubber Teats of various Colour/Bromo Butyl Rubber Teats and Beklite Cap and Glass Dropper containing Rubber Teat (78.8% Bromo Butyl Rubber) – 20,000 kg. | 10,00,000.00 (pcs)<br>36330 kg | Bromo Butyl Rubber | 17336 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|              |                                    |                                                  |                                         |                             |
|--------------|------------------------------------|--------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.1.3</b> | <b>Case No. A-464</b>              | SARTEX INDIA PVT. LTD.                           | HQ F. No.<br>01/87/050/207/AM08/DES-VII | <b>Status:<br/>Approved</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>3110029114<br>Dated: 03.05.2007 | RLA F. No. 31/24/040/30/AM08            |                             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                      | Qty          |
|--------|--------------------------------------------------|--------------|
| 1.     | Stitch Bonded Fabrics132EX010-00810-01270-264000 | 47446.000 kg |
| 2.     | Stitch Bonded Fabrics132EN000-00540-01270-264000 | 11775.000 kg |

| Sl.No. | IMPORT ITEM                                                      | Qty          |
|--------|------------------------------------------------------------------|--------------|
| 1.     | Glass Roving FS5300277580- FG-Continious Roving 2002 827 42 Tray | 44741.000 kg |
| 2.     | Glass Roving FS2300253417 FG-Continious Roving 2002 827 42 Tray  | 6865.100 kg  |
| 3.     | Glass Roving FS5305352259-FG-Continious Roving 2002 413 42 Tray  | 29825.400 kg |
| 4.     | Glass Roving FC5305352262-FG-Continious Roving 2002 413 42 Tray  | 98297.100 kg |

**Decision:** With DIPP dated 24.12.2007, following adhoc norms are approved:

| EXPORT ITEM                      | QTY  | IMPORT ITEM  | QTY                         |
|----------------------------------|------|--------------|-----------------------------|
| Stitch Bonded Glass Fiber Fabric | 1 kg | Glass Roving | 1.05<br>kg/kg<br>content in |

|  |  |  |        |
|--|--|--|--------|
|  |  |  | export |
|--|--|--|--------|

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|              |                                     |                                                                                                      |                                                                        |                             |
|--------------|-------------------------------------|------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------|-----------------------------|
| <b>3.1.4</b> | <b>Case No. A-465</b>               | SINGH<br>PLASTICISERS &<br>RESINS (I) PVT.<br>LTD.                                                   | HQ F. Nos.<br>01/83/050/150/AM08/DES-VII<br>01/83/050/346/AM07/DES-VII | <b>Status:<br/>Approved</b> |
|              | NC No.: 34/08<br>Dated: 26.12..2007 | Adv. Lic. No.<br>0510202682<br>Dated: 19.04.2007<br>Adv. Lic. No.<br>0510188398<br>Dated: 07.08.2006 | RLA F. Nos. 05/24/040/48/AM08<br>05/24/040/354/AM07                    |                             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                                                    | Qty       |
|--------|--------------------------------------------------------------------------------|-----------|
| 1.     | POWERPLAST RESORCINOL FORMALDEHYDE/<br>MODIFIED RESORCINOL FORMALDEHYDE RESINS | 53.000 MT |

| Sl.No. | IMPORT ITEM                                                                    | Qty       |
|--------|--------------------------------------------------------------------------------|-----------|
| 1      | RESORCINOL (Concentrate Min. 99%)                                              | 55.000 MT |
| 2      | PHENOL (Concentrate Min. 99%)                                                  | 5.5 MT    |
| 3      | MALEIC/FUMARIC (Concentrate Min. 99%)                                          | 1.3 MT    |
| Sl.No. | EXPORT ITEM                                                                    | Qty       |
| 1.     | POWERPLAST RESORCINOL FORMALDEHYDE/<br>MODIFIED RESORCINOL FORMALDEHYDE RESINS | 53.000 MT |
| Sl.No. | IMPORT ITEM                                                                    | Qty       |
| 1      | RESORCINOL (concentrate min. 9.5%)                                             | 55.000 MT |
| 2      | PHENOL (Concentrate min. 99%)                                                  | 5.5 MT    |
| 3      | MALEIC/FUMARIC (Concentrate min. 99%)                                          | 1.3 MT    |

**Decision:** With D/o C&PC OM No. 46011/75/2007-PC.II dated 29.10.2007, following adhoc norms are **approved**:

| EXPORT ITEM                                                                         | QTY     | IMPORT ITEM       | QTY      |
|-------------------------------------------------------------------------------------|---------|-------------------|----------|
| Powerplast Resorcinol<br>Formaldehyde/Modified<br>Resorcinol Formaldehyde<br>Resins | 1<br>MT | 1. Resorcinol     | 1.003 MT |
|                                                                                     |         | 2. Phenol         | 0.098 MT |
|                                                                                     |         | 3. Maleic/Fumaric | 0.002 MT |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

### PART – M (REPRESENTATIONS)

|              |                       |                           |                                        |                             |
|--------------|-----------------------|---------------------------|----------------------------------------|-----------------------------|
| <b>3.1.5</b> | <b>Case No. M-296</b> | BOSTIK INIDA<br>PVT. LTD. | HQ F. No.<br>01/82/050/97/AM06/DES-VII | <b>Status:<br/>Approved</b> |
|--------------|-----------------------|---------------------------|----------------------------------------|-----------------------------|

|  |                                    |                                                  |                              |  |
|--|------------------------------------|--------------------------------------------------|------------------------------|--|
|  | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0710037705<br>Dated: 09.05.2005 | RLA F. No. 07/24/040/54/AM06 |  |
|--|------------------------------------|--------------------------------------------------|------------------------------|--|

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                           | Qty          |
|--------|---------------------------------------|--------------|
| 1      | 62/0- SYN. RUBBER ADHESIVE 19% SOLIDS | 21000.000 KG |
| Sl.No. | EXPORT ITEM                           | Qty          |
| 1      | POLYCHLOROPRENE RUBBER                | 3150.000 KG  |
| 2      | PHENOLIC RESIN                        | 840.000 KG   |
| 3      | VULKANOX                              | 210.000 KG   |
| 4      | TOLUENE                               | 13020.000 KG |
| 5      | n-HEXANE                              | 4620.000 KG  |

**Decision:** With D/o C&PC OM No. 46011/83/2004-PC.II dated 03.06.2005, following adhoc norms are **approved** in supersession of the earlier norms:

| EXPORT ITEM                                                                   | QTY  | IMPORT ITEM               | QTY       |
|-------------------------------------------------------------------------------|------|---------------------------|-----------|
| Synthetic Rubber Adhesive (Solid Content 19 +/- 1% Grade 6800/6075/6070/6050) | 1 kg | 1. Polychloroprene Rubber | 0.1530 kg |
|                                                                               |      | 2. Phenolic Resin         | 0.0357 kg |
|                                                                               |      | 3. Magnesium Oxide        | 0.0102 kg |
|                                                                               |      | 4. Toluene                | 0.5472 kg |
|                                                                               |      | 5. n-Hexane               | 0.2819 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|              |                                    |                                                  |                                         |                             |
|--------------|------------------------------------|--------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.1.6</b> | <b>Case No. M-299</b>              | STAHL INDIA PVT. LTD.                            | HQ F. No.<br>01/87/050/937/AM07/DES-VII | <b>Status:<br/>Approved</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0410087261<br>Dated: 01.02.2007 | RLA F. No.<br>04/24/040/421/AM07        |                             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                                 | Qty           |
|--------|-------------------------------------------------------------|---------------|
| 1.     | SYNTHETIC RESIN ACRYLIC EMULSION (SOLID CONTENT 35% +/- 1%) | 150000.000 KG |
| Sl.No. | IMPORT ITEM                                                 | Qty           |
| 1      | ADDITIVE (ZINC OXIDE/PROXEL GXL)                            | 3763.500 KG   |
| 2      | CATALYST (ASCORBIC ACID)                                    | 492.000 KG    |

|   |                |              |
|---|----------------|--------------|
| 3 | EMULSIFIER     | 3672.000 KG  |
| 4 | BUTYL ACRYLATE | 39805.500 KG |
| 5 | ACRYLIC ACID   | 9924.000 KG  |

**Decision:** With D/o C&PC OM No. 46011/230/2004-PC.II dated 20.11.2007, following adhoc norms are **approved**:

| EXPORT ITEM                                                      | QTY  | IMPORT ITEM                         | QTY       |
|------------------------------------------------------------------|------|-------------------------------------|-----------|
| Synthetic Resin Acrylic Emulsion RA-17 (Solid Content 35 +/- 1%) | 1 kg | 1. Additive (Zinc Oxide/Proxel GXL) | 0.0243 kg |
|                                                                  |      | 2. Catalyst (Ascorbic Acid)         | 0.0032 kg |
|                                                                  |      | 3. Emulsifier                       | 0.0237 kg |
|                                                                  |      | 4. Butyl Acrylate                   | 0.2576 kg |
|                                                                  |      | 5. Acrylic Acid                     | 0.0642 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|              |                                     |                                                  |                                         |                             |
|--------------|-------------------------------------|--------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.1.7</b> | <b>Case No. M-300</b>               | STAHL INDIA PVT. LTD.                            | HQ F. No.<br>01/87/050/938/AM07/DES-VII | <b>Status:<br/>Approved</b> |
|              | NC No.: 34/08<br>Dated: 26.12..2007 | Adv. Lic. No.<br>0410087262<br>Dated: 01.02.2007 | RLA F. No.<br>04/24/040/422/AM07        |                             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                                 | Qty           |
|--------|-------------------------------------------------------------|---------------|
| 1.     | SYNTHETIC RESIN ACRYLIC EMULSION (SOLID CONTENT 35% +/- 1%) | 150000.000 KG |
| Sl.No. | IMPORT ITEM                                                 | Qty           |
| 1      | ADDITIVE (ZINC OXIDE/PROXEL GXL)                            | 7261.500 KG   |
| 2      | CATALYST (ASCORBIC ACID)                                    | 309.000 KG    |
| 3      | EMULSIFIER                                                  | 2626.500 KG   |
| 4      | BUTYL ACRYLATE                                              | 40015.500 KG  |
| 5      | ACRYLIC ACID                                                | 10197.000 KG  |

**Decision:** With D/o C&PC OM No. 46011/230/2004-PC.II dated 20.11.2007, following adhoc norms are **approved**:

| EXPORT ITEM                                                       | QTY  | IMPORT ITEM                         | QTY       |
|-------------------------------------------------------------------|------|-------------------------------------|-----------|
| Synthetic Resin Acrylic Emulsion R-1079 (Solid Content 35 +/- 1%) | 1 kg | 1. Additive (Zinc Oxide/Proxel GXL) | 0.0470 kg |
|                                                                   |      | 2. Catalyst (Ascorbic Acid)         | 0.0020 kg |
|                                                                   |      | 3. Emulsifier                       | 0.0170 kg |
|                                                                   |      | 4. Butyl Acrylate                   | 0.2590 kg |
|                                                                   |      | 5. Acrylic Acid                     | 0.0660 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|              |                                    |                                                  |                                         |                             |
|--------------|------------------------------------|--------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.1.8</b> | <b>Case No. M-301</b>              | BUILDMET<br>FIBRES PVT.<br>LTD.                  | HQ F. No.<br>01/87/050/553/AM06/DES-VII | <b>Status:<br/>Approved</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0710039689<br>Dated: 17.08.2005 | RLA F. No.<br>07/24/040/373/AM06        |                             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                                                                                     | Qty          |
|--------|-----------------------------------------------------------------------------------------------------------------|--------------|
| 1.     | FLEXIBLE INTERMEDIATE BULK CONTAINERS:<br>CONTENT. PP WOVEN FABRICS UV STABILIZED<br>39216 KGS PP YARN 1570 KGS | 40786.000 KG |
| Sl.No. | IMPORT ITEM                                                                                                     | Qty          |
| 1      | PP WOVEN FABRICS UV STABILIZED                                                                                  | 40000.000 KG |
| 2      | PP YARN FOR STITCHING                                                                                           | 1649.000 KG  |

**Decision:** With D/o C&PC OM No. 46011/161/2004-PC.II dated 23.08.2005, following adhoc norms are **approved**:

| EXPORT ITEM                                                                                                  | QTY  | IMPORT ITEM                                | QTY       |
|--------------------------------------------------------------------------------------------------------------|------|--------------------------------------------|-----------|
| Flexible Intermediate Bulk Containers (Content: PP Woven Fabrics UV Stabilized 39216 kgs. PP Yarn 1570 kgs.) | 1 kg | 1. Relevant PP Woven Fabrics UV Stabilized | 0.9807 kg |
|                                                                                                              |      | 2. PP Yarn for Stitching                   | 0.0404 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

### ONLINE CASES

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|                                                               |                                                          |                                            |                        |                  |                       |
|---------------------------------------------------------------|----------------------------------------------------------|--------------------------------------------|------------------------|------------------|-----------------------|
| <b>Case No.:10/5/87-ALC1/2007</b>                             | Party Name:ASSOCIATED CAPSULES PVT. LIMITED              | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Approved</b> |                  |                       |
| HQ File :<br>01/87/050/01108/AM07/                            | RLA File :<br>03/94/040/01317/AM07/                      | Lic.No/Date:03104231<br>70<br>14.03.2007   | Defer Date:            |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                                          |                                            |                        |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                       | <b>Qty</b>                                 | <b>UO M</b>            | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | <b>63/0-</b> 250 MICRONS PVC FILM LAMINATED WITH PE FILM | 5000.000                                   | K.G                    | 427500.00        | 9500.00<br>US\$       |
|                                                               |                                                          |                                            | <b>Total</b>           | 427,500.00       | 9,500.00              |

| Sl.No. | IMPORT ITEM                           | Qty      | UO M         | CIF (Rs.)  | CIF (Currency) |
|--------|---------------------------------------|----------|--------------|------------|----------------|
| 1      | PVC Resin                             | 4239.370 | K.G          | 188864.10  | 4196.98 US\$   |
| 2      | Plasticizer (Epoxidised Soyabean Oil) | 281.180  | K.G          | 18473.40   | 410.52 US\$    |
| 3      | Pigments                              | 25.280   | K.G          | 14527.35   | 322.83 US\$    |
| 4      | PVC Stabilizer                        | 153.230  | K.G          | 37924.65   | 842.77 US\$    |
| 5      | PVC Processing Aid                    | 81.520   | K.G          | 10271.70   | 228.26 US\$    |
| 6      | Impact Modifier for PVC               | 521.080  | K.G          | 57449.25   | 1276.65 US\$   |
| 7      | Lubricants                            | 61.390   | K.G          | 7044.30    | 156.54 US\$    |
| 8      | Adhesive                              | 111.040  | K.G          | 25333.65   | 562.97 US\$    |
| 9      | LDPE FILM                             | 347.910  | K.G          | 36165.15   | 803.67 US\$    |
|        |                                       |          | <b>Total</b> | 396,053.55 | 8,801.19       |

**Decision:** With D/o C&PC OM No. 46011/230/2004-PC.II dated 20.11.2007, following adhoc norms are **approved**:

| EXPORT ITEM                                 | QTY  | IMPORT ITEM                                    | QTY       |
|---------------------------------------------|------|------------------------------------------------|-----------|
| 250 Microns PVC Film Laminated with PE Film | 1 kg | 1. PVC Resin                                   | 0.845 kg  |
|                                             |      | 2. Plasticizer                                 | 0.056 kg  |
|                                             |      | 3. Pigments                                    | 0.005 kg  |
|                                             |      | 4. PVC Stabilizer                              | 0.030 kg  |
|                                             |      | 5. PVC Processing Aid                          | 0.016 kg  |
|                                             |      | 6. Impact Modifier                             | 0.104 kg  |
|                                             |      | 7. Lubricant                                   | 0.012 kg  |
|                                             |      | 8. Relevant Adhesive (Solid Content 40 +/- 2%) | 0.022 kg  |
|                                             |      | 9. LDPE Film                                   | 0.0695 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|    |                                    |                                     |                                            |                        |
|----|------------------------------------|-------------------------------------|--------------------------------------------|------------------------|
| 45 | <b>Case No.:14/12/87-ALC1/2007</b> | Party Name:GARWARE WALL ROPES LTD., | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Approved</b> |
|    | HQ File :<br>01/87/050/00120/AM08/ | RLA File :<br>31/24/040/00419/AM07/ | Lic.No/Date:31100292<br>89                 | Defer Date:            |

22.05.2007

Application: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM               | Qty     | UO M  | FOB (Rs.)     | FOB (Currency) |
|--------|---------------------------|---------|-------|---------------|----------------|
| 1      | 63/0- Stripes of PP Fibre | 500.000 | M.T   | 26830650.00   | 603614.17 US\$ |
|        |                           |         | Total | 26,830,650.00 | 603,614.17     |

| Sl.No. | IMPORT ITEM | Qty     | UO M  | CIF (Rs.)     | CIF (Currency) |
|--------|-------------|---------|-------|---------------|----------------|
| 1      | PP Granules | 525.000 | M.T   | 26565000.00   | 597637.83 US\$ |
|        |             |         | Total | 26,565,000.00 | 597,637.83     |

Decision: With D/o C&PC OM No. 46011/128/2006-PC.II dated 29.10.2007, following adhoc norms are approved:

| EXPORT ITEM              | QTY  | IMPORT ITEM                  | QTY     |
|--------------------------|------|------------------------------|---------|
| Stripes of Polypropylene | 1 kg | Polypropylene Resin/Granules | 1.05 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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|                                                               |                                                                                                                                      |                                            |                        |                  |                        |
|---------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|------------------------|------------------|------------------------|
| <b>Case No.:97/24/87-ALC1/2007</b>                            | Party Name:V.K.A. POLYMERS PRIVATE LIMITED                                                                                           | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Approved</b> |                  |                        |
| HQ File :<br>01/87/050/00122/AM08/                            | RLA File :<br>32/24/040/00007/AM08/                                                                                                  | Lic.No/Date:32100354<br>46<br>23.05.2007   | Defer Date:            |                  |                        |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                                                                      |                                            |                        |                  |                        |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                                                                                                   | <b>Qty</b>                                 | <b>UO M</b>            | <b>FOB (Rs.)</b> | <b>FOB (Currency )</b> |
| 1                                                             | <b>63/0-</b> HDPE net impregnated with Alphacypermethrin 0.55% (contains Alphacypermethrin 25% Gr-1468 Kgs, HDPE Granules-59694 Kgs) | 61162.000                                  | K.G                    | 7157672.00       | 172474.04 US\$         |
|                                                               |                                                                                                                                      |                                            | <b>Total</b>           | 7,157,672.00     | 172,474.04             |

| Sl.No. | IMPORT ITEM               | Qty       | UO M         | CIF (Rs.)    | CIF (Currency) |
|--------|---------------------------|-----------|--------------|--------------|----------------|
| 1      | Alphacypermethrin 25% Gr. | 1600.000  | K.G          | 2249827.00   | 55008.00 US\$  |
| 2      | HDPE Granules             | 66100.000 | K.G          | 3579315.00   | 87513.81 US\$  |
|        |                           |           | <b>Total</b> | 5,829,142.00 | 142,521.81     |

**Decision:** With D/o C&PC OM No. 46011/97/2006-PC.II dated 30.11.2007, following adhoc norms are **approved**:

| EXPORT ITEM                                                 | QTY  | IMPORT ITEM                         | QTY      |
|-------------------------------------------------------------|------|-------------------------------------|----------|
| HDPE Mosquito Net Impregnated with Alpha Cypermethrin 0.55% | 1 kg | 1. HDPE Granules                    | 1.08 kg  |
|                                                             |      | 2. Alpha Cypermetharin 25% Granules | 0.026 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|    |                                                               |                                                     |                                            |                         |
|----|---------------------------------------------------------------|-----------------------------------------------------|--------------------------------------------|-------------------------|
| 53 | <b>Case No.:</b> 98/19/83-ALC1/2007                           | Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Approved |
|    | HQ File :<br>01/83/050/00684/AM08/                            | RLA File :<br>05/24/040/00277/AM08/                 | Lic.No/Date:05102058<br>83<br>06.07.2007   | Defer Date:             |
|    | <b>Application:</b> Request is for adhoc norms for following: |                                                     |                                            |                         |

| Sl.No. | EXPORT ITEM                                                                       | Qty    | UO M         | FOB (Rs.)     | FOB (Currency) |
|--------|-----------------------------------------------------------------------------------|--------|--------------|---------------|----------------|
| 1      | 62/0- POWER PLAST RESORCINOL FORMALDEHYDE/MODIFIED RESORCINOL FORMALDEHYDE RESINS | 80.000 | M.T          | 26240000.00   | 640000.00 US\$ |
|        |                                                                                   |        | <b>Total</b> | 26,240,000.00 | 640,000.00     |

| Sl.No. | IMPORT ITEM | Qty   | UO M | CIF (Rs.)   | CIF (Currency) |
|--------|-------------|-------|------|-------------|----------------|
| 1      | RESORCINOL  | 82.40 | M.T  | 20876800.00 | 509190.00 US\$ |

|   |                                       |       |              |               |            |
|---|---------------------------------------|-------|--------------|---------------|------------|
|   | (CONCENTRATE MIN. 99%)                | 0     |              |               |            |
| 2 | PHENOL (CONCENTRATE MIN. 99%)         | 8.240 | M.T          | 0.00          | 0.00 US\$  |
| 3 | MALIEC/FUMARIC (CONCENTRATE MIN. 99%) | 1.940 | M.T          | 0.00          | 0.00 US\$  |
|   |                                       |       | <b>Total</b> | 20,876,800.00 | 509,190.00 |

**Decision:** With D/o C&PC OM No. 46011/75/2007-PC.II dated 29.10.2007, following adhoc norms are **approved**:

| EXPORT ITEM                                                                | QTY  | IMPORT ITEM       | QTY      |
|----------------------------------------------------------------------------|------|-------------------|----------|
| Powerplast Resorcinol Formaldehyde/Modified Resorcinol Formaldehyde Resins | 1 MT | 1. Resorcinol     | 1.003 MT |
|                                                                            |      | 2. Phenol         | 0.098 MT |
|                                                                            |      | 3. Maleic/Fumaric | 0.002 MT |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

|                                                                                            |                                      |                                     |                                            |                        |
|--------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------|--------------------------------------------|------------------------|
| 56                                                                                         | <b>Case No.:1596/26/80-ALC2/2007</b> | Party Name:EXPANDED INCORPORATION   | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Approved</b> |
|                                                                                            | HQ File :<br>01/80/050/00356/AM08/   | RLA File :<br>03/94/040/01269/AM07/ | Lic.No/Date:03104374<br>99<br>26.07.2007   | Defer Date:            |
| <b>Decision:</b> Case is already <b>approved</b> in NC Meeting No. 31/08 dated 28.11.2007. |                                      |                                     |                                            |                        |

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|                                                               |                                        |                                            |                        |                  |                       |
|---------------------------------------------------------------|----------------------------------------|--------------------------------------------|------------------------|------------------|-----------------------|
| <b>Case No.:8/26/87-ALC1/2007</b>                             | Party Name:KALPANA INDUSTRIES LIMITED, | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Approved</b> |                  |                       |
| HQ File :<br>01/87/050/00347/AM08/                            | RLA File :<br>03/94/040/00475/AM08/    | Lic.No/Date:03104419<br>11<br>05.09.2007   | Defer Date:            |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                        |                                            |                        |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                     | <b>Qty</b>                                 | <b>UO M</b>            | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | <b>63/0-</b> POLYTHYLENE COMPOUND      | 200.000                                    | M.T                    | 5213000.00       | 130000.00 US\$        |

|                                                                                                                             |                                                           |            |                      |                  |                       |
|-----------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|------------|----------------------|------------------|-----------------------|
|                                                                                                                             | (containing 35 +/-1% LLDPE and 65 +/-1%Calcium Carbonate) |            |                      |                  |                       |
|                                                                                                                             |                                                           |            | <b>Tot al</b>        | 5,213,000.00     | 130,000.00            |
|                                                                                                                             |                                                           |            |                      |                  |                       |
| <b>Sl.No.</b>                                                                                                               | <b>IMPORT ITEM</b>                                        | <b>Qty</b> | <b>UO M</b>          | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |
| 1                                                                                                                           | LINER LOW DENSITY POLYTHYLENE (LLDPE) GRANULES            | 70.000     | M.T                  | 3633280.00       | 89600.00 US\$         |
| 2                                                                                                                           | CALCIUM CARBONATE                                         | 130.000    | M.T                  | 738010.00        | 18200.00 US\$         |
|                                                                                                                             |                                                           |            | <b>Tot al</b>        | 4,371,290.00     | 107,800.00            |
|                                                                                                                             |                                                           |            |                      |                  |                       |
| <b>Decision:</b> With D/o C&PC OM No. 46011/113/2006-PC.II dated 03.07.2007, following adhoc norms are <b>approved</b> :    |                                                           |            |                      |                  |                       |
| <b>EXPORT ITEM</b>                                                                                                          |                                                           | <b>QTY</b> | <b>IMPORT ITEM</b>   |                  | <b>QTY</b>            |
| Polyethylene Compound (containing 35 +/- 1% LLDPE and 65 +/- 1% Calcium Carbonate)                                          |                                                           | 1 kg       | 1. LLDPE Granules    |                  | 0.350 kg              |
|                                                                                                                             |                                                           |            | 2. Calcium Carbonate |                  | 0.650 kg              |
|                                                                                                                             |                                                           |            |                      |                  |                       |
| RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures. |                                                           |            |                      |                  |                       |

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|                                                               |                                                                                         |                                            |                         |                  |                       |
|---------------------------------------------------------------|-----------------------------------------------------------------------------------------|--------------------------------------------|-------------------------|------------------|-----------------------|
| <b>Case No.:</b> 6/27/87-ALC1/2007                            | Party Name:KALPANA INDUSTRIES LIMITED,                                                  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Approved |                  |                       |
| HQ File :<br>01/87/050/00407/AM08/                            | RLA File :<br>03/94/040/00687/AM08/                                                     | Lic.No/Date:0310445169<br>04.10.2007       | Defer Date:             |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                         |                                            |                         |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                                                      | <b>Qty</b>                                 | <b>UO M</b>             | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | <b>63/0-</b> POLYETHYLENE COMPOUND<br>(containing 35 +/- 1% LLDPE and 65 +/- 1% Calcium | 50.000                                     | M.T                     | 1482500.00       | 0.00 Indian Rupees    |

|                                                                                                                                |                                                                                             |            |                      |                  |                           |
|--------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|------------|----------------------|------------------|---------------------------|
|                                                                                                                                | Carbonte)                                                                                   |            |                      |                  |                           |
|                                                                                                                                |                                                                                             |            | <b>Tot<br/>al</b>    | 1,482,500.<br>00 | 0.00                      |
| <b>Sl.No.</b>                                                                                                                  | <b>IMPORT ITEM</b>                                                                          | <b>Qty</b> | <b>UO<br/>M</b>      | <b>CIF (Rs.)</b> | <b>CIF<br/>(Currency)</b> |
| 1                                                                                                                              | LINER LOW DENSITY<br>POLYTHYLENE (LLDPE)<br>BASE POLYMER                                    | 17.5<br>00 | M.T                  | 1069670.0<br>0   | 25900.00<br>US\$          |
| 2                                                                                                                              | CALCIUM CARBONATE<br>FILLER                                                                 | 32.5<br>00 | M.T                  | 201337.50        | 4875.00<br>US\$           |
|                                                                                                                                |                                                                                             |            | <b>Tot<br/>al</b>    | 1,271,007.<br>50 | 30,775.00                 |
| <b>Decision:</b> With D/o C&PC OM No. 46011/113/2006-PC.II dated 03.07.2007,<br>following adhoc norms are <b>approved</b> :    |                                                                                             |            |                      |                  |                           |
|                                                                                                                                | <b>EXPORT ITEM</b>                                                                          | <b>QTY</b> | <b>IMPORT ITEM</b>   | <b>QTY</b>       |                           |
|                                                                                                                                | Polyethylene Compound<br>(containing 35 +/- 1%<br>LLDPE and 65 +/- 1%<br>Calcium Carbonate) | 1 kg       | 1. LLDPE Granules    | 0.350 kg         |                           |
|                                                                                                                                |                                                                                             |            | 2. Calcium Carbonate | 0.650 kg         |                           |
| RLA concerned shall call back the licence in question and take consequential action as<br>per Foreign Trade Policy/Procedures. |                                                                                             |            |                      |                  |                           |

|     |                                                        |                                                                                                     |                                           |             |                                                |                 |                 |                   |  |
|-----|--------------------------------------------------------|-----------------------------------------------------------------------------------------------------|-------------------------------------------|-------------|------------------------------------------------|-----------------|-----------------|-------------------|--|
| 106 | Case No.:7/27/87-<br>ALC1/2007                         |                                                                                                     | Party Name:KALPANA<br>INDUSTRIES LIMITED, |             | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 |                 | Status:Approved |                   |  |
|     | HQ File :<br>01/87/050/00408/AM08/                     |                                                                                                     | RLA File :<br>03/94/040/00657/AM08/       |             | Lic.No/Date:03104451<br>74<br>04.10.2007       |                 | Defer Date:     |                   |  |
|     | Application: Request is for adhoc norms for following: |                                                                                                     |                                           |             |                                                |                 |                 |                   |  |
|     | Sl.No.                                                 | EXPORT ITEM                                                                                         |                                           | Qty         | UO<br>M                                        | FOB (Rs.)       |                 | FOB<br>(Currency) |  |
|     | 1                                                      | 63/0- POLYETHYLENE<br>COMPOUND<br>(containing 35+/- 1% LLDPE<br>and 65 +/- 1% Calcium<br>Carbonate) |                                           | 400.0<br>00 | M.T                                            | 11611600.0<br>0 |                 | 286000.00<br>US\$ |  |
|     |                                                        |                                                                                                     |                                           | Tot         | 11,611,600.<br>00                              |                 | 286,000.00      |                   |  |

|                                                                                                                             |                                                           |             |                      |                  |                   |
|-----------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|-------------|----------------------|------------------|-------------------|
|                                                                                                                             |                                                           |             | al                   |                  |                   |
|                                                                                                                             |                                                           |             |                      |                  |                   |
| Sl.No.                                                                                                                      | IMPORT ITEM                                               | Qty         | UO<br>M              | CIF (Rs.)        | CIF<br>(Currency) |
| 1                                                                                                                           | LINER LOW DENSITY<br>POLYTHYLENE ( LLDPE)<br>BASE POLYMER | 140.0<br>00 | M.T                  | 8383900.0<br>0   | 203000.00<br>US\$ |
| 2                                                                                                                           | CALCIUM CARBONATE<br>FILLER                               | 260.0<br>00 | M.T                  | 1610700.0<br>0   | 39000.00<br>US\$  |
|                                                                                                                             |                                                           |             | Tot<br>al            | 9,994,600.<br>00 | 242,000.00        |
| <b>Decision:</b> With D/o C&PC OM No. 46011/113/2006-PC.II dated 03.07.2007 following adhoc norms are <b>approved</b> :     |                                                           |             |                      |                  |                   |
| EXPORT ITEM                                                                                                                 |                                                           | QTY         | IMPORT ITEM          |                  | QTY               |
| Polyethylene Compound<br>(containing 35 +/- 1%<br>LLDPE and 65 +/- 1%<br>Calcium Carbonate)                                 |                                                           | 1 kg        | 1. LLDPE Granules    |                  | 0.350 kg          |
|                                                                                                                             |                                                           |             | 2. Calcium Carbonate |                  | 0.650 kg          |
| RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures. |                                                           |             |                      |                  |                   |

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|                                                               |                                        |                                            |                        |                  |                       |
|---------------------------------------------------------------|----------------------------------------|--------------------------------------------|------------------------|------------------|-----------------------|
| <b>Case No.:7/30/87-ALC1/2007</b>                             | Party Name:KALPANA INDUSTRIES LIMITED, | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Approved</b> |                  |                       |
| HQ File :<br>01/87/050/00477/AM08/                            | RLA File :<br>03/94/040/00813/AM08/    | Lic.No/Date:03104493<br>72<br>06.11.2007   | Defer Date:            |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                        |                                            |                        |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                     | <b>Qty</b>                                 | <b>UO M</b>            | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | <b>63/0-</b> XLPE SIOPLAS COMPOUND     | 400.000                                    | M.T                    | 30615000.00      | 780000.00<br>US\$     |
|                                                               |                                        |                                            | <b>Tot al</b>          | 30,615,000.00    | 780,000.00            |
|                                                               |                                        |                                            |                        |                  |                       |
| <b>Sl.No.</b>                                                 | <b>IMPORT ITEM</b>                     | <b>Qty</b>                                 | <b>UO M</b>            | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |
| 1                                                             | LINER LOW DENSITY                      | 388.8                                      | M.T                    | 23240520.0       | 583200.00             |

|   |                                                            |            |                   |                   |                  |
|---|------------------------------------------------------------|------------|-------------------|-------------------|------------------|
|   | POLYTHYLENE (LLDPE)<br>BASE POLYMER                        | 00         |                   | 0                 | US\$             |
| 2 | TRI METHOXY VINYL<br>SILANE (VTMOS)<br>CROSS LINKING AGENT | 10.00<br>0 | M.T               | 1414675.00        | 35500.00<br>US\$ |
| 3 | DI - CUMYLPEROXIDE<br>(DCP)<br>CROSS LINKING AGENT         | 0.320      | M.T               | 44632.00          | 1120.00<br>US\$  |
| 4 | ANTIOXIDANT (IRGANOX<br>1024)<br>CROSS LINKING AGENT       | 0.320      | M.T               | 44632.00          | 1120.00<br>US\$  |
|   |                                                            |            | <b>Tot<br/>al</b> | 24,744,459.<br>00 | 620,940.00       |

**Decision:** With D/o C&PC OM No. 46011/108/2005-PC.II dated 01.02.2006, following adhoc norms are **approved**:

| EXPORT ITEM           | QTY  | IMPORT ITEM                               | QTY       |
|-----------------------|------|-------------------------------------------|-----------|
| XLPE Sioplas Compound | 1 kg | 1. Liner Low Density Polyethylene (LLDPE) | 0.9720 kg |
|                       |      | 2. Tri-Methoxy Vinyl Silane (VTMOS)       | 0.0250 kg |
|                       |      | 3. Di-Cumylperoxide (DCP)                 | 0.0008 kg |
|                       |      | 4. Antioxidant (Irganox 1024)             | 0.0008 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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|---------------------------------------------------------------|------------------------------------------------------------------------------------------------|--------------------------------------------|-------------------------|------------------|---------------------------|
| <b>Case No.:</b> 6/34/87-ALC1/2007                            | Party Name:KALPANA INDUSTRIES LIMITED,                                                         | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Approved |                  |                           |
| HQ File :<br>01/87/050/00496/AM08/                            | RLA File :<br>03/94/040/00844/AM08/                                                            | Lic.No/Date:03104501<br>58<br>14.11.2007   | Defer Date:             |                  |                           |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                                |                                            |                         |                  |                           |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                                                             | <b>Qty</b>                                 | <b>UO<br/>M</b>         | <b>FOB (Rs.)</b> | <b>FOB<br/>(Currency)</b> |
| 1                                                             | <b>63/0-</b> POLYTHYLENE COMPOUND<br>(containing 35+/-1% LLDPE and 65 +/-1% Calcium Carbonate) | 100.0<br>00                                | M.T                     | 2915500.0<br>0   | 0.00 Indian Rupees        |

|                                                                                                                             |                                                          |            |                      |                  |                           |
|-----------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|------------|----------------------|------------------|---------------------------|
|                                                                                                                             |                                                          |            | <b>Tot<br/>al</b>    | 2,915,500.<br>00 | 0.00                      |
|                                                                                                                             |                                                          |            |                      |                  |                           |
| <b>Sl.No.</b>                                                                                                               | <b>IMPORT ITEM</b>                                       | <b>Qty</b> | <b>UO<br/>M</b>      | <b>CIF (Rs.)</b> | <b>CIF<br/>(Currency)</b> |
| 1                                                                                                                           | LINER LOW DENSITY<br>POLYTHYLENE (LLDPE)<br>BASE POLYMER | 35.0<br>00 | M.T                  | 2092125.0<br>0   | 52500.00<br>US\$          |
| 2                                                                                                                           | CALCIUM CARBONATE<br>FILLER                              | 65.0<br>00 | M.T                  | 388538.00        | 9750.00<br>US\$           |
|                                                                                                                             |                                                          |            | <b>Tot<br/>al</b>    | 2,480,663.<br>00 | 62,250.00                 |
|                                                                                                                             |                                                          |            |                      |                  |                           |
| <b>Decision:</b> With D/o C&PC OM No. 46011/113/2006-PC.II dated 03.07.2007, following adhoc norms are <b>approved</b> :    |                                                          |            |                      |                  |                           |
| <b>EXPORT ITEM</b>                                                                                                          |                                                          | <b>QTY</b> | <b>IMPORT ITEM</b>   |                  | <b>QTY</b>                |
| Polyethylene Compound<br>(containing 35 +/- 1%<br>LLDPE and 65 +/- 1%<br>Calcium Carbonate)                                 |                                                          | 1 kg       | 1. LLDPE Granules    |                  | 0.350 kg                  |
|                                                                                                                             |                                                          |            | 2. Calcium Carbonate |                  | 0.650 kg                  |
|                                                                                                                             |                                                          |            |                      |                  |                           |
| RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures. |                                                          |            |                      |                  |                           |

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|                                                               |                                                                                                                                 |                                            |                        |                  |                       |
|---------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|------------------------|------------------|-----------------------|
| <b>Case No.:4/34/87-ALC1/2007</b>                             | Party Name:PIX TRANSMISSIONS LTD.,                                                                                              | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Approved</b> |                  |                       |
| HQ File :<br>01/87/050/00494/AM08/                            | RLA File :<br>03/95/040/00782/AM08/                                                                                             | Lic.No/Date:03104503<br>38<br>15.11.2007   | Defer Date:            |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                                                                 |                                            |                        |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                                                                                              | <b>Qty</b>                                 | <b>UOM</b>             | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | <b>62/0-</b> REINFORCED STEEL WIRE BRAIDED RUBBER HOSE CONTAINING MINIMUM 35% RELEVANT SYNTHETIC RUBBER IN RUBBER COMPOUND (OIL | 50000.000                                  | K.G                    | 6150000.00       | 150000.00 US\$        |

|        | RESISTANT SPIRAL HOSE)<br>(HYDRAULIC HOSE)<br>NT. WT. OF STEEL WIRE :<br>31250.000 KGS.<br>NT. WT. OF NYLON YARN :<br>1250.000 KGS.<br>NT. WT. OF RUBBER COMPOUND : 17500.000 KGS. |           |              |              |                 |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------------|--------------|-----------------|
|        |                                                                                                                                                                                    |           | <b>Total</b> | 6,150,000.00 | 150,000.00      |
| Sl.No. | IMPORT ITEM                                                                                                                                                                        | Qty       | UOM          | CIF (Rs.)    | CIF (Currency ) |
| 1      | HOSE REINFORCEMENT STEEL WIRE (BRASS PLATED)<br>0.10mm TO 0.50mm THICKNESS                                                                                                         | 32812.500 | K.G          | 2421563.00   | 59062.50 US\$   |
| 2      | NYLON YARN                                                                                                                                                                         | 1312.500  | K.G          | 579016.00    | 14122.34 US\$   |
| 3      | SYNTHETIC RUBBER<br>=====<br>POLYCHLOROPRENE RUBBER                                                                                                                                | 2007.250  | K.G          | 469115.00    | 11441.83 US\$   |
| 4      | SBR                                                                                                                                                                                | 4467.750  | K.G          | 338879.00    | 8265.34 US\$    |
| 5      | CARBON BLACK [N-220, N-330, N-550, N-660, N-774, N-990]                                                                                                                            | 8225.000  | K.G          | 522699.00    | 12748.75 US\$   |
| 6      | PLASTICISER                                                                                                                                                                        | 962.500   | K.G          | 69059.00     | 1684.38 US\$    |
| 7      | RUBBER CHEMICALS SUCH AS ANTIOXIDANTS (262.500KGS), ACCELERATORS, BONDING AGENTS, RETARDERS                                                                                        | 525.000   | K.G          | 78571.00     | 1916.37 US\$    |
| 8      | CHINA CLAY                                                                                                                                                                         | 1837.50   | K.G          | 7534.00      | 183.75          |

|  |  |   |              |              |            |
|--|--|---|--------------|--------------|------------|
|  |  | 0 |              |              | US\$       |
|  |  |   | <b>Total</b> | 4,486,436.00 | 109,425.26 |

**Decision:** With DIPP dated 24.12.2007, following adhoc norms are **approved:**

| EXPORT ITEM                                                                                                                                                                                                                                                                                | QTY          | IMPORT ITEM                                                                                     | QTY          |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|-------------------------------------------------------------------------------------------------|--------------|
| Reinforced Steel Wire Braided Rubber Hose containing Minimum 35% Relevant Synthetic Rubber in Rubber Compound (Oil Resistant Spiral Hose) (Hydraulic Hose)<br>Nt. Wt. of Steel Wire: 31250.000 Kgs.<br>Nt. Wt. of Nylon Yarn: 1250.000 Kgs.<br>Nt. Wt. of Rubber Compound : 17500.000 Kgs. | 50000.000 kg | 1. Hose Reinforcement Steel Wire (Brass Plated) 0.10mm TO 0.50mm Thickness                      | 32812.500 kg |
|                                                                                                                                                                                                                                                                                            |              | 2. Nylon Yarn                                                                                   | 1312.500 kg  |
|                                                                                                                                                                                                                                                                                            |              | 3. Synthetic Rubber/ Polychloroprene Rubber                                                     | 2007.250 kg  |
|                                                                                                                                                                                                                                                                                            |              | 4. SBR                                                                                          | 4467.750 kg  |
|                                                                                                                                                                                                                                                                                            |              | 5. Carbon Black [N-220, N-330, N-550, N-660, N-774, N-990]                                      | 8225.000 kg  |
|                                                                                                                                                                                                                                                                                            |              | 6. Plasticiser                                                                                  | 962.500 kg   |
|                                                                                                                                                                                                                                                                                            |              | 7. Rubber Chemicals such as Antioxidants (262.500 kgs), Accelerators, Bonding Agents, Retarders | 525.000 kg   |
|                                                                                                                                                                                                                                                                                            |              | 8. China Clay                                                                                   | 1837.500 kg  |

**Note: There will be Value Cap of 5% of FOB on Rubber Chemicals at Sl. No.7 of import items.**

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.2 Committee decided to transfer following cases:

### ONLINE CASES

|     |                             |                                |                                            |                           |
|-----|-----------------------------|--------------------------------|--------------------------------------------|---------------------------|
| 137 | Case No.:10/30/87-ALC1/2007 | Party Name:SHALIMAR PAINTS LTD | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:<br>Transferred to |
|-----|-----------------------------|--------------------------------|--------------------------------------------|---------------------------|

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                            |                                          |                          |                  |                       |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|------------------------------------------|--------------------------|------------------|-----------------------|
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                            |                                          | <b>Different Section</b> |                  |                       |
| HQ File :<br>01/87/050/00480/AM08/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :<br>03/95/040/01427/AM07/                        | Lic.No/Date:03104495<br>22<br>07.11.2007 | Defer Date:              |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                            |                                          |                          |                  |                       |
| <b>Sl.No.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>EXPORT ITEM</b>                                         | <b>Qty</b>                               | <b>UO M</b>              | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 62/0- PRIMER, ZINC RICH EPOXY; EPIGARD HS ZINC RICH PRIMER | 27000.000                                | Litre                    | 8775000.00       | 197191.00 US\$        |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                            |                                          | <b>Total</b>             | 8,775,000.00     | 197,191.00            |
| <b>Sl.No.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>IMPORT ITEM</b>                                         | <b>Qty</b>                               | <b>UO M</b>              | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | BUTYL ALCOHOL                                              | 4282.810                                 | Litre                    | 304936.05        | 6852.50 US\$          |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Epoxy Resins 75% Solid                                     | 10616.100                                | K.G                      | 1322773.96       | 29725.26 US\$         |
| 3                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Superfine Zinc Dust                                        | 21278.200                                | K.G                      | 4024255.84       | 90432.72 US\$         |
| 4                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | AEROSIL UNCOMPRESSED                                       | 159.242                                  | K.G                      | 29762.41         | 668.82 US\$           |
| 5                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | ORGANOCLAY                                                 | 747.727                                  | K.G                      | 71538.81         | 1607.61 US\$          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                            |                                          | <b>Total</b>             | 5,753,267.07     | 129,286.91            |
| <p><b>Position:</b> Physical application has not been received in DES-VII Section. With comments dated 24.12.2007, DIPP has recommended following deficiencies:</p> <ul style="list-style-type: none"> <li>i) <b>Percentage Pigment and percentage Solid Resin in export product;</b></li> <li>ii) <b>Material balance between import and export in terms of Solid Resin content; and</b></li> <li>iii) <b>Detailed specification of import item at S. No. 4.</b></li> </ul> <p><b>Decision:</b> The case may be <b>transferred to NC-4 (DES-IV)</b> with deficiencies recommended by DIPP as export product is a chemical item.</p> |                                                            |                                          |                          |                  |                       |

3.3 Committee deferred following cases as comments from Technical Authorities are not received and their representatives were also not present in meeting:

### PART – A (MANUAL APPLICATION)

|              |                                    |                                                   |                                         |                             |
|--------------|------------------------------------|---------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.3.1</b> | <b>Case No. A-455</b>              | DSM<br>ENGINEERING<br>PLASTICS INDIA<br>PVT. LTD. | HQ F. No.<br>01/87/050/464/AM08/DES-VII | <b>Status:<br/>Deferred</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>3110030854<br>Dated 20.09.2007   | RLA F. No. 31/24/040/203/AM08           |                             |

**Application:** Request is for adhoc norms for following:

| <b>Sl.No.</b> | <b>EXPORT ITEM</b>                                                        | <b>Qty</b>  |
|---------------|---------------------------------------------------------------------------|-------------|
| 1.            | Akulon K24 G6 Black (30% Glass Fiber Reinforced PA6 (Nylon 6) Compound    | 4000.000 kg |
| 2.            | Akulon N24 G3 Black (15% Glass Fiber Reinforced PA6 (Nylon 6) Compound    | 6000.000 kg |
| 3.            | Akulon S223 G6 Black (30% Glass Fiber Reinforced PA66 (Nylon 66) Compound | 3000.000 kg |
| <b>Sl.No.</b> | <b>IMPORT ITEM</b>                                                        | <b>Qty</b>  |
| 1.            | Nylon 6 Chips / Granules Base Polymer                                     | 2810.000 kg |
| 2.            | Glass Fiber (Chopped Strand) Reinforcing Agent                            | 1236.000 kg |
| 3.            | Black Masterbatch PE 48/93 Relevant Colourant                             | 62.000 kg   |
| 4.            | Calcium Stearate Mould Releasing Agent                                    | 12.400 kg   |
| 5.            | Nylon 6 Chips / Granules Base Polymer                                     | 5008.270 kg |
| 6.            | Glass Fiber (Chopped Strand) Reinforcing Agent                            | 927.000 kg  |
| 7.            | Black Masterbatch PE 48/93 Relevant Colourant                             | 123.600 kg  |
| 8.            | Calcium Stearate Mould Releasing Agent                                    | 121.130 kg  |
| 9.            | Nylon 66 Chips / Granules Base Polymer                                    | 2094.900 kg |
| 10.           | Glass Fiber (Chopped Strand) Reinforcing Agent                            | 927.000 kg  |
| 11.           | Black Masterbatch PE 48/93 Relevant Colourant                             | 61.800 kg   |
| 12.           | Calcium Stearate Mould Releasing Agent                                    | 6.300 kg    |

**Decision: Deferred.**

|              |                                    |                                                  |                                           |                             |
|--------------|------------------------------------|--------------------------------------------------|-------------------------------------------|-----------------------------|
| <b>3.3.2</b> | <b>Case No. A-456</b>              | SHIVALIK<br>INDUSTRIES                           | HQ F. No.<br>01/87/050/00050/AM08/DES-VII | <b>Status:<br/>Deferred</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0810063463<br>Dated: 08.03.2007 | RLA F. No. 08/24/040/333/AM07             |                             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                                                                                                                                                                                                                                    | Qty           |
|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| 1.     | Filled Compound Masterbatch Net Contents in Export Product: LDPE/LLDPE Granuels: 41000.000 kgs Calcium Carbonate/Talc: 56000.000 kgs Titanium Dioxide: 3000.000 kgs Packing Material: HDPE Granules: 4000.000 kgs Packing Material: LDPE Granules: 120.000 kgs | 100000.000 kg |
| 2.     | Filled Compound Masterbatch Net Contents in Export Product: HDPE Granuels: 41000.000 kgs Calcium Carbonate/Talc: 56000.000 kgs Titanium Dioxide: 3000.000 kgs Packing Material: HDPE Granules: 400.000 kgs Packing Material: LDPE Granules: 120.000 kgs        | 100000.000 kg |
| Sl.No. | IMPORT ITEM                                                                                                                                                                                                                                                    | Qty           |
| 1.     | LDPE/LLDPE Granuels                                                                                                                                                                                                                                            | 43050.000 kg  |
| 2.     | Calcium Carbonate/Talc                                                                                                                                                                                                                                         | 58800.000 kg  |
| 3.     | Titanium Dioxide                                                                                                                                                                                                                                               | 3150.000 kg   |
| 4.     | Packing Material: HDPE Granules for Making HDPE Bags                                                                                                                                                                                                           | 420.000 kg    |
| 5.     | Packing Material: LDPE Granules for Making LDPE Liner                                                                                                                                                                                                          | 126.000 kg    |
| 6.     | HDPE Granules                                                                                                                                                                                                                                                  | 43050.000 kg  |
| 7.     | Calcium Carbonate/Talc                                                                                                                                                                                                                                         | 58800.000 kg  |
| 8.     | Titanium Dioxide                                                                                                                                                                                                                                               | 3150.000 kg   |
| 9.     | Packing Material: HDPE Granules for Making HDPE Bags                                                                                                                                                                                                           | 420.000 kg    |
| 10.    | Packing Material: LDPE Granules for Making LDPE Liner                                                                                                                                                                                                          | 126.000 kg    |

**Position:** D/L No. 46011/64/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder by DGFT issued on 6.9.2007.

**Decision:** Deferred.

|              |                                    |                                                 |                                        |                             |
|--------------|------------------------------------|-------------------------------------------------|----------------------------------------|-----------------------------|
| <b>3.3.3</b> | <b>Case No. A-457</b>              | PLASTIC PRODUCTS<br>ENGG. CO.                   | HQ F. No.<br>01/87/050/57/AM08/DES-VII | <b>Status:<br/>Deferred</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0810063418<br>Dated 06.03.2007 | RLA F. No. 08/24/040/199/AM07          |                             |

**Application:** Request is for adhoc norms for following:

| Sl. No. | EXPORT ITEM                                                                  | Qty           |
|---------|------------------------------------------------------------------------------|---------------|
| 1       | PTFE COATED FIBRE GLASS CLOTH (PSA ADHESIVE TEFLON CLOTH WITH RELEASE LINER) | 1000 SQ. MTR. |
| Sl. No. | IMPOR ITEM                                                                   | Qty           |
| 1       | PTFE SOLID                                                                   | 190 KGS.      |
| 2       | GLASS FIBRE CLOTH                                                            | 1050 SQ. MTR. |
| 3       | RELEASE PAPER                                                                | 700 KGS.      |
| 4       | ADHESIVE                                                                     | 750 KGS.      |

**Position:** D/L No. 46011/55/2007-PC.II dated 13.6.2007 by D/o C&PC, issued by DGFT.

**Decision:** Deferred for four weeks.

|              |                                    |                                                 |                                         |                             |
|--------------|------------------------------------|-------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.3.4</b> | <b>Case No. A-458</b>              | PLASO PEN<br>ENGG I PVT. LTD.                   | HQ F. No.<br>01/87/050/184/AM08/DES-VII | <b>Status:<br/>Deferred</b> |
|              | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0510204391<br>Dated: 01.6.2007 | RLA F. No. 05/24/040/75/AM08            |                             |

**Application:** Request is for adhoc norms for following:

| <b>Sl. No.</b> | <b>EXPORT ITEM</b>                                                                                   | <b>Qty</b>   |
|----------------|------------------------------------------------------------------------------------------------------|--------------|
| 1              | RIGID PVC PROFILE EXTERIOR GRADE                                                                     | 30000 KG     |
| 2              | RIGID PVC PROFILE INTERIOR GRADE                                                                     | 150000 KG    |
| <b>Sl. No.</b> | <b>IMPORT ITEM</b>                                                                                   | <b>Qty</b>   |
| 1              | RESIN (SUSPENSION GRADE)                                                                             | 167316 KG    |
| 2              | FILLER (CALCIUM CARBONATE, CALCITE)                                                                  | 11574.600 KG |
| 3              | STABLIZERS (SUCH AS LIQUID BARIUM, TIN, CADMIUM, ZINC CADMIUM, COMPLEX STABLIZERS & LEAD STABLIZERS) | 6614.060 KG  |
| 4              | PROCESSING AID (ACRYLIC)                                                                             | 4133.790 KG  |
| 5              | TITANIUM DIOXIDE (RUTILE)                                                                            | 7841.690 KG  |
| 6              | IMPACT MODIFIER (CHLORINATED POLYETHYLENE, ACRYLIC IMPACT MODIFIER, ABS RESIN)                       | 7841.690 KG  |

**Position:** D/L No. 46011/235/2004-PC.II dated 6.9.2007 by D/o C&PC.

**Decision:** Deferred for four weeks.

|              |                                   |                                                 |                                         |                             |
|--------------|-----------------------------------|-------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.3.5</b> | <b>Case No. A-460</b>             | SPEEDWAYS<br>TYRE LTD.                          | HQ F. No.<br>01/87/050/234/AM08/DES-VII | <b>Status:<br/>Deferred</b> |
|              | NC No.: 34/08<br>Dated:26.12.2007 | Adv. Lic. No.<br>3010052180<br>Dated 26.06.2007 | RLA F. No. 30/24/040/12/AM08            |                             |

**Application:** Request is for adhoc norms for following:

| <b>Sl.No.</b> | <b>EXPORT ITEM</b>                                                                                                          | <b>Qty</b>   |
|---------------|-----------------------------------------------------------------------------------------------------------------------------|--------------|
| 1.            | Bicycle Coloured Tubes (Excluding the weight of valves)                                                                     | 65000.000 kg |
| <b>Sl.No.</b> | <b>IMPORT ITEM</b>                                                                                                          | <b>Qty</b>   |
| 1.            | Natural Rubber                                                                                                              | 16900.000 kg |
| 2.            | Synthetic Rubber (PBR)                                                                                                      | 21450.000 kg |
| 3.            | Precipitated Silica                                                                                                         | 7475.000 kg  |
| 4.            | Rubber Chemicals (Antioxidant Accelerators. Retarders & Peptizers) 7% On FOB Value for Export i.e. USD 8100/- Rs. 344250.00 | 1560.000 kg  |

|    |                           |             |
|----|---------------------------|-------------|
| 5. | Zinc Oxide                | 2470.000 kg |
| 6. | Stearic Acid              | 650.000 kg  |
| 7. | Brass Scrap (Honey Grade) | 247.000 kg  |
| 8. | Titanium Dioxide          | 4290.000 kg |

**Position:** As per comments dated 17.10.2007, following details are called from firm vide DGFT letter dated 05/06.11.2007 followed by reminder dated 31.12.2007, the reply to which is awaited:

- i) As per manufacturing process furnished only Natural Rubber is being used, as such justification for use of PBR in export and its net content in export;
- ii) Last two years production of item of export under reference and corresponding consumption of various raw material (imported and indigenous) duly certified by independent CA;
- iii) Justification of high use of rubber chemical and stearic acid.

**Decision:** Deferred for four weeks.

|       |                                    |                                        |                                                                |                     |
|-------|------------------------------------|----------------------------------------|----------------------------------------------------------------|---------------------|
| 3.3.6 | Case No. A-462                     | UNIVERSAL POLYBAGS INDUSTRIES (P) LTD. | HQ F. No.<br>01/87/162/196/AM08/DES-VIII                       | Status:<br>Deferred |
|       | NC No.: 34/08<br>Dated:26.12..2007 | 100% EOU                               | Referred by BOA for fixation of wastage norms for Plastic Bags |                     |

**Application:** Case referred by BOA for fixation of wastage norms for Plastic Bags made out of HDPE, LLDPE, LDPE, PP & others.

**Position:** Comments are awaited from D/o C&PC.

**Decision:** Deferred.

|       |                                    |                                                  |                                          |                     |
|-------|------------------------------------|--------------------------------------------------|------------------------------------------|---------------------|
| 3.3.7 | Case No. A-463                     | PODDAR PIGMENTS LTD.                             | HQ F. No.<br>01/87/050/1544/AM06/DES-VII | Status:<br>Deferred |
|       | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>1310021252<br>Dated: 29.03.2006 | RLA,F.No.13/24/040/29/AM06               |                     |

**Application:** Request is for adhoc norms for following:

| Sl. No. | EXPORT ITEM                                                                                                                                                                                                 | Qty         |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|
| 1       | COLOUR MASTER BATCHES - NYLOCOL BLACK 704<br>Net contents in Export Product are as under –<br>Relevant Polymer – Polymide Qty. 1750.00 Kgs.<br>Relevant Colour Pigment/Dyes – Carbon Black Qty. 750.00 Kgs. | 2500.000 KG |
| Sl. No. | IMPORT ITEM                                                                                                                                                                                                 | Qty         |
| 1       | Relevant Polymer - Polymide                                                                                                                                                                                 | 1802.500 KG |

|   |                                             |            |
|---|---------------------------------------------|------------|
| 2 | Relevant Colour Pigment/Dyes – Carbon Black | 772.500 KG |
|---|---------------------------------------------|------------|

**Decision: Deferred.**

### PART – M (REPRESENTATIONS)

|       |                                    |                                                  |                                          |                     |
|-------|------------------------------------|--------------------------------------------------|------------------------------------------|---------------------|
| 3.3.8 | Case No. M-297                     | FUTURA FIBRES                                    | HQ F. No.<br>01/87/050/1133/AM07/DES-VII | Status:<br>Deferred |
|       | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0410088493<br>Dated: 23.03.2007 | RLA F. No. 04/24/040/397/AM07            |                     |

**Application:** Request is for allowing one of inputs as ‘**Triethyl Phosphono Acetate (TEPA)**’ applied for by firm instead of ‘Ortho Phosphoric Acid’ allowed by NC and also to amend description of export item as ‘**25% IPA Copolyester Chips**’ instead of ‘25% IPA Amorphous Copolyester Chips Technical Specification with Technical Specification (i) I.V. 0.565 – 0.600, (ii) Melting Point °C – 198 +/- 5’ in adhoc norms fixed by NC in Meeting No. 06/08 dated 16.05.2007.

**Decision: Deferred.**

|       |                                    |                                                  |                                          |                     |
|-------|------------------------------------|--------------------------------------------------|------------------------------------------|---------------------|
| 3.3.9 | Case No. M-298                     | FUTURA FIBRES                                    | HQ F. No.<br>01/87/050/1134/AM07/DES-VII | Status:<br>Deferred |
|       | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0410088494<br>Dated: 23.03.2007 | RLA F. No. 04/24/040/398/AM07            |                     |

**Application:** Request is for allowing one of inputs as ‘**Triethyl Phosphono Acetate (TEPA)**’ applied for by firm instead of ‘Ortho Phosphoric Acid’ allowed by NC and also to amend description of export item as ‘**40% IPA Copolyester Chips**’ instead of ‘40% IPA Amorphous Copolyester Chips Technical Specification with Technical Specification (i) I.V. 0.560 – 0.600, (ii) Melting Point °C – 155 +/- 5’ in adhoc norms fixed by NC in Meeting No. 06/08 dated 16.05.2007.

**Decision: Deferred.**

|        |                                   |                                               |                                          |                     |
|--------|-----------------------------------|-----------------------------------------------|------------------------------------------|---------------------|
| 3.3.10 | Case No. M-302                    | ASSOCIATION OF<br>SYNTHETIC<br>FIBER INDUSTRY | HQ F. No.<br>01/87/162/301/AM08/DES-VIII | Status:<br>Deferred |
|        | NC No.: 34/08<br>Dated:26.12.2007 | <b>DEPB</b>                                   | Value Cap on Polyester Chips             |                     |

**Application:** Request is for revision of value cap on Polyester Chips to Rs.60-65/kg.

**Position:** Association has been requested to provide representative data for revision of value cap on Polyester Chips, and reply from the Association is awaited.

**Decision: Deferred.**

|               |                                    |                                                 |                                         |                             |
|---------------|------------------------------------|-------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.3.11</b> | <b>Case No. M-303</b>              | CHARANKATTU<br>COIR MFG CO.<br>PVT. LTD.        | HQ F. No.<br>01/85/050/191/AM07/DES-VII | <b>Status:<br/>Deferred</b> |
|               | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>1010025198<br>Dated 21.12.2006 | RLA F. No. 10/81/040/41/AM07            |                             |

**Application:** Request is for amendment in the description of export item so as to read as ‘**Rubberised PVC Backed Coir Mats and mattings in various sizes**’ in stead of ‘PVC Backed Coir Mats and Mattings in various cut sizes’ already approved by NC in Meeting No. 05/08 held on 09.05.2007.

**Decision: Deferred.**

|               |                                    |                                                  |                                         |                             |
|---------------|------------------------------------|--------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.3.12</b> | <b>Case No. M-304</b>              | JUMBO BAG LTD.                                   | HQ F. No.<br>01/87/050/624/AM07/DES-VII | <b>Status:<br/>Deferred</b> |
|               | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0410084801<br>Dated: 12.10.2006 | RLA F. No. 04/24/40/145/AM07            |                             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                                                                                                                                           | Qty        | UOM          | FOB (Rs.)     | FOB (Currency) |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------|---------------|----------------|
| 1      | 63/0- FLEXIBLE INTERMEDIATE BULK CONTAINER WITH VARIOUS SIZES (NET CONTENT OF PP, UV(2% ON PP), LLDPE MADE OUT OF PP WITH 2% UV STABILISER USED FOR PACKING MATERIALS | 300000.000 | K.G          | 27000000.00   | 600000.00 US\$ |
|        |                                                                                                                                                                       |            | <b>Total</b> | 27,000,000.00 | 600,000.00     |
| Sl.No. | IMPORT ITEM                                                                                                                                                           | Qty        | UOM          | CIF (Rs.)     | CIF (Currency) |
| 1      | POLYPROPYLENE GRANULES POLYMER                                                                                                                                        | 176470.000 | K.G          | 11470588.24   | 254901.96 US\$ |
| 2      | ULTRA VIOLET STABILIZER UV RETENTION                                                                                                                                  | 3529.410   | K.G          | 970588.24     | 21568.63 US\$  |
| 3      | LLDPE GRANULES POLYMER                                                                                                                                                | 120000.000 | K.G          | 7800000.00    | 173333.33 US\$ |

|  |  |  |              |               |            |
|--|--|--|--------------|---------------|------------|
|  |  |  | <b>Total</b> | 20,241,176.48 | 449,803.92 |
|--|--|--|--------------|---------------|------------|

**Decision: Deferred.**

|               |                                    |                                                  |                                        |                             |
|---------------|------------------------------------|--------------------------------------------------|----------------------------------------|-----------------------------|
| <b>3.3.13</b> | <b>Case No. M-305</b>              | ESSEN<br>SPECIALITY<br>FILM PVT. LTD.            | HQ F. No.<br>01/87/050/12/AM08/DES-VII | <b>Status:<br/>Deferred</b> |
|               | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>2410018782<br>Dated: 09.04.2007 | RLA F. No.<br>24/24/040/00001/AM08     |                             |

**Application:** Request is to change description of export item as ‘EVA Placemats (Embossed/Plain/Printed/Laminated)’ with quantity of import item ‘EVA Resin’ as 1.07 kg/kg of export item as per application of firm instead of ‘EVA Placemats (Laminated with Printed BOPP Film)’ with quantity of ‘EVA Resin’ as 1.06 kg/kg allowed by NC in its Meeting No. 20/08 dated 29.08.2007.

**Decision: Deferred.**

|               |                                    |                                                  |                                         |                             |
|---------------|------------------------------------|--------------------------------------------------|-----------------------------------------|-----------------------------|
| <b>3.3.14</b> | <b>Case No. M-306</b>              | REGALIA<br>LAMINATES                             | HQ F. No.<br>01/87/050/607/AM07/DES-VII | <b>Status:<br/>Deferred</b> |
|               | NC No.: 34/08<br>Dated:26.12..2007 | Adv. Lic. No.<br>0510192174<br>Dated: 05.10.2006 | RLA F. No. 05/24/040/546/AM07           |                             |

**Application:** Request is for adhoc norms for following:

| Sl. No. | EXPORT ITEM                        | Qty              |
|---------|------------------------------------|------------------|
| 1       | PRE PREGS RESIN IMPREGNATED FABRIC | 50000.000 KG     |
| Sl. No. | IMPORT ITEM                        | Qty              |
| 1       | PHENOL PURITY 90-100%              | 32479.000 Number |
| 2       | METHANOL PURITY 90-100%            | 17526.000 Number |

**Decision: Deferred.**

|               |                                    |                                    |                                                                                            |                             |
|---------------|------------------------------------|------------------------------------|--------------------------------------------------------------------------------------------|-----------------------------|
| <b>3.3.15</b> | <b>Case No. M-307</b>              | A REF. FROM<br>TEXPROCIL<br>MUMBAI | HQ F. No.<br>01/87/162/477/AM08/DES-VII                                                    | <b>Status:<br/>Deferred</b> |
|               | NC No.: 34/08<br>Dated:26.12..2007 |                                    | Notification of norms to allow quantity of ‘Furnace Oil’ in ‘kgs.’ in addition to ‘Litres’ |                             |

**Application:** Suggestion of TEXPROCIL, Mumbai for notification of norms to allow quantity of ‘Furnace Oil’ in ‘kgs.’ in addition to ‘Litres’.

**Decision: Deferred.**

## ONLINE CASES

|                                                                                                                   |                                                 |                                     |        |                                            |                   |                          |  |
|-------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|-------------------------------------|--------|--------------------------------------------|-------------------|--------------------------|--|
| Case No.:7/46/82-ALC1/2006                                                                                        |                                                 | Party Name:FUTURA FIBRES            |        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |                   | Status:Deferred          |  |
| HQ File :<br>01/82/050/01418/AM04/                                                                                |                                                 | RLA File :<br>04/24/042/00020/AM04/ |        | Lic.No/Date:0410052646<br>04.02.2004       |                   | Defer<br>Date:09.01.2008 |  |
| Application: Request is for adhoc norms for following:                                                            |                                                 |                                     |        |                                            |                   |                          |  |
| Sl.No.                                                                                                            | EXPORT ITEM                                     | Qty                                 | UOM    | FOB (Rs.)                                  | FOB<br>(Currency) |                          |  |
| 1                                                                                                                 | 62/0- POLYESTER TOW (PTA ROUTE)                 | 9.000                               | M.T    | 477000.00                                  | 10449.07 US\$     |                          |  |
|                                                                                                                   |                                                 |                                     | Total  | 477,000.00                                 | 10,449.07         |                          |  |
|                                                                                                                   |                                                 |                                     |        |                                            |                   |                          |  |
| Sl.No.                                                                                                            | IMPORT ITEM                                     | Qty                                 | UOM    | CIF (Rs.)                                  | CIF<br>(Currency) |                          |  |
| 1                                                                                                                 | PTA (PURIFIED TEREPTHALIC ACID)                 | 8.280                               | Number | 264712.00                                  | 5754.60 US\$      |                          |  |
| 2                                                                                                                 | MONOETHYLENE GLYCOL                             | 3.330                               | Number | 107226.00                                  | 2331.00 US\$      |                          |  |
| 3                                                                                                                 | TITANIUM DIOXIDE                                | 0.033                               | Number | 4004.00                                    | 87.05 US\$        |                          |  |
| 4                                                                                                                 | ANTIMONY TRIOXIDE                               | 0.006                               | Number | 1359.00                                    | 29.55 US\$        |                          |  |
| 5                                                                                                                 | HEAT TRANSFER FLUID (THERMINOL VP1)             | 0.049                               | Number | 4554.00                                    | 99.00 US\$        |                          |  |
| 6                                                                                                                 | SPIN FINISH OIL (CIF RESTRICTED UPTO 5% ON FOB) | 0.100                               | Number | 9694.00                                    | 210.74 US\$       |                          |  |
| 7                                                                                                                 | NAPHTHA (FUEL)                                  | 3.780                               | Number | 66944.00                                   | 1455.30 US\$      |                          |  |
|                                                                                                                   |                                                 |                                     | Total  | 458,493.00                                 | 9,967.24          |                          |  |
| Position: Deficiency letter No. 46011/52/2007-PC.II dated 03.08.2007 by D/o C&PC, reminder by DGFT on 15.10.2007. |                                                 |                                     |        |                                            |                   |                          |  |
| Decision: Deferred.                                                                                               |                                                 |                                     |        |                                            |                   |                          |  |

|   |                                    |                                            |                                            |                          |  |
|---|------------------------------------|--------------------------------------------|--------------------------------------------|--------------------------|--|
| 2 | <b>Case No.:2/7/85-ALC3/2006</b>   | Party Name:LASTOLITE INDIA PRIVATE LIMITED | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |  |
|   | HQ File :<br>01/85/050/00018/AM07/ | RLA File :<br>04/24/040/00030/AM07/        | Lic.No/Date:0410080933<br>02.05.2006       | Defer<br>Date:09.01.2008 |  |

**Application:** Request is for adhoc norms for following:

|                                                        |                                                                  |                                            |                          |              |                |
|--------------------------------------------------------|------------------------------------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:77/23/82-ALC1/2006                            | Party Name:MANAKSIA LTD.( FORMERLY HINDUSTHAN SEALS LTD.)        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/82/050/00595/AM07/                     | RLA File :<br>02/24/040/00089/AM07/                              | Lic.No/Date:0210091693<br>24.07.2006       | Defer<br>Date:09.01.2008 |              |                |
| Application: Request is for adhoc norms for following: |                                                                  |                                            |                          |              |                |
| Sl.No.                                                 | EXPORT ITEM                                                      | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency) |
| 1                                                      | 62/0- Lacquers and Varnishes<br>Internal Lacquer Organsol Liquid | 40000.000                                  | K.G                      | 3560000.00   | 80000.00 US\$  |
|                                                        |                                                                  |                                            | Total                    | 3,560,000.00 | 80,000.00      |

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|        |                                                 |           |       |              |                |
|--------|-------------------------------------------------|-----------|-------|--------------|----------------|
| Sl.No. | IMPORT ITEM                                     | Qty       | UOM   | CIF (Rs.)    | CIF (Currency) |
| 1      | PVC Resin Resin                                 | 16000.000 | K.G   | 2848000.00   | 64000.00 US\$  |
| 2      | Dio Octyl Phthalate (DOP) Phthalate Plasticiser | 2800.000  | K.G   | 249200.00    | 5600.00 US\$   |
| 3      | Micronised PTEE/PE modified PE Wax Wax Powder   | 800.000   | K.G   | 249200.00    | 5600.00 US\$   |
|        |                                                 |           | Total | 3,346,400.00 | 75,200.00      |

Position: D/L No. 46011/45/2007-PC.II dated 16.04.2007 by D/o C&PC, reply received.

Decision: Deferred.

|                                    |                                                |                                            |                          |
|------------------------------------|------------------------------------------------|--------------------------------------------|--------------------------|
| <b>Case No.:</b> 3/30/85-ALC3/2006 | Party Name:KUBER CONSTRUCTION PRIVATE LIMITED, | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |
| HQ File :<br>01/85/050/00145/AM07/ | RLA File :<br>02/24/040/00197/AM07/            | Lic.No/Date:0210094438<br>17.10.2006       | Defer<br>Date:09.01.2008 |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                                                        | Qty      | UOM          | FOB (Rs.)    | FOB (Currency) |
|--------|------------------------------------------------------------------------------------|----------|--------------|--------------|----------------|
| 1      | 90/0- Industrial Nylon Safety Lanyards with Hook Fittings:<br>- RL 05 Rope Lanyard | 2200.000 | Number       | 763125.00    | 16500.00 US\$  |
| 2      | 90/0- Industrial Nylon Safety Lanyards with Hook Fittings:<br>- RL 22 Rope Lanyard | 400.000  | Number       | 462500.00    | 10000.00 US\$  |
| 3      | 90/0- Industrial Nylon Safety Lanyards with Hook Fittings:<br>- WL 22 Rope Lanyard | 1000.000 | Number       | 1075312.50   | 23250.00 US\$  |
|        |                                                                                    |          | <b>Total</b> | 2,300,937.50 | 49,750.00      |

| Sl.No. | IMPORT ITEM                                             | Qty      | UOM    | CIF (Rs.) | CIF (Currency) |
|--------|---------------------------------------------------------|----------|--------|-----------|----------------|
| 1      | 308 HOOK (1 MP)<br>(For - RL 05 Rope Lanyard)           | 2200.000 | Number | 106837.50 | 2310.00 US\$   |
| 2      | SH 60 (S 634) Hook (1 MP)<br>(For - RL 05 Rope Lanyard) | 2200.000 | Number | 303215.00 | 6556.00 US\$   |
| 3      | Nylon Rope 12 M Dia<br>(For - RL 05 Rope Lanyard)       | 6600.000 | Meter  | 244200.00 | 5280.00 US\$   |
| 4      | Shrink Tube<br>(For - RL 05 Rope Lanyard)               | 2200.000 | Meter  | 59015.00  | 1276.00 US\$   |
| 5      | PC 308 HOOK<br>(For - RL 22 Rope Lanyard)               | 400.000  | Number | 19425.00  | 420.00 US\$    |
| 6      | SH 60 (S 634) Hook<br>(For - RL 22 Rope Lanyard)        | 800.000  | Number | 110260.00 | 2384.00 US\$   |
| 7      | Nylon Rope<br>(For - RL 22 Rope                         | 2400.000 | Meter  | 88800.00  | 1920.00 US\$   |

|                                                                                                                                                                                                             |                                                  |              |              |                  |              |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|--------------|--------------|------------------|--------------|
|                                                                                                                                                                                                             | Lanyard)                                         |              |              |                  |              |
| 8                                                                                                                                                                                                           | Tear Webbing<br>(For - RL 22 Rope Lanyard)       | 400.00<br>0  | Meter        | 79550.00         | 1720.00 US\$ |
| 9                                                                                                                                                                                                           | Shrink Tube (1 MP)<br>(For - RL 22 Rope Lanyard) | 1000.0<br>00 | Meter        | 26825.00         | 580.00 US\$  |
| 10                                                                                                                                                                                                          | PC 308 HOOK<br>(For - WL 22 Rope Lanyard)        | 1000.0<br>00 | Number       | 48562.50         | 1050.00 US\$ |
| 11                                                                                                                                                                                                          | SH 60 (S 634) Hook<br>(For - WL 22 Rope Lanyard) | 2000.0<br>00 | Number       | 275650.00        | 5960.00 US\$ |
| 12                                                                                                                                                                                                          | Nylon Webbing<br>(For - WL 22 Rope Lanyard)      | 6000.0<br>00 | Meter        | 111000.00        | 2400.00 US\$ |
| 13                                                                                                                                                                                                          | Tear Webbing<br>(For - WL 22 Rope Lanyard)       | 1000.0<br>00 | Meter        | 198875.00        | 4300.00 US\$ |
|                                                                                                                                                                                                             |                                                  |              | <b>Total</b> | 1,672,215.<br>00 | 36,156.00    |
| <p><b>Position:</b> DGFT file is with D/o C&amp;PC for examination; D/L No. 46011/195/2007-PC.II dated 05.11.2007 issued by D/o C&amp;PC, reply from firm is awaited.</p> <p><b>Decision:</b> Deferred.</p> |                                                  |              |              |                  |              |

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|                                                        |                                                                                                        |                                            |                          |                   |                   |
|--------------------------------------------------------|--------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|-------------------|-------------------|
| Case No.:1/37/80-ALC2/2006                             | Party Name:B.I.C. AUTO PVT.LTD.                                                                        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                   |
| HQ File :<br>01/80/050/00810/AM07/                     | RLA File :<br>05/24/040/00347/AM07/                                                                    | Lic.No/Date:0510193169<br>23.10.2006       | Defer<br>Date:09.01.2008 |                   |                   |
| Application: Request is for adhoc norms for following: |                                                                                                        |                                            |                          |                   |                   |
| Sl.No.                                                 | EXPORT ITEM                                                                                            | Qty                                        | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency) |
| 1                                                      | 61/0- RUBBERISED<br>NON-ASBESTOS BRAKE<br>LININGS<br>(Rubberised with Nitrile<br>Butadiene Rubber) NBR | 243384.0<br>00                             | K.G                      | 18734144.0<br>0   | 407264.00<br>US\$ |
|                                                        |                                                                                                        |                                            | Tot<br>al                | 18,734,144.<br>00 | 407,264.00        |

| Sl.No. | IMPORT ITEM                              | Qty       | UO M         | CIF (Rs.)     | CIF (Currency) |
|--------|------------------------------------------|-----------|--------------|---------------|----------------|
| 1      | NITRILE BUTADIENE RUBBER (NBR) ANY GRADE | 73015.200 | K.G          | 6717398.40    | 146030.40 US\$ |
| 2      | GRAPHITE FLAKE ANY GRADE                 | 12169.200 | K.G          | 279891.60     | 6084.60 US\$   |
| 3      | FIBRE GLASS ANY GRADE                    | 97353.600 | K.G          | 5373918.70    | 116824.32 US\$ |
| 4      | ZINC OXIDE ANY GRADE                     | 12169.200 | K.G          | 167934.96     | 3650.76 US\$   |
| 5      | ARAMID FIBRE ANY GRADE                   | 1216.900  | K.G          | 1119548.00    | 24338.00 US\$  |
| 6      | ACRALIC FIBER MINERAL FIBRE ANY GRADE    | 1216.900  | K.G          | 27988.70      | 608.45 US\$    |
|        |                                          |           | <b>Total</b> | 13,686,680.36 | 297,536.53     |

**Decision:** Information/details by firm vide their letter dated 25.8.2007 is incomplete; following information/details called from firm as per comments dated 17.10.2007 of DIPP are received and are under examination by DIPP:

- i) **Bifurcation in the quantity of acrylic fiber and mineral fibre;**
- ii) **Net content of each of the input in export; and**
- iii) **Production/consumption data for the last one year duly certified by Central Excise.**

**Decision: Deferred.**

|   |                                    |                                     |                                            |                          |
|---|------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 6 | Case No.:5/43/87-ALC1/2006         | Party Name:REGALIA LAMINATES        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |
|   | HQ File :<br>01/87/050/00716/AM07/ | RLA File :<br>05/24/040/00539/AM07/ | Lic.No/Date:0510193987<br>08.11.2006       | Defer<br>Date:09.01.2008 |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                           | Qty       | UO M         | FOB (Rs.)     | FOB (Currency) |
|--------|---------------------------------------|-----------|--------------|---------------|----------------|
| 1      | 63/0- GLASS EPOXY LAMINATES G-10/FR-4 | 50000.000 | K.G          | 11575000.00   | 250000.00 US\$ |
|        |                                       |           | <b>Total</b> | 11,575,000.00 | 250,000.00     |

|                                                                                                                                   |                                  |            | al           |               |                   |
|-----------------------------------------------------------------------------------------------------------------------------------|----------------------------------|------------|--------------|---------------|-------------------|
| Sl.No.                                                                                                                            | IMPORT ITEM                      | Qty        | UOM          | CIF (Rs.)     | CIF (Currency)    |
| 1                                                                                                                                 | GLASS FABRIC<br>GSM 100-220      | 121000.000 | Met<br>er    | 5662800.00    | 121000.00<br>US\$ |
| 2                                                                                                                                 | EPOXY RESIN<br>VISOUS LIQUID     | 28000.000  | K.G          | 4062240.00    | 86800.00 US\$     |
| 3                                                                                                                                 | ACETONE<br>LIQUID                | 6000.000   | K.G          | 336960.00     | 7200.00 US\$      |
| 4                                                                                                                                 | DI METHYL<br>FORMAMIDE<br>LIQUID | 6000.000   | K.G          | 505440.00     | 10800.00 US\$     |
| 5                                                                                                                                 | KRAFT PAPER<br>GSM 130-250       | 8500.000   | K.G          | 238680.00     | 5100.00 US\$      |
|                                                                                                                                   |                                  |            | <b>Total</b> | 10,806,120.00 | 230,900.00        |
| <b>Position:</b> D/L No. 46011/96/2007-PC.II dated 13.08.2007 by D/o C&PC, reminder issued by DGFT.<br><b>Decision:</b> Deferred. |                                  |            |              |               |                   |

|                                                        |                                     |                                     |                                            |                          |                   |
|--------------------------------------------------------|-------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|-------------------|
| 7                                                      | Case No.:8/41/82-ALC1/2006          | Party Name:BHAGWAN SINGH TANDON     | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |
|                                                        | HQ File :<br>01/82/050/01393/AM07/  | RLA File :<br>05/24/040/00724/AM07/ | Lic.No/Date:0510195599<br>04.12.2006       | Defer<br>Date:09.01.2008 |                   |
| Application: Request is for adhoc norms for following: |                                     |                                     |                                            |                          |                   |
| Sl.No.                                                 | EXPORT ITEM                         | Qty                                 | UOM                                        | FOB (Rs.)                | FOB (Currency)    |
| 1                                                      | 62/0- POLYURETHANE WHEELS -39269099 | 18000.000                           | Number                                     | 14349616.50              | 315030.00<br>US\$ |
|                                                        |                                     |                                     | Total                                      | 14,349,616.50            | 315,030.00        |
|                                                        |                                     |                                     |                                            |                          |                   |
| Sl.No.                                                 | IMPORT ITEM                         | Qty                                 | UOM                                        | CIF (Rs.)                | CIF (Currency)    |
| 1                                                      | POLYURETHANE                        | 21054.2                             | K.G                                        | 5754112.8                | 126325.20         |

|                                                                                                                                                                                      |                                |           |              |              |               |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-----------|--------------|--------------|---------------|
|                                                                                                                                                                                      | PREPOLYMER                     | 00        |              | 6            | US\$          |
| 2                                                                                                                                                                                    | POLYURETHANE CURING AGENT      | 3798.910  | K.G          | 692161.40    | 15195.64 US\$ |
| 3                                                                                                                                                                                    | POLYURETHANE TO METAL ADHESIVE | 251.740   | K.G          | 286663.23    | 6293.38 US\$  |
| 4                                                                                                                                                                                    | COLOUR PIGMENT                 | 320.390   | K.G          | 306469.05    | 6728.19 US\$  |
| 5                                                                                                                                                                                    | BALL BEARING 6204ZZ            | 18000.000 | Number       | 655920.00    | 14400.00 US\$ |
| 6                                                                                                                                                                                    | BALL BEARING 6205ZZ            | 10000.000 | Number       | 391730.00    | 8600.00 US\$  |
| 7                                                                                                                                                                                    | BALL BEARING 6206ZZ            | 8000.000  | Number       | 400840.00    | 8800.00 US\$  |
|                                                                                                                                                                                      |                                |           | <b>Total</b> | 8,487,896.54 | 186,342.41    |
| <b>Position:</b> Additional D/L No. 46011/15/2007-PC.II dated 06.06.2007 by D/o C&PC to firm's reply dated 25.03.2007, reminder by DGFT on 11.09.2007.<br><b>Decision: Deferred.</b> |                                |           |              |              |               |

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|                                                        |                                                                                    |                                            |                          |              |                |
|--------------------------------------------------------|------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:19/41/80-ALC2/2006                            | Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.                            | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/80/050/01023/AM07/                     | RLA File :<br>31/24/040/00292/AM07/                                                | Lic.No/Date:3110027462<br>06.12.2006       | Defer<br>Date:09.01.2008 |              |                |
| Application: Request is for adhoc norms for following: |                                                                                    |                                            |                          |              |                |
| Sl.No.                                                 | EXPORT ITEM                                                                        | Qty                                        | UO M                     | FOB (Rs.)    | FOB (Currency) |
| 1                                                      | 61/0- ACCUSET M-15 L PART NO. 46275(SUPPLIES TO M/S.PENTAIR WATER INDIA P LTD,GOA) | 10000.000                                  | Litre                    | 9150000.00   | 205387.00 US\$ |
|                                                        |                                                                                    |                                            | Total                    | 9,150,000.00 | 205,387.00     |
|                                                        |                                                                                    |                                            |                          |              |                |
| Sl.No.                                                 | IMPORT ITEM                                                                        | Qty                                        | UO M                     | CIF (Rs.)    | CIF (Currency) |
| 1                                                      | Trimethylopropane Trimethacrylate                                                  | 7305.000                                   | Litre                    | 4231608.00   | 91692.46 US\$  |

|   |                                                                                                                                                                                     |          |              |              |           |
|---|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|--------------|--------------|-----------|
|   | Trade Names : a) ATM 11 b) SR 350<br>CAS No. 3290-92-4                                                                                                                              |          |              |              |           |
| 2 | 2-Hydroxy Ethyl Methacrylate<br>Trade Names: a) Bisomer HEMA SPEC no. 6001 b) Bisomer HEMA c) 2 HEMA d) 2-Hydroxylethyl Methacrylate e) Hydroxylethyl Methacrylate CAS No. 868-77-9 | 2388.000 | Litre        | 0.00         | 0.00 US\$ |
| 3 | Alpha-Hydroxy-Iso-Butyrophene<br>Trade Names: a) Darocure 1173 b) Genocure DMHA CAS No. 7473-98-5                                                                                   | 218.000  | Litre        | 0.00         | 0.00 US\$ |
| 4 | Diphenyl (2,4,6-Trimethylbenzoyl) Phosphine Oxide<br>Trade Names: a) Lucirin TPO b) Chivacure TPO CAS No. 868-77-9                                                                  | 218.000  | Litre        | 0.00         | 0.00 US\$ |
|   |                                                                                                                                                                                     |          | <b>Total</b> | 4,231,608.00 | 91,692.46 |

**Position:** D/L No. 46011/100/2007-PC.II dated 13.11.2007 by D/o C&PC.

**Decision:** Deferred.

|                                                        |                                                   |                                            |                                            |                          |                   |
|--------------------------------------------------------|---------------------------------------------------|--------------------------------------------|--------------------------------------------|--------------------------|-------------------|
| 9                                                      | Case No.:15/46/87-ALC1/2006                       | Party Name:DIVINE POLYMER PRODUCTS LIMITED | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |
|                                                        | HQ File :<br>01/87/050/00825/AM07/                | RLA File :<br>03/94/040/00922/AM07/        | Lic.No/Date:0310412405<br>15.12.2006       | Defer<br>Date:09.01.2008 |                   |
| Application: Request is for adhoc norms for following: |                                                   |                                            |                                            |                          |                   |
| Sl.No.                                                 | EXPORT ITEM                                       | Qty                                        | UO<br>M                                    | FOB (Rs.)                | FOB<br>(Currency) |
| 1                                                      | 63/0- PET FLAKES having<br>an intrinsic viscosity | 400.0<br>00                                | M.T                                        | 12408000.0<br>0          | 264000.00<br>US\$ |
|                                                        |                                                   |                                            | Tot<br>al                                  | 12,408,000.<br>00        | 264,000.00        |

| Sl.No.                                                                                                                                            | IMPORT ITEM                                                                                    | Qty         | UO<br>M           | CIF (Rs.)         | CIF<br>(Currency<br>) |
|---------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|-------------|-------------------|-------------------|-----------------------|
| 1                                                                                                                                                 | PET BOTTLES<br>(WASTE/SCRAP) (It is a scrap<br>generated from soft drink and<br>water bottles) | 500.0<br>00 | M.T               | 10810000.0<br>0   | 230000.00<br>US\$     |
|                                                                                                                                                   |                                                                                                |             | <b>Tot<br/>al</b> | 10,810,000.<br>00 | 230,000.00            |
| <b>Position:</b> D/L. No. 46011/85/2006-PC-II dated 5.7.2007 issued by D/o C&PC, reminder<br>by DGFT on 11.09.2007.<br><b>Decision:</b> Deferred. |                                                                                                |             |                   |                   |                       |

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|                                                        |                                                                                                         |                                            |                          |                   |                       |
|--------------------------------------------------------|---------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|-------------------|-----------------------|
| Case No.:9/43/80-ALC2/2006                             | Party Name:KINECO PVT. LTD.                                                                             | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                       |
| HQ File :<br>01/80/050/01120/AM07/                     | RLA File :<br>17/24/040/00065/AM07/                                                                     | Lic.No/Date:1710001491<br>28.12.2006       | Defer<br>Date:09.01.2008 |                   |                       |
| Application: Request is for adhoc norms for following: |                                                                                                         |                                            |                          |                   |                       |
| Sl.No.                                                 | EXPORT ITEM                                                                                             | Qty                                        | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency)     |
| 1                                                      | 61/0- FRP Tripod Base For Pressure Vessels (Size Between 21" to 150" ; Thickness 4.1" to 20")           | 96000.0<br>00                              | K.G                      | 16086713.6<br>4   | 357880.17<br>US\$     |
|                                                        |                                                                                                         |                                            | Total                    | 16,086,713.<br>64 | 357,880.17            |
|                                                        |                                                                                                         |                                            |                          |                   |                       |
| Sl.No.                                                 | IMPORT ITEM                                                                                             | Qty                                        | UO<br>M                  | CIF (Rs.)         | CIF<br>(Currency<br>) |
| 1                                                      | Relevant Resin (i.e. General Purpose Resin, Phenolic Resin, Chemical Grade Resin, Fire Retardant Resin) | 70560.0<br>00                              | K.G                      | 10342408.8<br>5   | 230086.96<br>US\$     |
| 2                                                      | Relevant Glass Fibre (i.e.Chopped Strand Mat, Combi Mat, Stiched Mat, Surface Mat, Woven Roving)        | 30240.0<br>00                              | K.G                      | 2363978.93        | 52591.30<br>US\$      |

|                                                                                                                                    |  |  |              |               |            |
|------------------------------------------------------------------------------------------------------------------------------------|--|--|--------------|---------------|------------|
|                                                                                                                                    |  |  | <b>Total</b> | 12,706,387.78 | 282,678.26 |
| <b>Position:</b> D/L No. 46011/219/2005-PC.II dated 17.07.2007 by D/o C&PC; reminder issued by DGFT.<br><b>Decision:</b> Deferred. |  |  |              |               |            |

|    |                                                                |                                                                                                 |                                     |          |                                            |             |                          |  |
|----|----------------------------------------------------------------|-------------------------------------------------------------------------------------------------|-------------------------------------|----------|--------------------------------------------|-------------|--------------------------|--|
| 11 | Case No.:7/48/87-ALC1/2006                                     |                                                                                                 | Party Name:JINDAL POLY FILMS LTD.   |          | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |             | Status:Deferred          |  |
|    | HQ File :<br>01/87/050/00892/AM07/                             |                                                                                                 | RLA File :<br>05/24/040/00799/AM07/ |          | Lic.No/Date:0510197680<br>11.01.2007       |             | Defer<br>Date:09.01.2008 |  |
|    | Application: Request is for adhoc norms for following:         |                                                                                                 |                                     |          |                                            |             |                          |  |
|    | Sl.No.                                                         | EXPORT ITEM                                                                                     | Qty                                 | UO<br>M  | FOB (Rs.)                                  |             | FOB<br>(Currency)        |  |
|    | 1                                                              | 63/0- Polyester Metalised Film – (Aluminum coated)<br>SILICA – PTA Route<br>SILICA – PTA ROUTE. | 1500.000                            | M.T      | 133650000.00                               |             | 3000000.00<br>US\$       |  |
|    |                                                                |                                                                                                 |                                     | Total    | 133,650,000.00                             |             | 3,000,000.00             |  |
|    |                                                                |                                                                                                 |                                     |          |                                            |             |                          |  |
|    | Sl.No.                                                         | IMPORT ITEM                                                                                     | Qty                                 | UOM      | CIF (Rs.)                                  |             | CIF<br>(Currency)        |  |
|    | 1                                                              | PTA<br>PURIFIED<br>TERAPHTHALIC ACID                                                            | 1355.100                            | M.T      | 57866157.00                                |             | 1287345.00<br>US\$       |  |
|    | 2                                                              | MEG<br>MONO ETHYLENE<br>GLYCOL                                                                  | 537.450                             | M.T      | 21742539.75                                |             | 483705.00<br>US\$        |  |
|    | 3                                                              | ANTIMONY TRIOXIDE<br>ANTIMONY TRIOXIDE                                                          | 0.510                               | M.T      | 184542.23                                  |             | 4105.50 US\$             |  |
|    | 4                                                              | TRIPHENYL<br>PHOSPHATE<br>TRIPHENYL<br>PHOSPHATE                                                | 1500.000                            | K.G      | 269700.00                                  |             | 6000.00 US\$             |  |
| 5  | PENTATHRITOL /<br>DELION PASS<br>PENTATHRITOL /<br>DELION PASS | 150.000                                                                                         | K.G                                 | 39106.50 |                                            | 870.00 US\$ |                          |  |

|                                                                                                                                   |                                                                    |               |              |                   |                   |
|-----------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------|---------------|--------------|-------------------|-------------------|
| 6                                                                                                                                 | ANTIMONY FREE<br>CATALIST<br>ANTIMONY FREE<br>CATALIST             | 60.000        | K.G          | 78213.00          | 1740.00 US\$      |
| 7                                                                                                                                 | SILICA<br>SILICA                                                   | 1.370         | M.T          | 236233.49         | 5255.25 US\$      |
| 8                                                                                                                                 | ALUMINUM WIRE<br>99.9%<br>ALUMINUM WIRE<br>99.9%                   | 14250.0<br>00 | K.G          | 5124300.00        | 114000.00<br>US\$ |
| 9                                                                                                                                 | INDUCTION /<br>EVAPORATION BOAT<br>INDUCTION /<br>EVAPORATION BOAT | 330.000       | Numb<br>er   | 2670030.00        | 59400.00<br>US\$  |
|                                                                                                                                   |                                                                    |               | <b>Total</b> | 88,210,821.<br>97 | 1,962,420.75      |
| <b>Position:</b> D/L No. 46011/68/2006-PC.II dated 04.07.2007 by D/o C&PC, reminder issued by DGFT.<br><b>Decision:</b> Deferred. |                                                                    |               |              |                   |                   |

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|--------------------------------------------------------|----------------------------------------|------------------------------------------------|--------------------------|----------------|---------------------------|
| Case No.:17/48/87-<br>ALC1/2006                        | Party Name:AVLIGHT<br>AUTOMOTIVES LTD. | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                |                           |
| HQ File :<br>01/87/050/00909/AM07/                     | RLA File :<br>05/24/040/00862/AM07/    | Lic.No/Date:0510198061<br>18.01.2007           | Defer<br>Date:09.01.2008 |                |                           |
| Application: Request is for adhoc norms for following: |                                        |                                                |                          |                |                           |
| Sl.No.                                                 | EXPORT ITEM                            | Qty                                            | UOM                      | FOB<br>(Rs.)   | FOB (Currency)            |
| 1                                                      | 63/0- BUMPER<br>STOP<br>P 3101350      | 305796.0<br>00                                 | Numb<br>er               | 444640.0<br>0  | 5137.00 Pound<br>Sterling |
|                                                        |                                        |                                                | Total                    | 444,640.<br>00 | 5,137.00                  |
|                                                        |                                        |                                                |                          |                |                           |
| Sl.No.                                                 | IMPORT ITEM                            | Qty                                            | UOM                      | CIF<br>(Rs.)   | CIF<br>(Currency)         |
| 1                                                      | ALC 2070 BK / ALC 2080<br>BK           | 1000.0<br>00                                   | Numb<br>er               | 290639.0<br>0  | 6502.00 US\$              |
|                                                        |                                        |                                                | Total                    | 290,639.<br>00 | 6,502.00                  |

**Position:** D/L No. 46011/90/2006-PC.II dated 5.7.2007 by D/o C&PC, final reminder to be issued by DGFT.

**Decision:** Deferred for four weeks.

| Case No.:30/8/87-ALC1/2007                                                |                                                | Party Name:MAX INDIA LTD            | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                    |
|---------------------------------------------------------------------------|------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|--------------------|
| HQ File :<br>01/87/050/00010/AM08/                                        |                                                | RLA File :<br>22/24/040/00294/AM07/ | Lic.No/Date:2210006465<br>02.02.2007       | Defer<br>Date:09.01.2008 |                    |
| <b>Application:</b> Request is for adhoc norms for following:             |                                                |                                     |                                            |                          |                    |
| Sl.No.                                                                    | EXPORT ITEM                                    | Qty                                 | UO<br>M                                    | FOB (Rs.)                | FOB<br>(Currency)  |
| 1                                                                         | 63/0- Thermal BOPP Film                        | 1000000.0<br>00                     | K.G                                        | 103500000.0<br>0         | 2300000.00<br>US\$ |
|                                                                           |                                                |                                     | <b>Tot<br/>al</b>                          | 103,500,000.<br>00       | 2,300,000.00       |
| Sl.No.                                                                    | IMPORT ITEM                                    | Qty                                 | UO<br>M                                    | CIF (Rs.)                | CIF<br>(Currency)  |
| 1                                                                         | Polypropylene Granules (Homopolymer)           | 445058.0<br>00                      | K.G                                        | 28038648.0<br>0          | 623081.00<br>US\$  |
| 2                                                                         | Polypropylene Granules (Copolymer)             | 95370.00<br>0                       | K.G                                        | 6437445.00               | 143054.00<br>US\$  |
| 3                                                                         | Polypropylene Resin                            | 95370.00<br>0                       | K.G                                        | 11158237.0<br>0          | 247961.00<br>US\$  |
| 4                                                                         | PP Additive Base (Polypropylene Masterbatches) | 23332.00<br>0                       | K.G                                        | 2729844.00               | 60663.00 US\$      |
| 5                                                                         | Ethylene Vinyl Acetate (EVA)                   | 516700.0<br>00                      | K.G                                        | 44177850.0<br>0          | 981730.00<br>US\$  |
|                                                                           |                                                |                                     | <b>Tot<br/>al</b>                          | 92,542,024.<br>00        | 2,056,489.00       |
| <b>Position:</b> D/L No. 46011/51/2007-PC.II dated 26.9.2007 by D/o C&PC. |                                                |                                     |                                            |                          |                    |
| <b>Decision:</b> Deferred.                                                |                                                |                                     |                                            |                          |                    |

|    |                             |                     |                                            |                 |
|----|-----------------------------|---------------------|--------------------------------------------|-----------------|
| 14 | Case No.:12/49/81-ALC2/2006 | Party Name:PCI LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred |
|----|-----------------------------|---------------------|--------------------------------------------|-----------------|

|                                                                                                                                            |                                                                      |                                      |                          |                  |                         |
|--------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|--------------------------------------|--------------------------|------------------|-------------------------|
| HQ File :<br>01/81/050/00888/AM07/                                                                                                         | RLA File :<br>05/24/040/00860/AM07/                                  | Lic.No/Date:0510198906<br>05.02.2007 | Defer<br>Date:09.01.2008 |                  |                         |
| <b>Application:</b> Request is for adhoc norms for following:                                                                              |                                                                      |                                      |                          |                  |                         |
| <b>Sl.No.</b>                                                                                                                              | <b>EXPORT ITEM</b>                                                   | <b>Qty</b>                           | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b>   |
| 1                                                                                                                                          | 61/0- Artificial Limbs & Components<br>Artificial Limbs & Components | 900.000                              | Number                   | 3130000.00       | 36000.00 Pound Sterling |
|                                                                                                                                            |                                                                      |                                      | <b>Total</b>             | 3,130,000.00     | 36,000.00               |
|                                                                                                                                            |                                                                      |                                      |                          |                  |                         |
| <b>Sl.No.</b>                                                                                                                              | <b>IMPORT ITEM</b>                                                   | <b>Qty</b>                           | <b>UOM</b>               | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b>   |
| 1                                                                                                                                          | Verton Material Super Tough Nylon                                    | 900.000                              | K.G                      | 782000.00        | 8100.00 Pound Sterling  |
|                                                                                                                                            |                                                                      |                                      | <b>Total</b>             | 782,000.00       | 8,100.00                |
|                                                                                                                                            |                                                                      |                                      |                          |                  |                         |
| <b>Position:</b> Reminder to D/L No. 46011/233/2004-PC.II dated 20.7.2007 issued by D/o C&PC on 13.11.2007; reminder to be issued by DGFT. |                                                                      |                                      |                          |                  |                         |
| <b>Decision: Deferred.</b>                                                                                                                 |                                                                      |                                      |                          |                  |                         |

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|--------------------------------------------------------|---------------------------------------------------------------------------|--------------------------------------------|--------------------------|----------------|-------------------|
| Case No.:12/2/87-ALC1/2007                             | Party Name:SRF POLYMERS LIMITED                                           | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                |                   |
| HQ File :<br>01/87/050/01007/AM07/                     | RLA File :<br>04/24/040/00176/AM07/                                       | Lic.No/Date:0410087576<br>13.02.2007       | Defer<br>Date:09.01.2008 |                |                   |
| Application: Request is for adhoc norms for following: |                                                                           |                                            |                          |                |                   |
| Sl.No.                                                 | EXPORT ITEM                                                               | Qty                                        | UO<br>M                  | FOB<br>(Rs.)   | FOB<br>(Currency) |
| 1                                                      | 63/0- POLYAMIDE 66<br>COMPOUNDED CHIPS,<br>GRADE TUNFYL SGF 30 M<br>BLOCK | 6000.0<br>00                               | K.G                      | 647895.0<br>0  | 14100.00<br>US\$  |
|                                                        |                                                                           |                                            | Tot<br>al                | 647,895.<br>00 | 14,100.00         |
|                                                        |                                                                           |                                            |                          |                |                   |
| Sl.No.                                                 | IMPORT ITEM                                                               | Qty                                        | UO<br>M                  | CIF (Rs.)      | CIF (Currency)    |

|                                                                                                        |               |          |              |            |              |
|--------------------------------------------------------------------------------------------------------|---------------|----------|--------------|------------|--------------|
| 1                                                                                                      | NYLON 6 CHIPS | 4089.750 | K.G          | 381486.00  | 8302.00 US\$ |
| 2                                                                                                      | GLASS FIBRE   | 1845.000 | K.G          | 94951.00   | 2066.00 US\$ |
| 3                                                                                                      | ELVALOY 1820  | 123.000  | K.G          | 14921.00   | 325.00 US\$  |
|                                                                                                        |               |          | <b>Total</b> | 491,358.00 | 10,693.00    |
| <b>Position:</b> D/L No. 46011/84/2005-PC.II dated 3.9.2007 by D/o C&PC.<br><b>Decision: Deferred.</b> |               |          |              |            |              |

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|                                                                   |                                                                     |                                            |                          |                  |                   |
|-------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:15/49/87-ALC1/2006                                       | Party Name:SRF POLYMERS LIMITED                                     | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/01008/AM07/                                | RLA File :<br>04/24/040/00250/AM07/                                 | Lic.No/Date:0410087577<br>13.02.2007       | Defer<br>Date:09.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following:            |                                                                     |                                            |                          |                  |                   |
| Sl.No.                                                            | EXPORT ITEM                                                         | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                                 | 63/0- POLYAMIDE<br>COMPOUNDED CHIPS,<br>GRADE TUNFYL SGF60<br>BLACK | 7500.00<br>0                               | K.G                      | 802500.00        | 17332.61<br>US\$  |
| 2                                                                 | 63/0- NYLON 6<br>COMPOUNDED CHIPS,<br>GRADE TUNFYL SXXIC<br>BLACK   | 36000.0<br>00                              | K.G                      | 4032000.0<br>0   | 87084.23<br>US\$  |
|                                                                   |                                                                     |                                            | Total                    | 4,834,500.<br>00 | 104,416.84        |
|                                                                   |                                                                     |                                            |                          |                  |                   |
| Sl.No.                                                            | IMPORT ITEM                                                         | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF (Currency)    |
| 1                                                                 | NYLON 6 CHIPS                                                       | 40648.400                                  | K.G                      | 4660748.00       | 99589.00 US\$     |
| 2                                                                 | GLASS FIBRE                                                         | 2306.250                                   | K.G                      | 124122.00        | 2652.00 US\$      |
|                                                                   |                                                                     |                                            | Total                    | 4,784,870.00     | 102,241.00        |
|                                                                   |                                                                     |                                            |                          |                  |                   |
| Position: D/L No. 46011/84/2005-PC.II dated 3.9.2007 by D/o C&PC. |                                                                     |                                            |                          |                  |                   |
| Decision: Deferred.                                               |                                                                     |                                            |                          |                  |                   |

|    |                                    |                                 |                              |                        |
|----|------------------------------------|---------------------------------|------------------------------|------------------------|
| 17 | <b>Case No.:10/50/87-ALC1/2006</b> | Party Name:SRF POLYMERS LIMITED | Meet No/Date:34/87-ALC1/2007 | <b>Status:Deferred</b> |
|----|------------------------------------|---------------------------------|------------------------------|------------------------|

|                                                                                                        |                                                                    |                                      |                          |                      |                           |
|--------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------|--------------------------------------|--------------------------|----------------------|---------------------------|
|                                                                                                        |                                                                    | 26.12.2007                           |                          |                      |                           |
| HQ File :<br>01/87/050/01024/AM07/                                                                     | RLA File :<br>04/24/040/00396/AM07/                                | Lic.No/Date:0410087644<br>15.02.2007 | Defer<br>Date:09.01.2008 |                      |                           |
| <b>Application:</b> Request is for adhoc norms for following:                                          |                                                                    |                                      |                          |                      |                           |
| <b>Sl.No.</b>                                                                                          | <b>EXPORT ITEM</b>                                                 | <b>Qty</b>                           | <b>UO<br/>M</b>          | <b>FOB<br/>(Rs.)</b> | <b>FOB<br/>(Currency)</b> |
| 1                                                                                                      | 63/0- NYLON 6<br>COMPOUNDED CHIPS<br>GRADE TUFNYL SXXIN<br>NATURAL | 5000.0<br>00                         | K.G                      | 675575.0<br>0        | 15250.00<br>US\$          |
|                                                                                                        |                                                                    |                                      | <b>Tot<br/>al</b>        | 675,575.<br>00       | 15,250.00                 |
|                                                                                                        |                                                                    |                                      |                          |                      |                           |
| <b>Sl.No.</b>                                                                                          | <b>IMPORT ITEM</b>                                                 | <b>Qty</b>                           | <b>UO<br/>M</b>          | <b>CIF (Rs.)</b>     | <b>CIF (Currency)</b>     |
| 1                                                                                                      | CAPROLACTAM                                                        | 5088.610                             | K.G                      | 500414.15            | 11194.95 US\$             |
|                                                                                                        |                                                                    |                                      | <b>Total</b>             | 500,414.15           | 11,194.95                 |
|                                                                                                        |                                                                    |                                      |                          |                      |                           |
| <b>Position:</b> D/L No. 46011/84/2005-PC.II dated 3.9.2007 by D/o C&PC.<br><b>Decision:</b> Deferred. |                                                                    |                                      |                          |                      |                           |

|    |                                                        |                                                                              |                                                |                          |              |                    |
|----|--------------------------------------------------------|------------------------------------------------------------------------------|------------------------------------------------|--------------------------|--------------|--------------------|
| 18 | Case No.:2/6/87-<br>ALC1/2007                          | Party Name:VEEKAY<br>POLYCOATS LTD.                                          | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                    |
|    | HQ File :<br>01/87/050/01038/AM07/                     | RLA File :<br>05/24/040/00935/AM07/                                          | Lic.No/Date:0510199745<br>20.02.2007           | Defer<br>Date:09.01.2008 |              |                    |
|    | Application: Request is for adhoc norms for following: |                                                                              |                                                |                          |              |                    |
|    | Sl.No.                                                 | EXPORT ITEM                                                                  | Qty                                            | UOM                      | FOB (Rs.)    | FOB<br>(Currency)  |
|    | 1                                                      | 63/0- Vinyl (PVC) Floor<br>Covering with Jute Backing<br>/Non Woven Backing. | 1000000.000                                    | K.G                      | 78200000.00  | 1700000.00<br>US\$ |
|    |                                                        |                                                                              | Total                                          | 78,200,000.00            | 1,700,000.00 |                    |
|    |                                                        |                                                                              |                                                |                          |              |                    |
|    | Sl.No.                                                 | IMPORT ITEM                                                                  | Qty                                            | UOM                      | CIF (Rs.)    | CIF<br>(Currency)  |
|    | 1                                                      | PVC Suspension Grade                                                         | 626520.000                                     | K.G                      | 25937928.00  | 563868.00 US\$     |
|    | 2                                                      | PVC Paste Grade                                                              | 40150.000                                      | K.G                      | 2031590.00   | 44165.00 US\$      |

|    |                                    |            |              |               |                |
|----|------------------------------------|------------|--------------|---------------|----------------|
| 3  | Plasticizer DOP                    | 333330.000 | K.G          | 22999770.00   | 499995.00 US\$ |
| 4  | Plasticizer DOA                    | 33330.000  | K.G          | 3066360.00    | 66660.00 US\$  |
| 5  | Epoxy Plasticizer                  | 19700.000  | K.G          | 996820.00     | 21670.00 US\$  |
| 6  | PVC Stabilizer                     | 19700.000  | K.G          | 3624800.00    | 78800.00 US\$  |
| 7  | Processing Aid Modifier            | 13640.000  | K.G          | 1882320.00    | 40920.00 US\$  |
| 8  | Pigments                           | 19700.000  | K.G          | 1812400.00    | 39400.00 US\$  |
| 9  | Solvents Cyclohexanone             | 15150.000  | K.G          | 696900.00     | 15150.00 US\$  |
| 10 | Titannate Coupling Agent Fungicide | 6820.000   | K.G          | 941160.00     | 20460.00 US\$  |
| 11 | PU Adhesive (a) PU Resin           | 1520.000   | K.G          | 209760.00     | 4560.00 US\$   |
| 12 | PU Adhesive (b) DMF                | 4550.000   | K.G          | 376740.00     | 8190.00 US\$   |
| 13 | Non Woven Fabric                   | 525000.000 | Sq. meter    | 8452500.00    | 183750.00 US\$ |
|    |                                    |            | <b>Total</b> | 73,029,048.00 | 1,587,588.00   |

**Position:** D/L No. 46011/122/2005-PC.II dated 25.6.2007 by D/o C&PC, final reminder to be issued by DGFT.  
**Decision: Deferred.**

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|                                                        |                                                                                       |                                            |                          |              |                |
|--------------------------------------------------------|---------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:7/5/87-ALC1/2007                              | Party Name:DIVINE POLYMER PRODUCTS LIMITED                                            | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/87/050/01054/AM07/                     | RLA File :<br>03/94/040/01319/AM07/                                                   | Lic.No/Date:0310420735<br>23.02.2007       | Defer<br>Date:09.01.2008 |              |                |
| Application: Request is for adhoc norms for following: |                                                                                       |                                            |                          |              |                |
| Sl.No.                                                 | EXPORT ITEM                                                                           | Qty                                        | UO M                     | FOB (Rs.)    | FOB (Currency) |
| 1                                                      | 63/0- PET FLAKES having an intrinsic viscosity                                        | 200.000                                    | M.T                      | 6204000.00   | 132000.00 US\$ |
|                                                        |                                                                                       |                                            | Total                    | 6,204,000.00 | 132,000.00     |
|                                                        |                                                                                       |                                            |                          |              |                |
| Sl.No.                                                 | IMPORT ITEM                                                                           | Qty                                        | UO M                     | CIF (Rs.)    | CIF (Currency) |
| 1                                                      | PET BOTTLES (waste/scrap) (It is a scrap generated from soft drink and water bottles) | 250.000                                    | M.T                      | 5522500.00   | 117500.00 US\$ |

|                                                                                                                                        |  |  |              |              |            |
|----------------------------------------------------------------------------------------------------------------------------------------|--|--|--------------|--------------|------------|
|                                                                                                                                        |  |  | <b>Total</b> | 5,522,500.00 | 117,500.00 |
| <b>Position:</b> D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007.<br><b>Decision: Deferred.</b> |  |  |              |              |            |

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|                                                                                                   |                                                                                                |                                            |                          |                   |                    |
|---------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|-------------------|--------------------|
| Case No.:8/5/87-ALC1/2007                                                                         | Party Name:DIVINE POLYMER PRODUCTS LIMITED                                                     | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                    |
| HQ File :<br>01/87/050/01055/AM07/                                                                | RLA File :<br>03/94/040/01142/AM07/                                                            | Lic.No/Date:0310420736<br>23.02.2007       | Defer<br>Date:09.01.2008 |                   |                    |
| Application: Request is for adhoc norms for following:                                            |                                                                                                |                                            |                          |                   |                    |
| Sl.No.                                                                                            | EXPORT ITEM                                                                                    | Qty                                        | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency)  |
| 1                                                                                                 | 63/0- PET FLAKES<br>having an intrinsic viscosity                                              | 2000.0<br>00                               | M.T                      | 60720000.0<br>0   | 1320000.00<br>US\$ |
|                                                                                                   |                                                                                                |                                            | Tot<br>al                | 60,720,000.<br>00 | 1,320,000.00       |
|                                                                                                   |                                                                                                |                                            |                          |                   |                    |
| Sl.No.                                                                                            | IMPORT ITEM                                                                                    | Qty                                        | UO<br>M                  | CIF (Rs.)         | CIF<br>(Currency)  |
| 1                                                                                                 | PET BOTTLES<br>(WASTE/SCRAP) (It is a<br>scrap generated from soft<br>drink and water bottles) | 2500.0<br>00                               | M.T                      | 54050000.0<br>0   | 1175000.00<br>US\$ |
|                                                                                                   |                                                                                                |                                            | Tot<br>al                | 54,050,000.<br>00 | 1,175,000.0<br>0   |
|                                                                                                   |                                                                                                |                                            |                          |                   |                    |
| Position: D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007. |                                                                                                |                                            |                          |                   |                    |
| Decision: Deferred.                                                                               |                                                                                                |                                            |                          |                   |                    |

|                                                               |                                    |                                              |                                            |                          |
|---------------------------------------------------------------|------------------------------------|----------------------------------------------|--------------------------------------------|--------------------------|
| 21                                                            | Case No.:6/6/87-ALC1/2007          | Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |
|                                                               | HQ File :<br>01/87/050/01075/AM07/ | RLA File :<br>05/24/040/00991/AM07/          | Lic.No/Date:0510200350<br>02.03.2007       | Defer<br>Date:09.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following: |                                    |                                              |                                            |                          |

| Sl.No.                                                                                                      | EXPORT ITEM                                                           | Qty           | UO<br>M           | FOB (Rs.)        | FOB<br>(Currency) |
|-------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|---------------|-------------------|------------------|-------------------|
| 1                                                                                                           | 63/0- PVC COMPOUND<br>CABLE GRADE<br>T.C. PVC COMPOUND<br>CABLE GRADE | 71786.7<br>00 | K.G               | 3103833.0<br>0   | 0.00 US\$         |
|                                                                                                             |                                                                       |               | <b>Tot<br/>al</b> | 3,103,833.<br>00 | 0.00              |
| Sl.No.                                                                                                      | IMPORT ITEM                                                           | Qty           | UO<br>M           | CIF (Rs.)        | CIF<br>(Currency) |
| 1                                                                                                           | PVC RESIN<br>T.C. SUSPENSION GRADE                                    | 40024.0<br>00 | K.G               | 1288782.0<br>0   | 28017.00<br>US\$  |
| 2                                                                                                           | PTHALLATE<br>PLASTICISER ( DOP, DIBP,<br>TOTM)                        | 21557.0<br>00 | K.G               | 1487456.0<br>0   | 32336.00<br>US\$  |
|                                                                                                             |                                                                       |               | <b>Tot<br/>al</b> | 2,776,238.<br>00 | 60,353.00         |
| <b>Position: D/L No. 46011/65/2007-PC.II dated 13.6.2007 by D/o C&amp;PC.</b><br><b>Decision: Deferred.</b> |                                                                       |               |                   |                  |                   |

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|                                                        |                                                                                                       |                                                |                          |                |                       |
|--------------------------------------------------------|-------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------|----------------|-----------------------|
| Case No.:11/5/87-<br>ALC1/2007                         | Party Name:ASSOCIATED<br>CAPSULES PVT. LIMITED                                                        | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                |                       |
| HQ File :<br>01/87/050/01109/AM07/                     | RLA File :<br>03/94/040/01315/AM07/                                                                   | Lic.No/Date:0310423173<br>14.03.2007           | Defer<br>Date:09.01.2008 |                |                       |
| Application: Request is for adhoc norms for following: |                                                                                                       |                                                |                          |                |                       |
| Sl.No.                                                 | EXPORT ITEM                                                                                           | Qty                                            | UO<br>M                  | FOB<br>(Rs.)   | FOB<br>(Currency<br>) |
| 1                                                      | 63/0- 63/0- 250MICRONS PVC<br>FILM LAMINATED WITH PE<br>FILM AND COATED WITH 90<br>GSM PVDC (TRIPLEX) | 5000.0<br>00                                   | K.G                      | 787500.0<br>0  | 17500.00<br>US\$      |
|                                                        |                                                                                                       |                                                | Tot<br>al                | 787,500.<br>00 | 17,500.00             |

| Sl.No.                                                                                                                                        | IMPORT ITEM                                                                                              | Qty          | UO<br>M           | CIF<br>(Rs.)   | CIF<br>(Currency<br>) |
|-----------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|--------------|-------------------|----------------|-----------------------|
| 1                                                                                                                                             | PVC Resin                                                                                                | 3753.8<br>80 | K.G               | 167235.3<br>0  | 3716.34<br>US\$       |
| 2                                                                                                                                             | Plasticizer (Epoxidised Soyabean Oil)                                                                    | 248.98<br>0  | K.G               | 16357.95       | 363.51<br>US\$        |
| 3                                                                                                                                             | Pigments                                                                                                 | 22.380       | K.G               | 12860.55       | 285.79<br>US\$        |
| 4                                                                                                                                             | PVC Stabilizer                                                                                           | 135.68<br>0  | K.G               | 33580.80       | 746.24<br>US\$        |
| 5                                                                                                                                             | PVC Processing Aid                                                                                       | 72.180       | K.G               | 9094.50        | 202.10<br>US\$        |
| 6                                                                                                                                             | Impact Modifier for PVC                                                                                  | 461.41<br>0  | K.G               | 50870.25       | 1130.45<br>US\$       |
| 7                                                                                                                                             | Lubricants                                                                                               | 54.360       | K.G               | 6237.90        | 138.62<br>US\$        |
| 8                                                                                                                                             | Adhesive                                                                                                 | 98.320       | K.G               | 22431.60       | 498.48<br>US\$        |
| 9                                                                                                                                             | LDPE FILM                                                                                                | 308.07<br>0  | K.G               | 32023.80       | 711.64<br>US\$        |
| 10                                                                                                                                            | PVDC aqueous dispersion - (Primer) (Total solids 40 +/-2%)                                               | 59.590       | K.G               | 11799.00       | 262.20<br>US\$        |
| 11                                                                                                                                            | Aqueous dispersion of vinylidene chloride)-Base Coat (Total Solid content 60+/-1%)                       | 1589.0<br>20 | K.G               | 141581.7<br>0  | 3146.26<br>US\$       |
| 12                                                                                                                                            | Aqueous dispersion Vinylidenns chloride- Methacrylate Copolymer - Top Coat (Total Solid Content 55+/-1%) | 173.35<br>0  | K.G               | 14431.50       | 320.70<br>US\$        |
|                                                                                                                                               |                                                                                                          |              | <b>Tot<br/>al</b> | 518,504.<br>85 | 11,522.33             |
| <b>Position:</b> D/L No. 46011/71/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.<br><b>Decision: Deferred.</b> |                                                                                                          |              |                   |                |                       |

|    |                                |                                                   |                                                |                 |
|----|--------------------------------|---------------------------------------------------|------------------------------------------------|-----------------|
| 24 | Case No.:12/8/87-<br>ALC1/2007 | Party Name:HASOLON<br>NYLON PRODUCTS PVT.<br>LTD. | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred |
|----|--------------------------------|---------------------------------------------------|------------------------------------------------|-----------------|

|                                                                                                                        |                                                                                                                                                                                                                                                                   |                                     |            |                                      |                       |                          |  |
|------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|------------|--------------------------------------|-----------------------|--------------------------|--|
| HQ File :<br>01/87/050/01127/AM07/                                                                                     |                                                                                                                                                                                                                                                                   | RLA File :<br>08/24/040/00366/AM07/ |            | Lic.No/Date:0810063816<br>22.03.2007 |                       | Defer<br>Date:09.01.2008 |  |
| <b>Application:</b> Request is for adhoc norms for following:                                                          |                                                                                                                                                                                                                                                                   |                                     |            |                                      |                       |                          |  |
| Sl.No.                                                                                                                 | EXPORT ITEM                                                                                                                                                                                                                                                       | Qty                                 | UO<br>M    | FOB (Rs.)                            | FOB<br>(Currency)     |                          |  |
| 1                                                                                                                      | 63/0- ARTICLE MADE OF<br>POLYAMIDE 12<br>TOTAL CONTENT OF<br>POLYAMIDE 12 IN THE<br>EXPORT PRODUCT IS 3810<br>KGS                                                                                                                                                 | 3810.0<br>00                        | K.G        | 1511300.0<br>0                       | 34000.00<br>US\$      |                          |  |
|                                                                                                                        |                                                                                                                                                                                                                                                                   |                                     | Tot<br>al  | 1,511,300.<br>00                     | 34,000.00             |                          |  |
|                                                                                                                        |                                                                                                                                                                                                                                                                   |                                     |            |                                      |                       |                          |  |
| Sl.No.                                                                                                                 | IMPORT ITEM                                                                                                                                                                                                                                                       | Qty                                 | UOM        | CIF (Rs.)                            | CIF<br>(Currenc<br>y) |                          |  |
| 1                                                                                                                      | POLYAMIDE 12 GRANULES<br>(THIS LICENCE IS ISSUED<br>IN TERMS OF PARA 4.7 OF<br>H.B.2004-2009 AND<br>SUBJECT TO FIXATION OF<br>INPUT-OUTPUT NORMS BY<br>DGFT)(B.G./LUT AS<br>APPLICABLE TO BE<br>EXECUTED AS PER<br>RELEVANT CUSTOM<br>NOTIFICATION/CIRCULAR<br>S) | 4000.0<br>00                        | Numb<br>er | 1209040.0<br>0                       | 27200.00<br>US\$      |                          |  |
|                                                                                                                        |                                                                                                                                                                                                                                                                   |                                     | Total      | 1,209,040.<br>00                     | 27,200.00             |                          |  |
|                                                                                                                        |                                                                                                                                                                                                                                                                   |                                     |            |                                      |                       |                          |  |
| <b>Position:</b> D/L No. 46011/158/2005-PC.II dated 25.6.2007 issued by D/o C&PC, final reminder to be issued by DGFT. |                                                                                                                                                                                                                                                                   |                                     |            |                                      |                       |                          |  |
| <b>Decision: Deferred.</b>                                                                                             |                                                                                                                                                                                                                                                                   |                                     |            |                                      |                       |                          |  |

|                                                               |                                    |                                     |                                                |                          |
|---------------------------------------------------------------|------------------------------------|-------------------------------------|------------------------------------------------|--------------------------|
| 25                                                            | Case No.:9/6/87-<br>ALC1/2007      | Party Name:RENATA<br>PLASTICS       | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |
|                                                               | HQ File :<br>01/87/050/01146/AM07/ | RLA File :<br>31/24/040/00439/AM07/ | Lic.No/Date:3110028753<br>27.03.2007           | Defer<br>Date:09.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following: |                                    |                                     |                                                |                          |

| Sl.No. | EXPORT ITEM                | Qty       | UOM             | FOB (Rs.)    | FOB (Currency) |
|--------|----------------------------|-----------|-----------------|--------------|----------------|
| 1      | 63/0- PBT Casing Grey 1756 | 12000.000 | Thousand in nos | 1520760.00   | 34523.00 US\$  |
|        |                            |           | <b>Total</b>    | 1,520,760.00 | 34,523.00      |

  

| Sl.No. | IMPORT ITEM                                       | Qty      | UOM          | CIF (Rs.)  | CIF (Currency) |
|--------|---------------------------------------------------|----------|--------------|------------|----------------|
| 1      | VALOX Polybutyleneterephthalate 4631Grey 75171 LM | 5736.000 | K.G          | 963648.00  | 21679.00 US\$  |
|        |                                                   |          | <b>Total</b> | 963,648.00 | 21,679.00      |

**Position:** D/L No. 46011/62/2007-PC.II dated 13.6.2007 issued by D/o C&PC, final reminder issued by DGFT.

**Decision: Deferred.**

|    |                                                               |                                     |                                            |                          |
|----|---------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 26 | Case No.:15/8/87-ALC1/2007                                    | Party Name:SRF POLYMERS LIMITED     | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |
|    | HQ File :<br>01/87/050/01150/AM07/                            | RLA File :<br>04/24/040/00490/AM07/ | Lic.No/Date:0410088619<br>28.03.2007       | Defer<br>Date:09.01.2008 |
|    | <b>Application:</b> Request is for adhoc norms for following: |                                     |                                            |                          |

| Sl.No. | EXPORT ITEM                                                                     | Qty      | UOM          | FOB (Rs.)  | FOB (Currency) |
|--------|---------------------------------------------------------------------------------|----------|--------------|------------|----------------|
| 1      | 63/0- TUFNYL SGF 30 BALCK ( 30% GLASS FIBRE REINFORCED NYLON 6 IN BLACK SHADE ) | 1000.000 | K.G          | 121137.50  | 2750.00 US\$   |
|        |                                                                                 |          | <b>Total</b> | 121,137.50 | 2,750.00       |

  

| Sl.No. | IMPORT ITEM   | Qty     | UOM | CIF (Rs.) | CIF (Currency) |
|--------|---------------|---------|-----|-----------|----------------|
| 1      | NYLON 6 CHIPS | 686.750 | K.G | 76315.09  | 1716.88 US\$   |
| 2      | GLASS FIBRE   | 307.500 | K.G | 15718.63  | 353.63 US\$    |

|                                                                                                                                             |  |  |              |           |          |
|---------------------------------------------------------------------------------------------------------------------------------------------|--|--|--------------|-----------|----------|
|                                                                                                                                             |  |  | <b>Total</b> | 92,033.72 | 2,070.51 |
| <b>Position:</b> D/L No. 46011/84/2005-PC.II dated 3.9.2007 by D/o C&PC, final reminder to be issued by DGFT.<br><b>Decision: Deferred.</b> |  |  |              |           |          |

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|---------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|--------------|--------------------------|
| Case No.:2/10/87-ALC1/2007                                                                                    | Party Name:AVLIGHT AUTOMOTIVES LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                          |
| HQ File :<br>01/87/050/01152/AM07/                                                                            | RLA File :<br>05/24/040/01024/AM07/ | Lic.No/Date:0510201640<br>28.03.2007       | Defer<br>Date:09.01.2008 |              |                          |
| Application: Request is for adhoc norms for following:                                                        |                                     |                                            |                          |              |                          |
| Sl.No.                                                                                                        | EXPORT ITEM                         | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency)           |
| 1                                                                                                             | 63/0- BUMPER STOP P 3101350         | 6115927.000                                | Number                   | 8826017.00   | 102747.58 Pound Sterling |
|                                                                                                               |                                     |                                            | Total                    | 8,826,017.00 | 102,747.58               |
|                                                                                                               |                                     |                                            |                          |              |                          |
| Sl.No.                                                                                                        | IMPORT ITEM                         | Qty                                        | UOM                      | CIF (Rs.)    | CIF (Currency)           |
| 1                                                                                                             | ALC 2070/ALC 2080 BK                | 20000.000                                  | K.G                      | 5780278.00   | 130040.00 US\$           |
|                                                                                                               |                                     |                                            | Total                    | 5,780,278.00 | 130,040.00               |
|                                                                                                               |                                     |                                            |                          |              |                          |
| Position: D/L No. 46011/90/2006-PC.II dated 5.7.2007 issued by D/o C&PC, final reminder to be issued by DGFT. |                                     |                                            |                          |              |                          |
| Decision: Deferred.                                                                                           |                                     |                                            |                          |              |                          |

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|---------------------------------------------------------------|-------------------------------------------------|--------------------------------------------|--------------------------|------------------|---------------------------|
| <b>Case No.:</b> 23/8/87-ALC1/2007                            | Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |                  |                           |
| HQ File :<br>01/87/050/00004/AM08/                            | RLA File :<br>31/24/040/00441/AM07/             | Lic.No/Date:3110028824<br>03.04.2007       | Defer<br>Date:09.01.2008 |                  |                           |
| <b>Application:</b> Request is for adhoc norms for following: |                                                 |                                            |                          |                  |                           |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                              | <b>Qty</b>                                 | <b>UO<br/>M</b>          | <b>FOB (Rs.)</b> | <b>FOB<br/>(Currency)</b> |
| 1                                                             | <b>63/0-</b> Powdery Saturated                  | 12000.0                                    | K.G                      | 1413510.0        | 31800.00                  |

|                                                                                                                                         | Polymer / (saturated polyester resin) | 00       |              | 0            | US\$           |
|-----------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|----------|--------------|--------------|----------------|
|                                                                                                                                         |                                       |          | <b>Total</b> | 1,413,510.00 | 31,800.00      |
| Sl.No.                                                                                                                                  | IMPORT ITEM                           | Qty      | UO M         | CIF (Rs.)    | CIF (Currency) |
| 1                                                                                                                                       | NPG                                   | 2827.690 | K.G          | 238812.51    | 5372.61 US\$   |
| 2                                                                                                                                       | TMA                                   | 972.020  | K.G          | 85548.03     | 1924.59 US\$   |
| 3                                                                                                                                       | 2 methyl                              | 1546.390 | K.G          | 99668.90     | 2242.27 US\$   |
| 4                                                                                                                                       | Isothelic Acid                        | 972.020  | K.G          | 82091.59     | 1846.83 US\$   |
| 5                                                                                                                                       | Blank Fix (97%)                       | 1731.960 | K.G          | 34643.44     | 779.38 US\$    |
| 6                                                                                                                                       | Pigments                              | 6.190    | K.G          | 3161.73      | 71.13 US\$     |
|                                                                                                                                         |                                       |          | <b>Total</b> | 543,926.20   | 12,236.81      |
| <b>Position:</b> D/L No. 46011/61/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder issued by DGFT.<br><b>Decision: Deferred.</b> |                                       |          |              |              |                |

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|--------------------------------------------------------|--------------------------------------------------|--------------------------------------------|--------------------------|---------------|----------------|
| Case No.:27/8/87-ALC1/2007                             | Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                |
| HQ File :<br>01/87/050/00007/AM08/                     | RLA File :<br>31/24/040/00440/AM07/              | Lic.No/Date:3110028844<br>05.04.2007       | Defer<br>Date:09.01.2008 |               |                |
| Application: Request is for adhoc norms for following: |                                                  |                                            |                          |               |                |
| Sl.No.                                                 | EXPORT ITEM                                      | Qty                                        | UO M                     | FOB (Rs.)     | FOB (Currency) |
| 1                                                      | 63/0- Expoxide Resin / Saturated Polyester Resin | 132000.000                                 | K.G                      | 14961870.00   | 336600.00 US\$ |
|                                                        |                                                  |                                            | Total                    | 14,961,870.00 | 336,600.00     |
|                                                        |                                                  |                                            |                          |               |                |
| Sl.No.                                                 | IMPORT ITEM                                      | Qty                                        | UO M                     | CIF (Rs.)     | CIF (Currency) |
| 1                                                      | Liquid Epoxy                                     | 50669.010                                  | K.G                      | 6666622.56    | 149980.26 US\$ |

|                                                                                                                                         |                       |           |              |               |               |
|-----------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-----------|--------------|---------------|---------------|
| 2                                                                                                                                       | Bisphenol A           | 21715.290 | K.G          | 1640915.76    | 36915.99 US\$ |
| 3                                                                                                                                       | NPG                   | 10368.190 | K.G          | 875645.44     | 19699.56 US\$ |
| 4                                                                                                                                       | TMA                   | 3564.060  | K.G          | 313676.98     | 7056.85 US\$  |
| 5                                                                                                                                       | methyl 1,3 propendiol | 5670.100  | K.G          | 365452.34     | 8221.65 US\$  |
| 6                                                                                                                                       | Isothelic Acid        | 3564.060  | K.G          | 301002.95     | 6771.72 US\$  |
| 7                                                                                                                                       | Pure Terpthalic acid  | 8262.150  | K.G          | 337872.45     | 7601.18 US\$  |
| 8                                                                                                                                       | Adipic Acid           | 972.020   | K.G          | 95053.66      | 2138.44 US\$  |
| 9                                                                                                                                       | Matting Hardner       | 6804.120  | K.G          | 861963.29     | 19391.75 US\$ |
| 10                                                                                                                                      | TiO2 (97%)            | 20412.370 | K.G          | 1769293.13    | 39804.12 US\$ |
| 11                                                                                                                                      | Flow Additive (97%)   | 1360.820  | K.G          | 166343.90     | 3742.27 US\$  |
| 12                                                                                                                                      | Barium Sul (97%)      | 12179.380 | K.G          | 189480.57     | 4262.78 US\$  |
| 13                                                                                                                                      | Pigments              | 68.040    | K.G          | 34780.79      | 782.47 US\$   |
|                                                                                                                                         |                       |           | <b>Total</b> | 13,618,103.82 | 306,369.04    |
| <b>Position:</b> D/L No. 46011/61/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder issued by DGFT.<br><b>Decision: Deferred.</b> |                       |           |              |               |               |

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|--------------------------------------------------------|------------------------------------------|--------------------------------------------|--------------------------|--------------|-------------------|
| Case No.:11/4/85-ALC3/2007                             | Party Name:SPACEWOOD FURNISHERS (P)LTD., | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                   |
| HQ File :<br>01/85/050/00004/AM08/                     | RLA File :<br>03/95/040/01281/AM07/      | Lic.No/Date:0310425703<br>05.04.2007       | Defer<br>Date:09.01.2008 |              |                   |
| Application: Request is for adhoc norms for following: |                                          |                                            |                          |              |                   |
| Sl.No.                                                 | EXPORT ITEM                              | Qty                                        | UO<br>M                  | FOB (Rs.)    | FOB<br>(Currency) |
| 1                                                      | 90/0- PVC FOILDED DOORS 18 MM THICKNESS  | 1525.000                                   | Sq.<br>meter             | 1246300.00   | 28325.00<br>US\$  |
|                                                        |                                          |                                            | Total                    | 1,246,300.00 | 28,325.00         |
|                                                        |                                          |                                            |                          |              |                   |
| Sl.No.                                                 | IMPORT ITEM                              | Qty                                        | UO                       | CIF          | CIF               |

|                                                                                                                                         |                                      |          | M            | (Rs.)      | (Currency)   |
|-----------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|----------|--------------|------------|--------------|
| 1                                                                                                                                       | 18 MM THICKNESS MDF BOARD            | 1678.000 | Sq. meter    | 311564.00  | 7081.00 US\$ |
| 2                                                                                                                                       | BASE PAPER (80-100 GSM )             | 1601.000 | Sq. meter    | 42988.00   | 977.00 US\$  |
| 3                                                                                                                                       | PVC FOILDED POLY VINYL CHORIDE SHEET | 2288.000 | Sq. meter    | 402688.00  | 9152.00 US\$ |
| 4                                                                                                                                       | MALAMINE                             | 102.000  | K.G          | 7700.00    | 175.00 US\$  |
| 5                                                                                                                                       | PARA FORMALDEHYDE                    | 160.000  | K.G          | 4224.00    | 96.00 US\$   |
| 6                                                                                                                                       | GLUE (DORUS POLY URETHENE)           | 152.000  | K.G          | 46816.00   | 1064.00 US\$ |
|                                                                                                                                         |                                      |          | <b>Total</b> | 815,980.00 | 18,545.00    |
| <b>Position:</b> D/L No. 46011/80/2007-PC.II dated 20.7.2007 issued by D/o C&PC, reminder issued by DGFT.<br><b>Decision: Deferred.</b> |                                      |          |              |            |              |

|                                                               |                                    |                                             |                                            |                          |
|---------------------------------------------------------------|------------------------------------|---------------------------------------------|--------------------------------------------|--------------------------|
| 31                                                            | <b>Case No.:</b> 32/8/87-ALC1/2007 | Party Name:WELSET PLAST EXTRUSIONS PVT.LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |
|                                                               | HQ File :<br>01/87/050/00014/AM08/ | RLA File :<br>03/95/040/01133/AM07/         | Lic.No/Date:0310426208<br>10.04.2007       | Defer<br>Date:09.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following: |                                    |                                             |                                            |                          |

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|--------------------------------------------------------|-----------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:3/10/87-ALC1/2007                             | Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,                        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00022/AM08/                     | RLA File :<br>05/24/040/00027/AM08/                                   | Lic.No/Date:0510202447<br>12.04.2007       | Defer<br>Date:09.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following: |                                                                       |                                            |                          |                  |                   |
| Sl.No.                                                 | EXPORT ITEM                                                           | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                      | 63/0- PVC COMPOUND<br>CABLE GRADE<br>T.C. PVC COMPOUND<br>CABLE GRADE | 129.0<br>00                                | M.T                      | 6896340.0<br>0   | 153252.00<br>US\$ |
|                                                        |                                                                       |                                            | Tot                      | 6,896,340.<br>00 | 153,252.00        |

|                                                                                                                |                                                  |            | al           |              |                   |
|----------------------------------------------------------------------------------------------------------------|--------------------------------------------------|------------|--------------|--------------|-------------------|
| Sl.No.                                                                                                         | IMPORT ITEM                                      | Qty        | UO<br>M      | CIF (Rs.)    | CIF<br>(Currency) |
| 1                                                                                                              | PVC RESIN<br>T.C. RESIN, GRANULES                | 70.9<br>50 | M.T          | 2873475.00   | 63855.00 US\$     |
| 2                                                                                                              | PTHALLATE<br>PLASTICISER<br>T.C. DOP, DOA , DIBP | 38.7<br>00 | M.T          | 3395925.00   | 75465.00 US\$     |
|                                                                                                                |                                                  |            | <b>Total</b> | 6,269,400.00 | 139,320.00        |
| <b>Position:</b> D/L No. 46011/89/2007-PC.II dated 20.7.2007 issued by D/o C&PC.<br><b>Decision: Deferred.</b> |                                                  |            |              |              |                   |

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|                                                        |                                                          |                                                |                          |                  |                       |
|--------------------------------------------------------|----------------------------------------------------------|------------------------------------------------|--------------------------|------------------|-----------------------|
| Case No.:38/8/87-<br>ALC1/2007                         | Party Name:L M<br>GLASFIBER (INDIA) PVT<br>LTD           | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                       |
| HQ File :<br>01/87/050/00030/AM08/                     | RLA File :<br>07/24/040/00040/AM08/                      | Lic.No/Date:0710051313<br>18.04.2007           | Defer<br>Date:09.01.2008 |                  |                       |
| Application: Request is for adhoc norms for following: |                                                          |                                                |                          |                  |                       |
| Sl.No.                                                 | EXPORT ITEM                                              | Qty                                            | UOM                      | FOB (Rs.)        | FOB<br>(Currency)     |
| 1                                                      | 63/0- FRP ROTOR<br>BLADES LM 15.4                        | 9.0<br>00                                      | Numb<br>er               | 6988020.0<br>0   | 120900.00<br>EURO     |
|                                                        |                                                          |                                                | Total                    | 6,988,020.<br>00 | 120,900.00            |
|                                                        |                                                          |                                                |                          |                  |                       |
| Sl.No.                                                 | IMPORT ITEM                                              | Qty                                            | UOM                      | CIF (Rs.)        | CIF<br>(Currency<br>) |
| 1                                                      | WOVEN ROVING 600<br>(90/10), 10CM<br>(ITEM CODE:000707)  | 47.700                                         | K.G                      | 8545.74          | 194.66<br>US\$        |
| 2                                                      | WOVEN ROVING 1200<br>(90/10), 30CM<br>(ITEM CODE:001507) | 139.50<br>0                                    | K.G                      | 11990.89         | 273.14<br>US\$        |
| 3                                                      | WOVEN ROVING 1200<br>(90/10), 40CM                       | 243.00<br>0                                    | K.G                      | 20887.36         | 475.79<br>US\$        |

|    |                                                                               |              |              |           |                 |
|----|-------------------------------------------------------------------------------|--------------|--------------|-----------|-----------------|
|    | (ITEM CODE:001607)                                                            |              |              |           |                 |
| 4  | WOVEN ROVING 1200<br>(90/10), 50CM<br>(ITEM CODE:001707)                      | 1901.2<br>50 | K.G          | 163424.23 | 3722.65<br>US\$ |
| 5  | SET SCREW DIN 933 A2 M<br>8 X 25<br>(ITEM CODE:001793)                        | 108.00<br>0  | Numb<br>er   | 521.53    | 11.88 US\$      |
| 6  | WOVEN ROVING 1200<br>(90/10), 60CM<br>(ITEM CODE:001807)                      | 315.00<br>0  | K.G          | 27076.20  | 616.77<br>US\$  |
| 7  | STAINLESS WASHER, FR.<br>ANDERSEN, 30x8x3<br>(ITEM CODE:001923)               | 144.00<br>0  | Numb<br>er   | 417.23    | 9.50 US\$       |
| 8  | SPLIT PIN, DIN 94 A2<br>6.3x50<br>(ITEM CODE:002083)                          | 18.000       | Numb<br>er   | 156.46    | 3.56 US\$       |
| 9  | NUT A2 M10 (ITEM<br>CODE:002183)                                              | 9.000        | Numb<br>er   | 39.11     | 0.89 US\$       |
| 10 | SELF-LOCKING NUT DIN<br>985 A2 M8<br>(ITEM CODE:002223)                       | 180.00<br>0  | Numb<br>er   | 434.61    | 9.09 US\$       |
| 11 | SELF-LOCKING NUT DIN<br>985 A2 M12<br>(ITEM CODE:002243)                      | 36.000       | Numb<br>er   | 226.00    | 5.15 US\$       |
| 12 | COMBI 600 (300/300,50/50)<br>STITCHED 95CM<br>(ITEM CODE:002307)              | 92.700       | K.G          | 14817.16  | 337.52<br>US\$  |
| 13 | WASHER A2 8.4/17 X 1.6<br>(ITEM CODE:002323)                                  | 144.00<br>0  | Numb<br>er   | 139.08    | 3.17 US\$       |
| 14 | STAINLESS WASHER A2<br>10.5/21x2.0 DIN125A<br>(ITEM CODE:002333)              | 9.000        | Numb<br>er   | 8.69      | 0.20 US\$       |
| 15 | WASHER, STAINLESS A2<br>21/37x3.0<br>(ITEM CODE:002363)                       | 18.000       | Numb<br>er   | 113.00    | 2.57 US\$       |
| 16 | ADHESIVE VE TYPE A<br>GT60 (NORPOL FI-184;<br>0225MDOB)<br>(ITEM CODE:002807) | 1278.0<br>00 | K.G          | 369053.43 | 8406.68<br>US\$ |
| 17 | PVC-FOAM, GS, 40 X 40,<br>60KG/M3, 15MM                                       | 211.41<br>0  | Sq.<br>meter | 274213.44 | 6246.32<br>US\$ |

|    |                                                                      |              |              |           |                 |
|----|----------------------------------------------------------------------|--------------|--------------|-----------|-----------------|
|    | (ITEM CODE:003407)                                                   |              |              |           |                 |
| 18 | NUT, STAINLESS A2 M16<br>(ITEM CODE:004003)                          | 9.000        | Number       | 95.61     | 2.18 US\$       |
| 19 | BOLTS DIN 931 A2 M 8 X<br>65<br>(ITEM CODE:004023)                   | 72.000       | Number       | 695.38    | 15.84 US\$      |
| 20 | CSM 900 EMULS 95CM<br>(ITEM CODE:004907)                             | 15.570       | K.G          | 2067.66   | 47.10 US\$      |
| 21 | POINTED SCREW A2<br>M6x10<br>(ITEM CODE:005283)                      | 9.000        | Number       | 17.38     | 0.40 US\$       |
| 22 | PEROXIDE UP CAT AA<br>25/30KG<br>(ITEM CODE:005307)                  | 81.540       | K.G          | 10473.93  | 238.59<br>US\$  |
| 23 | HEXAGON SOCKET HEAD<br>CAP SCREW DIN912 M12<br>(ITEM CODE:005413)    | 36.000       | Number       | 625.84    | 14.26 US\$      |
| 24 | COMBI 1250 60CM<br>(ITEM CODE:005907)                                | 25.650       | K.G          | 2563.98   | 58.41 US\$      |
| 25 | PEROXIDE VE CAT VV<br>25/30KG<br>(ITEM CODE:007107)                  | 37.080       | K.G          | 8308.35   | 189.26<br>US\$  |
| 26 | COACH SCREW DIN 571<br>10x80 A2<br>(ITEM CODE:007603)                | 27.000       | Number       | 469.38    | 10.69 US\$      |
| 27 | ALLEN SCREW A2 M10<br>(ITEM CODE:007803)                             | 36.000       | Number       | 504.15    | 11.48 US\$      |
| 28 | SET SCREW DIN 933 A2<br>M12x50<br>(ITEM CODE:007903)                 | 36.000       | Number       | 573.69    | 13.07 US\$      |
| 29 | HEXAGON SOCKET<br>COUNTERSUNK SCREW<br>DIN7991<br>(ITEM CODE:008603) | 18.000       | Number       | 43.46     | 0.99 US\$       |
| 30 | COMBI 900<br>(600/300,50/50),STITCHED<br>125CM<br>(ITEM CODE:010607) | 1233.0<br>00 | K.G          | 141708.94 | 3227.99<br>US\$ |
| 31 | PVC-FOAM, 60KG/M3,<br>15MM<br>(ITEM CODE:012107)                     | 0.270        | Sq.<br>meter | 290.49    | 6.62 US\$       |

|    |                                                                     |              |            |           |                  |
|----|---------------------------------------------------------------------|--------------|------------|-----------|------------------|
| 32 | WASHER A/2 DIA 40 X DIA 10.5 X 1.0 MM<br>(ITEM CODE:015503)         | 18.000       | K.G        | 52.15     | 1.19 US\$        |
| 33 | WASHER A2 DIA 40 X DIA 10.5 X 0.5 MM<br>(ITEM CODE:015603)          | 18.000       | Numb<br>er | 52.15     | 1.19 US\$        |
| 34 | BIAXIAL 450 (PLUS OR MINUS 45 DEGREES), 125CM<br>(ITEM CODE:019207) | 495.00<br>0  | K.G        | 69081.26  | 1573.61<br>US\$  |
| 35 | COMBI 600 (300/300,50/50) POWDER 21CM<br>(ITEM CODE:020107)         | 2.250        | K.G        | 424.83    | 9.68 US\$        |
| 36 | POLYESTER HAND LAY-UP GT80 (POLYLITE 413-M912<br>(ITEM CODE:021207) | 5130.0<br>00 | K.G        | 488023.57 | 11116.71<br>US\$ |
| 37 | COMBI 1250 40CM<br>(ITEM CODE:024907)                               | 10.800       | K.G        | 1079.57   | 24.59 US\$       |
| 38 | WOVEN ROVING 450 (50/50), 20CM<br>(ITEM CODE:029607)                | 14.850       | K.G        | 2975.99   | 67.79 US\$       |
| 39 | COMBI 1250 50CM<br>(ITEM CODE:029807)                               | 19.800       | K.G        | 1979.21   | 45.08 US\$       |
| 40 | GELCOAT FILLER UP TYPE A REI 8091<br>(ITEM CODE:034716)             | 52.200       | K.G        | 11570.19  | 263.56<br>US\$   |
| 41 | ZINC-PLATED SCREW DIN 7504K 4.2x13<br>(ITEM CODE:035603)            | 648.00<br>0  | Numb<br>er | 938.76    | 21.38 US\$       |
| 42 | HEXAGON SOCKET COUNTERSUNK SCREW DIN7991<br>(ITEM CODE:043303)      | 36.000       | Numb<br>er | 173.84    | 3.96 US\$        |
| 43 | PULTRUDED PROFILE 35x40x735<br>(ITEM CODE:051108)                   | 270.00<br>0  | Numb<br>er | 130774.15 | 2978.91<br>US\$  |
| 44 | RAWLPLUG OF DIA 20 FIBRE L=50 MM<br>(ITEM CODE:057001)              | 36.000       | Numb<br>er | 1581.98   | 36.04 US\$       |
| 45 | 1/4\ AIR BLEED FILTER                                               | 9.000        | Numb       | 3898.45   | 88.80 US\$       |

|    |                                                                   |             |              |           |                  |
|----|-------------------------------------------------------------------|-------------|--------------|-----------|------------------|
|    | TYPE SK-1<br>(ITEM CODE:065901)                                   |             | er           |           |                  |
| 46 | WASHER 23/39X3 DIN 125A<br>(ITEM CODE:076903)                     | 36.000      | Numb<br>er   | 86.92     | 1.98 US\$        |
| 47 | SERIAL NUMBER PLATE<br>(ITEM CODE:082016)                         | 9.000       | Numb<br>er   | 6093.23   | 138.80<br>US\$   |
| 48 | RUBBER BELLOWS FOR<br>STD. BLADES<br>(ITEM CODE:087901)           | 9.000       | Numb<br>er   | 4185.29   | 95.34 US\$       |
| 49 | COMPLETE HYDRAULIC<br>CYLINDER FOR LM 14.4/<br>(ITEM CODE:111001) | 9.000       | Numb<br>er   | 67560.12  | 1538.96<br>US\$  |
| 50 | COMPLETE LM 14.4/15.4<br>CARBON FIBRE SHAFT<br>(ITEM CODE:113801) | 9.000       | Numb<br>er   | 508880.50 | 11591.81<br>US\$ |
| 51 | BUSHING, MACH. 11-12-<br>14.4-17.0<br>(ITEM CODE:117401)          | 288.00<br>0 | Numb<br>er   | 164804.11 | 3754.08<br>US\$  |
| 52 | TOOLS FOR PLACEMENT<br>OF TIPS 14.4+17.0<br>(ITEM CODE:127401)    | 9.000       | Numb<br>er   | 2320.82   | 52.87 US\$       |
| 53 | PULTRUDED GLASS FIBRE<br>TUBE DIA 40/32<br>(ITEM CODE:130001)     | 9.000       | Meter        | 3859.34   | 87.91 US\$       |
| 54 | CARD TYPE PCS 5091438<br>(ITEM CODE:305801)                       | 9.000       | Numb<br>er   | 4080.99   | 92.96 US\$       |
| 55 | TIP BRAKE WIRE LM 15.4<br>(ITEM CODE:340901)                      | 9.000       | Numb<br>er   | 208386.80 | 4746.85<br>US\$  |
| 56 | CARD HOLDER (ITEM<br>CODE:356601)                                 | 9.000       | Numb<br>er   | 1412.48   | 32.18 US\$       |
| 57 | PVC-FOAM, 80KG/M3,<br>40MM<br>(ITEM CODE:414117)                  | 10.800      | Sq.<br>meter | 36903.60  | 840.63<br>US\$   |
| 58 | GELCOAT UP TYPE A<br>BRUSH REI8091<br>(ITEM CODE:451517)          | 404.10<br>0 | K.G          | 112595.72 | 2564.82<br>US\$  |
| 59 | DIRECT ROVING, BULKY,<br>2500TEX<br>(ITEM CODE:451917)            | 50.040      | K.G          | 7394.28   | 168.43<br>US\$   |
| 60 | COMBI 900 (600/300,90/10)                                         | 563.76      | K.G          | 87116.71  | 1984.44          |

|                                                                                                                                                |                                      |   |              |                  |           |
|------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|---|--------------|------------------|-----------|
|                                                                                                                                                | STITCHED 125CM<br>(ITEM CODE:462517) | 0 |              |                  | US\$      |
|                                                                                                                                                |                                      |   | <b>Total</b> | 2,988,789.<br>41 | 68,080.97 |
| <b>Position:</b> D/L No. 46011/211/2005-PC.II dated 25.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.<br><b>Decision: Deferred.</b> |                                      |   |              |                  |           |

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|                                                                                                                |                                                    |                                            |                          |                  |                   |
|----------------------------------------------------------------------------------------------------------------|----------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:4/9/87-ALC1/2007                                                                                      | Party Name:ARC<br>CHEMICALS PVT. LTD.,             | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00031/AM08/                                                                             | RLA File :<br>03/94/040/01346/AM07/                | Lic.No/Date:0310427267<br>19.04.2007       | Defer<br>Date:09.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following:                                                         |                                                    |                                            |                          |                  |                   |
| Sl.No.                                                                                                         | EXPORT ITEM                                        | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                                                                              | 62/0- RESIN FOR<br>COATING (COATED<br>FRONT RESIN) | 120000.0<br>00                             | K.G                      | 7020000.0<br>0   | 156000.00<br>US\$ |
|                                                                                                                |                                                    |                                            | Tot<br>al                | 7,020,000.<br>00 | 156,000.00        |
|                                                                                                                |                                                    |                                            |                          |                  |                   |
| Sl.No.                                                                                                         | IMPORT ITEM                                        | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF (Currency)    |
| 1                                                                                                              | NONYL PHENOL                                       | 48240.00<br>0                              | K.G                      | 0.00             | 0.00 US\$         |
| 2                                                                                                              | PVA                                                | 4920.000                                   | K.G                      | 4241700.00       | 94260.00 US\$     |
|                                                                                                                |                                                    |                                            | Total                    | 4,241,700.00     | 94,260.00         |
|                                                                                                                |                                                    |                                            |                          |                  |                   |
| Position: D/L No. 46011/86/2007-PC.II dated 20.7.2007 issued by D/o C&PC, final reminder to be issued by DGFT. |                                                    |                                            |                          |                  |                   |
| Decision: Deferred.                                                                                            |                                                    |                                            |                          |                  |                   |

|    |                                    |                                                |                                                |                          |  |
|----|------------------------------------|------------------------------------------------|------------------------------------------------|--------------------------|--|
| 35 | <b>Case No.:</b> 39/8/87-ALC1/2007 | Party Name:L M<br>GLASFIBER (INDIA) PVT<br>LTD | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |  |
|    | HQ File :<br>01/87/050/00039/AM08/ | RLA File :<br>07/24/040/00050/AM08/            | Lic.No/Date:0710051409<br>25.04.2007           | Defer<br>Date:09.01.2008 |  |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                                                    | Qty    | UOM          | FOB (Rs.)      | FOB (Currency)  |
|--------|--------------------------------------------------------------------------------|--------|--------------|----------------|-----------------|
| 1      | 63/0- FRP ROTOR BLADES LM 34.0 P WITH NEW ENHANCED LIGHTNING PROTECTION SYSTEM | 51.000 | Number       | 119730153.91   | 2071455.95 EURO |
|        |                                                                                |        | <b>Total</b> | 119,730,153.91 | 2,071,455.95    |

| Sl.No. | IMPORT ITEM                                                                                    | Qty       | UOM | CIF (Rs.)  | CIF (Currency) |
|--------|------------------------------------------------------------------------------------------------|-----------|-----|------------|----------------|
| 1      | GELCOAT UP TYPE A SPRAY RAL 7035 (NORPOL GFA 80087 S: 0225 MDOB) (ITEM CODE:000507)            | 7650.000  | K.G | 1256022.90 | 28611.00 US\$  |
| 2      | WOVEN ROVING 1200 (90/10), 40 CM (ITEM CODE:001607)                                            | 9027.000  | K.G | 775926.62  | 17674.87 US\$  |
| 3      | VINYL ESTER ADHESIVE VE TYPE A GT60 (NORPOL FI-184 ADHESIVE VE TYPE A GT60) (ITEM CODE:002807) | 22950.000 | K.G | 6727110.89 | 153237.15 US\$ |
| 4      | PEROXIDE UP CAT AA 25/30 KG (ITEM CODE:005307)                                                 | 561.000   | K.G | 98610.11   | 2246.24 US\$   |
| 5      | WOVEN ROVING COMBI 1250 60 CM (ITEM CODE:005907)                                               | 1009.800  | K.G | 100939.91  | 2299.31 US\$   |
| 6      | PEROXIDE VE CAT VV 25/30 KG (ANDONOX CHM-50, 25 KG) (ITEM CODE:007107)                         | 673.200   | K.G | 201229.65  | 4583.82 US\$   |
| 7      | WOVEN ROVING COMBI 900 (600/300, 50/50) STITCHED 125 CM (ITEM CODE:010607)                     | 2550.510  | K.G | 293130.62  | 6677.24 US\$   |

|    |                                                                                                  |               |              |            |                   |
|----|--------------------------------------------------------------------------------------------------|---------------|--------------|------------|-------------------|
| 8  | GELCOAT FILLER UP<br>TYPE A RAL 7035<br>(NORPOL SP 1399; 0020<br>MCOB)<br>(ITEM CODE:013107)     | 357.000       | K.G          | 76715.91   | 1747.52<br>US\$   |
| 9  | LIGHTNING CABLE<br>(ITEM CODE:017775)                                                            | 51.000        | Numbe<br>r   | 1214697.28 | 27669.64<br>US\$  |
| 10 | LIGHTNING<br>CONDUCTOR (ITEM<br>CODE:017778)                                                     | 51.000        | Numbe<br>r   | 465073.26  | 10593.92<br>US\$  |
| 11 | RECEPTOR L=50 MM<br>(ITEM CODE:017951)                                                           | 51.000        | Numbe<br>r   | 100604.97  | 2291.69<br>US\$   |
| 12 | RECEPTOR L=38 MM<br>(ITEM CODE:017952)                                                           | 51.000        | Numbe<br>r   | 87010.37   | 1982.01<br>US\$   |
| 13 | RECEPTOR<br>DRAINAGE 2 X LEVEL<br>1 (ITEM CODE:017964)                                           | 51.000        | Numbe<br>r   | 306789.75  | 6988.38<br>US\$   |
| 14 | LIGHTNING<br>CONDUCTOR KIT TIP<br>END (ITEM<br>CODE:017976)                                      | 51.000        | Numbe<br>r   | 839860.65  | 19131.22<br>US\$  |
| 15 | GELCOAT UP TYPE A<br>BRUSH RAL 7035<br>(NORPOL GFA 80087<br>HD; 0020 MCOB) (ITEM<br>CODE:018607) | 1045.50<br>0  | K.G          | 171656.46  | 3910.17<br>US\$   |
| 16 | SIKA 208 CLEANING<br>FLUID - 1.0 LITRE<br>(ITEM CODE:020516)                                     | 34.680        | Cans         | 39522.85   | 900.29 US\$       |
| 17 | POLYESTER HAND<br>LAY-UP GT80<br>(POLYLITE 413-M 912)<br>(ITEM CODE:021207)                      | 3996.36<br>0  | K.G          | 380178.92  | 8660.11<br>US\$   |
| 18 | BALSA GS COATED<br>150KG/M3 15.9 MM<br>(ITEM CODE:026607)                                        | 2550.51<br>0  | Sq.<br>meter | 2389384.08 | 54427.88<br>US\$  |
| 19 | WOVEN ROVING 450<br>(50/50) 20 CM (ITEM<br>CODE:029607)                                          | 306.000       | K.G          | 63539.98   | 1447.38<br>US\$   |
| 20 | WOVEN ROVING<br>COMBI 1250 50 CM                                                                 | 73271.7<br>00 | K.G          | 7324261.11 | 166839.66<br>US\$ |

|    |                                                                                              |               |              |            |                  |
|----|----------------------------------------------------------------------------------------------|---------------|--------------|------------|------------------|
|    | (ITEM CODE:029807)                                                                           |               |              |            |                  |
| 21 | POLYESTER VARTM<br>TYPE A GT95<br>(POLYLITE 413-587)<br>(ITEM CODE:029907)                   | 16156.8<br>00 | K.G          | 1552621.63 | 35367.24<br>US\$ |
| 22 | DIRECT ROVING SPUN<br>4000 TEX (ITEM<br>CODE:030007)                                         | 601.800       | K.G          | 126415.01  | 2879.61<br>US\$  |
| 23 | COMBI 900 (600/300,<br>PLUS OR MINUS 45<br>DEGREES) STITCHED<br>125 CM (ITEM<br>CODE:031407) | 3263.49<br>0  | K.G          | 477509.61  | 10877.21<br>US\$ |
| 24 | CONTINUOUS<br>FILAMENT MAT 225,<br>135 CM (ITEM<br>CODE:031607)                              | 6801.87<br>0  | K.G          | 1448518.75 | 32995.87<br>US\$ |
| 25 | BALSA GS COATED<br>150KG/M3 19.1 MM<br>(ITEM CODE:032907)                                    | 842.520       | Sq.<br>meter | 886939.34  | 20203.63<br>US\$ |
| 26 | PEEL PLY PS 85G/M2<br>50 CM (ITEM<br>CODE:035207)                                            | 2295.00<br>0  | Meter        | 103067.76  | 2347.79<br>US\$  |
| 27 | PEEL PLY PS 85G/M2<br>20 CM (ITEM<br>CODE:035307)                                            | 12444.0<br>00 | Meter        | 198303.85  | 4517.17<br>US\$  |
| 28 | COMBI 600 (300/300,<br>50/50) STITCHED 21<br>CM (ITEM<br>CODE:035607)                        | 2733.60<br>0  | K.G          | 522741.95  | 11907.56<br>US\$ |
| 29 | CONTINUOUS<br>FILAMENT MAT 225,<br>41 CM (ITEM<br>CODE:035907)                               | 135.660       | K.G          | 39306.13   | 895.36 US\$      |
| 30 | UNIAXIAL 600 (90<br>DEGREES) 63 CM<br>(ITEM CODE:036107)                                     | 151.470       | K.G          | 29038.51   | 661.47 US\$      |
| 31 | BALSA GS COATED<br>150KG/M3 12.7 MM<br>(ITEM CODE:045707)                                    | 153.510       | Sq.<br>meter | 152707.76  | 3478.54<br>US\$  |
| 32 | WOVEN ROVING 1200                                                                            | 3060.00       | K.G          | 263025.97  | 5991.48          |

|    |                                                                                                   |          |           |            |               |
|----|---------------------------------------------------------------------------------------------------|----------|-----------|------------|---------------|
|    | (90/10) 20 CM (ITEM CODE:046507)                                                                  | 0        |           |            | US\$          |
| 33 | CONTINUOUS FILAMENT MAT 450, 50 CM (UNIFILO U816 450-50 CONTINUOUS STRAND MAT) (ITEM CODE:046607) | 2631.090 | K.G       | 528550.20  | 12039.87 US\$ |
| 34 | BALSA GS COATED 150KG/M3 25.4 MM (25.4 MM, M2 FLEXIBLE BALSA PANEL) (ITEM CODE:050907)            | 2262.870 | Sq. meter | 3585279.69 | 81669.24 US\$ |
| 35 | FIBERLINE TRIANGLES F.BUSHING (ITEM CODE:064108)                                                  | 5508.000 | Number    | 688891.62  | 15692.29 US\$ |
| 36 | BALSA GS COATED 150KG/M3 19.1-25.4 MM (ITEM CODE:064207)                                          | 81.600   | Sq. meter | 150959.18  | 3438.71 US\$  |
| 37 | BALSA GS COATED 150KG/M3 15.9-19.1 MM (ITEM CODE:064307)                                          | 47.940   | Sq. meter | 74103.87   | 1688.02 US\$  |
| 38 | BALSA GS COATED 150KG/M3 12.7-15.9 MM (ITEM CODE:064407)                                          | 35.190   | Sq. meter | 50317.02   | 1146.17 US\$  |
| 39 | BALSA GS COATED 150KG/M3 6.4-12.7 MM (ITEM CODE:064507)                                           | 28.560   | Sq. meter | 38202.80   | 870.22 US\$   |
| 40 | COMBI 600 (300/300, 50/50) POWDER 95 CM (ITEM CODE:066607)                                        | 346.290  | K.G       | 57357.64   | 1306.55 US\$  |
| 41 | PVC-FOAM 85KG/M3 60 MM (ITEM CODE:086107)                                                         | 12.240   | Sq. meter | 51032.95   | 1162.48 US\$  |
| 42 | PEROXIDE UP CAT FF VR 25/30 KG (ITEM CODE:089407)                                                 | 1326.000 | K.G       | 283023.83  | 6447.01 US\$  |

|    |                                                                                                 |               |               |            |                   |
|----|-------------------------------------------------------------------------------------------------|---------------|---------------|------------|-------------------|
| 43 | PERFORATED FILM<br>W=1450 MM (ITEM<br>CODE:092207)                                              | 11220.0<br>00 | Sq.<br>meter  | 297997.59  | 6788.10<br>US\$   |
| 44 | POLYESTER VARTM<br>TYPE B GT 150<br>(POLYLITE 413-577)<br>(ITEM CODE:094007)                    | 89250.0<br>00 | K.G           | 8576666.18 | 195368.25<br>US\$ |
| 45 | PVC-FOAM H80 60G 16<br>2440X1220X60 MM<br>(ITEM CODE:094307)                                    | 13.770        | Sq.<br>meter  | 58456.04   | 1331.57<br>US\$   |
| 46 | GLASS ROLLE 0.09 X<br>150 METER (ITEM<br>CODE:128606)                                           | 42.330        | Coil/R<br>oll | 68293.91   | 1555.67<br>US\$   |
| 47 | FOAM INSERT FOR<br>LIGHTNING BLOCK<br>(ITEM CODE:137706)                                        | 51.000        | Set           | 72233.63   | 1645.41<br>US\$   |
| 48 | TACKY TAPE A970-005<br>15 METER (ITEM<br>CODE:307201)                                           | 21963.1<br>50 | Meter         | 159090.08  | 3623.92<br>US\$   |
| 49 | BIAXIAL 806 (PLUS OR<br>MINUS 45 DEGREES)<br>125 CM (ITEM<br>CODE:315601)                       | 59710.8<br>00 | K.G           | 6285887.28 | 143186.50<br>US\$ |
| 50 | VACUUM BAG 2000<br>MM LFT (ITEM<br>CODE:338501)                                                 | 3570.00<br>0  | Meter         | 827497.44  | 18849.60<br>US\$  |
| 51 | BALSA GS COATED<br>150KG/M3 6.4 MM (6.4<br>MM M2 FLEXIBLE<br>BALSA PANEL) (ITEM<br>CODE:363417) | 2351.10<br>0  | Sq.<br>meter  | 1430536.20 | 32586.25<br>US\$  |
| 52 | BUSHING COMPLETE<br>M30 (ITEM<br>CODE:383501)                                                   | 2754.00<br>0  | Numbe<br>r    | 1961612.24 | 44683.65<br>US\$  |
| 53 | CONTINUOUS<br>FILAMENT MAT 450<br>135 CM (ITEM<br>CODE:403217)                                  | 107.100       | K.G           | 21514.93   | 490.09 US\$       |
| 54 | VACUUM BAG 3000<br>MM LFT (ITEM<br>CODE:410301)                                                 | 6222.00<br>0  | Meter         | 718100.31  | 16357.64<br>US\$  |

|    |                                                                         |              |              |            |                  |
|----|-------------------------------------------------------------------------|--------------|--------------|------------|------------------|
| 55 | PVC-FOAM 80KG/M3<br>40 MM (ITEM<br>CODE:414117)                         | 227.970      | Sq.<br>meter | 706316.35  | 16089.21<br>US\$ |
| 56 | COMPLETE FLAMGE<br>FOR LM 37.3 P (ITEM<br>CODE:416401)                  | 51.000       | Numbe<br>r   | 2534629.58 | 57736.44<br>US\$ |
| 57 | PULTRUSION LM 37.3<br>P (ITEM CODE:428001)                              | 2652.00<br>0 | Numbe<br>r   | 3471844.32 | 79085.29<br>US\$ |
| 58 | PULTRUSION SMALL<br>LM 37.3 P (ITEM<br>CODE:428101)                     | 204.000      | Numbe<br>r   | 146683.77  | 3341.32<br>US\$  |
| 59 | TEROTEX WAX-SPRAY<br>CLEAR (ITEM<br>CODE:449617)                        | 51.000       | Numbe<br>r   | 22534.53   | 513.32 US\$      |
| 60 | PLASTIC COVER DIA<br>745 X DIA 530 (ITEM<br>CODE:456901)                | 51.000       | Numbe<br>r   | 152446.70  | 3472.59<br>US\$  |
| 61 | COMBI 900 (600/300,<br>90/10) STITCHED 125<br>CM (ITEM<br>CODE:462517)  | 188.700      | K.G          | 29159.43   | 664.22 US\$      |
| 62 | 25-40 MM GREY<br>SHAFT NET 1A FOR<br>DIA 30 BOLTS (ITEM<br>CODE:464701) | 561.000      | Meter        | 1468857.21 | 33459.16<br>US\$ |
| 63 | PUR-FLEX HD 2250<br>ISOCYA 500 KG BIG<br>BAGS (ITEM<br>CODE:500601)     | 897.600      | K.G          | 226694.89  | 5163.89<br>US\$  |
| 64 | INLET GATE FOR<br>OMEGA PROFILE<br>(ITEM CODE:501201)                   | 612.000      | Numbe<br>r   | 33395.43   | 760.72 US\$      |
| 65 | WEIGHING CHAMBER<br>NET (ITEM<br>CODE:505201)                           | 204.000      | Numbe<br>r   | 368728.92  | 8399.29<br>US\$  |
| 66 | STAINLESS AISI 304<br>TYPE LM 34.0 P (ITEM<br>CODE:513501)              | 102.000      | Numbe<br>r   | 26007.06   | 592.42 US\$      |
| 67 | STAY BOLT M30 X 475<br>THIN SHAFT (ITEM<br>CODE:523601)                 | 2754.00<br>0 | Numbe<br>r   | 2553420.67 | 58164.48<br>US\$ |

|                                                                                                                                                |                                                           |              |              |                   |                  |
|------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|--------------|--------------|-------------------|------------------|
| 68                                                                                                                                             | STAY BOLTS FOR WEB LM 34.0 P/P2 (ITEM CODE:543001)        | 51.000       | Set          | 850869.32         | 19381.99<br>US\$ |
| 69                                                                                                                                             | 8/12 MM SILICONE HOSE, NATURAL COLOUR (ITEM CODE:561716)  | 321.300      | Meter        | 37702.85          | 858.83 US\$      |
| 70                                                                                                                                             | RUBBER GASKET, COMPRESSION MOULDED (ITEM CODE:571527)     | 51.000       | Number       | 53294.78          | 1214.00<br>US\$  |
| 71                                                                                                                                             | SILICONE INSERT FOR PRE-MOULDED TE ADH (ITEM CODE:690427) | 2.550        | Number       | 140770.61         | 3206.62<br>US\$  |
| 72                                                                                                                                             | INLET PROFILE PP 4M (ITEM CODE:709127)                    | 7548.00<br>0 | Number       | 772724.99         | 17601.94<br>US\$ |
|                                                                                                                                                |                                                           |              | <b>Total</b> | 68,294,148.<br>60 | 1,555,675.3<br>7 |
| <b>Position:</b> D/L No. 46011/211/2005-PC.II dated 25.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.<br><b>Decision: Deferred.</b> |                                                           |              |              |                   |                  |

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|--------------------------------------------------------|---------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:6/10/87-ALC1/2007                             | Party Name:SHAILY ENGINEERING PLASTIC LTD., | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00071/AM08/                     | RLA File :<br>34/24/040/00269/AM07/         | Lic.No/Date:3410018705<br>01.05.2007       | Defer<br>Date:09.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following: |                                             |                                            |                          |                  |                   |
| Sl.No.                                                 | EXPORT ITEM                                 | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                      | 63/0- ARTICLES MADE OF PHENOL FORMALDEHYDE  | 15120.0<br>00                              | K.G                      | 1500282.0<br>0   | 33339.60<br>US\$  |
|                                                        |                                             |                                            | Tot<br>al                | 1,500,282.<br>00 | 33,339.60         |
|                                                        |                                             |                                            |                          |                  |                   |
| Sl.No.                                                 | IMPORT ITEM                                 | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF<br>(Currency) |

|                                                                                                                                              |                              |               |                   |                  |                  |
|----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|---------------|-------------------|------------------|------------------|
| 1                                                                                                                                            | PHENOL<br>FORMALDEHYDE RESIN | 16632.0<br>00 | K.G               | 1428840.0<br>0   | 31752.00<br>US\$ |
|                                                                                                                                              |                              |               | <b>Tot<br/>al</b> | 1,428,840.<br>00 | 31,752.00        |
| <b>Position:</b> D/L No. 46011/87/2007-PC.II dated 20.7.2007 by D/o C&PC, final reminder to be issued by DGFT.<br><b>Decision: Deferred.</b> |                              |               |                   |                  |                  |

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|--------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|-----------------------|
| Case No.:3/12/87-ALC1/2007                             | Party Name:POLYPLEX CORPORATION LTD.                                                                                          | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                       |
| HQ File :<br>01/87/050/00077/AM08/                     | RLA File :<br>05/24/040/00015/AM08/                                                                                           | Lic.No/Date:0510203201<br>03.05.2007       | Defer<br>Date:09.01.2008 |               |                       |
| Application: Request is for adhoc norms for following: |                                                                                                                               |                                            |                          |               |                       |
| Sl.No.                                                 | EXPORT ITEM                                                                                                                   | Qty                                        | UO<br>M                  | FOB (Rs.)     | FOB<br>(Currency)     |
| 1                                                      | 63/0- Silicon coated polyester film, with/without printing                                                                    | 200000.000                                 | K.G                      | 25201000.00   | 580000.00<br>US\$     |
|                                                        |                                                                                                                               |                                            | Tot<br>al                | 25,201,000.00 | 580,000.00            |
|                                                        |                                                                                                                               |                                            |                          |               |                       |
| Sl.No.                                                 | IMPORT ITEM                                                                                                                   | Qty                                        | UO<br>M                  | CIF (Rs.)     | CIF<br>(Currency<br>) |
| 1                                                      | Poly Dimethyl Siloxane<br>Chemical Name - Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour | 8750.000                                   | K.G                      | 2193353.75    | 49962.50<br>US\$      |
| 2                                                      | Poly Methyl Phenyl siloxane<br>Chemical Name - Poly Methyl Phenyl siloxane, Colorless, odourless liquid                       | 236.000                                    | K.G                      | 238289.20     | 5428.00<br>US\$       |
| 3                                                      | Methyl Hydrogen Polysiloxane<br>Chemical Name - Methyl Hydrogen Polysiloxane,                                                 | 118.000                                    | K.G                      | 31081.20      | 708.00<br>US\$        |

|                                                                                                                                                                                 |                                                                                                                                                                                                  |                |              |                 |                   |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|--------------|-----------------|-------------------|
|                                                                                                                                                                                 | Colorless, odourless liquid                                                                                                                                                                      |                |              |                 |                   |
| 4                                                                                                                                                                               | Organo Platinum complex in Poly dimethyl Siloxane<br>Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane, Viscous liquid with slight odour color - Transparent to slight yellowish | 88.000         | K.G          | 1622544.00      | 36960.00<br>US\$  |
| 5                                                                                                                                                                               | Polyester Film (Biaxially Oriented Polyester Film) OR<br>(A) MEG - 83953.99 Kg,<br>(B) PTA - 19704.57 Kg<br>Biaxially Oriented Polyethylene Terephthalate (BOPET), Flexible Film                 | 208514.0<br>00 | K.G          | 18307529.2<br>0 | 417028.00<br>US\$ |
| 6                                                                                                                                                                               | Fuel (L.P.G.) 5% of F.O.B. Value                                                                                                                                                                 | 37662.30<br>0  | K.G          | 1273100.00      | 29000.00<br>US\$  |
|                                                                                                                                                                                 |                                                                                                                                                                                                  |                | <b>Total</b> | 23,665,897.35   | 539,086.50        |
| <b>Position:</b> D/L No. 46011/99/2007-PC.II dated 13.8.2007 by D/o C&PC and reminder by DGFT on 15.10.2007; final reminder to be issued by DGFT.<br><b>Decision: Deferred.</b> |                                                                                                                                                                                                  |                |              |                 |                   |

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|---------------------------------------------------------------|-----------------------------------------------------------------------------------|------------------------------------------------|--------------------------|----------------------|---------------------------|
| <b>Case No.:41/8/87-ALC1/2007</b>                             | Party Name:CONCORD<br>NONWOVEN<br>INDUSTRIES PVT. LTD.,                           | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |                      |                           |
| HQ File :<br>01/87/050/00085/AM08/                            | RLA File :<br>02/24/040/00020/AM08/                                               | Lic.No/Date:0210100571<br>04.05.2007           | Defer<br>Date:09.01.2008 |                      |                           |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                   |                                                |                          |                      |                           |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                                                | <b>Qty</b>                                     | <b>UO<br/>M</b>          | <b>FOB<br/>(Rs.)</b> | <b>FOB<br/>(Currency)</b> |
| 1                                                             | <b>63/0-</b> NONWOVEN FABRIC<br>40 GSM,WIDTH 160CM,<br>500MTR/ROLL,WHITE<br>COLOR | 11000.0<br>00                                  | K.G                      | 762300.0<br>0        | 18150.00<br>US\$          |
|                                                               |                                                                                   |                                                | <b>Tot<br/>al</b>        | 762,300.<br>00       | 18,150.00                 |

| Sl.No.                                                                                                    | IMPORT ITEM                            | Qty           | UO<br>M           | CIF<br>(Rs.)   | CIF<br>(Currency) |
|-----------------------------------------------------------------------------------------------------------|----------------------------------------|---------------|-------------------|----------------|-------------------|
| 1                                                                                                         | POLYPROPYLENE<br>GRANULES<br>20-40 MFI | 11550.0<br>00 | K.G               | 654885.0<br>0  | 15592.00 US\$     |
|                                                                                                           |                                        |               | <b>Tot<br/>al</b> | 654,885.<br>00 | 15,592.00         |
| <b>Position:</b> D/L No. 46011/111/2007-PC.II dated 26.09.2007 by D/o C&PC.<br><b>Decision:</b> Deferred. |                                        |               |                   |                |                   |

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|--------------------------------------------------------|------------------------------------------------------------|-------------------------------------|-----------|--------------------------------------------|-------------------|--------------------------|--|
| Case No.:1/23/87-ALC1/2007                             |                                                            | Party Name:SNF [INDIA] PVT. LTD.,   |           | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |                   | Status:Deferred          |  |
| HQ File :<br>01/87/050/00087/AM08/                     |                                                            | RLA File :<br>09/24/040/00026/AM08/ |           | Lic.No/Date:0910030210<br>08.05.2007       |                   | Defer<br>Date:09.01.2008 |  |
| Application: Request is for adhoc norms for following: |                                                            |                                     |           |                                            |                   |                          |  |
| Sl.No.                                                 | EXPORT ITEM                                                | Qty                                 | UO<br>M   | FOB (Rs.)                                  | FOB<br>(Currency) |                          |  |
| 1                                                      | 62/0- Acrylic Polymer in Emulsion form<br>FLOPRINT TA 125A | 100000.0<br>00                      | K.G       | 10147500.0<br>0                            | 120000.00<br>US\$ |                          |  |
|                                                        |                                                            |                                     | Tot<br>al | 10,147,500.<br>00                          | 120,000.00        |                          |  |
|                                                        |                                                            |                                     |           |                                            |                   |                          |  |
| Sl.No.                                                 | IMPORT ITEM                                                | Qty                                 | UO<br>M   | CIF (Rs.)                                  | CIF (Currency)    |                          |  |
| 1                                                      | Acrylamide 50 HST<br>Liquid                                | 12443.50<br>0                       | K.G       | 409702.24                                  | 9332.63 US\$      |                          |  |
| 2                                                      | Acrylic Acid<br>Liquid                                     | 14719.00<br>0                       | K.G       | 904629.74                                  | 20606.60 US\$     |                          |  |
| 3                                                      | Versenex 80<br>Liquid                                      | 33.927                              | K.G       | 3723.60                                    | 84.82 US\$        |                          |  |
| 4                                                      | Exxsol D-80<br>Liquid                                      | 23667.25<br>0                       | K.G       | 883143.32                                  | 20117.16 US\$     |                          |  |
| 5                                                      | Lutensol TO 89<br>Liquid                                   | 2050.000                            | K.G       | 188989.50                                  | 4305.00 US\$      |                          |  |
| 6                                                      | MBA<br>Powder                                              | 13.325                              | K.G       | 4679.74                                    | 106.60 US\$       |                          |  |

|                                                                                                              |                      |               |              |              |               |
|--------------------------------------------------------------------------------------------------------------|----------------------|---------------|--------------|--------------|---------------|
| 7                                                                                                            | FP 6400<br>Liquid    | 7267.250      | K.G          | 765677.46    | 17441.40 US\$ |
| 8                                                                                                            | FP 6170 RM<br>Liquid | 11182.75<br>0 | K.G          | 981845.45    | 22365.50 US\$ |
|                                                                                                              |                      |               | <b>Total</b> | 4,142,391.05 | 94,359.71     |
| <b>Position:</b> D/L No. 46011/141/2005-PC.II dated 23/26.10.2007 by D/o C&PC.<br><b>Decision: Deferred.</b> |                      |               |              |              |               |

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|---------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|--------------------|--------------------|
| Case No.:8/10/87-ALC1/2007                                                                        | Party Name:DIVINE POLYMER PRODUCTS LIMITED                                                    | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                    |                    |
| HQ File :<br>01/87/050/00092/AM08/                                                                | RLA File :<br>03/94/040/00056/AM08/                                                           | Lic.No/Date:0310429003<br>10.05.2007       | Defer<br>Date:09.01.2008 |                    |                    |
| Application: Request is for adhoc norms for following:                                            |                                                                                               |                                            |                          |                    |                    |
| Sl.No.                                                                                            | EXPORT ITEM                                                                                   | Qty                                        | UO<br>M                  | FOB (Rs.)          | FOB<br>(Currency)  |
| 1                                                                                                 | 63/0- PET FLAKES<br>having an intrinsic<br>viscosity                                          | 6000.0<br>00                               | M.T                      | 182160000.0<br>0   | 3960000.00<br>US\$ |
|                                                                                                   |                                                                                               |                                            | Tot<br>al                | 182,160,000.<br>00 | 3,960,000.00       |
|                                                                                                   |                                                                                               |                                            |                          |                    |                    |
| Sl.No.                                                                                            | IMPORT ITEM                                                                                   | Qty                                        | UO<br>M                  | CIF (Rs.)          | CIF<br>(Currency)  |
| 1                                                                                                 | PET BOTTLES<br>(Waste/Scrap)(It is a scrap<br>generated from soft drink<br>and water bottles) | 7500.0<br>00                               | M.T                      | 162150000.0<br>0   | 3525000.00<br>US\$ |
|                                                                                                   |                                                                                               |                                            | Tot<br>al                | 162,150,000.<br>00 | 3,525,000.0<br>0   |
|                                                                                                   |                                                                                               |                                            |                          |                    |                    |
| Position: D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007. |                                                                                               |                                            |                          |                    |                    |
| Decision: Deferred.                                                                               |                                                                                               |                                            |                          |                    |                    |

|    |                                        |                                       |                                  |                        |  |
|----|----------------------------------------|---------------------------------------|----------------------------------|------------------------|--|
| 41 | <b>Case No.:</b> 9/10/87-<br>ALC1/2007 | Party Name:DIVINE<br>POLYMER PRODUCTS | Meet No/Date:34/87-<br>ALC1/2007 | <b>Status:Deferred</b> |  |
|----|----------------------------------------|---------------------------------------|----------------------------------|------------------------|--|

|                                                                                                          |                                     |                                      |                          |                   |                           |
|----------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------|--------------------------|-------------------|---------------------------|
|                                                                                                          | LIMITED                             | 26.12.2007                           |                          |                   |                           |
| HQ File :<br>01/87/050/00093/AM08/                                                                       | RLA File :<br>03/94/040/00071/AM08/ | Lic.No/Date:0310429004<br>10.05.2007 | Defer<br>Date:09.01.2008 |                   |                           |
| <b>Application:</b> Request is for adhoc norms for following:                                            |                                     |                                      |                          |                   |                           |
| <b>Sl.No.</b>                                                                                            | <b>EXPORT ITEM</b>                  | <b>Qty</b>                           | <b>UO<br/>M</b>          | <b>FOB (Rs.)</b>  | <b>FOB<br/>(Currency)</b> |
| 1                                                                                                        | <b>63/0-</b> PET<br>GRANULES        | 2000.00<br>0                         | M.T                      | 73600000.00       | 1600000.00 US\$           |
|                                                                                                          |                                     |                                      | <b>Total</b><br><b>1</b> | 73,600,000.0<br>0 | 1,600,000.00              |
|                                                                                                          |                                     |                                      |                          |                   |                           |
| <b>Sl.No.</b>                                                                                            | <b>IMPORT ITEM</b>                  | <b>Qty</b>                           | <b>UO<br/>M</b>          | <b>CIF (Rs.)</b>  | <b>CIF (Currency)</b>     |
| 1                                                                                                        | PET FLAKES                          | 2200.000                             | M.T                      | 70840000.00       | 1540000.00 US\$           |
|                                                                                                          |                                     |                                      | <b>Total</b>             | 70,840,000.00     | 1,540,000.00              |
|                                                                                                          |                                     |                                      |                          |                   |                           |
| <b>Position:</b> D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007. |                                     |                                      |                          |                   |                           |
| <b>Decision: Deferred.</b>                                                                               |                                     |                                      |                          |                   |                           |

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|--------------------------------------------------------|--------------------------------------------------|------------------------------------------------|--------------------------|--------------------|--------------------|
| Case No.:22/9/87-<br>ALC1/2007                         | Party Name:DIVINE<br>POLYMER PRODUCTS<br>LIMITED | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                    |                    |
| HQ File :<br>01/87/050/00091/AM08/                     | RLA File :<br>03/94/040/00063/AM08/              | Lic.No/Date:0310429002<br>10.05.2007           | Defer<br>Date:09.01.2008 |                    |                    |
| Application: Request is for adhoc norms for following: |                                                  |                                                |                          |                    |                    |
| Sl.No.                                                 | EXPORT ITEM                                      | Qty                                            | UO<br>M                  | FOB (Rs.)          | FOB<br>(Currency)  |
| 1                                                      | 63/0- PET<br>GRANULES                            | 3000.0<br>00                                   | M.T                      | 110400000.00       | 2400000.00<br>US\$ |
|                                                        |                                                  |                                                | Tot<br>al                | 110,400,000.0<br>0 | 2,400,000.00       |
|                                                        |                                                  |                                                |                          |                    |                    |
| Sl.No.                                                 | IMPORT ITEM                                      | Qty                                            | UO<br>M                  | CIF (Rs.)          | CIF (Currency)     |
| 1                                                      | PET FLAKES                                       | 3300.00<br>0                                   | M.T                      | 106260000.00       | 2310000.00 US\$    |

|                                                                                                                                        |  |  |              |                |              |
|----------------------------------------------------------------------------------------------------------------------------------------|--|--|--------------|----------------|--------------|
|                                                                                                                                        |  |  | <b>Total</b> | 106,260,000.00 | 2,310,000.00 |
| <b>Position:</b> D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007.<br><b>Decision: Deferred.</b> |  |  |              |                |              |

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|--------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------|----------------|
| Case No.:6/19/87-ALC1/2007                                                                                                     | Party Name:PRINT PROCESS,                                                 | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |            |                |
| HQ File :<br>01/87/050/00095/AM08/                                                                                             | RLA File :<br>04/24/040/00032/AM08/                                       | Lic.No/Date:0410089401<br>11.05.2007       | Defer<br>Date:09.01.2008 |            |                |
| Application: Request is for adhoc norms for following:                                                                         |                                                                           |                                            |                          |            |                |
| Sl.No.                                                                                                                         | EXPORT ITEM                                                               | Qty                                        | UOM                      | FOB (Rs.)  | FOB (Currency) |
| 1                                                                                                                              | 63/0- PP Spun bond non woven bags<br>PP Spun bond non woven bags          | 100000.000                                 | Number                   | 519131.00  | 12524.27 US\$  |
|                                                                                                                                |                                                                           |                                            | Total                    | 519,131.00 | 12,524.27      |
|                                                                                                                                |                                                                           |                                            |                          |            |                |
| Sl.No.                                                                                                                         | IMPORT ITEM                                                               | Qty                                        | UOM                      | CIF (Rs.)  | CIF (Currency) |
| 1                                                                                                                              | PP Spun bond non woven fabric<br>70 gsm. Width 1.6 mtrs. Length 200 mtrs. | 5000.000                                   | K.G                      | 415305.00  | 9900.00 US\$   |
|                                                                                                                                |                                                                           |                                            | Total                    | 415,305.00 | 9,900.00       |
| Position: D/L No. 46011/98/2007-PC.II dated 13.8.2007 by D/o C&PC, final reminder to be issued by DGFT.<br>Decision: Deferred. |                                                                           |                                            |                          |            |                |

|    |                                                               |                                     |                                            |                          |  |
|----|---------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|--|
| 44 | <b>Case No.:</b> 7/19/87-ALC1/2007                            | Party Name:DHARIYAL CHEMICALS       | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |  |
|    | HQ File :<br>01/87/050/00098/AM08/                            | RLA File :<br>08/24/040/00038/AM08/ | Lic.No/Date:0810064849<br>16.05.2007       | Defer<br>Date:09.01.2008 |  |
|    | <b>Application:</b> Request is for adhoc norms for following: |                                     |                                            |                          |  |

| Sl. No.                                                                    | EXPORT ITEM                               | Qty       |
|----------------------------------------------------------------------------|-------------------------------------------|-----------|
| 1                                                                          | CARBOXY METHYL CELLULOSE (LVG) SALT WATER | 380 MT    |
| Sl. No.                                                                    | IMPORT ITEM                               | Qty       |
| 1                                                                          | POLYANIONIC CELLULOSE POLYMER             | 42.560 MT |
| <b>Position:</b> D/L. No. 46011/108/2007-PC-II dated 6.9.2007 by D/o C&PC. |                                           |           |
| <b>Decision: Deferred.</b>                                                 |                                           |           |

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|----------------------------------------------------------------------------|---------------------------------------------------------------|--------------------------------------------|--------------------------|-------------------|-------------------|
| Case No.:5/19/87-ALC1/2007                                                 | Party Name:DIVINE POLYMER PRODUCTS LIMITED                    | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                   |
| HQ File :<br>01/87/050/00130/AM08/                                         | RLA File :<br>03/94/040/00125/AM08/                           | Lic.No/Date:0310430873<br>29.05.2007       | Defer<br>Date:23.01.2008 |                   |                   |
| <b>Application:</b> Request is for adhoc norms for following:              |                                                               |                                            |                          |                   |                   |
| Sl.No.                                                                     | EXPORT ITEM                                                   | Qty                                        | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency) |
| 1                                                                          | 63/0- PET GRANULES                                            | 1000.00<br>0                               | M.T                      | 36000000.00       | 800000.00 US\$    |
|                                                                            |                                                               |                                            | Total                    | 36,000,000.0<br>0 | 800,000.00        |
|                                                                            |                                                               |                                            |                          |                   |                   |
| Sl.No.                                                                     | IMPORT ITEM                                                   | Qty                                        | UO<br>M                  | CIF (Rs.)         | CIF<br>(Currency) |
| 1                                                                          | WASTE (including waste of synthetic fibres, acrylic & others) | 1100.0<br>00                               | M.T                      | 27225000.0<br>0   | 605000.00<br>US\$ |
|                                                                            |                                                               |                                            | Total                    | 27,225,000.<br>00 | 605,000.00        |
|                                                                            |                                                               |                                            |                          |                   |                   |
| <b>Position:</b> D/L No. 46011/85/2006-PC.II dated 31.10.2007 by D/o C&PC. |                                                               |                                            |                          |                   |                   |
| <b>Decision: Deferred.</b>                                                 |                                                               |                                            |                          |                   |                   |

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|----|----------------------------|---------------------------------|--------------------------------------------|-----------------|
| 48 | Case No.:3/18/87-ALC1/2007 | Party Name:ESTER INDUSTRIES LTD | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred |
|    | HQ File :                  | RLA File :                      | Lic.No/Date:0510204502                     | Defer           |

| 01/87/050/00139/AM08/                                         |                                                                                                                                          | 05/24/040/00033/AM08/ |                   | 05.06.2007         | Date:23.01.2008    |
|---------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-------------------|--------------------|--------------------|
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                                                                          |                       |                   |                    |                    |
| Sl.No.                                                        | EXPORT ITEM                                                                                                                              | Qty                   | UO<br>M           | FOB (Rs.)          | FOB<br>(Currency)  |
| 1                                                             | 63/0- POLYESTER CHIPS<br>(PET CHIPS) FOR<br>BIAXIALLY ORIENTED<br>POLYESTER FILM<br>GRADE                                                | 2000.0<br>00          | M.T               | 112100000.0<br>0   | 2553531.00<br>US\$ |
|                                                               |                                                                                                                                          |                       | <b>Tot<br/>al</b> | 112,100,000.<br>00 | 2,553,531.0<br>0   |
|                                                               |                                                                                                                                          |                       |                   |                    |                    |
| Sl.No.                                                        | IMPORT ITEM                                                                                                                              | Qty                   | UO<br>M           | CIF (Rs.)          | CIF<br>(Currency)  |
| 1                                                             | PURIFIED TELEPHTALLC<br>ACID (PTA)<br>WHITE POWDER, BULK<br>DENSITY 1.1 G/ML,ACID<br>NO. 675 +/- 2 PARTICLS<br>SIZE 100 =/- 25 , MOL 166 | 1720.0<br>00          | M.T               | 63589226.0<br>0    | 1448850.00<br>US\$ |
| 2                                                             | MONO ETHYLENE<br>GLYCOL (MEG)<br>CLEAR LIQUID SP<br>GRAVITY 1.115, MOL WT<br>62 BP 197 DEG. C                                            | 702.00<br>0           | M.T               | 29712150.0<br>0    | 676814.00<br>US\$  |
| 3                                                             | TRIMETHYLE<br>PHOSPHATE (TMP)<br>CLEAR LIQUID SP GR 1.21<br>BP 190 DEG. C MOL WT<br>140                                                  | 0.690                 | M.T               | 272316.00          | 6203.00<br>US\$    |
| 4                                                             | SILICON DIOXIDE<br>(SILICA)<br>POWDER, BULK DENSITY<br>0.2 MOL WT 60, PARTICLE<br>SIZE 4 +/- O                                           | 8.920                 | M.T               | 2008846.00         | 45760.00<br>US\$   |
| 5                                                             | MAGNESIUM ACETATE<br>TETRA HYDRATE<br>WHITE CRYSTALS, SP GR<br>1.45MOL WT 214 MP 80<br>DEG. C                                            | 1.320                 | M.T               | 260766.00          | 5940.00<br>US\$    |
| 6                                                             | ANTIMONY TRIOXIDE                                                                                                                        | 0.860                 | M.T               | 184995.00          | 4214.00            |

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|----------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:6/23/87-ALC1/2007                                           | Party Name:PIDILITE INDUSTRIES LIMITED                                                                                | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/87/050/00222/AM08/                                   | RLA File :<br>03/95/040/01403/AM07/                                                                                   | Lic.No/Date:0310433293<br>20.06.2007       | Defer<br>Date:23.01.2008 |              |                |
| Application: Request is for adhoc norms for following:               |                                                                                                                       |                                            |                          |              |                |
| Sl.No.                                                               | EXPORT ITEM                                                                                                           | Qty                                        | UO M                     | FOB (Rs.)    | FOB (Currency) |
| 1                                                                    | 62/0- BUTYL ACRYLATE AND ACRYLONITRILE COPOLYMER EMULSION HAVING SOLIDS 45+/-1% STABILISED BY EMULSIFIER(PIDISYN 400) | 37600.000                                  | K.G                      | 1921500.00   | 42700.00 US\$  |
|                                                                      |                                                                                                                       |                                            | Total                    | 1,921,500.00 | 42,700.00      |
|                                                                      |                                                                                                                       |                                            |                          |              |                |
| Sl.No.                                                               | IMPORT ITEM                                                                                                           | Qty                                        | UO M                     | CIF (Rs.)    | CIF (Currency) |
| 1                                                                    | BUTYL ACRYLATE                                                                                                        | 14588.800                                  | K.G                      | 915024.00    | 20132.54 US\$  |
| 2                                                                    | ACRYLAMIDE                                                                                                            | 488.800                                    | K.G                      | 41544.00     | 914.06 US\$    |
| 3                                                                    | ACRYLONITRILE                                                                                                         | 1955.200                                   | K.G                      | 122632.00    | 2698.18 US\$   |
|                                                                      |                                                                                                                       |                                            | Total                    | 1,079,200.00 | 23,744.78      |
|                                                                      |                                                                                                                       |                                            |                          |              |                |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                                                                       |                                            |                          |              |                |

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|----------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:15/19/87-ALC1/2007                                          | Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.                                                                                             | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00195/AM08/                                   | RLA File :<br>03/95/040/00050/AM08/                                                                                                     | Lic.No/Date:0310433846<br>25.06.2007       | Defer<br>Date:23.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following:               |                                                                                                                                         |                                            |                          |                  |                   |
| Sl.No.                                                               | EXPORT ITEM                                                                                                                             | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                                    | 63/0- PVC COMPOUND<br>(MEDICAL GRADE)<br>NET CONTENT OF PVC<br>RESIN=15000 KGS.,<br>PLASTISIZER<br>=13500 KGS.,<br>STABILIZER=1500 KGS. | 30000.0<br>00                              | K.G                      | 2082000.0<br>0   | 46266.66<br>US\$  |
|                                                                      |                                                                                                                                         |                                            | Total                    | 2,082,000.<br>00 | 46,266.66         |
|                                                                      |                                                                                                                                         |                                            |                          |                  |                   |
| Sl.No.                                                               | IMPORT ITEM                                                                                                                             | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF (Currency)    |
| 1                                                                    | PVC RESIN                                                                                                                               | 16500.000                                  | K.G                      | 705375.00        | 15675.00 US\$     |
| 2                                                                    | PLASTISIZERS                                                                                                                            | 14850.000                                  | K.G                      | 1129320.00       | 25096.00 US\$     |
| 3                                                                    | STABILIZERS                                                                                                                             | 1650.000                                   | K.G                      | 222750.00        | 4950.00 US\$      |
|                                                                      |                                                                                                                                         |                                            | Total                    | 2,057,445.00     | 45,721.00         |
|                                                                      |                                                                                                                                         |                                            |                          |                  |                   |
| Position: D/L No. 46011/107/2007-PC.II dated 06.09.2007 by D/o C&PC. |                                                                                                                                         |                                            |                          |                  |                   |
| Decision: Deferred.                                                  |                                                                                                                                         |                                            |                          |                  |                   |

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|--------------------------------------------------------|-------------------------------------------------------------------------|--------------------------------------------|--------------------------|----------------|------------------|
| Case No.:2/22/87-ALC1/2007                             | Party Name:MANAKSIA LTD.( FORMERLY HINDUSTHAN SEALS LTD.)               | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                |                  |
| HQ File :<br>01/87/050/00194/AM08/                     | RLA File :<br>02/24/040/00094/AM08/                                     | Lic.No/Date:0210102069<br>02.07.2007       | Defer<br>Date:23.01.2008 |                |                  |
| Application: Request is for adhoc norms for following: |                                                                         |                                            |                          |                |                  |
| Sl.No.                                                 | EXPORT ITEM                                                             | Qty                                        | UO M                     | FOB (Rs.)      | FOB (Currency)   |
| 1                                                      | 62/0- Polyester Resin<br>Solid Content Non Volatile<br>70% Plus/Minus5% | 18500.0<br>00                              | K.G                      | 2719500.0<br>0 | 64750.00<br>US\$ |

|                                                                                    |                                         |          | <b>Total</b> | 2,719,500.00 | 64,750.00      |
|------------------------------------------------------------------------------------|-----------------------------------------|----------|--------------|--------------|----------------|
| Sl.No.                                                                             | IMPORT ITEM                             | Qty      | UO M         | CIF (Rs.)    | CIF (Currency) |
| 1                                                                                  | Dimethul Terephthalate(DMT) Powder form | 6475.000 | K.G          | 326340.00    | 7770.00 US\$   |
| 2                                                                                  | Neo Penthyl Glycol (NPG) Powder         | 7122.500 | K.G          | 538482.00    | 12821.00 US\$  |
| 3                                                                                  | Adipic Acid Powder                      | 3330.000 | K.G          | 251748.00    | 5994.00 US\$   |
| 4                                                                                  | Butane Diol Liquid                      | 647.500  | K.G          | 76146.00     | 1813.00 US\$   |
| 5                                                                                  | Cyclohexanone Solvent                   | 3700.000 | K.G          | 310800.00    | 7400.00 US\$   |
|                                                                                    |                                         |          | <b>Total</b> | 1,503,516.00 | 35,798.00      |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                                         |          |              |              |                |

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|--------------------------------------------------------|---------------------------------------------------------|--------------------------------------------|--------------------------|--------------|--------------------|
| Case No.:27/19/87-ALC1/2007                            | Party Name:KALPANA INDUSTRIES LIMITED,                  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                    |
| HQ File :<br>01/87/050/00240/AM08/                     | RLA File :<br>03/94/040/00302/AM08/                     | Lic.No/Date:0310435337<br>06.07.2007       | Defer<br>Date:23.01.2008 |              |                    |
| Application: Request is for adhoc norms for following: |                                                         |                                            |                          |              |                    |
| Sl.No.                                                 | EXPORT ITEM                                             | Qty                                        | UO<br>M                  | FOB<br>(Rs.) | FOB<br>(Currency)  |
| 1                                                      | 63/0- POLYETHYLENE COMPOUND FILLED PE GRADE(KI-AFMB-03) | 25.000                                     | M.T                      | 750000.00    | 0.00 Indian Rupees |
|                                                        |                                                         |                                            | Tot<br>al                | 750,000.00   | 0.00               |
|                                                        |                                                         |                                            |                          |              |                    |
| Sl.No.                                                 | IMPORT ITEM                                             | Qty                                        | UO                       | CIF          | CIF                |

|                                                                                    |                                                          |            | <b>M</b>          | <b>(Rs.)</b>   | <b>(Currency)</b> |
|------------------------------------------------------------------------------------|----------------------------------------------------------|------------|-------------------|----------------|-------------------|
| 1                                                                                  | LINER LOW DENSITY<br>POLYTHYLENE (LLDPE)<br>BASE POLYMER | 8.75<br>0  | M.T               | 458080.0<br>0  | 11200.00<br>US\$  |
| 2                                                                                  | CALCIUM CARBONATE<br>FILLER                              | 16.2<br>50 | M.T               | 93048.00       | 2275.00 US\$      |
|                                                                                    |                                                          |            | <b>Tot<br/>al</b> | 551,128.<br>00 | 13,475.00         |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                                                          |            |                   |                |                   |

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|---------------------------------------------------------------------------------------------|--------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:23/19/87-ALC1/2007                                                                 | Party Name:CONCORD<br>NONWOVEN<br>INDUSTRIES PVT. LTD.,                  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00229/AM08/                                                          | RLA File :<br>02/24/040/00126/AM08/                                      | Lic.No/Date:0210102433<br>17.07.2007       | Defer<br>Date:23.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following:                                      |                                                                          |                                            |                          |                  |                   |
| Sl.No.                                                                                      | EXPORT ITEM                                                              | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                                                           | 63/0- NON WOVEN FABRIC :<br>40GSM WIDTH 160CM,<br>500M/ROLL, WHITE COLOR | 32.0<br>00                                 | M.T                      | 2220800.0<br>0   | 55520.00<br>US\$  |
|                                                                                             |                                                                          |                                            | Tot<br>al                | 2,220,800.<br>00 | 55,520.00         |
|                                                                                             |                                                                          |                                            |                          |                  |                   |
| Sl.No.                                                                                      | IMPORT ITEM                                                              | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF<br>(Currency) |
| 1                                                                                           | POLYPROPLENE<br>GRANULES :<br>20-40 MFI                                  | 33.6<br>00                                 | M.T                      | 1905120.0<br>0   | 47040.00 US\$     |
|                                                                                             |                                                                          |                                            | Tot<br>al                | 1,905,120.<br>00 | 47,040.00         |
|                                                                                             |                                                                          |                                            |                          |                  |                   |
| Position: D/L No. 46011/111/2007-PC.II dated 26.09.2007 by D/o C&PC.<br>Decision: Deferred. |                                                                          |                                            |                          |                  |                   |

|    |                             |                  |                     |                         |
|----|-----------------------------|------------------|---------------------|-------------------------|
| 55 | <b>Case No.:</b> 134/19/83- | Party Name:KAMAL | Meet No/Date:34/87- | <b>Status:</b> Deferred |
|----|-----------------------------|------------------|---------------------|-------------------------|

|                                                                                               |                                                                                                                                                     |                                     |                                      |                  |                          |
|-----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------|------------------|--------------------------|
| ALC1/2007                                                                                     |                                                                                                                                                     | RUBPLAST INDUSTRIES (P) LTD.        | ALC1/2007<br>26.12.2007              |                  |                          |
| HQ File :<br>01/83/050/00848/AM08/                                                            |                                                                                                                                                     | RLA File :<br>05/24/040/00282/AM08/ | Lic.No/Date:0510206636<br>23.07.2007 |                  | Defer<br>Date:23.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following:                                 |                                                                                                                                                     |                                     |                                      |                  |                          |
| Sl.No.                                                                                        | EXPORT ITEM                                                                                                                                         | Qty                                 | UOM                                  | FOB (Rs.)        | FOB (Currency )          |
| 1                                                                                             | 62/0- Rebound Bumper<br>Part No. 22174475<br>Rubber Part ( moulded )<br>made with NBR<br>Compound ( Acrlyonitrile<br>Butadiene Rubber<br>Compound ) | 670000.0<br>00                      | Numb<br>er                           | 3537131.0<br>0   | 87770.00<br>US\$         |
|                                                                                               |                                                                                                                                                     |                                     | <b>Total</b>                         | 3,537,131.<br>00 | 87,770.00                |
|                                                                                               |                                                                                                                                                     |                                     |                                      |                  |                          |
| Sl.No.                                                                                        | IMPORT ITEM                                                                                                                                         | Qty                                 | UO<br>M                              | CIF (Rs.)        | CIF (Currency)           |
| 1                                                                                             | Rubber Compound ( NBR )<br>Acrylonitrile Butadiene<br>Rubber Compound                                                                               | 14142.2<br>00                       | K.G                                  | 1611507.0<br>0   | 37476.90<br>US\$         |
|                                                                                               |                                                                                                                                                     |                                     | <b>Tot<br/>al</b>                    | 1,611,507.<br>00 | 37,476.90                |
|                                                                                               |                                                                                                                                                     |                                     |                                      |                  |                          |
| <b>Position:</b> Copy of the application is to be sent to DIPP.<br><b>Decision: Deferred.</b> |                                                                                                                                                     |                                     |                                      |                  |                          |

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|--------------------------------------------------------|------------------------------------------------------------|--------------------------------------------|--------------------------|-----------------|-------------------|
| Case No.:16/23/87-ALC1/2007                            | Party Name:POLYPLEX CORPORATION LTD.                       | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                 |                   |
| HQ File :<br>01/87/050/00269/AM08/                     | RLA File :<br>05/24/040/00359/AM08/                        | Lic.No/Date:0510207163<br>03.08.2007       | Defer<br>Date:23.01.2008 |                 |                   |
| Application: Request is for adhoc norms for following: |                                                            |                                            |                          |                 |                   |
| Sl.No.                                                 | EXPORT ITEM                                                | Qty                                        | UO<br>M                  | FOB (Rs.)       | FOB<br>(Currency) |
| 1                                                      | 63/0- Silicon coated polyester film, with/without printing | 300000.0<br>00                             | K.G                      | 35235000.0<br>0 | 870000.00<br>US\$ |

|               |                                                                                                                                                                                                                    |                | <b>Tot<br/>al</b> | 35,235,000.<br>00 | 870,000.00                     |
|---------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|-------------------|-------------------|--------------------------------|
| <b>Sl.No.</b> | <b>IMPORT ITEM</b>                                                                                                                                                                                                 | <b>Qty</b>     | <b>UO<br/>M</b>   | <b>CIF (Rs.)</b>  | <b>CIF<br/>(Currency<br/>)</b> |
| 1             | Poly Dimethyl Siloxane<br>Chemical Name- Poly<br>Dimethyl Siloxane,<br>Transparent viscous liquid<br>with slight characteristic<br>odour.                                                                          | 13125.00<br>0  | K.G               | 3076441.00        | 74944.00<br>US\$               |
| 2             | Poly Methyl Phenyl<br>Siloxane<br>Chemical Name- Poly<br>Methyl Phenyl Siloxane,<br>Colorless, Odourless liquid                                                                                                    | 354.000        | K.G               | 334229.00         | 8142.00<br>US\$                |
| 3             | Methyl Hydrogen<br>Polysiloxane<br>Chemical Name- Methyl<br>Hydrogen Polysiloxane,<br>Colorless, odourless liquid                                                                                                  | 177.000        | K.G               | 43595.00          | 1062.00<br>US\$                |
| 4             | Organo Platinum Complex<br>in Poly Dimethyl Siloxane<br>Chemical Name- Organo<br>Platinum Complex in Poly<br>Dimethyl Siloxane, Viscous<br>Liquid with slight odour<br>Color - Transparent to Slight<br>Yellowish. | 132.000        | K.G               | 2275812.00        | 55440.00<br>US\$               |
| 5             | Polyester Film ( Biaxially<br>Oriented Polyester Film )<br>OR (A) MEG - 125930.00<br>Kgs, (B) PTA - 29556.00<br>Kgs<br>Biaxially Oriented<br>Polyethylene Terephthalate<br>(BOPET), Flexible Film                  | 312771.0<br>00 | K.G               | 25678499.0<br>0   | 625542.00<br>US\$              |
| 6             | Fuel (L.P.G) 5% of F.O.B.<br>Value                                                                                                                                                                                 | 56493.50<br>0  | K.G               | 1785675.00        | 43500.00<br>US\$               |
|               |                                                                                                                                                                                                                    |                | <b>Tot</b>        | 33,194,251.<br>00 | 808,630.00                     |

|                                                                                                                                           |  |  |           |  |  |
|-------------------------------------------------------------------------------------------------------------------------------------------|--|--|-----------|--|--|
|                                                                                                                                           |  |  | <b>al</b> |  |  |
| <b>Position:</b> Reminder to D/L No. 46011/99/2007-PC.II dated 13.08.2007 issued by D/o C&PC on 15.10.2007.<br><b>Decision: Deferred.</b> |  |  |           |  |  |

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|                                                        |                                                                                 |                                            |                          |                   |                   |
|--------------------------------------------------------|---------------------------------------------------------------------------------|--------------------------------------------|--------------------------|-------------------|-------------------|
| Case No.:18/23/87-ALC1/2007                            | Party Name:HENKEL CAC PRIVATE LIMITED                                           | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                   |
| HQ File :<br>01/87/050/00275/AM08/                     | RLA File :<br>03/94/040/00342/AM08/                                             | Lic.No/Date:0310438233<br>03.08.2007       | Defer<br>Date:23.01.2008 |                   |                   |
| Application: Request is for adhoc norms for following: |                                                                                 |                                            |                          |                   |                   |
| Sl.No.                                                 | EXPORT ITEM                                                                     | Qty                                        | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency) |
| 1                                                      | 63/0- Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent. | 180000.0<br>00                             | K.G                      | 15858000.0<br>0   | 360000.00<br>US\$ |
|                                                        |                                                                                 |                                            | Tot<br>al                | 15,858,000.<br>00 | 360,000.00        |
|                                                        |                                                                                 |                                            |                          |                   |                   |
| Sl.No.                                                 | IMPORT ITEM                                                                     | Qty                                        | UO<br>M                  | CIF (Rs.)         | CIF<br>(Currency) |
| 1                                                      | Adipic Acid                                                                     | 52380.0<br>00                              | K.G                      | 4153210.2<br>0    | 94284.00<br>US\$  |
| 2                                                      | Isophthalic Acid<br>White crystalline Powder,<br>Pure Grade, Standard.          | 20880.0<br>00                              | K.G                      | 1609587.0<br>0    | 36540.00<br>US\$  |
| 3                                                      | Phthalic Anhydride<br>White crystalline Powder,<br>Pure Grade, Standard.        | 30060.0<br>00                              | K.G                      | 1655178.7<br>5    | 37575.00<br>US\$  |
| 4                                                      | Diethylene Glycol                                                               | 14220.0<br>00                              | K.G                      | 125278.20         | 2844.00<br>US\$   |
| 5                                                      | Monoethylene Glycol                                                             | 35820.0<br>00                              | K.G                      | 315574.20         | 7164.00<br>US\$   |
| 6                                                      | 1.6 Hexane Diol                                                                 | 2160.00<br>0                               | K.G                      | 542343.60         | 12312.00<br>US\$  |
| 7                                                      | Trimethylol Propane                                                             | 2340.00<br>0                               | K.G                      | 273154.05         | 6201.00<br>US\$   |
| 8                                                      | Toluene Di Isocyanate                                                           | 7380.00                                    | K.G                      | 975267.00         | 22140.00          |

|                                                                                    |                                                                                      |          |              |              |              |
|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------|----------|--------------|--------------|--------------|
|                                                                                    | Liquid Colourless - light yellow, Pure Grade, Standard.                              | 0        |              |              | US\$         |
| 9                                                                                  | Ethyl Acetate<br>Clear Colourless Volatine & flammable liquid, Pure Grade, Standard. | 36000.00 | K.G          | 317160.00    | 7200.00 US\$ |
|                                                                                    |                                                                                      |          | <b>Total</b> | 9,966,753.00 | 226,260.00   |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                                      |          |              |              |              |

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|--------------------------------------------------------|--------------------------------------------------|--------------------------------------------|--------------------------|--------------|-------------------|
| Case No.:20/23/87-ALC1/2007                            | Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                   |
| HQ File :<br>01/87/050/00279/AM08/                     | RLA File :<br>03/95/040/01283/AM07/              | Lic.No/Date:0310438737<br>08.08.2007       | Defer<br>Date:23.01.2008 |              |                   |
| Application: Request is for adhoc norms for following: |                                                  |                                            |                          |              |                   |
| Sl.No.                                                 | EXPORT ITEM                                      | Qty                                        | UO<br>M                  | FOB (Rs.)    | FOB<br>(Currency) |
| 1                                                      | 63/0- Masking /Surface Protection Film           | 8303.000                                   | K.G                      | 1221407.00   | 27652.00 US\$     |
|                                                        |                                                  |                                            | Total                    | 1,221,407.00 | 27,652.00         |
|                                                        |                                                  |                                            |                          |              |                   |
| Sl.No.                                                 | IMPORT ITEM                                      | Qty                                        | UO<br>M                  | CIF (Rs.)    | CIF<br>(Currency) |
| 1                                                      | LLDPE<br>Linear Low Density Polyethylene         | 4091.000                                   | K.G                      | 398862.00    | 8633.42 US\$      |
| 2                                                      | LDPE<br>Low Density Polyethylene                 | 1096.000                                   | K.G                      | 108263.00    | 2343.40 US\$      |
| 3                                                      | EVA<br>Ethyl Vinyl Acetate                       | 3653.320                                   | K.G                      | 456117.00    | 9872.71 US\$      |
| 4                                                      | PIB<br>Poly Iso Butylene                         | 118.730                                    | K.G                      | 27040.00     | 585.35 US\$       |
| 5                                                      | HDPE<br>High Density Polyethylene                | 174.360                                    | K.G                      | 14419.00     | 312.12 US\$       |

|                                                                                                           |  |  |              |              |           |
|-----------------------------------------------------------------------------------------------------------|--|--|--------------|--------------|-----------|
|                                                                                                           |  |  | <b>Total</b> | 1,004,701.00 | 21,747.00 |
| <b>Position:</b> D/L No. 46011/211/2004-PC.II dated 10.10.2007 by D/o C&PC.<br><b>Decision: Deferred.</b> |  |  |              |              |           |

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|--------------------------------------------------------|---------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| Case No.:17/23/87-ALC1/2007                            | Party Name:BILCARE LIMITED                                          | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                       |
| HQ File :<br>01/87/050/00287/AM08/                     | RLA File :<br>31/24/040/00139/AM08/                                 | Lic.No/Date:3110030292<br>10.08.2007       | Defer<br>Date:23.01.2008 |                  |                       |
| Application: Request is for adhoc norms for following: |                                                                     |                                            |                          |                  |                       |
| Sl.No.                                                 | EXPORT ITEM                                                         | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currenc<br>y) |
| 1                                                      | 63/0- PVDC COATED PVC FILM WITH LDPE FILM LAMINATION:”TRILAMINAT E  | 30865.0<br>00                              | K.G                      | 6173000.0<br>0   | 152231.81<br>US\$     |
|                                                        |                                                                     |                                            | Tot<br>al                | 6,173,000.<br>00 | 152,231.8<br>1        |
|                                                        |                                                                     |                                            |                          |                  |                       |
| Sl.No.                                                 | IMPORT ITEM                                                         | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF<br>(Currency)     |
| 1                                                      | RIGID PVC FILM (NON TOXIC PHARMA GRADE) NON TOXIC PHARMA GRADE      | 25864.8<br>00                              | K.G                      | 1592629.3<br>7   | 38797.30<br>US\$      |
| 2                                                      | PVDC CO-POLYMER EMULSION (TOTAL SOLID CONTENT 50 +/- 1%) PRIMER     | 740.760                                    | K.G                      | 180405.00        | 4394.75<br>US\$       |
| 3                                                      | PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 60 +/- 1%) DIOFAN-A736 | 7808.84<br>0                               | K.G                      | 842828.00        | 20531.75<br>US\$      |
| 4                                                      | PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 55 +/- 1%) DIOFAN-193D | 1410.53<br>0                               | K.G                      | 142873.33        | 3480.50<br>US\$       |

|                                                                                    |                                          |          |              |              |                 |
|------------------------------------------------------------------------------------|------------------------------------------|----------|--------------|--------------|-----------------|
| 5                                                                                  | LDPE FILM (CO-EXTRUDED LAMINATION GRADE) | 2234.620 | K.G          | 201809.07    | 4916.20<br>US\$ |
|                                                                                    |                                          |          | <b>Total</b> | 2,960,544.77 | 72,120.50       |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                          |          |              |              |                 |

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|---------------------------------------------------------------------------------------------|----------------------------------------------------------|--------------------------------------------|--------------------------|-------------------|-------------------|
| Case No.:23/23/87-ALC1/2007                                                                 | Party Name:MAHARSHEE GEOMEMBRANE (INDIA) PVT.LTD         | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                   |
| HQ File :<br>01/87/050/00288/AM08/                                                          | RLA File :<br>34/24/040/00091/AM08/                      | Lic.No/Date:3410019406<br>13.08.2007       | Defer<br>Date:23.01.2008 |                   |                   |
| Application: Request is for adhoc norms for following:                                      |                                                          |                                            |                          |                   |                   |
| Sl.No.                                                                                      | EXPORT ITEM                                              | Qty                                        | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency) |
| 1                                                                                           | 63/0- POLYETHYLENE<br>BLACK<br>GEOMEMBRANE<br>FILM/SHEET | 137750.0<br>00                             | K.G                      | 10874250.0<br>0   | 268500.00<br>US\$ |
|                                                                                             |                                                          |                                            | Total                    | 10,874,250.<br>00 | 268,500.00        |
|                                                                                             |                                                          |                                            |                          |                   |                   |
| Sl.No.                                                                                      | IMPORT ITEM                                              | Qty                                        | UO<br>M                  | CIF (Rs.)         | CIF<br>(Currency) |
| 1                                                                                           | POLYETHYLENE<br>GRANULE                                  | 144637.0<br>00                             | K.G                      | 9036400.0<br>0    | 220400.00<br>US\$ |
|                                                                                             |                                                          |                                            | Total                    | 9,036,400.<br>00  | 220,400.00        |
|                                                                                             |                                                          |                                            |                          |                   |                   |
| Position: D/L No. 46011/124/2007-PC.II dated 12.11.2007 by D/o C&PC.<br>Decision: Deferred. |                                                          |                                            |                          |                   |                   |

|    |                                     |  |                                             |  |                                            |  |                          |
|----|-------------------------------------|--|---------------------------------------------|--|--------------------------------------------|--|--------------------------|
| 62 | <b>Case No.:</b> 25/23/87-ALC1/2007 |  | Party Name:NEO SACK LTD., (EXPORT DIVISION) |  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |  | <b>Status:</b> Deferred  |
|    | HQ File :<br>01/87/050/00300/AM08/  |  | RLA File :<br>11/24/040/00023/AM08/         |  | Lic.No/Date:1110015862<br>20.08.2007       |  | Defer<br>Date:23.01.2008 |

| <b>Application:</b> Request is for adhoc norms for following:                                             |                                           |         |              |               |                |
|-----------------------------------------------------------------------------------------------------------|-------------------------------------------|---------|--------------|---------------|----------------|
| Sl.No.                                                                                                    | EXPORT ITEM                               | Qty     | UO M         | FOB (Rs.)     | FOB (Currency) |
| 1                                                                                                         | 63/0- SHADE NET (KNITTED COLOURED FABRIC) | 100.000 | M.T          | 12030000.00   | 300000.00 US\$ |
|                                                                                                           |                                           |         | <b>Total</b> | 12,030,000.00 | 300,000.00     |
| Sl.No.                                                                                                    | IMPORT ITEM                               | Qty     | UO M         | CIF (Rs.)     | CIF (Currency) |
| 1                                                                                                         | HDPE GRANULES                             | 49.050  | M.T          | 3480711.00    | 85837.50 US\$  |
| 2                                                                                                         | LDPE GRANULES                             | 26.675  | M.T          | 1784758.00    | 44013.75 US\$  |
| 3                                                                                                         | LLDPE GRANULES                            | 26.675  | M.T          | 1730674.00    | 42680.00 US\$  |
| 4                                                                                                         | ADDITIVE MASTER BATCH: U.V.STABILIZER     | 4.400   | M.T          | 642312.00     | 15840.00 US\$  |
| 5                                                                                                         | ADDITIVE COLOURED MASTER BATCH            | 3.300   | M.T          | 534724.70     | 13186.80 US\$  |
| 6                                                                                                         | HDPE GRANULES FOR PACKING MATERIAL        | 4.200   | M.T          | 298042.50     | 7350.00 US\$   |
|                                                                                                           |                                           |         | <b>Total</b> | 8,471,222.20  | 208,908.05     |
| <b>Position:</b> D/L No. 46011/127/2007-PC.II dated 12.11.2007 by D/o C&PC.<br><b>Decision:</b> Deferred. |                                           |         |              |               |                |

|    |                                                               |                                                        |                                            |                          |                 |                   |
|----|---------------------------------------------------------------|--------------------------------------------------------|--------------------------------------------|--------------------------|-----------------|-------------------|
| 63 | Case No.:1/26/87-ALC1/2007                                    | Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,       | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                 |                   |
|    | HQ File :<br>01/87/050/00340/AM08/                            | RLA File :<br>03/95/040/00525/AM08/                    | Lic.No/Date:0310441074<br>28.08.2007       | Defer<br>Date:23.01.2008 |                 |                   |
|    | <b>Application:</b> Request is for adhoc norms for following: |                                                        |                                            |                          |                 |                   |
|    | Sl.No.                                                        | EXPORT ITEM                                            | Qty                                        | UO<br>M                  | FOB (Rs.)       | FOB<br>(Currency) |
|    | 1                                                             | 63/0- Reprocessed Plastic Granules made out of LLDPE / | 500.0<br>00                                | M.T                      | 12300000.0<br>0 | 0.00 US\$         |

|                                                                                                           | LDPE Scrape<br>Commercial Grade         |         |              |               |                |
|-----------------------------------------------------------------------------------------------------------|-----------------------------------------|---------|--------------|---------------|----------------|
|                                                                                                           |                                         |         | <b>Total</b> | 12,300,000.00 | 0.00           |
| Sl.No.                                                                                                    | IMPORT ITEM                             | Qty     | UOM          | CIF (Rs.)     | CIF (Currency) |
| 1                                                                                                         | LLDPE / LDPE Scrape<br>Commercial Grade | 635.000 | M.T          | 7029450.00    | 171450.00 US\$ |
|                                                                                                           |                                         |         | <b>Total</b> | 7,029,450.00  | 171,450.00     |
| <b>Position:</b> D/L No. 46011/132/2007-PC.II dated 12.11.2007 by D/o C&PC.<br><b>Decision: Deferred.</b> |                                         |         |              |               |                |

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|                                                        |                                                                                     |                                            |                          |               |                   |
|--------------------------------------------------------|-------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|-------------------|
| Case No.:2/26/87-ALC1/2007                             | Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,                                    | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                   |
| HQ File :<br>01/87/050/00341/AM08/                     | RLA File :<br>03/95/040/00524/AM08/                                                 | Lic.No/Date:0310441082<br>28.08.2007       | Defer<br>Date:23.01.2008 |               |                   |
| Application: Request is for adhoc norms for following: |                                                                                     |                                            |                          |               |                   |
| Sl.No.                                                 | EXPORT ITEM                                                                         | Qty                                        | UO<br>M                  | FOB (Rs.)     | FOB<br>(Currency) |
| 1                                                      | 63/0- Colour Granules (made out of LDPE / LLDPE Prime Material)<br>Commercial Grade | 250.000                                    | M.T                      | 15375000.00   | 0.00 US\$         |
|                                                        |                                                                                     |                                            | Tot<br>al                | 15,375,000.00 | 0.00              |
|                                                        |                                                                                     |                                            |                          |               |                   |
| Sl.No.                                                 | IMPORT ITEM                                                                         | Qty                                        | UO<br>M                  | CIF (Rs.)     | CIF<br>(Currency) |
| 1                                                      | LDPE / LLDPE Prime Material<br>Commercial Grade                                     | 262.500                                    | M.T                      | 13453125.00   | 328125.00 US\$    |
|                                                        |                                                                                     |                                            | Tot<br>al                | 13,453,125.00 | 328,125.00        |

**Position:** D/L No. 46011/134/2007-PC.II dated 12.11.2007 by D/o C&PC.  
**Decision:** Deferred.

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|                                                                                             |                                                                                     |                                            |                          |                   |                   |
|---------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|-------------------|-------------------|
| Case No.:3/26/87-ALC1/2007                                                                  | Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,                                    | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                   |
| HQ File :<br>01/87/050/00342/AM08/                                                          | RLA File :<br>03/95/040/00523/AM08/                                                 | Lic.No/Date:0310441094<br>28.08.2007       | Defer<br>Date:23.01.2008 |                   |                   |
| Application: Request is for adhoc norms for following:                                      |                                                                                     |                                            |                          |                   |                   |
| Sl.No.                                                                                      | EXPORT ITEM                                                                         | Qty                                        | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency) |
| 1                                                                                           | 63/0- Reprocessed Plastic Granules made out of LLDPE / LDPE Scrape Commercial Grade | 500.0<br>00                                | M.T                      | 12915000.0<br>0   | 315000.00<br>US\$ |
|                                                                                             |                                                                                     |                                            | Tot<br>al                | 12,915,000.<br>00 | 315,000.00        |
|                                                                                             |                                                                                     |                                            |                          |                   |                   |
| Sl.No.                                                                                      | IMPORT ITEM                                                                         | Qty                                        | UO<br>M                  | CIF (Rs.)         | CIF (Currency)    |
| 1                                                                                           | LLDPE / LDPE Scrape Commercial Grade                                                | 635.00<br>0                                | M.T                      | 7029450.00        | 171450.00 US\$    |
|                                                                                             |                                                                                     |                                            | Tota<br>l                | 7,029,450.0<br>0  | 171,450.00        |
|                                                                                             |                                                                                     |                                            |                          |                   |                   |
| Position: D/L No. 46011/132/2007-PC.II dated 12.11.2007 by D/o C&PC.<br>Decision: Deferred. |                                                                                     |                                            |                          |                   |                   |

|        |                                                        |                                          |                                                |                          |                     |
|--------|--------------------------------------------------------|------------------------------------------|------------------------------------------------|--------------------------|---------------------|
| 67     | Case No.:9/26/87-<br>ALC1/2007                         | Party Name:HALDIA<br>PETROCHEMICALS LTD. | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                     |
|        | HQ File :<br>01/87/050/00348/AM08/                     | RLA File :<br>02/24/040/00164/AM08/      | Lic.No/Date:0210103868<br>06.09.2007           | Defer<br>Date:23.01.2008 |                     |
|        | Application: Request is for adhoc norms for following: |                                          |                                                |                          |                     |
| Sl.No. | EXPORT ITEM                                            | Qty                                      | UOM                                            | FOB (Rs.)                | FOB<br>(Currency)   |
| 1      | 63/0- Pyrolysis Gasoline<br>( Py Gas)                  | 25000.000                                | M.T                                            | 622500000.00             | 15000000.00<br>US\$ |

|               |                    |            |              |                  |                       |               |
|---------------|--------------------|------------|--------------|------------------|-----------------------|---------------|
|               |                    |            |              | <b>Total</b>     | 622,500,000.00        | 15,000,000.00 |
| <b>Sl.No.</b> | <b>IMPORT ITEM</b> | <b>Qty</b> | <b>UOM</b>   | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |               |
| 1             | Naphtha            | 18350.000  | M.T          | 571143750.00     | 13762500.00 US\$      |               |
|               |                    |            | <b>Total</b> | 571,143,750.00   | 13,762,500.00         |               |

**Position:** Comments are awaited from D/o C&PC.  
**Decision:** Deferred.

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|                                                        |                                                            |                                            |                          |               |                   |
|--------------------------------------------------------|------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|-------------------|
| Case No.:13/26/87-ALC1/2007                            | Party Name:VISEN INDUSTRIES LIMITED                        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                   |
| HQ File :<br>01/87/050/00352/AM08/                     | RLA File :<br>03/95/040/00185/AM08/                        | Lic.No/Date:0310441968<br>06.09.2007       | Defer<br>Date:23.01.2008 |               |                   |
| Application: Request is for adhoc norms for following: |                                                            |                                            |                          |               |                   |
| Sl.No.                                                 | EXPORT ITEM                                                | Qty                                        | UO<br>M                  | FOB (Rs.)     | FOB<br>(Currency) |
| 1                                                      | 63/0- POLYVINYL ACETATE EMULSION (SOLID CONTENT 56% +/- 1% | 391200.000                                 | K.G                      | 14769756.00   | 352080.00 US\$    |
|                                                        |                                                            |                                            | Total                    | 14,769,756.00 | 352,080.00        |
|                                                        |                                                            |                                            |                          |               |                   |
| Sl.No.                                                 | IMPORT ITEM                                                | Qty                                        | UO<br>M                  | CIF (Rs.)     | CIF<br>(Currency) |
| 1                                                      | HYDROXY ETHYL CELLULOSE                                    | 2855.760                                   | K.G                      | 622955.00     | 14849.95 US\$     |
| 2                                                      | VINYL ACETATE MONOMER                                      | 173692.000                                 | K.G                      | 7286413.00    | 173692.80 US\$    |
| 3                                                      | VEOVA 10                                                   | 7354.560                                   | K.G                      | 478212.00     | 11399.56 US\$     |
| 4                                                      | ACRYLAMIDE                                                 | 1056.240                                   | K.G                      | 87732.00      | 2091.35 US\$      |
| 5                                                      | DI BUTYL MALLETE                                           | 26210.400                                  | K.G                      | 2089100.00    | 49799.76 US\$     |
| 6                                                      | HM HDPE GRANULES                                           | 14547.700                                  | K.G                      | 829978.00     | 19784.94 US\$     |

|                                                                                    |  |  |              |               |            |
|------------------------------------------------------------------------------------|--|--|--------------|---------------|------------|
|                                                                                    |  |  | <b>Total</b> | 11,394,390.00 | 271,618.36 |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |  |  |              |               |            |

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|                                                                      |                                                                                    |                                            |                          |                  |                   |
|----------------------------------------------------------------------|------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:18/26/87-ALC1/2007                                          | Party Name:ESTEEM INDUSTRIES PVT. LTD,                                             | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00357/AM08/                                   | RLA File :<br>17/24/040/00060/AM08/                                                | Lic.No/Date:1710001750<br>06.09.2007       | Defer<br>Date:23.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following:               |                                                                                    |                                            |                          |                  |                   |
| Sl.No.                                                               | EXPORT ITEM                                                                        | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                                    | 62/0- PV 20<br>(POLYETHYLENE GLYCOL 20000)<br>(Off White to Pale Yellowish Flakes) | 17.0<br>00                                 | M.T                      | 1326969.0<br>0   | 32130.00 US\$     |
|                                                                      |                                                                                    |                                            | Tot<br>al                | 1,326,969.<br>00 | 32,130.00         |
|                                                                      |                                                                                    |                                            |                          |                  |                   |
| Sl.No.                                                               | IMPORT ITEM                                                                        | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF (Currency)    |
| 1                                                                    | ETHYLENE OXIDE<br>(Colourless Clear Liquid)                                        | 16.92<br>4                                 | M.T                      | 898646.70        | 21759.00 US\$     |
|                                                                      |                                                                                    |                                            | Tota<br>l                | 898,646.7<br>0   | 21,759.00         |
|                                                                      |                                                                                    |                                            |                          |                  |                   |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                                    |                                            |                          |                  |                   |

|        |                                                        |                                     |                                            |                          |     |
|--------|--------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|-----|
| 70     | Case No.:19/26/87-ALC1/2007                            | Party Name:MAYUR UNIQUOTERS LTD,    | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |     |
|        | HQ File :<br>01/87/050/00358/AM08/                     | RLA File :<br>13/24/040/00013/AM08/ | Lic.No/Date:1310025010<br>07.09.2007       | Defer<br>Date:23.01.2008 |     |
|        | Application: Request is for adhoc norms for following: |                                     |                                            |                          |     |
| Sl.No. | EXPORT ITEM                                            | Qty                                 | UOM                                        | FOB (Rs.)                | FOB |

|                                                                                    |                                                  |            |              |                  |                       |
|------------------------------------------------------------------------------------|--------------------------------------------------|------------|--------------|------------------|-----------------------|
|                                                                                    |                                                  |            |              |                  | <b>(Currency)</b>     |
| 1                                                                                  | <b>63/0-</b> PU LEATHER CLOTH<br>GSM 375 +/- 10% | 28000.000  | Sq. meter    | 2614520.00       | 65200.00 US\$         |
|                                                                                    |                                                  |            | <b>Total</b> | 2,614,520.00     | 65,200.00             |
| <b>Sl.No.</b>                                                                      | <b>IMPORT ITEM</b>                               | <b>Qty</b> | <b>UOM</b>   | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |
| 1                                                                                  | PU Resin Solution (Solid Contents 30 +/- 1%)     | 2940.000   | K.G          | 202669.00        | 4998.00 US\$          |
| 2                                                                                  | PU Resin Solution (Solid Contents 40 +/- 1%)     | 2240.000   | K.G          | 172581.00        | 4256.00 US\$          |
| 3                                                                                  | Di Methyl Formide                                | 1033.000   | K.G          | 33517.00         | 827.00 US\$           |
| 4                                                                                  | Methyl Ethyl Ketone                              | 666.400    | K.G          | 24320.00         | 600.00 US\$           |
| 5                                                                                  | Toluene                                          | 336.000    | K.G          | 9537.00          | 235.00 US\$           |
| 6                                                                                  | Pigments                                         | 134.400    | K.G          | 17987.00         | 444.00 US\$           |
| 7                                                                                  | Crosslinking Agent                               | 92.400     | K.G          | 11428.00         | 282.00 US\$           |
| 8                                                                                  | Release Paper                                    | 14000.000  | Sq. meter    | 340620.00        | 8400.00 US\$          |
| 9                                                                                  | Coagulated Base Fabric (310 gsm +/- 10%)         | 28000.000  | Sq. meter    | 1589560.00       | 39200.00 US\$         |
|                                                                                    |                                                  |            | <b>Total</b> | 2,402,219.00     | 59,242.00             |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                  |            |              |                  |                       |

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|                                                               |                                                |                                            |                          |                  |                       |
|---------------------------------------------------------------|------------------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| <b>Case No.:</b> 20/26/87-ALC1/2007                           | Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD., | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |                  |                       |
| HQ File :<br>01/87/050/00359/AM08/                            | RLA File :<br>03/95/040/00506/AM08/            | Lic.No/Date:0310442288<br>10.09.2007       | Defer<br>Date:23.01.2008 |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                                |                                            |                          |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                             | <b>Qty</b>                                 | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | <b>63/0-</b> Silicon coated                    | 300000.000                                 | K.G                      | 35235000.00      | 870000.00             |

|        | polyester film, with/without printing                                                                                                                                                            |            |              |               | US\$           |
|--------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------|---------------|----------------|
|        |                                                                                                                                                                                                  |            | <b>Total</b> | 35,235,000.00 | 870,000.00     |
| Sl.No. | IMPORT ITEM                                                                                                                                                                                      | Qty        | UOM          | CIF (Rs.)     | CIF (Currency) |
| 1      | Poly Dimethyl Siloxane<br>Chemical Name- Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour.                                                                    | 13125.000  | K.G          | 3076441.00    | 74944.00 US\$  |
| 2      | Poly Methyl Phenyl Siloxane<br>Chemical Name- Poly Methyl Phenyl Siloxane, Colorless, Odourless liquid                                                                                           | 354.000    | K.G          | 334229.00     | 8142.00 US\$   |
| 3      | Methyl Hydrogen Polysiloxane<br>Chemical Name- Methyl Hydrogen Polysiloxane, Colorless, odourless liquid                                                                                         | 177.000    | K.G          | 43595.00      | 1062.00 US\$   |
| 4      | Organo Platinum Complex in Poly Dimethyl Siloxane<br>Chemical Name- Organo Platinum Complex in Poly Dimethyl Siloxane, Viscous Liquid with slight odour Color – Transparent to Slight Yellowish. | 132.000    | K.G          | 2275812.00    | 55440.00 US\$  |
| 5      | Polyester Film ( Biaxially Oriented Polyester Film ) OR<br>(A) MEG – 125930.00 Kgs,<br>(B) PTA – 29556.00 Kgs<br>Biaxially Oriented Polyethylene Terephthalate (BOPET), Flexible Film            | 312771.000 | K.G          | 25678499.00   | 625542.00 US\$ |
| 6      | Fuel (L.P.G) 5% of F.O.B. Value                                                                                                                                                                  | 56493.500  | K.G          | 1785675.00    | 43500.00 US\$  |
|        |                                                                                                                                                                                                  |            | <b>Total</b> | 33,194,251.00 | 808,630.00     |

**Position:** D/L No. 46011/126/2007-PC.II dated 05/08.11.2007 by D/o C&PC.  
**Decision:** Deferred.

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|                                                                      |                                                                              |                                            |                          |                  |                   |
|----------------------------------------------------------------------|------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:21/26/87-ALC1/2007                                          | Party Name:NOUVEAW EXPORTS PVT. LTD.                                         | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00360/AM08/                                   | RLA File :<br>03/95/040/00514/AM08/                                          | Lic.No/Date:0310442293<br>10.09.2007       | Defer<br>Date:23.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following:               |                                                                              |                                            |                          |                  |                   |
| Sl.No.                                                               | EXPORT ITEM                                                                  | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                                    | 62/0- POLYMETHYL HYDROGEN SILOXANE.<br>AS PER ANNEXURE.                      | 24605.0<br>00                              | K.G                      | 3802948.8<br>0   | 68894.00<br>EURO  |
|                                                                      |                                                                              |                                            | Tot<br>al                | 3,802,948.<br>80 | 68,894.00         |
|                                                                      |                                                                              |                                            |                          |                  |                   |
| Sl.No.                                                               | IMPORT ITEM                                                                  | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF<br>(Currency) |
| 1                                                                    | METHYL HYDROGEN OLIGOMERIC MIXTURE.<br>(MH - DISTILLAT)<br>AS PER ANNEXURE V | 34447.0<br>00                              | K.G                      | 3086451.2<br>0   | 55115.20<br>EURO  |
| 2                                                                    | METHYL HYDROGEN DICHLOROSILANE.                                              | 9350.00<br>0                               | K.G                      | 628320.00        | 11220.00<br>EURO  |
|                                                                      |                                                                              |                                            | Tot<br>al                | 3,714,771.<br>20 | 66,335.20         |
|                                                                      |                                                                              |                                            |                          |                  |                   |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                              |                                            |                          |                  |                   |

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|---------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| <b>Case No.:</b> 24/26/87-ALC1/2007                           | Party Name:BLS POLYMERS LTD.        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |                  |                       |
| HQ File :<br>01/87/050/00363/AM08/                            | RLA File :<br>05/24/040/00466/AM08/ | Lic.No/Date:0510208833<br>11.09.2007       | Defer<br>Date:23.01.2008 |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                     |                                            |                          |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                  | <b>Qty</b>                                 | <b>UO M</b>              | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | <b>63/0-</b> LT-XLPE                | 54.0                                       | M.T                      | 3807000.0        | 92853.65 US\$         |

|                                                                                                             | COMPOUND GRANULES                    | 00     |              | 0            |                |
|-------------------------------------------------------------------------------------------------------------|--------------------------------------|--------|--------------|--------------|----------------|
|                                                                                                             |                                      |        | <b>Total</b> | 3,807,000.00 | 92,853.65      |
| Sl.No.                                                                                                      | IMPORT ITEM                          | Qty    | UOM          | CIF (Rs.)    | CIF (Currency) |
| 1                                                                                                           | LDPE/LLDPE GRANULES                  | 54.810 | M.T          | 3370815.00   | 82215.00 US\$  |
| 2                                                                                                           | VINYL TRIMETHOXY SILANE( VTS) LIQUID | 0.648  | M.T          | 132840.00    | 3240.00 US\$   |
| 3                                                                                                           | DICUMYL PEROXIDE POWDER              | 0.054  | M.T          | 11070.00     | 270.00 US\$    |
| 4                                                                                                           | ANTI OXIDANT IRGANOX POWDER          | 0.108  | M.T          | 22140.00     | 540.00 US\$    |
|                                                                                                             |                                      |        | <b>Total</b> | 3,536,865.00 | 86,265.00      |
| <b>Position:</b> D/L No. 46011/99/2006-PC.II dated 23/26.10.2007 by D/o C&PC.<br><b>Decision:</b> Deferred. |                                      |        |              |              |                |

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|--------------------------------------------------------|-----------------------------------------------------------------------|--------------------------------------------|--------------------------|
| Case No.:25/26/87-ALC1/2007                            | Party Name:CORONET PRODUCTS PVT. LTD,                                 | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |
| HQ File :<br>01/87/050/00364/AM08/                     | RLA File :<br>34/24/040/00101/AM08/                                   | Lic.No/Date:3410019619<br>12.09.2007       | Defer<br>Date:23.01.2008 |
| Application: Request is for adhoc norms for following: |                                                                       |                                            |                          |
| Sl.No.                                                 | EXPORT ITEM                                                           |                                            | Qty                      |
| 1.                                                     | Tooth Brushes (Interdental Twisted Brush Friscodent)                  |                                            | 400000.000 Set           |
|                                                        |                                                                       |                                            |                          |
| Sl.No.                                                 | IMPORT ITEM                                                           |                                            | Qty                      |
| 1.                                                     | Twisted Brush ( Interdental Twisted Brush)                            |                                            | 2520000.000 No.          |
| 2.                                                     | Relevant Polymer (Polypropylene Granules) Polypropylene               |                                            | 4592.640 kg              |
| 3.                                                     | Relevant Polymer (Thermoplastic Elastomer-TPE)Thermoplastic Elastomer |                                            | 1622.400 kg              |
| 4.                                                     | Colour Master Batch for Polypropylene Granules                        |                                            | 146.880 kg               |
| 5.                                                     | Colour Master Batch for TPE-Thermoplastic Elastomer                   |                                            | 48.960 kg                |
| Position: Comments are awaited from D/o C&PC.          |                                                                       |                                            |                          |

**Decision: Deferred.**

|                                                                      |                                                                                       |                                       |        |                                            |                   |                          |  |
|----------------------------------------------------------------------|---------------------------------------------------------------------------------------|---------------------------------------|--------|--------------------------------------------|-------------------|--------------------------|--|
| Case No.:26/26/87-ALC1/2007                                          |                                                                                       | Party Name:CORONET PRODUCTS PVT. LTD, |        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |                   | Status:Deferred          |  |
| HQ File :<br>01/87/050/00365/AM08/                                   |                                                                                       | RLA File :<br>34/24/040/00121/AM08/   |        | Lic.No/Date:3410019620<br>12.09.2007       |                   | Defer<br>Date:23.01.2008 |  |
| Application: Request is for adhoc norms for following:               |                                                                                       |                                       |        |                                            |                   |                          |  |
| Sl.No.                                                               | EXPORT ITEM                                                                           | Qty                                   | UOM    | FOB (Rs.)                                  | FOB<br>(Currency) |                          |  |
| 1                                                                    | 63/0- Tooth Brushes<br>( Interdental Twisted Brush-<br>Perlodent)                     | 200000.000                            | Set    | 5188800.00                                 | 94000.00<br>EURO  |                          |  |
|                                                                      |                                                                                       |                                       | Total  | 5,188,800.00                               | 94,000.00         |                          |  |
| Sl.No.                                                               | IMPORT ITEM                                                                           | Qty                                   | UOM    | CIF (Rs.)                                  | CIF<br>(Currency) |                          |  |
| 1                                                                    | Twisted Brush<br>Interdental Twisted Brush                                            | 1260000.000                           | Number | 2205000.00                                 | 39304.81<br>EURO  |                          |  |
| 2                                                                    | Relevant Polymer<br>( Polypropylene Granules)<br>Polypropylene                        | 1297.920                              | K.G    | 97344.00                                   | 1735.19<br>EURO   |                          |  |
| 3                                                                    | Relevant Polymer<br>( Thermoplastic Elastomer-<br>TPE)<br>Thermoplastic Elastomer     | 811.200                               | K.G    | 178464.00                                  | 3181.18<br>EURO   |                          |  |
| 4                                                                    | Colour Master Batch for<br>Polypropylene Granules<br>Master Batch for Colour          | 36.720                                | K.G    | 11016.00                                   | 196.36<br>EURO    |                          |  |
| 5                                                                    | Colour Master Batch for<br>TPE- Thermoplastic<br>Elastomer<br>Master Batch for Colour | 24.480                                | K.G    | 7344.00                                    | 130.91<br>EURO    |                          |  |
|                                                                      |                                                                                       |                                       | Total  | 2,499,168.00                               | 44,548.45         |                          |  |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                                       |                                       |        |                                            |                   |                          |  |

|    |                                     |                                                |                                                    |                         |  |
|----|-------------------------------------|------------------------------------------------|----------------------------------------------------|-------------------------|--|
| 76 | <b>Case No.:</b> 31/26/87-ALC1/2007 | <b>Party Name:</b> ESTEEM INDUSTRIES PVT. LTD, | <b>Meet No/Date:</b> 34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred |  |
|----|-------------------------------------|------------------------------------------------|----------------------------------------------------|-------------------------|--|

|                                                               |  |                                             |  |                                      |            |                          |                |
|---------------------------------------------------------------|--|---------------------------------------------|--|--------------------------------------|------------|--------------------------|----------------|
| HQ File :<br>01/87/050/00370/AM08/                            |  | RLA File :<br>17/24/040/00055/AM08/         |  | Lic.No/Date:1710001758<br>12.09.2007 |            | Defer<br>Date:23.01.2008 |                |
| <b>Application:</b> Request is for adhoc norms for following: |  |                                             |  |                                      |            |                          |                |
| Sl.No.                                                        |  | EXPORT ITEM                                 |  | Qty                                  | UOM        | FOB (Rs.)                | FOB (Currency) |
| 1                                                             |  | 62/0- PEG-1500<br>(Waxy Solid)              |  | 5.000                                | M.T        | 435750.00                | 10375.00 US\$  |
|                                                               |  |                                             |  |                                      | Total      | 435,750.00               | 10,375.00      |
|                                                               |  |                                             |  |                                      |            |                          |                |
| Sl.No.                                                        |  | IMPORT ITEM                                 |  | Qty                                  | UO<br>M    | CIF (Rs.)                | CIF (Currency) |
| 1                                                             |  | ETHYLENE OXIDE<br>(Colourless Clear Liquid) |  | 4.65<br>0                            | M.T        | 246456.00                | 5868.00 US\$   |
| 2                                                             |  | DIETHYLENE GLYCOL<br>(Colourless liquid)    |  | 0.35<br>0                            | M.T        | 15750.00                 | 375.00 US\$    |
|                                                               |  |                                             |  |                                      | Total<br>1 | 262,206.0<br>0           | 6,243.00       |
|                                                               |  |                                             |  |                                      |            |                          |                |
| <b>Position:</b> Comments are awaited from D/o C&PC.          |  |                                             |  |                                      |            |                          |                |
| <b>Decision: Deferred.</b>                                    |  |                                             |  |                                      |            |                          |                |

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|--------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------|-------------------|-----------------------|
| Case No.:27/26/87-<br>ALC1/2007                        | Party Name:IMPERIAL<br>WATER PROOFING<br>INDUSTRIES PVT.LTD.                                                         | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                       |
| HQ File :<br>01/87/050/00366/AM08/                     | RLA File :<br>03/94/040/00519/AM08/                                                                                  | Lic.No/Date:0310442985<br>13.09.2007           | Defer<br>Date:23.01.2008 |                   |                       |
| Application: Request is for adhoc norms for following: |                                                                                                                      |                                                |                          |                   |                       |
| Sl.No.                                                 | EXPORT ITEM                                                                                                          | Qty                                            | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency<br>) |
| 1                                                      | 62/0- SYNTHETIC<br>RUBBER NITRILE<br>RUBBER (NBR) AND PVC<br>BASED RUBBER<br>COMPOUNDED SHEETS.<br>(NBR MIN. 67.30%) | 200000.0<br>00                                 | K.G                      | 15960000.0<br>0   | 380000.00<br>US\$     |
|                                                        |                                                                                                                      |                                                | Tot<br>al                | 15,960,000.<br>00 | 380,000.00            |

| Sl.No.                                                                             | IMPORT ITEM                                 | Qty            | UO<br>M           | CIF (Rs.)         | CIF<br>(Currency) |
|------------------------------------------------------------------------------------|---------------------------------------------|----------------|-------------------|-------------------|-------------------|
| 1                                                                                  | ACRYLO NITRILE<br>BUTADIENE RUBBER<br>(NBR) | 136000.0<br>00 | K.G               | 11995200.0<br>0   | 285600.00<br>US\$ |
| 2                                                                                  | DIOCTYL PHTHALATE<br>(DOP)                  | 16728.00<br>0  | K.G               | 1194396.00        | 28438.00<br>US\$  |
|                                                                                    |                                             |                | <b>Tot<br/>al</b> | 13,189,596.<br>00 | 314,038.00        |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                             |                |                   |                   |                   |

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|--------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| Case No.:36/26/87-ALC1/2007                            | Party Name:KAMSONS CHEMICALS PVT.LTD.                                                                                                   | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                       |
| HQ File :<br>01/87/050/00375/AM08/                     | RLA File :<br>03/94/040/00537/AM08/                                                                                                     | Lic.No/Date:0310443469<br>18.09.2007       | Defer<br>Date:23.01.2008 |                  |                       |
| Application: Request is for adhoc norms for following: |                                                                                                                                         |                                            |                          |                  |                       |
| Sl.No.                                                 | EXPORT ITEM                                                                                                                             | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency<br>) |
| 1                                                      | 62/0- STYRENE &<br>ACRYLATE COPOLYMER<br>EMULSION STABILIZED<br>WITH EMULSIFIER<br>(KAMICRYL 400)<br>HAVING SOLID CONTENT<br>OF 57+/-1% | 18000.0<br>00                              | K.G                      | 1129140.0<br>0   | 27540.00<br>US\$      |
|                                                        |                                                                                                                                         |                                            | Tot<br>al                | 1,129,140.<br>00 | 27,540.00             |
|                                                        |                                                                                                                                         |                                            |                          |                  |                       |
| Sl.No.                                                 | IMPORT ITEM                                                                                                                             | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF (Currency)        |
| 1                                                      | Butyl Acrylate Monomer                                                                                                                  | 8730.00<br>0                               | K.G                      | 608481.00        | 14841.00 US\$         |
| 2                                                      | Styrene Monomer                                                                                                                         | 1206.00<br>0                               | K.G                      | 70214.00         | 1712.52 US\$          |
| 3                                                      | Acrylic Acid                                                                                                                            | 216.000                                    | K.G                      | 14169.50         | 345.60 US\$           |

|                                                                                    |            |         |              |            |             |
|------------------------------------------------------------------------------------|------------|---------|--------------|------------|-------------|
| 4                                                                                  | Acrylamide | 126.000 | K.G          | 11623.50   | 283.50 US\$ |
|                                                                                    |            |         | <b>Total</b> | 704,488.00 | 17,182.62   |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |            |         |              |            |             |

|                                                                      |                                                                                   |                                        |              |                                            |                |                          |  |
|----------------------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------------|--------------|--------------------------------------------|----------------|--------------------------|--|
| Case No.:39/26/87-ALC1/2007                                          |                                                                                   | Party Name:PIDILITE INDUSTRIES LIMITED |              | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |                | Status:Deferred          |  |
| HQ File :<br>01/87/050/00378/AM08/                                   |                                                                                   | RLA File :<br>03/95/040/00122/AM08/    |              | Lic.No/Date:0310443513<br>18.09.2007       |                | Defer<br>Date:23.01.2008 |  |
| Application: Request is for adhoc norms for following:               |                                                                                   |                                        |              |                                            |                |                          |  |
| Sl.No.                                                               | EXPORT ITEM                                                                       |                                        | Qty          | UO<br>M                                    | FOB<br>(Rs.)   | FOB<br>(Currency)        |  |
| 1                                                                    | 62/0- STYRENE ACRYLATE<br>COPOLYMER IN THE<br>SOLUTION FORM<br>(KONDICRYL SV719X) |                                        | 8000.0<br>00 | K.G                                        | 585000.0<br>0  | 13000.00<br>US\$         |  |
|                                                                      |                                                                                   |                                        |              | Tot<br>al                                  | 585,000.<br>00 | 13,000.00                |  |
| 79                                                                   |                                                                                   |                                        |              |                                            |                |                          |  |
| Sl.No.                                                               | IMPORT ITEM                                                                       |                                        | Qty          | UO<br>M                                    | CIF<br>(Rs.)   | CIF<br>(Currency)        |  |
| 1                                                                    | STYRENE                                                                           |                                        | 2400.0<br>00 | K.G                                        | 119988.0<br>0  | 2640.00 US\$             |  |
| 2                                                                    | METHYL<br>METHACRYLATE                                                            |                                        | 528.00<br>0  | K.G                                        | 41036.00       | 902.88 US\$              |  |
| 3                                                                    | BUTYL ACRYLATE                                                                    |                                        | 1016.0<br>00 | K.G                                        | 63725.00       | 1402.08 US\$             |  |
|                                                                      |                                                                                   |                                        |              | Tot<br>al                                  | 224,749.<br>00 | 4,944.96                 |  |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                                   |                                        |              |                                            |                |                          |  |

|    |                                     |                                        |                                            |                        |
|----|-------------------------------------|----------------------------------------|--------------------------------------------|------------------------|
| 80 | <b>Case No.:</b> 40/26/87-ALC1/2007 | Party Name:PIDILITE INDUSTRIES LIMITED | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b> |
|----|-------------------------------------|----------------------------------------|--------------------------------------------|------------------------|

|                                                               |  |                                                                      |  |                                      |  |                          |  |                  |  |                           |  |
|---------------------------------------------------------------|--|----------------------------------------------------------------------|--|--------------------------------------|--|--------------------------|--|------------------|--|---------------------------|--|
| HQ File :<br>01/87/050/00379/AM08/                            |  | RLA File :<br>03/95/040/00267/AM08/                                  |  | Lic.No/Date:0310443526<br>18.09.2007 |  | Defer<br>Date:23.01.2008 |  |                  |  |                           |  |
| <b>Application:</b> Request is for adhoc norms for following: |  |                                                                      |  |                                      |  |                          |  |                  |  |                           |  |
| <b>Sl.No.</b>                                                 |  | <b>EXPORT ITEM</b>                                                   |  | <b>Qty</b>                           |  | <b>UO<br/>M</b>          |  | <b>FOB (Rs.)</b> |  | <b>FOB<br/>(Currency)</b> |  |
| 1                                                             |  | 63/0- ACRYLATE<br>COPOLYMER IN POWDER<br>FORM (KONDICRYL PRL<br>166) |  | 15600.0<br>00                        |  | K.G                      |  | 2220300.0<br>0   |  | 49340.00<br>US\$          |  |
|                                                               |  |                                                                      |  |                                      |  | Tot<br>al                |  | 2,220,300.<br>00 |  | 49,340.00                 |  |
|                                                               |  |                                                                      |  |                                      |  |                          |  |                  |  |                           |  |
| <b>Sl.No.</b>                                                 |  | <b>IMPORT ITEM</b>                                                   |  | <b>Qty</b>                           |  | <b>UO<br/>M</b>          |  | <b>CIF (Rs.)</b> |  | <b>CIF<br/>(Currency)</b> |  |
| 1                                                             |  | METHYL METHA<br>ACRYLATE                                             |  | 7706.4<br>00                         |  | K.G                      |  | 777568.00        |  | 17108.21 US\$             |  |
| 2                                                             |  | N BUTYL<br>METHACRYLATE                                              |  | 7706.4<br>00                         |  | K.G                      |  | 802086.00        |  | 17647.66 US\$             |  |
|                                                               |  |                                                                      |  |                                      |  | Tot<br>al                |  | 1,579,654.<br>00 |  | 34,755.87                 |  |
|                                                               |  |                                                                      |  |                                      |  |                          |  |                  |  |                           |  |
| <b>Position:</b> Comments are awaited from D/o C&PC.          |  |                                                                      |  |                                      |  |                          |  |                  |  |                           |  |
| <b>Decision: Deferred.</b>                                    |  |                                                                      |  |                                      |  |                          |  |                  |  |                           |  |

| 81                                                            | Case No.:41/26/87-<br>ALC1/2007                                                                                                                                | Party Name:PIDILITE<br>INDUSTRIES LIMITED | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |
|---------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|------------------------------------------------|--------------------------|
|                                                               | HQ File :<br>01/87/050/00380/AM08/                                                                                                                             | RLA File :<br>03/95/040/00151/AM08/       | Lic.No/Date:0310443532<br>18.09.2007           | Defer<br>Date:23.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                                                                                                |                                           |                                                |                          |
| Sl.No.                                                        | EXPORT ITEM                                                                                                                                                    | Qty                                       | UO<br>M                                        |                          |
| 1                                                             | 62/0- Butyl Acrylate, Ethyl<br>Acrylate & Vinyl Acetate<br>Monomer Copolymer Emulsion<br>Having Solids 65 +/-1%<br>Stabilised By Emulsifier<br>(pidicry 17500) | 5280.0<br>00                              | K.G                                            |                          |

| Sl.No.                                                                             | IMPORT ITEM                | Qty      | UO M |
|------------------------------------------------------------------------------------|----------------------------|----------|------|
| 1                                                                                  | VINYL ACETATE MONOMER      | 126.720  | K.G  |
| 2                                                                                  | HYDROXY ETHYL METHACRYLATE | 68.640   | K.G  |
| 3                                                                                  | ACRYLIC ACID               | 73.920   | K.G. |
| 4                                                                                  | BUTYL ACRYLATE             | 2925.120 | K.G. |
| 5                                                                                  | ETHYL ACRYLATE             | 89.760   | K.G. |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                            |          |      |

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|                                                        |                                                                                                                 |                                            |                          |            |                |
|--------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------|----------------|
| Case No.:42/26/87-ALC1/2007                            | Party Name:PIDILITE INDUSTRIES LIMITED                                                                          | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |            |                |
| HQ File :<br>01/87/050/00381/AM08/                     | RLA File :<br>03/95/040/01578/AM07/                                                                             | Lic.No/Date:0310443536<br>18.09.2007       | Defer<br>Date:23.01.2008 |            |                |
| Application: Request is for adhoc norms for following: |                                                                                                                 |                                            |                          |            |                |
| Sl.No.                                                 | EXPORT ITEM                                                                                                     | Qty                                        | UO M                     | FOB (Rs.)  | FOB (Currency) |
| 1                                                      | 62/0- ButylAcrylate &StyreneMonomer CopolymerEmulsion Having Solids 56+/-1%Stabilised ByEmulsifier(PIDIRYL7400) | 13160.000                                  | K.G                      | 805995.00  | 17911.00 US\$  |
|                                                        |                                                                                                                 |                                            | Total                    | 805,995.00 | 17,911.00      |
|                                                        |                                                                                                                 |                                            |                          |            |                |
| Sl.No.                                                 | IMPORT ITEM                                                                                                     | Qty                                        | UO M                     | CIF (Rs.)  | CIF (Currency) |
| 1                                                      | BUTYL ACRYLATE                                                                                                  | 5224.520                                   | K.G                      | 467785.00  | 10292.30 US\$  |
| 2                                                      | STYRENE                                                                                                         | 2013.480                                   | K.G                      | 100664.00  | 2214.83 US\$   |
| 3                                                      | ACRYLAMIDE                                                                                                      | 136.864                                    | K.G                      | 11632.00   | 255.94 US\$    |

|                                                                                    |  |  |              |            |           |
|------------------------------------------------------------------------------------|--|--|--------------|------------|-----------|
|                                                                                    |  |  | <b>Total</b> | 580,081.00 | 12,763.07 |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |  |  |              |            |           |

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|----------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|-----------------------|------------|-----------------|
| Case No.:43/26/87-ALC1/2007                                          | Party Name:MICROSPHERES (INDIA)                                                                                                                   | Meet No/Date:34/87-ALC1/2007 26.12.2007 | Status:Deferred       |            |                 |
| HQ File : 01/87/050/00382/AM08/                                      | RLA File : 03/95/040/00601/AM08/                                                                                                                  | Lic.No/Date:0310443638 19.09.2007       | Defer Date:23.01.2008 |            |                 |
| Application: Request is for adhoc norms for following:               |                                                                                                                                                   |                                         |                       |            |                 |
| Sl.No.                                                               | EXPORT ITEM                                                                                                                                       | Qty                                     | UO M                  | FOB (Rs.)  | FOB (Currency ) |
| 1                                                                    | 63/0- DRY EXPANDED MICROSPHERES OF VINYLIDENE CHLORIDE-ACRYLONITRILE CO-POLYMER (EXPANCEL 461 DET 40d25) PLASTIC CHEMICALS (CO-POLYMERS PRODUCTS) | 855.000                                 | K.G                   | 537030.00  | 13260.00 US\$   |
|                                                                      |                                                                                                                                                   |                                         | Total                 | 537,030.00 | 13,260.00       |
| Sl.No.                                                               | IMPORT ITEM                                                                                                                                       | Qty                                     | UO M                  | CIF (Rs.)  | CIF (Currency ) |
| 1                                                                    | 461 DUT 40 FLEXIBLE (IBC 450 KG) VINYLIDENE CHLORIDE ACRYLONITRILE CO-POLYMER                                                                     | 900.000                                 | K.G                   | 526500.00  | 13000.00 US\$   |
|                                                                      |                                                                                                                                                   |                                         | Total                 | 526,500.00 | 13,000.00       |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                                                                                                   |                                         |                       |            |                 |

|    |                            |       |                     |                         |
|----|----------------------------|-------|---------------------|-------------------------|
| 84 | <b>Case No.:</b> 44/26/87- | Party | Meet No/Date:34/87- | <b>Status:</b> Deferred |
|----|----------------------------|-------|---------------------|-------------------------|

|                                                                                                           |                                  |                                     |                   |                                      |                   |                          |
|-----------------------------------------------------------------------------------------------------------|----------------------------------|-------------------------------------|-------------------|--------------------------------------|-------------------|--------------------------|
| ALC1/2007                                                                                                 |                                  | Name:INJECTOPLAST<br>PVT.LTD        |                   | ALC1/2007<br>26.12.2007              |                   |                          |
| HQ File :<br>01/87/050/00383/AM08/                                                                        |                                  | RLA File :<br>06/81/040/00010/AM08/ |                   | Lic.No/Date:0610012318<br>20.09.2007 |                   | Defer<br>Date:23.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following:                                             |                                  |                                     |                   |                                      |                   |                          |
| Sl.No.                                                                                                    | EXPORT ITEM                      | Qty                                 | UOM               | FOB (Rs.)                            | FOB<br>(Currency) |                          |
| 1                                                                                                         | 63/0- INSERT<br>TULIP            | 1000000.0<br>00                     | Numb<br>er        | 8145500.0<br>0                       | 189430.00 US\$    |                          |
|                                                                                                           |                                  |                                     | <b>Total</b>      | 8,145,500.<br>00                     | 189,430.00        |                          |
|                                                                                                           |                                  |                                     |                   |                                      |                   |                          |
| Sl.No.                                                                                                    | IMPORT ITEM                      | Qty                                 | UO<br>M           | CIF (Rs.)                            | CIF<br>(Currency) |                          |
| 1                                                                                                         | THERMOPLASTICS<br>ELASTOMER(TPE) | 26775.0<br>00                       | K.G               | 5595440.0<br>0                       | 130126.50<br>US\$ |                          |
|                                                                                                           |                                  |                                     | <b>Tot<br/>al</b> | 5,595,440.<br>00                     | 130,126.50        |                          |
|                                                                                                           |                                  |                                     |                   |                                      |                   |                          |
| <b>Position:</b> D/L No. 46011/109/2006-PC.II dated 31.10.2007 by D/o C&PC.<br><b>Decision:</b> Deferred. |                                  |                                     |                   |                                      |                   |                          |

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|--------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------|-------------------|-------------------|
| Case No.:46/26/87-<br>ALC1/2007                        | Party Name:DSM<br>ENGINEERING PLASTICS<br>(INDIA) PVT. LTD                                                                        | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |                   |
| HQ File :<br>01/87/050/00385/AM08/                     | RLA File :<br>31/24/040/00202/AM08/                                                                                               | Lic.No/Date:3110030853<br>20.09.2007           | Defer<br>Date:23.01.2008 |                   |                   |
| Application: Request is for adhoc norms for following: |                                                                                                                                   |                                                |                          |                   |                   |
| Sl.No.                                                 | EXPORT ITEM                                                                                                                       | Qty                                            | UO<br>M                  | FOB (Rs.)         | FOB<br>(Currency) |
| 1                                                      | 63/0- AKULON K222<br>KGV4 H GREY<br>20 % GLASS FIBER<br>REINFORCED FLAME<br>RETARDANT PA6<br>(NYLON 6) COMPOUND<br>IN GREY COLOUR | 80000.0<br>00                                  | K.G                      | 11760000.0<br>0   | 293266.83<br>US\$ |
|                                                        |                                                                                                                                   |                                                | Total                    | 11,760,000.<br>00 | 293,266.83        |

| Sl.No.                                                                             | IMPORT ITEM                                                                                                            | Qty           | UOM          | CIF (Rs.)        | CIF (Currency)    |
|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|---------------|--------------|------------------|-------------------|
| 1                                                                                  | NYLON 6 CHIPS/<br>GRANULES<br>BASE POLYMER (Net<br>content should not be less than<br>52031 kgs.in the R.P.)           | 53592.0<br>00 | K.G          | 5644041.4<br>8   | 136659.60<br>US\$ |
| 2                                                                                  | GLASS FIBER (CHOPPED<br>STRAND)<br>REINFORCING AGENT (Net<br>content should not be less than<br>16000 kgs.in the R.P.) | 16480.0<br>00 | K.G          | 714655.20        | 17304.00<br>US\$  |
| 3                                                                                  | BLACK MASTERBATCH PE<br>48/93<br>RELEVANT COLOURANT<br>(Net content should not be less<br>than 800 kgs.in the R.P.)    | 824.000       | K.G          | 125915.44        | 3048.80<br>US\$   |
| 4                                                                                  | MELAMINE CYNAURATE<br>FLAME RETARDANT (Net<br>content should not be less than<br>9600 kgs.in the R.P.)                 | 9888.00<br>0  | K.G          | 632980.32        | 15326.40<br>US\$  |
| 5                                                                                  | CALCIUM STEARATE<br>MOULD RELASING AGENT<br>(Net content should not be less<br>than 1569 kgs.in the R.P.)              | 1616.00<br>0  | K.G          | 100111.20        | 2424.00<br>US\$   |
|                                                                                    |                                                                                                                        |               | <b>Total</b> | 7,217,703.<br>64 | 174,762.80        |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                                                                        |               |              |                  |                   |

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|--------------------------------------------------------|-------------------------------------|-----------------------------------------|-----------------------|------------|----------------|
| Case No.:47/26/87-ALC1/2007                            | Party Name:T.K.H.PLASTICS PVT.LTD., | Meet No/Date:34/87-ALC1/2007 26.12.2007 | Status:Deferred       |            |                |
| HQ File : 01/87/050/00386/AM08/                        | RLA File : 09/24/040/00272/AM08/    | Lic.No/Date:0910031558 20.09.2007       | Defer Date:23.01.2008 |            |                |
| Application: Request is for adhoc norms for following: |                                     |                                         |                       |            |                |
| Sl.No.                                                 | EXPORT ITEM                         | Qty                                     | UOM                   | FOB (Rs.)  | FOB (Currency) |
| 1                                                      | 63/0- Musketeer                     | 100000.00                               | Numb                  | 1133000.00 | 27433.41 US\$  |

|                                                      | Cap<br>Plastic Component                                                                                                                            | 0         | er           |              |                |
|------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------------|--------------|----------------|
|                                                      |                                                                                                                                                     |           | <b>Total</b> | 1,133,000.00 | 27,433.41      |
| Sl.No.                                               | IMPORT ITEM                                                                                                                                         | Qty       | UOM          | CIF (Rs.)    | CIF (Currency) |
| 1                                                    | Double Wall Closure<br>Transparent without<br>Valve<br>without 2124<br>"Musketeer 300ml"<br>(Cap Body - 2123)<br>2123 F1335900<br>Plastic Component | 100000.00 | Number       | 491500.00    | 11900.73 US\$  |
| 2                                                    | Transport security Red<br>for Double wall Closure<br>(Lid - 2124)<br>2124 F1335900<br>Plastic Component                                             | 100000.00 | Number       | 217956.00    | 5277.38 US\$   |
| 3                                                    | Retaining Ring - 2000<br>(Klemmring natur)<br>2000 H6666600<br>Plastic Component                                                                    | 100000.00 | Number       | 121968.00    | 2953.22 US\$   |
| 4                                                    | Simpli Squeeze Valve<br>V1 - 187<br>V1 187H6666600<br>Component                                                                                     | 100000.00 | Number       | 186093.00    | 4505.88 US\$   |
|                                                      |                                                                                                                                                     |           | <b>Total</b> | 1,017,517.00 | 24,637.21      |
| <b>Position:</b> Comments are awaited from D/o C&PC. |                                                                                                                                                     |           |              |              |                |
| <b>Decision: Deferred.</b>                           |                                                                                                                                                     |           |              |              |                |

|    |                                                        |             |                                        |     |                                            |           |                          |  |
|----|--------------------------------------------------------|-------------|----------------------------------------|-----|--------------------------------------------|-----------|--------------------------|--|
| 87 | Case No.:48/26/87-ALC1/2007                            |             | Party Name:TESA TAPES (INDIA)PVT. LTD. |     | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |           | Status:Deferred          |  |
|    | HQ File :<br>01/87/050/00387/AM08/                     |             | RLA File :<br>03/95/040/00619/AM08/    |     | Lic.No/Date:0310443815<br>20.09.2007       |           | Defer<br>Date:23.01.2008 |  |
|    | Application: Request is for adhoc norms for following: |             |                                        |     |                                            |           |                          |  |
|    | Sl.No.                                                 | EXPORT ITEM |                                        | Qty | UOM                                        | FOB (Rs.) | FOB (Currency)           |  |

| 1                                                                                  | 62/0- Tesa Tape Black –<br>Size: 9mm x 50 mtrs<br>Part no. 51609<br>Packing ( 56 rolls per<br>Cartons),<br>Tyco Part No. – 1719168-2<br>12064 Rolls<br>5429 Sq mtrs | 12064.0<br>00 | Coil/R<br>oll | 949860.0<br>0  | 15831.00<br>EURO  |
|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|---------------|----------------|-------------------|
|                                                                                    |                                                                                                                                                                     |               | <b>Total</b>  | 949,860.<br>00 | 15,831.00         |
| Sl.No.                                                                             | IMPORT ITEM                                                                                                                                                         | Qty           | UOM           | CIF<br>(Rs.)   | CIF<br>(Currency) |
| 1                                                                                  | 51609 Pet fleece Machine<br>appl. Black<br>Tape Size - 1140mm width x<br>50 mtrs<br>length<br>Nart No - 51609 - 60022-00<br>100 Logs 5700 Sq. mtrs.                 | 100.0<br>00   | Coil/R<br>oll | 542767.0<br>0  | 9046.12<br>EURO   |
|                                                                                    |                                                                                                                                                                     |               | <b>Total</b>  | 542,767.<br>00 | 9,046.12          |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                                                                                                                                                                     |               |               |                |                   |

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|--------------------------------------------------------|------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|-----------------------|
| Case No.:49/26/87-ALC1/2007                            | Party Name:VISEN INDUSTRIES LIMITED                                                | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                       |
| HQ File :<br>01/87/050/00388/AM08/                     | RLA File :<br>03/95/040/00578/AM08/                                                | Lic.No/Date:0310443843<br>20.09.2007       | Defer<br>Date:23.01.2008 |               |                       |
| Application: Request is for adhoc norms for following: |                                                                                    |                                            |                          |               |                       |
| Sl.No.                                                 | EXPORT ITEM                                                                        | Qty                                        | UO<br>M                  | FOB (Rs.)     | FOB<br>(Currency<br>) |
| 1                                                      | 63/0- BUTYL ACRYLATE AND METHYL METHACRYLATE CO-POLYMER EMULSION SOLIDS 50% +/- 2% | 291360.000                                 | K.G                      | 14431643.52   | 355459.20<br>US\$     |
|                                                        |                                                                                    |                                            | Tot                      | 14,431,643.52 | 355,459.20            |

|                                                                                    |                        |               | al                |                   |                   |
|------------------------------------------------------------------------------------|------------------------|---------------|-------------------|-------------------|-------------------|
| Sl.No.                                                                             | IMPORT ITEM            | Qty           | UO<br>M           | CIF (Rs.)         | CIF<br>(Currency) |
| 1                                                                                  | BUTYL ACRYLATE         | 64099.2<br>00 | K.G               | 4424127.00        | 108968.64<br>US\$ |
| 2                                                                                  | METHYL<br>METHACRYLATE | 75753.6<br>00 | K.G               | 6151192.00        | 151507.20<br>US\$ |
| 3                                                                                  | HM HDPE GRANULES       | 10834.9<br>00 | K.G               | 668646.00         | 16469.12 US\$     |
|                                                                                    |                        |               | <b>Tot<br/>al</b> | 11,243,965.<br>00 | 276,944.96        |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                        |               |                   |                   |                   |

| 89                                                            | Case No.:50/26/87-<br>ALC1/2007                                               | Party Name:SHAKUN<br>POLYMERS LIMITED, | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |                                |
|---------------------------------------------------------------|-------------------------------------------------------------------------------|----------------------------------------|------------------------------------------------|--------------------------|--------------------------------|
|                                                               | HQ File :<br>01/87/050/00389/AM08/                                            | RLA File :<br>34/24/040/00136/AM08/    | Lic.No/Date:3410019695<br>25.09.2007           | Defer<br>Date:23.01.2008 |                                |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                               |                                        |                                                |                          |                                |
| Sl.No.                                                        | EXPORT ITEM                                                                   | Qty                                    | UO<br>M                                        | FOB (Rs.)                | FOB<br>(Currency)              |
| 1                                                             | 63/0- EVA BASED<br>THERMOSETTING HFFR<br>INSULATION AND<br>SHEATHING COMPOUND | 50000.0<br>00                          | K.G                                            | 5200000.0<br>0           | 5200000.00<br>Indian<br>Rupees |
|                                                               |                                                                               |                                        | <b>Tot<br/>al</b>                              | 5,200,000.<br>00         | 5,200,000.00                   |
| Sl.No.                                                        | IMPORT ITEM                                                                   | Qty                                    | UO<br>M                                        | CIF (Rs.)                | CIF<br>(Currency)              |
| 1                                                             | ETHYLENE VINYL<br>ACETATE (EVA)                                               | 13300.0<br>00                          | K.G                                            | 1363250.0<br>0           | 33250.00<br>US\$               |
| 2                                                             | ALUMINIUM<br>HYDROXIDE                                                        | 29650.0<br>00                          | K.G                                            | 1215650.0<br>0           | 29650.00<br>US\$               |

|                                                                                    |        |              |              |              |                  |
|------------------------------------------------------------------------------------|--------|--------------|--------------|--------------|------------------|
| 3                                                                                  | SILANE | 1500.00<br>0 | K.G          | 922500.00    | 22500.00<br>US\$ |
|                                                                                    |        |              | <b>Total</b> | 3,501,400.00 | 85,400.00        |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |        |              |              |              |                  |

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|                                                        |                                                         |                                            |                          |                    |                    |
|--------------------------------------------------------|---------------------------------------------------------|--------------------------------------------|--------------------------|--------------------|--------------------|
| Case No.:51/26/87-ALC1/2007                            | Party Name:JINDAL POLY FILMS LTD.                       | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                    |                    |
| HQ File :<br>01/87/050/00390/AM08/                     | RLA File :<br>05/24/040/00838/AM06/                     | Lic.No/Date:0510209488<br>26.09.2007       | Defer<br>Date:23.01.2008 |                    |                    |
| Application: Request is for adhoc norms for following: |                                                         |                                            |                          |                    |                    |
| Sl.No.                                                 | EXPORT ITEM                                             | Qty                                        | UO<br>M                  | FOB (Rs.)          | FOB<br>(Currency)  |
| 1                                                      | 63/0- POLYESTER<br>CHIPS-FILM GRADE-<br>PLAIN-DMT ROUTE | 3000.0<br>00                               | M.T                      | 165000000.0<br>0   | 3666667.00<br>US\$ |
|                                                        |                                                         |                                            | Tot<br>al                | 165,000,000.<br>00 | 3,666,667.00       |
|                                                        |                                                         |                                            |                          |                    |                    |
| Sl.No.                                                 | IMPORT ITEM                                             | Qty                                        | UO<br>M                  | CIF (Rs.)          | CIF<br>(Currency)  |
| 1                                                      | DMT                                                     | 3030.0<br>00                               | M.T                      | 109928400.0<br>0   | 2424000.00<br>US\$ |
| 2                                                      | MEG                                                     | 1044.0<br>00                               | M.T                      | 40338281.00        | 889488.00<br>US\$  |
| 3                                                      | ANTFOAM                                                 | 60.000                                     | K.G                      | 12081.00           | 266.40 US\$        |
| 4                                                      | MANGNESE ACETATE                                        | 1.200                                      | M.T                      | 95997.00           | 2117.00 US\$       |
| 5                                                      | ANTIMONY TRIOXIDE                                       | 1950.0<br>00                               | K.G                      | 403252.20          | 8892.00 US\$       |
| 6                                                      | TRIPHENYL<br>PHOSPHATE                                  | 3.000                                      | M.T                      | 409510.50          | 9030.00 US\$       |
| 7                                                      | PENTATHRYTOL                                            | 300.00<br>0                                | K.G                      | 82991.00           | 1830.00 US\$       |
|                                                        |                                                         |                                            | Tot                      | 151,270,512.<br>70 | 3,335,623.40       |

|                                                                                    |  |  |    |  |  |
|------------------------------------------------------------------------------------|--|--|----|--|--|
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| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |  |  |    |  |  |

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|--------------------------------------------------------|----------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|----------------|-----------------|
| Case No.:52/26/87-ALC1/2007                            | Party Name:L M GLASFIBER (INDIA) PVT LTD                                                           | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                |                 |
| HQ File :<br>01/87/050/00391/AM08/                     | RLA File :<br>07/24/040/00438/AM08/                                                                | Lic.No/Date:0710053573<br>27.09.2007       | Defer<br>Date:23.01.2008 |                |                 |
| Application: Request is for adhoc norms for following: |                                                                                                    |                                            |                          |                |                 |
| Sl.No.                                                 | EXPORT ITEM                                                                                        | Qty                                        | UOM                      | FOB (Rs.)      | FOB (Currency)  |
| 1                                                      | 63/0- FRP ROTOR BLADES LM 34.OP                                                                    | 48.000                                     | Number                   | 122010193.62   | 2210329.60 EURO |
|                                                        |                                                                                                    |                                            | Total                    | 122,010,193.62 | 2,210,329.60    |
|                                                        |                                                                                                    |                                            |                          |                |                 |
| Sl.No.                                                 | IMPORT ITEM                                                                                        | Qty                                        | UOM                      | CIF (Rs.)      | CIF (Currency)  |
| 1                                                      | GELCOAT UP TYPE A SPRAY RAL 7035 (NORPOL GFA 80087 S; 0225MDOB) (ITEM CODE: 000507)                | 7200.000                                   | K.G                      | 1073018.58     | 26535.60 US\$   |
| 2                                                      | WOVEN ROVING 1200 (90/10), 40CM. (IITEM CODE: 001607)                                              | 8496.000                                   | K.G                      | 717482.36      | 17693.77 US\$   |
| 3                                                      | COMBI 600 (300/300,50/50) STITCHED 95CM (ITEM CODE: 002307)                                        | 331.680                                    | K.G                      | 53974.69       | 1331.07 US\$    |
| 4                                                      | VINYL ESTER ADHESIVE, VE, TYPE A, GT60 (NORPOL FI-184 ADHESIVE VE TYPE A GT 60) (ITEM CODE: 002807 | 21600.000                                  | K.G                      | 4662747.18     | 114987.60 US\$  |
| 5                                                      | PEROXIDE UP CAT AA 25/30 KG (ITEM CODE: 005307)                                                    | 192.000                                    | K.G                      | 24230.34       | 597.54 US\$     |
| 6                                                      | WOVEN ROVING COMBI 1250, 60CM (ITEM CODE: 005907)                                                  | 950.400                                    | K.G                      | 93336.93       | 2301.77 US\$    |

|    |                                                                                              |               |              |            |                   |
|----|----------------------------------------------------------------------------------------------|---------------|--------------|------------|-------------------|
| 7  | PEROXIDE VE CAT VV 25/30 KG (ANDONOX CHM-50, 25 KG) (ITEM CODE: 007107)                      | 633.600       | K.G          | 139479.34  | 3439.69<br>US\$   |
| 8  | WOVEN ROVING COMBI 900 (600/300, 50/50) STITCHED 125CM (ITEM CODE: 010607)                   | 3263.52<br>0  | K.G          | 368502.09  | 9087.60<br>US\$   |
| 9  | GELCOAT FILLER, UP, TYPE A, RAL 7035 (NORPOL SP 1399; 0020 MCOB, 013107) (ITEM CODE: 013107) | 240.000       | K.G          | 52457.09   | 1293.64<br>US\$   |
| 10 | GELCOAT, UP, TYPE A, BRUSH, RAL 7035 (NORPOL GFA 80087 H D; 0020 MCOB ) (ITEM CODE: 018607)  | 792.000       | K.G          | 132560.49  | 3269.06<br>US\$   |
| 11 | SIKA 208 CLEANING FLUID - 1.0 LITRE (ITEM CODE: 020516)                                      | 32.640        | Cans         | 36545.92   | 901.26 US\$       |
| 12 | POLYESTER, HAND LAY-UP, GT80 (ITEM CODE: 021207)                                             | 3761.28<br>0  | K.G          | 351543.13  | 8669.37<br>US\$   |
| 13 | BALSA GS COATED 150KG/M3, 15.9 MM (SB10015.9CKAL-SB100 15.9 CK AL600/10) (ITEM CODE: 026607) | 2400.48<br>0  | Sq.<br>meter | 2789096.86 | 68781.67<br>US\$  |
| 14 | WOVEN ROVING 450 (50/50), 20CM (ITEM CODE: 029607)                                           | 288.000       | K.G          | 61350.14   | 1512.95<br>US\$   |
| 15 | WOVEN ROVING COMBI 1250, 50 CM (ITEM CODE: 029807)                                           | 68961.6<br>00 | K.G          | 6772583.92 | 167018.10<br>US\$ |
| 16 | POLYESTER VARTM TYPE A GT95 (ITEM CODE: 029907)                                              | 15206.4<br>00 | K.G          | 1435675.23 | 35405.06<br>US\$  |
| 17 | DIRECT ROVING, SPUN, 4000 TEX (SPUN ROVING 4000 TEX) (ITEM CODE: 030007)                     | 566.400       | K.G          | 116893.19  | 2882.69<br>US\$   |
| 18 | COMBI 900 (600/300, PLUS OR MINUS 45 DEGREES),STITCHED, 125CM (ITEM CODE: 031407)            | 2746.56<br>0  | K.G          | 394828.45  | 9736.83<br>US\$   |

|    |                                                                     |               |              |            |                  |
|----|---------------------------------------------------------------------|---------------|--------------|------------|------------------|
| 19 | CONTINUOUS FILAMENT<br>MAT 225, 135 CM (ITEM<br>CODE: 031607)       | 6385.92<br>0  | K.G          | 1336099.44 | 32949.43<br>US\$ |
| 20 | BALSA, GS, COATED,<br>150KG/M3, 19.1 MM (ITEM<br>CODE: 032907)      | 792.960       | Sq.<br>meter | 820133.39  | 20225.24<br>US\$ |
| 21 | PEEL PLY, PS, 85G/M2, 50CM<br>(ITEM CODE: 035207)                   | 2160.00<br>0  | Meter        | 95304.50   | 2350.30<br>US\$  |
| 22 | PEEL PLY, PS, 85G/M2, 20CM<br>(ITEM CODE: 035307)                   | 11712.0<br>00 | Meter        | 183367.23  | 4522.00<br>US\$  |
| 23 | COMBI 600<br>(300/300,50/50),STITCHED,<br>21 CM (ITEM CODE: 035607) | 2572.80<br>0  | K.G          | 483368.04  | 11920.30<br>US\$ |
| 24 | CONTINUOUS FILAMENT<br>MAT 225, 41CM (ITEM<br>CODE: 035907)         | 127.680       | K.G          | 36345.52   | 896.31 US\$      |
| 25 | UNIAXIAL 600 (90<br>DEGREES), 63 CM (ITEM<br>CODE: 036107)          | 142.560       | K.G          | 17179.41   | 423.66 US\$      |
| 26 | BALSA, GS, COATED,<br>150KG/M3, 12.7 MM (ITEM<br>CODE: 045707)      | 144.480       | Sq.<br>meter | 141205.52  | 3482.26<br>US\$  |
| 27 | WOVEN ROVING 1200<br>(90/10) 20 CM (ITEM CODE:<br>046507)           | 2880.00<br>0  | K.G          | 243214.36  | 5997.89<br>US\$  |
| 28 | CONTINUOUS FILAMENT<br>MAT 450, 50CM (ITEM<br>CODE: 046607)         | 2476.32<br>0  | K.G          | 488738.80  | 12052.74<br>US\$ |
| 29 | BALSA, GS, COATED,<br>150KG/M3, 25.4 MM (ITEM<br>CODE: 050907)      | 2129.76<br>0  | Sq.<br>meter | 3315229.64 | 81756.59<br>US\$ |
| 30 | FIBERLINE TRIANGLES F.<br>BUSHING (ITEM CODE:<br>064108)            | 5184.00<br>0  | Numbe<br>r   | 637003.00  | 15709.08<br>US\$ |
| 31 | BALSA, GS, COATED,<br>150KG/M3, 19.1-25.4 MM<br>(ITEM CODE: 064207) | 76.800        | Sq.<br>meter | 139588.65  | 3442.38<br>US\$  |
| 32 | BALSA, GS, COATED,<br>150KG/M3, 15.9-19.1 MM<br>(ITEM CODE: 064307) | 45.120        | Sq.<br>meter | 75950.29   | 1873.00<br>US\$  |

|    |                                                                            |               |               |            |                   |
|----|----------------------------------------------------------------------------|---------------|---------------|------------|-------------------|
| 33 | BALSA, GS, COATED,<br>150KG/M3, 12.7-15.9 MM<br>(ITEM CODE: 064407)        | 33.120        | Sq.<br>meter  | 46527.04   | 1147.40<br>US\$   |
| 34 | BALSA, GS, COATED,<br>150KG/M3, 6.4-12.7 MM<br>(ITEM CODE:064507)          | 26.880        | Sq.<br>meter  | 34445.35   | 849.45 US\$       |
| 35 | COMBI 600 (300/300,50/50)<br>POWDER 95 CM (ITEM<br>CODE: 066607)           | 284.640       | K.G           | 46319.81   | 1142.29<br>US\$   |
| 36 | PVC-FOAM 80KG/M3, 60<br>MM (ITEM CODE: 086107)                             | 11.520        | Sq.<br>meter  | 51315.50   | 1265.49<br>US\$   |
| 37 | PEROXIDE UP CAT FF VR<br>25/30 KG (ITEM<br>CODE:089407)                    | 1824.00<br>0  | K.G           | 396279.45  | 9772.61<br>US\$   |
| 38 | PERFORATED FILM W=1450<br>MM (ITEM CODE: 092207)                           | 10560.0<br>00 | Sq.<br>meter  | 138625.34  | 3418.63<br>US\$   |
| 39 | POLYESTER VARTM TYPE B<br>GT 150 (POLYLITE 413-577)<br>(ITEM CODE: 094007) | 84000.0<br>00 | K.G           | 7930655.46 | 195577.20<br>US\$ |
| 40 | PVC FOAM H80 60G16<br>2440X1220X60 MM (ITEM<br>CODE: 094307)               | 12.960        | Sq.<br>meter  | 51974.06   | 1271.73<br>US\$   |
| 41 | GLASS ROLLE 0.09 X 150<br>METER (ITEM CODE:<br>128606)                     | 39.840        | Coil/R<br>oll | 67686.24   | 1669.20<br>US\$   |
| 42 | FOAM INSERT FOR<br>LIGHTNING BLOCK (ITEM<br>CODE: 137706)                  | 48.000        | Set           | 64815.12   | 1598.40<br>US\$   |
| 43 | 50 MM SQUARE CABLE<br>ACCORDING TO DIN 46438<br>(ITEM CODE: 302001)        | 1545.60<br>0  | M.T           | 427506.17  | 10542.69<br>US\$  |
| 44 | PLASTIC SPIRAL DIA 12<br>MM (ITEM CODE: 307001)                            | 13056.0<br>00 | M.T           | 161049.81  | 3971.64<br>US\$   |
| 45 | TACKY TAPE, A970-005 15<br>METER (ITEM CODE:<br>307201)                    | 20671.2<br>00 | M.T           | 166721.39  | 4111.50<br>US\$   |
| 46 | BIAXIAL 806 (PLUS OR<br>MINUS 45 DEGREES),<br>125CM (ITEM CODE: 315601)    | 56114.4<br>00 | K.G           | 5803734.51 | 143125.39<br>US\$ |
| 47 | VACUUM BAG 2000MM LFT                                                      | 3360.00       | Meter         | 765168.77  | 18869.76          |

|    |                                                                         |              |              |            |                  |
|----|-------------------------------------------------------------------------|--------------|--------------|------------|------------------|
|    | (ITEM CODE: 338501)                                                     | 0            |              |            | US\$             |
| 48 | BALSA, GS, COATED,<br>150KG/M3, 6.4 MM (ITEM<br>CODE: 363417)           | 2212.80<br>0 | Sq.<br>meter | 1322785.51 | 32621.10<br>US\$ |
| 49 | SHRINK FLEX HDT A 38-12<br>L=250MM (ITEM CODE:<br>381801)               | 48.000       | Numbe<br>r   | 84009.15   | 2071.74<br>US\$  |
| 50 | BUSHING COMPLETE M30<br>(ITEM CODE: 383501)                             | 2592.00<br>0 | Numbe<br>r   | 1944598.52 | 47955.57<br>US\$ |
| 51 | CONTINUOUS FILAMENT<br>MAT 450, 135 CM (ITEM<br>CODE: 403217)           | 100.800      | K.G          | 19910.94   | 491.02 US\$      |
| 52 | VACUUM BAG 3000 MM<br>LFT (ITEM CODE: 410301)                           | 5856.00<br>0 | Meter        | 727912.34  | 17950.98<br>US\$ |
| 53 | PVC-FOAM, 80KG/M3,<br>40MM (ITEM CODE: 414117)                          | 214.560      | Sq.<br>meter | 720393.78  | 17765.57<br>US\$ |
| 54 | COMPLETE FLANGE FOR<br>LM 37.3 P (ITEM CODE:<br>416401)                 | 48.000       | Numbe<br>r   | 2429094.10 | 59903.68<br>US\$ |
| 55 | PULTRUSION LM 37.3 P<br>(ITEM CODE: 428001)                             | 2496.00<br>0 | Numbe<br>r   | 3247048.32 | 80075.17<br>US\$ |
| 56 | PULTRUSION SMALL LM<br>37.3 P (ITEM CODE: 428101)                       | 192.000      | Numbe<br>r   | 137274.92  | 3385.32<br>US\$  |
| 57 | TEROTEX WAX-SPRAY<br>CLEAR (ITEM CODE:<br>449617)                       | 48.000       | Numbe<br>r   | 23167.03   | 571.32 US\$      |
| 58 | LIGHTNING CONDUCTOR<br>LM 37.3 P (ITEM CODE:<br>429801)                 | 48.000       | Numbe<br>r   | 144858.29  | 3572.34<br>US\$  |
| 59 | COMPLETE TERMINAL<br>(ITEM CODE: 446801)                                | 144.000      | Numbe<br>r   | 176811.34  | 4360.33<br>US\$  |
| 60 | PLASTIC COVER 745 X 530<br>(ITEM CODE: 456901)                          | 48.000       | Numbe<br>r   | 188286.17  | 4643.31<br>US\$  |
| 61 | COMBI 900<br>(600/300,90/10),STITCHED,<br>125 CM (ITEM CODE:<br>462517) | 226.560      | K.G          | 34933.60   | 861.49 US\$      |
| 62 | 25-40 MM GREY SHAFT NET<br>1A FOR DIA 30 BOLTS (ITEM<br>CODE: 464701)   | 528.000      | Meter        | 27217.97   | 671.22 US\$      |

|                                                                                    |                                                                                  |          |              |               |               |
|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|----------|--------------|---------------|---------------|
| 63                                                                                 | PVC-FOAM H100 40 MM NO. TISSUE (C709040-C70.90 SHEETS 40 MM) (ITEM CODE: 480317) | 199.680  | Sq. meter    | 925562.72     | 22825.22 US\$ |
| 64                                                                                 | CSM 300 POWDER 10CM (ITEM CODE: 497001)                                          | 253.440  | K.G          | 33504.34      | 826.25 US\$   |
| 65                                                                                 | PUR-FLEX HD 2250 ISOCYA 500 KG BIG BAGS (ITEM CODE: 500601)                      | 2226.240 | K.G          | 486911.05     | 12007.67 US\$ |
| 66                                                                                 | INLET GATE FOR OMEGA PROFILE (ITEM CODE: 501201)                                 | 576.000  | Number       | 30880.03      | 761.53 US\$   |
| 67                                                                                 | WEIGHING CHAMBER NET (ITEM CODE: 505201)                                         | 192.000  | Number       | 462107.28     | 11395.99 US\$ |
| 68                                                                                 | STAINLESS AISI 304 TYPE LM 34.0 P (ITEM CODE: 513501)                            | 96.000   | Number       | 23123.23      | 570.24 US\$   |
| 69                                                                                 | STAY BOLT M30 X 475 THIN SHAFT (ITEM CODE: 523601)                               | 2592.000 | Number       | 1229.74       | 30.33 US\$    |
| 70                                                                                 | STAY BOLTS FOR WEB LM 34.0 P/P2 (ITEM CODE: 543001)                              | 48.000   | Set          | 786780.23     | 19402.72 US\$ |
| 71                                                                                 | 8/12 MM SILICONE HOSE, NATURAL COLOUR (ITEM CODE: 561716)                        | 302.400  | Meter        | 40281.72      | 993.38 US\$   |
| 72                                                                                 | RUBBER GASKET, COMPRESSION MOULDED (ITEM CODE: 571527)                           | 48.000   | Number       | 49280.51      | 1215.30 US\$  |
| 73                                                                                 | SILICONE INSERT FOR PRE-MOULDED TE ADH (ITEM CODE: 690427)                       | 2.400    | Number       | 130167.48     | 3210.05 US\$  |
| 74                                                                                 | INLET PROFILE PP 4M (ITEM CODE: 709127)                                          | 5760.000 | Number       | 599886.52     | 14793.75 US\$ |
|                                                                                    |                                                                                  |          | <b>Total</b> | 58,239,874.57 | 1,436,312.42  |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                                                                                  |          |              |               |               |

|    |                    |                |                     |                 |
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| 92 | Case No.:53/26/87- | Party Name:L M | Meet No/Date:34/87- | Status:Deferred |
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|                                                               |                                                                        |                                     |              |                                      |                       |                          |
|---------------------------------------------------------------|------------------------------------------------------------------------|-------------------------------------|--------------|--------------------------------------|-----------------------|--------------------------|
| ALC1/2007                                                     |                                                                        | GLASFIBER (INDIA) PVT LTD           |              | ALC1/2007<br>26.12.2007              |                       |                          |
| HQ File :<br>01/87/050/00392/AM08/                            |                                                                        | RLA File :<br>07/24/040/00439/AM08/ |              | Lic.No/Date:0710053574<br>27.09.2007 |                       | Defer<br>Date:23.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                        |                                     |              |                                      |                       |                          |
| Sl.No.                                                        | EXPORT ITEM                                                            | Qty                                 | UOM          | FOB (Rs.)                            | FOB<br>(Currency)     |                          |
| 1                                                             | 63/0- FRP ROTOR<br>BLADE LM 37.3P2                                     | 24.0<br>00                          | Numb<br>er   | 65104204.8<br>0                      | 1179424.00<br>EURO    |                          |
|                                                               |                                                                        |                                     | <b>Total</b> | 65,104,204.<br>80                    | 1,179,424.00          |                          |
|                                                               |                                                                        |                                     |              |                                      |                       |                          |
| Sl.No.                                                        | IMPORT ITEM                                                            | Qty                                 | UOM          | CIF (Rs.)                            | CIF<br>(Currenc<br>y) |                          |
| 1                                                             | GELCOAT UP TYPE A<br>SPRAY RAL 7035. (ITEM<br>CODE:000507)             | 3840.00<br>0                        | K.G          | 580245.12                            | 14152.32<br>US\$      |                          |
| 2                                                             | COMBI 600<br>(300/300,50/50)<br>STITCHED 95 CM. (ITEM<br>CODE: 002307) | 165.840                             | K.G          | 27286.63                             | 665.53<br>US\$        |                          |
| 3                                                             | ADHESIVE VE TYPE A<br>GT60 . (ITEM CODE:<br>002807)                    | 9600.00<br>0                        | K.G          | 2901225.60                           | 70761.60<br>US\$      |                          |
| 4                                                             | PEROXIDE UP CAT AA<br>25/30 KG. (ITEM<br>CODE:005307)                  | 277.920                             | K.G          | 35462.65                             | 864.94<br>US\$        |                          |
| 5                                                             | PEROXIDE VE CAT VV<br>25/30 KG. (ITEM<br>CODE:007107)                  | 212.400                             | K.G          | 47276.16                             | 1153.08<br>US\$       |                          |
| 6                                                             | COMBI 900 (600/300,<br>50/50) STITCHED 125 CM.<br>(ITEM CODE:010607)   | 1284.00<br>0                        | K.G          | 146592.48                            | 3575.43<br>US\$       |                          |
| 7                                                             | GELCOAT FILLER UP<br>TYPE A RAL 7035. (ITEM<br>CODE: 013107)           | 168.000                             | K.G          | 37071.22                             | 904.18<br>US\$        |                          |
| 8                                                             | GELCOAT UP TYPE A<br>BRUSH RAL 7035. (ITEM<br>CODE:018607)             | 492.000                             | K.G          | 60183.16                             | 1467.88<br>US\$       |                          |
| 9                                                             | BIAXIAL 450 (PLUS OR                                                   | 9156.00                             | K.G          | 1269326.49                           | 30959.18              |                          |

|    |                                                                                                |              |              |            |                  |
|----|------------------------------------------------------------------------------------------------|--------------|--------------|------------|------------------|
|    | MINUS 45 DEGREES),<br>125 CM. (ITEM CODE:<br>019207)                                           | 0            |              |            | US\$             |
| 10 | POLYESTER HAND LAY-<br>UP GT80. (ITEM CODE:<br>021207)                                         | 2040.00<br>0 | K.G          | 192781.84  | 4702.00<br>US\$  |
| 11 | COMBI 1250 40 CM.<br>(ITEM CODE: 024907)                                                       | 6277.20<br>0 | K.G          | 623312.78  | 15202.75<br>US\$ |
| 12 | PEEL PLY PS 85G/M2 12<br>CM. (ITEM CODE:<br>026407)                                            | 3432.00<br>0 | Meter        | 24694.96   | 602.32<br>US\$   |
| 13 | BALSA GS COATED<br>150KG/M3 15.9 MM.<br>(ITEM CODE: 026607)                                    | 450.580      | Sq.<br>meter | 529217.28  | 12907.74<br>US\$ |
| 14 | WOVEN ROVING 450<br>(50/50), 20CM. (ITEM<br>CODE: 029607)                                      | 192.000      | K.G          | 41353.98   | 1008.63<br>US\$  |
| 15 | POLYESTER VARTM<br>TYPE A GT95. (ITEM<br>CODE: 029907)                                         | 7656.00<br>0 | K.G          | 730844.06  | 17825.46<br>US\$ |
| 16 | DIRECT ROVING, SPUN,<br>4000TEX . (ITEM CODE:<br>030007)                                       | 285.120      | K.G          | 59495.85   | 1451.12<br>US\$  |
| 17 | COMBI 900 (600/300,<br>PLUS OR MINUS 45<br>DEGREES),STITCHED,<br>125CM. (ITEM CODE:<br>031407) | 1678.08<br>0 | K.G          | 243907.42  | 5948.96<br>US\$  |
| 18 | BALSA GS COATED<br>150KG/M3 19.1 MM.<br>(ITEM CODE:032907)                                     | 1026.00<br>0 | Sq.<br>meter | 1072935.40 | 26169.16<br>US\$ |
| 19 | PEEL PLY PS 85G/M2 20<br>CM. (ITEM CODE:<br>035307)                                            | 3720.00<br>0 | Meter        | 58887.97   | 1436.29<br>US\$  |
| 20 | COMBI 600<br>(300/300,50/50)<br>STITCHED 21 CM. (ITEM<br>CODE:035607)                          | 132.000      | K.G          | 25074.88   | 611.58<br>US\$   |
| 21 | PEEL PLY PS 85G/M2 125<br>CM. (ITEM CODE:<br>037807)                                           | 1800.00<br>0 | Meter        | 154559.34  | 3769.74<br>US\$  |

|    |                                                                        |               |              |            |                  |
|----|------------------------------------------------------------------------|---------------|--------------|------------|------------------|
| 22 | BALSA GS COATED<br>150KG/M3 12.7 MM.<br>(ITEM CODE: 045707)            | 721.920       | Sq.<br>meter | 713388.35  | 17399.72<br>US\$ |
| 23 | BALSA GS COATED<br>150KG/M3 25.4 MM.<br>(ITEM CODE: 050907)            | 523.200       | Sq.<br>meter | 823462.23  | 20084.44<br>US\$ |
| 24 | COMBI 1250 20 CM.<br>(ITEM CODE: 058307)                               | 1440.00<br>0  | K.G          | 142988.98  | 3487.54<br>US\$  |
| 25 | FIBERLINE TRIANGLES<br>F. BUSHING. (ITEM<br>CODE: 064108)              | 2592.00<br>0  | Numbe<br>r   | 322036.04  | 7854.54<br>US\$  |
| 26 | BALSA GS COATED<br>150KG/M3 19.1-25.4 MM.<br>(ITEM CODE: 064207)       | 18.480        | Sq.<br>meter | 33961.26   | 828.32<br>US\$   |
| 27 | BALSA GS COATED<br>150KG/M3 12.7-15.9 MM.<br>(ITEM CODE: 064407)       | 21.120        | Sq.<br>meter | 29998.67   | 731.67<br>US\$   |
| 28 | BALSA GS COATED<br>150KG/M3 12.7-19.1 MM.<br>(ITEM CODE: 065207)       | 27.120        | Sq.<br>meter | 42840.16   | 1044.88<br>US\$  |
| 29 | COMBI 600<br>(300/300,50/50) POWDER<br>95 CM. (ITEM CODE:<br>066607)   | 162.720       | K.G          | 26773.48   | 653.01<br>US\$   |
| 30 | COMBI 1250 80.5 CM.<br>(ITEM CODE: 075207)                             | 37848.0<br>00 | K.G          | 3758226.92 | 91664.07<br>US\$ |
| 31 | COMBI 1250 121 CM.<br>(ITEM CODE: 075307)                              | 16480.3<br>00 | K.G          | 1636461.17 | 39913.69<br>US\$ |
| 32 | PVC-FOAM 80KG/M3, 60<br>MM. (ITEM CODE:<br>086107)                     | 6.240         | Sq.<br>meter | 28104.36   | 685.47<br>US\$   |
| 33 | COMBI 900<br>(600/300,50/50)<br>STITCHED 15 CM. (ITEM<br>CODE: 086307) | 528.000       | K.G          | 78010.73   | 1902.70<br>US\$  |
| 34 | CSM 100 POWDER 125<br>CM. (ITEM CODE:<br>088707)                       | 746.400       | K.G          | 152886.53  | 3728.94<br>US\$  |
| 35 | PEROXIDE UP CAT FF<br>VR 25/30 KG. (ITEM<br>CODE: 089407)              | 609.600       | K.G          | 133930.70  | 3266.60<br>US\$  |

|    |                                                                             |               |               |            |                  |
|----|-----------------------------------------------------------------------------|---------------|---------------|------------|------------------|
| 36 | BALSA GS COATED<br>150KG/M3 9.5-12.7 MM.<br>(ITEM CODE: 089907)             | 20.400        | Sq.<br>meter  | 29152.14   | 711.03<br>US\$   |
| 37 | PERFORATED FILM<br>W=1450 MM. (ITEM<br>CODE: 092207)                        | 5760.00<br>0  | Sq.<br>meter  | 82892.16   | 2021.76<br>US\$  |
| 38 | POLYESTER VARTM<br>TYPE B GT150. (ITEM<br>CODE: 094007)                     | 40800.0<br>00 | K.G           | 3894780.24 | 94994.64<br>US\$ |
| 39 | PERFORATED RELEASE<br>FILM ELA 20P1 W=100<br>MM. (ITEM CODE:<br>095107)     | 3120.00<br>0  | Meter         | 5986.66    | 146.02<br>US\$   |
| 40 | GLASS ROLLE 0.09 X 150<br>METER. (ITEM CODE:<br>128606)                     | 19.920        | Coil/R<br>oll | 34218.69   | 834.60<br>US\$   |
| 41 | BALSA GS COATED<br>150KG/M3 9.5 MM. (ITEM<br>CODE: 291117)                  | 269.280       | Sq.<br>meter  | 188593.48  | 4599.84<br>US\$  |
| 42 | 50 MM SQUARE CABLE<br>ACCORDING TO DIN<br>46438. (ITEMA CODE:<br>302001)    | 828.000       | Meter         | 231562.70  | 5647.87<br>US\$  |
| 43 | TACKY TAPE, A970-005<br>15 METER. (ITEM CODE:<br>307201)                    | 17634.0<br>00 | Meter         | 152262.54  | 3713.72<br>US\$  |
| 44 | BIAXIAL 806 (PLUS OR<br>MINUS 45 DEGREES),<br>125CM. (ITEM CODE:<br>315601) | 13209.1<br>00 | K.G           | 1381338.44 | 33691.18<br>US\$ |
| 45 | VACUUM BAG 2000 MM<br>LFT. (ITEM CODE:<br>338501)                           | 2208.00<br>0  | Meter         | 508405.25  | 12400.13<br>US\$ |
| 46 | BALSA GS COATED<br>150KG/M3 6.4 MM. (ITEM<br>CODE: 363417)                  | 974.640       | Sq.<br>meter  | 589093.86  | 14368.14<br>US\$ |
| 47 | BUSHING COMPLETE<br>M30. (ITEM CODE:<br>383501)                             | 1296.00<br>0  | Numbe<br>r    | 982893.79  | 23973.02<br>US\$ |
| 48 | VACUUM BAG 3000 MM<br>LFT. (ITEM CODE:                                      | 2400.00<br>0  | Meter         | 206079.12  | 5026.32<br>US\$  |

|    |                                                                  |          |           |            |               |
|----|------------------------------------------------------------------|----------|-----------|------------|---------------|
|    | 410301)                                                          |          |           |            |               |
| 49 | PVC-FOAM 80KG/M3 40 MM. (ITEM CODE: 414117)                      | 10.080   | Sq. meter | 31023.77   | 756.68 US\$   |
| 50 | COMPLETE FLANGE LM 37.3 P. (ITEM CODE: 416401)                   | 24.000   | Number    | 1228024.32 | 29951.81 US\$ |
| 51 | PULTRUSION LM 37.3 P. (ITEM CODE: 428001)                        | 1248.000 | Number    | 1641541.08 | 40037.59 US\$ |
| 52 | PULTRUSION SMALL LM 37.3P. (ITEM CODE: 428101)                   | 96.000   | Number    | 1703.89    | 41.56 US\$    |
| 53 | COMPLETE TERMINAL. (ITEM CODE: 446801)                           | 48.000   | Number    | 66497.93   | 1621.90 US\$  |
| 54 | TAPE, ZIG-ZAG 0.5 X 12MM 60 DEGREE. (ITEM CODE: 454201)          | 384.000  | Meter     | 55261.44   | 1347.84 US\$  |
| 55 | PLASTIC COVER DIA 745 X DIA 530. (ITEM CODE: 456901)             | 24.000   | Number    | 95187.73   | 2321.65 US\$  |
| 56 | INFUSION MEDIA 4000 MM. (ITEM CODE: 463216)                      | 3072.000 | Meter     | 860604.83  | 20990.36 US\$ |
| 57 | 25-40 MM GREY SHAFT NET 1A FOR DIA 30 BOLTS. (ITEM CODE: 464701) | 264.000  | Meter     | 2532.82    | 61.78 US\$    |
| 58 | PVC-FOAM H100 40 MM NO. TISSUE. (ITEM CODE: 480317)              | 99.840   | Sq. meter | 467917.03  | 11412.61 US\$ |
| 59 | PUR-FLEX HD 2250 ISOCY 500 KG, BIG BAGS. (ITEM CODE: 500601)     | 556.800  | K.G       | 123131.71  | 3003.21 US\$  |
| 60 | WEIGHING CHAMBER NET. (ITEM CODE: 505201)                        | 96.000   | Number    | 233617.74  | 5697.99 US\$  |
| 61 | RECEPTOR L=40 MM. (ITEM CODE: 507401)                            | 48.000   | Number    | 74142.43   | 1808.35 US\$  |
| 62 | SPACER SET FOR                                                   | 24.000   | Set       | 425973.60  | 10389.60      |

|                                                                                    |                                                               |          |              |               |               |
|------------------------------------------------------------------------------------|---------------------------------------------------------------|----------|--------------|---------------|---------------|
|                                                                                    | ASSEMBLY WEBS LM 37.3 P. (ITEM CODE: 523901)                  |          |              |               | US\$          |
| 63                                                                                 | STAY BOLT M30 X 555 10.9 DM9A ACCIONA WP. (ITEM CODE: 544801) | 1296.000 | Number       | 621.69        | 15.16 US\$    |
| 64                                                                                 | TIP END LIGHTNING RECEPTOR. (ITEM CODE: 552201)               | 24.000   | Number       | 79438.32      | 1937.52 US\$  |
| 65                                                                                 | LIGHTNING CONDUCTOR KIT TIP END LM 37.3. (ITEM CODE: 552301)  | 24.000   | Number       | 342091.34     | 8343.69 US\$  |
| 66                                                                                 | RUBBER GASKET, COMPRESSION MOULDED. (ITEM CODE: 571527)       | 24.000   | Number       | 24913.70      | 607.65 US\$   |
| 67                                                                                 | INLET PROFILE PP 4M. (ITEM CODE: 709127)                      | 4368.000 | Number       | 460972.51     | 11243.23 US\$ |
|                                                                                    |                                                               |          | <b>Total</b> | 31,287,261.80 | 763,103.93    |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                               |          |              |               |               |

|                                                               |                                    |                                                                               |                                            |                          |
|---------------------------------------------------------------|------------------------------------|-------------------------------------------------------------------------------|--------------------------------------------|--------------------------|
| 93                                                            | Case No.:54/26/87-ALC1/2007        | Party Name:INJECTOPLAST PVT.LTD                                               | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |
|                                                               | HQ File :<br>01/87/050/00393/AM08/ | RLA File :<br>06/81/040/00011/AM08/                                           | Lic.No/Date:0610012339<br>27.09.2007       | Defer<br>Date:23.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following: |                                    |                                                                               |                                            |                          |
|                                                               | <b>Sl.No.</b>                      | <b>EXPORT ITEM</b>                                                            | <b>Qty</b>                                 | <b>UOM</b>               |
|                                                               | 1                                  | Handle Asst Part # 6C24 123444AA Made out PVC, PP, Steel, Bolt and Washer     | 50,000                                     | Number                   |
|                                                               | 2                                  | Handle Asst LH Part # 6C24 1231445AA Made out PVC, PP, Steel, Bolt and Washer | 50,000                                     | Number                   |
|                                                               | 3                                  | Handle Asy BK D/R I/S                                                         | 15,00                                      | Number                   |

|                                                                                    | <b>Part # F2UB1544094 AA<br/>Made out of PVC, and<br/>Steel</b>                            | 0             | er         |
|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|---------------|------------|
| 4                                                                                  | <b>Handle Asy BDY SD DR<br/>PL Part # F2UB1526656<br/>AB Made out of PVC and<br/>Steel</b> | 20,00<br>0    | Numb<br>er |
| 5                                                                                  | <b>CAP HNDL I/S ASST ATT<br/>HLE Part # 6C24<br/>15314B04 BB, Made out of<br/>PVC</b>      | 200,0<br>00   | Numb<br>er |
| 6                                                                                  | <b>Cover Asst STRP<br/>RETAINER Part #<br/>1L541031458 AA Made out<br/>of PVC</b>          | 70,00<br>0    | Numb<br>er |
| Sl.No.                                                                             | IMPORT ITEM                                                                                | Qty           | UO<br>M    |
| 1                                                                                  | Polyvenyl Cloride<br>(PVC)                                                                 | 42,505.6<br>0 | K.G        |
| 2                                                                                  | Polyproplene                                                                               | 1.554.00      | K.G        |
| 3                                                                                  | CR Steel                                                                                   | 35,325.0<br>0 | K.G        |
| 4                                                                                  | Hex Flange Bolt                                                                            | 210.000       | Nos        |
| 5                                                                                  | Retainer Washer                                                                            | 210.000       | Nos        |
| 6                                                                                  | Paper Corrugated Box                                                                       | 490.000       | Nos        |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                                                                                            |               |            |

|    |                                     |                                             |                                                |                         |
|----|-------------------------------------|---------------------------------------------|------------------------------------------------|-------------------------|
| 94 | <b>Case No.:</b> 55/26/87-ALC1/2007 | Party Name:GUJARAT RAFFIA<br>INDUSTRIES LTD | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred |
|    | HQ File :<br>01/87/050/00394/AM08/  | RLA File :<br>08/24/040/00157/AM08/         | Lic.No/Date:0810067445<br>27.09.2007           | Defer Date:23.01.2008   |

**Application:** Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM                                            | Qty           |
|--------|--------------------------------------------------------|---------------|
| 1.     | Laminated Plastic Sheetings<br>Net Eyelets: 7050000Nos | 300000.000 kg |

| Sl.No. | IMPORT ITEM                                | Qty                 |
|--------|--------------------------------------------|---------------------|
| 1.     | Polyethylene Unlaminated Fabric 40-130 gsm | 198000.000 kg       |
| 2.     | LDPE Granuels                              | 122100.000 kg       |
| 3.     | Titanium Dioxide                           | 5940.000 kg         |
| 4.     | Colour Pigment                             | 924.000 kg          |
| 5.     | Wax                                        | 1518.000 kg         |
| 6.     | U.V. Stabilizer                            | 1518.000 kg         |
| 7.     | Aluminium Eyelets (Gromets                 | 71205000.000<br>No. |

**Position:** Comments are awaited from D/o C&PC.

**Decision:** Deferred.

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|                                                        |                                          |                                                |                          |                    |                  |
|--------------------------------------------------------|------------------------------------------|------------------------------------------------|--------------------------|--------------------|------------------|
| Case No.:56/26/87-<br>ALC1/2007                        | Party Name:HALDIA<br>PETROCHEMICALS LTD. | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                    |                  |
| HQ File :<br>01/87/050/00395/AM08/                     | RLA File :<br>02/24/040/00185/AM08/      | Lic.No/Date:0210104649<br>28.09.2007           | Defer<br>Date:23.01.2008 |                    |                  |
| Application: Request is for adhoc norms for following: |                                          |                                                |                          |                    |                  |
| Sl.No.                                                 | EXPORT ITEM                              | Qty                                            | UO<br>M                  | FOB (Rs.)          | FOB (Currency)   |
| 1                                                      | 63/0- Benzene                            | 21000.00<br>0                                  | M.T                      | 800679600.00       | 19992000.00 US\$ |
|                                                        |                                          |                                                | Total                    | 800,679,600.0<br>0 | 19,992,000.00    |
|                                                        |                                          |                                                |                          |                    |                  |
| Sl.No.                                                 | IMPORT ITEM                              | Qty                                            | UO<br>M                  | CIF (Rs.)          | CIF (Currency)   |
| 1                                                      | Naphtha                                  | 25074.00<br>0                                  | M.T                      | 752220000.00       | 18782022.47 US\$ |
|                                                        |                                          |                                                | Total                    | 752,220,000.0<br>0 | 18,782,022.47    |
| Position: Comments are awaited from D/o C&PC.          |                                          |                                                |                          |                    |                  |

**Decision: Deferred.**

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|                                                                      |                                                                    |                                            |                          |                  |                   |
|----------------------------------------------------------------------|--------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:57/26/87-ALC1/2007                                          | Party Name:SHAILY<br>ENGINEERING PLASTIC LTD.,                     | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00396/AM08/                                   | RLA File :<br>34/24/040/00096/AM08/                                | Lic.No/Date:3410019730<br>28.09.2007       | Defer<br>Date:23.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following:               |                                                                    |                                            |                          |                  |                   |
| Sl.No.                                                               | EXPORT ITEM                                                        | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                                    | 63/0- Articles Made Of<br>Polyphenylene Oxide                      | 9523.8<br>00                               | K.G                      | 2020010.0<br>0   | 49815.29<br>US\$  |
|                                                                      |                                                                    |                                            | Total                    | 2,020,010.<br>00 | 49,815.29         |
|                                                                      |                                                                    |                                            |                          |                  |                   |
| Sl.No.                                                               | IMPORT ITEM                                                        | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF<br>(Currency) |
| 1                                                                    | Glass Reinforced Modified<br>Polyphenylene Oxide (PPO)<br>Compound | 10000.0<br>00                              | K.G                      | 2000000.0<br>0   | 49321.82<br>US\$  |
|                                                                      |                                                                    |                                            | Total                    | 2,000,000.<br>00 | 49,321.82         |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                    |                                            |                          |                  |                   |

|                                                        |                                                   |                                            |                                                |                          |                       |
|--------------------------------------------------------|---------------------------------------------------|--------------------------------------------|------------------------------------------------|--------------------------|-----------------------|
| 97                                                     | Case No.:58/26/87-<br>ALC1/2007                   | Party Name:PREMIUM<br>POLYALLOYS PVT. LTD. | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | Status:Deferred          |                       |
|                                                        | HQ File :<br>01/87/050/00397/AM08/                | RLA File :<br>34/24/040/00142/AM08/        | Lic.No/Date:3410019731<br>28.09.2007           | Defer<br>Date:23.01.2008 |                       |
| Application: Request is for adhoc norms for following: |                                                   |                                            |                                                |                          |                       |
| Sl.No.                                                 | EXPORT ITEM                                       | Qty                                        | UO<br>M                                        | FOB (Rs.)                | FOB<br>(Currency<br>) |
| 1                                                      | 62/0- FILLED<br>POLYETHYLENE<br>COMPOUND ( FILLER | 120000.0<br>00                             | K.G                                            | 2976000.0<br>0           | 74400.00<br>US\$      |

|                                                                                    | CONTENT 70%)      |           |              |              |                |
|------------------------------------------------------------------------------------|-------------------|-----------|--------------|--------------|----------------|
|                                                                                    |                   |           | <b>Total</b> | 2,976,000.00 | 74,400.00      |
| Sl.No.                                                                             | IMPORT ITEM       | Qty       | UO M         | CIF (Rs.)    | CIF (Currency) |
| 1                                                                                  | Polyethylene      | 36020.500 | K.G          | 2178300.00   | 54457.50 US\$  |
| 2                                                                                  | Calcium Carbonate | 86520.000 | K.G          | 648900.00    | 16222.50 US\$  |
|                                                                                    |                   |           | <b>Total</b> | 2,827,200.00 | 70,680.00      |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                   |           |              |              |                |

| 98                                                            | Case No.:59/26/87-ALC1/2007                  | Party Name:PENNWALT AGRU PLASTICS LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |                |
|---------------------------------------------------------------|----------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|----------------|
|                                                               | HQ File :<br>01/87/050/00398/AM08/           | RLA File :<br>34/24/040/00081/AM08/    | Lic.No/Date:3410019732<br>28.09.2007       | Defer<br>Date:23.01.2008 |                |
| <b>Application:</b> Request is for adhoc norms for following: |                                              |                                        |                                            |                          |                |
| Sl.No.                                                        | EXPORT ITEM                                  | Qty                                    | UO M                                       | FOB (Rs.)                | FOB (Currency) |
| 1                                                             | 63/0- ARTICLES MADE OF M.D.P.E SUCH AS PIPES | 125.000                                | M.T                                        | 14265242.00              | 339648.00 US\$ |
|                                                               |                                              |                                        | <b>Total</b>                               | 14,265,242.00            | 339,648.00     |
| Sl.No.                                                        | IMPORT ITEM                                  | Qty                                    | UO M                                       | CIF (Rs.)                | CIF (Currency) |
| 1                                                             | M.D.P.E GRANULES                             | 131.250                                | M.T                                        | 13585945.00              | 323474.00 US\$ |
|                                                               |                                              |                                        | <b>Total</b>                               | 13,585,945.00            | 323,474.00     |

**Position:** Comments are awaited from D/o C&PC.  
**Decision: Deferred.**

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|                                                                      |                                                        |                                            |                          |                  |                   |
|----------------------------------------------------------------------|--------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-------------------|
| Case No.:60/26/87-ALC1/2007                                          | Party Name:NOUVEAW EXPORTS PVT. LTD.                   | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                   |
| HQ File :<br>01/87/050/00399/AM08/                                   | RLA File :<br>03/95/040/00647/AM08/                    | Lic.No/Date:0310444615<br>28.09.2007       | Defer<br>Date:23.01.2008 |                  |                   |
| Application: Request is for adhoc norms for following:               |                                                        |                                            |                          |                  |                   |
| Sl.No.                                                               | EXPORT ITEM                                            | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency) |
| 1                                                                    | 62/0- POLYMETHYL HYDROGEN SILOXANE                     | 18000.0<br>00                              | K.G                      | 2970000.0<br>0   | 54000.00<br>EURO  |
|                                                                      |                                                        |                                            | Total                    | 2,970,000.<br>00 | 54,000.00         |
|                                                                      |                                                        |                                            |                          |                  |                   |
| Sl.No.                                                               | IMPORT ITEM                                            | Qty                                        | UO<br>M                  | CIF (Rs.)        | CIF<br>(Currency) |
| 1                                                                    | METHYL HYDROGEN OLIGOMERIC MIXTURE.<br>(MH-DISTILLATE) | 25200.0<br>00                              | K.G                      | 2217600.0<br>0   | 40320.00<br>EURO  |
| 2                                                                    | METHYL HYDROGEN DICHLOROSILANE.                        | 6840.00<br>0                               | K.G                      | 451440.00        | 8208.00<br>EURO   |
|                                                                      |                                                        |                                            | Total                    | 2,669,040.<br>00 | 48,528.00         |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                        |                                            |                          |                  |                   |

|        |                                                        |                                      |                                            |                          |                   |
|--------|--------------------------------------------------------|--------------------------------------|--------------------------------------------|--------------------------|-------------------|
| 100    | Case No.:61/26/87-ALC1/2007                            | Party Name:NOUVEAW EXPORTS PVT. LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                   |
|        | HQ File :<br>01/87/050/00400/AM08/                     | RLA File :<br>03/95/040/00643/AM08/  | Lic.No/Date:0310444627<br>28.09.2007       | Defer<br>Date:23.01.2008 |                   |
|        | Application: Request is for adhoc norms for following: |                                      |                                            |                          |                   |
| Sl.No. | EXPORT ITEM                                            | Qty                                  | UO<br>M                                    | FOB (Rs.)                | FOB<br>(Currency) |

| 1                                                                                  | 62/0- POLYMETHYL HYDROGEN SILOXANE.                  | 18000.000 | K.G          | 2970000.00   | 54000.00 EURO   |
|------------------------------------------------------------------------------------|------------------------------------------------------|-----------|--------------|--------------|-----------------|
|                                                                                    |                                                      |           | <b>Total</b> | 2,970,000.00 | 54,000.00       |
| Sl.No.                                                                             | IMPORT ITEM                                          | Qty       | UO M         | CIF (Rs.)    | CIF (Currency ) |
| 1                                                                                  | METHYLHYDROGEN OLIGOMERIC MIXTURE. (MH - DISTILLATE) | 25200.000 | K.G          | 2217600.00   | 40320.00 EURO   |
| 2                                                                                  | METHYLHYDROGEN DICHLOROSILANE.                       | 6840.000  | K.G          | 451440.00    | 8208.00 EURO    |
|                                                                                    |                                                      |           | <b>Total</b> | 2,669,040.00 | 48,528.00       |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                      |           |              |              |                 |

| 101                                                           | Case No.:1/27/87-ALC1/2007                                                                 | Party Name:PETRO ARALDITE PVT. LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |                |
|---------------------------------------------------------------|--------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|----------------|
|                                                               | HQ File :<br>01/87/050/00402/AM08/                                                         | RLA File :<br>04/24/040/00171/AM08/ | Lic.No/Date:0410091281<br>03.10.2007       | Defer<br>Date:23.01.2008 |                |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                            |                                     |                                            |                          |                |
| Sl.No.                                                        | EXPORT ITEM                                                                                | Qty                                 | UOM                                        | FOB (Rs.)                | FOB (Currency) |
| 1                                                             | 63/0- SOLID EPOXY RESIN HAVING EPOXY VALUE(HAVING EPOXY VALUE BETWEEN 0.30 BETWEEN & 0.60) | 200.000                             | M.T                                        | 21897000.00              | 540000.00 US\$ |
|                                                               |                                                                                            |                                     | <b>Total</b>                               | 21,897,000.00            | 540,000.00     |
| Sl.No.                                                        | IMPORT ITEM                                                                                | Qty                                 | UOM                                        | CIF (Rs.)                | CIF (Currency) |
| 1                                                             | EPICHLOROHYDRIN                                                                            | 79.400                              | M.T                                        | 7333582.50               | 178650.00 US\$ |
| 2                                                             | BISPHENOL- A                                                                               | 155.200                             | M.T                                        | 13697564.00              | 333680.00 US\$ |

|                                                                                    |  |  |              |               |            |
|------------------------------------------------------------------------------------|--|--|--------------|---------------|------------|
|                                                                                    |  |  | <b>Total</b> | 21,031,146.50 | 512,330.00 |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |  |  |              |               |            |

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|                                                                                    |                                                      |                                            |                          |
|------------------------------------------------------------------------------------|------------------------------------------------------|--------------------------------------------|--------------------------|
| <b>Case No.:</b> 2/27/87-ALC1/2007                                                 | Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,          | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |
| HQ File :<br>01/87/050/00403/AM08/                                                 | RLA File :<br>24/24/040/00006/AM08/                  | Lic.No/Date:2410019715<br>03.10.2007       | Defer<br>Date:23.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following:                      |                                                      |                                            |                          |
| <b>Sl. No.</b>                                                                     | <b>EXPORT ITEM</b>                                   | <b>Qty</b>                                 |                          |
| 1                                                                                  | EVA PLACEMATS<br>(EMBOSSSED/PLAIN/PRINTED/LAMINATED) | 528.350 MT                                 |                          |
| <b>Sl. No.</b>                                                                     | <b>IMPORT ITEM</b>                                   | <b>Qty</b>                                 |                          |
| 1                                                                                  | EVA GRANULES                                         | 560.000 MT                                 |                          |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                      |                                            |                          |

|     |                                                                                                                                                                                               |             |                                          |       |                                            |                   |                          |  |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|------------------------------------------|-------|--------------------------------------------|-------------------|--------------------------|--|
| 103 | Case No.:5/27/87-ALC1/2007                                                                                                                                                                    |             | Party Name:JYOTI PLASTIC WORKS PVT. LTD. |       | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |                   | Status:Deferred          |  |
|     | HQ File :<br>01/87/050/00406/AM08/                                                                                                                                                            |             | RLA File :<br>03/94/040/00671/AM08/      |       | Lic.No/Date:0310445047<br>03.10.2007       |                   | Defer<br>Date:23.01.2008 |  |
|     | Application: Request is for adhoc norms for following:                                                                                                                                        |             |                                          |       |                                            |                   |                          |  |
|     | Sl.No.                                                                                                                                                                                        | EXPORT ITEM | Qty                                      | UOM   | FOB (Rs.)                                  | FOB<br>(Currency) |                          |  |
| 1   | 63/0- ARTICLE MADE OF GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND<br>NET CONTENT : 1)GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND :<br>11,500.000 KILOGRAM |             | 11500.000                                | K.G   | 5750000.00                                 | 140243.90<br>US\$ |                          |  |
|     |                                                                                                                                                                                               |             |                                          | Total | 5,750,000.00                               | 140,243.90        |                          |  |

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| Case No.:3/27/87-ALC1/2007                                                                                                      | Party Name:K.R.T. POLYMERS, (PROP:R. MAHENDRAN)                                                                                                   | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                   |
|---------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|-------------------|
| HQ File :<br>01/87/050/00404/AM08/                                                                                              | RLA File :<br>32/24/040/00044/AM08/                                                                                                               | Lic.No/Date:3210036355<br>04.10.2007       | Defer<br>Date:23.01.2008 |               |                   |
| Application: Request is for adhoc norms for following:                                                                          |                                                                                                                                                   |                                            |                          |               |                   |
| Sl.No.                                                                                                                          | EXPORT ITEM                                                                                                                                       | Qty                                        | UOM                      | FOB (Rs.)     | FOB (Currency)    |
| 1                                                                                                                               | 63/0- LONGLASTING<br>INSECTISIDE HDPE<br>MOSQUITO BED NET<br>Containg net content of HDPE<br>91.744 M.T. and ADDITIVE<br>MASTER BATCH 12.385 M.T. | 104.129                                    | M.T                      | 21434916.00   | 510355.14<br>US\$ |
|                                                                                                                                 |                                                                                                                                                   |                                            | Total                    | 21,434,916.00 | 510,355.14        |
|                                                                                                                                 |                                                                                                                                                   |                                            |                          |               |                   |
| Sl.No.                                                                                                                          | IMPORT ITEM                                                                                                                                       | Qty                                        | UOM                      | CIF (Rs.)     | CIF (Currency)    |
| 1                                                                                                                               | HDPE GRANULES<br>HD55EF010                                                                                                                        | 100.000                                    | M.T                      | 6720960.00    | 160023.00 US\$    |
| 2                                                                                                                               | ADDITIVE<br>MASTERBATCH<br>NPTT 1, NPTT 2                                                                                                         | 13.500                                     | M.T                      | 4202960.00    | 100070.00 US\$    |
|                                                                                                                                 |                                                                                                                                                   |                                            | Total                    | 10,923,920.00 | 260,093.00        |
|                                                                                                                                 |                                                                                                                                                   |                                            |                          |               |                   |
| Position: D/L No. 46011/112/2007-PC.II dated 26.9.2007 by D/o C&PC, followed by their reminder of even No. dated 23/27.11.2007. |                                                                                                                                                   |                                            |                          |               |                   |
| Decision: Deferred.                                                                                                             |                                                                                                                                                   |                                            |                          |               |                   |

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|                                                        |                                                                                      |                                            |                          |               |                   |
|--------------------------------------------------------|--------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|-------------------|
| Case No.:8/27/87-ALC1/2007                             | Party Name:HENKEL CAC PRIVATE LIMITED                                                | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                   |
| HQ File :<br>01/87/050/00409/AM08/                     | RLA File :<br>03/94/040/00653/AM08/                                                  | Lic.No/Date:0310445255<br>05.10.2007       | Defer<br>Date:23.01.2008 |               |                   |
| Application: Request is for adhoc norms for following: |                                                                                      |                                            |                          |               |                   |
| Sl.No.                                                 | EXPORT ITEM                                                                          | Qty                                        | UOM                      | FOB (Rs.)     | FOB (Currency)    |
| 1                                                      | 63/0- Polyurethane Resin Solution Containing 80% resin content and 20% solvent.      | 140000.000                                 | K.G                      | 11760000.00   | 294000.00<br>US\$ |
|                                                        |                                                                                      |                                            | Total                    | 11,760,000.00 | 294,000.00        |
|                                                        |                                                                                      |                                            |                          |               |                   |
| Sl.No.                                                 | IMPORT ITEM                                                                          | Qty                                        | UOM                      | CIF (Rs.)     | CIF (Currency)    |
| 1                                                      | Adipic Acid                                                                          | 40740.000                                  | K.G                      | 3748080.00    | 93702.00<br>US\$  |
| 2                                                      | Isophthalic Acid<br>White crystalline powder, Pure Grade, Standard.                  | 16240.000                                  | K.G                      | 1818880.00    | 45472.00<br>US\$  |
| 3                                                      | Phthalic Anhydride<br>White crystalline powder, Pure Grade, Standard.                | 23380.000                                  | K.G                      | 1169000.00    | 29225.00<br>US\$  |
| 4                                                      | Diethylene Glycol                                                                    | 11060.000                                  | K.G                      | 221200.00     | 5530.00 US\$      |
| 5                                                      | Monoethylene Glycol                                                                  | 27860.000                                  | K.G                      | 557200.00     | 13930.00<br>US\$  |
| 6                                                      | 1.6 Hexane Diol                                                                      | 1680.000                                   | K.G                      | 295680.00     | 7392.00 US\$      |
| 7                                                      | Trimethylol Porpane                                                                  | 1820.000                                   | K.G                      | 132496.00     | 3312.40 US\$      |
| 8                                                      | Toluene Di isocyanate<br>Liquid colourless - light yellow, Pure Grade, Standard.     | 5740.000                                   | K.G                      | 838040.00     | 20951.00<br>US\$  |
| 9                                                      | Ethyl Acetate<br>Clear colourless volatine & flammable liquid, Pure Grade, Standard. | 28000.000                                  | K.G                      | 560000.00     | 14000.00<br>US\$  |
|                                                        |                                                                                      |                                            | Total                    | 9,340,576.00  | 233,514.40        |
|                                                        |                                                                                      |                                            |                          |               |                   |

**Position:** Comments are awaited from D/o C&PC.  
**Decision:** Deferred.

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|                                                        |                                                                                                                  |                                            |                          |            |                   |
|--------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------|-------------------|
| Case No.:9/27/87-ALC1/2007                             | Party Name:DSM<br>ENGINEERING PLASTICS<br>(INDIA) PVT. LTD                                                       | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |            |                   |
| HQ File :<br>01/87/050/00410/AM08/                     | RLA File :<br>31/24/040/00215/AM08/                                                                              | Lic.No/Date:3110031010<br>05.10.2007       | Defer<br>Date:23.01.2008 |            |                   |
| Application: Request is for adhoc norms for following: |                                                                                                                  |                                            |                          |            |                   |
| Sl.No.                                                 | EXPORT ITEM                                                                                                      | Qty                                        | UOM                      | FOB (Rs.)  | FOB<br>(Currency) |
| 1                                                      | 63/0- AKULON K 224 G6 I<br>BLACK<br>30% GLASS FIBER<br>REINFORCED PA6 (NYLON 6)<br>COMPOUND                      | 6000.000                                   | K.G                      | 798000.00  | 20176.99 US\$     |
|                                                        |                                                                                                                  |                                            | Total                    | 798,000.00 | 20,176.99         |
|                                                        |                                                                                                                  |                                            |                          |            |                   |
| Sl.No.                                                 | IMPORT ITEM                                                                                                      | Qty                                        | UOM                      | CIF (Rs.)  | CIF<br>(Currency) |
| 1                                                      | NYLON 6 CHIPS/ GRANUALS<br>BASE POLYMER( NET<br>CONTAIN SHOULD NOT BE<br>LESS THAN 4092 KGS IN R.P )             | 4215.000                                   | K.G                      | 430467.41  | 10748.25<br>US\$  |
| 2                                                      | GLASS FIBER (CHOPPED<br>STRAND)<br>REINFORCING AGENT(NET<br>CONTAIN SHOULD NOT BE<br>LESS THAN 1800 KGS. IN R.P) | 1854.000                                   | K.G                      | 111379.05  | 2781.00 US\$      |
| 3                                                      | BLACK MASTER BATCH PE<br>48/93<br>RELEVENT COLOURANT(NET<br>CONTAIN SHOULD NOT BE<br>LESS THAN 90 KGS. IN R.P)   | 93.000                                     | K.G                      | 13781.21   | 344.10 US\$       |
| 4                                                      | CALCIUM STEARATE<br>MOULD RELEASE AGENT(NET<br>CONTAIN SHOULD NOT BE<br>LESS THAN 18KGS. IN R.P)                 | 18.600                                     | K.G                      | 1117.40    | 27.90 US\$        |
|                                                        |                                                                                                                  |                                            | Total                    | 556,745.07 | 13,901.25         |
|                                                        |                                                                                                                  |                                            |                          |            |                   |

**Position:** Comments are awaited from D/o C&PC.  
**Decision:** Deferred.

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|--------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|----------------|
| Case No.:10/27/87-ALC1/2007                            | Party Name:ULTIMATE INDUSTRIES LTD.                                                                                                                                                                | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                |
| HQ File :<br>01/87/050/00411/AM08/                     | RLA File :<br>05/24/040/00511/AM08/                                                                                                                                                                | Lic.No/Date:0510210108<br>05.10.2007       | Defer<br>Date:23.01.2008 |               |                |
| Application: Request is for adhoc norms for following: |                                                                                                                                                                                                    |                                            |                          |               |                |
| Sl.No.                                                 | EXPORT ITEM                                                                                                                                                                                        | Qty                                        | UOM                      | FOB (Rs.)     | FOB (Currency) |
| 1                                                      | 63/0- ULTIMAT EDGED VINYL FLOORMAT / FLOORING / IN LOOPED / ZIGZAG PATTERN PVC FLOORMAT / FLOORING                                                                                                 | 240000.000                                 | K.G                      | 28485209.00   | 499740.51 EURO |
|                                                        |                                                                                                                                                                                                    |                                            | Total                    | 28,485,209.00 | 499,740.51     |
|                                                        |                                                                                                                                                                                                    |                                            |                          |               |                |
| Sl.No.                                                 | IMPORT ITEM                                                                                                                                                                                        | Qty                                        | UOM                      | CIF (Rs.)     | CIF (Currency) |
| 1                                                      | PVC RESIN<br>PVC RESIN                                                                                                                                                                             | 165688.320                                 | K.G                      | 8972022.53    | 157403.90 EURO |
| 2                                                      | Phthalate Plasticizers (DOP / DBP / DINP) / Non-Phthalate Plasticizers ( DOA/DOS/EBN/BET/DINCH)<br>Phthalate Plasticizers (DOP / DBP / DINP) / Non-Phthalate Plasticizers ( DOA/DOS/EBN/BET/DINCH) | 133539.000                                 | K.G                      | 12940010.50   | 227017.73 EURO |
| 3                                                      | Compound Stabilizers for Plastics<br>Compound Stabilizers for Plastics                                                                                                                             | 5255.040                                   | K.G                      | 344467.87     | 6043.30 EURO   |
| 4                                                      | UV-STABILIZERS<br>UV-STABILIZERS                                                                                                                                                                   | 927.360                                    | K.G                      | 913148.21     | 16020.14 EURO  |
| 5                                                      | FLAME-RETARDANTS (ANTIMONY TRIOXIDE)<br>FLAME-RETARDANTS (ANTIMONY TRIOXIDE)                                                                                                                       | 3091.200                                   | K.G                      | 933851.52     | 16383.36 EURO  |
| 6                                                      | ANTIMICROBIAL<br>ANTIMICROBIAL                                                                                                                                                                     | 618.240                                    | K.G                      | 1216685.19    | 21345.35 EURO  |
|                                                        |                                                                                                                                                                                                    |                                            | Total                    | 25,320,185.82 | 444,213.78     |
|                                                        |                                                                                                                                                                                                    |                                            |                          |               |                |
| Position: Comments are awaited from D/o C&PC.          |                                                                                                                                                                                                    |                                            |                          |               |                |

**Decision: Deferred.**

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|----------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|----------------|
| Case No.:11/27/87-ALC1/2007                                          | Party Name:POLY MEDICURE LTD.                                                                                            | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                |
| HQ File :<br>01/87/050/00412/AM08/                                   | RLA File :<br>05/24/040/00534/AM08/                                                                                      | Lic.No/Date:0510210109<br>05.10.2007       | Defer<br>Date:23.01.2008 |               |                |
| Application: Request is for adhoc norms for following:               |                                                                                                                          |                                            |                          |               |                |
| Sl.No.                                                               | EXPORT ITEM                                                                                                              | Qty                                        | UOM                      | FOB (Rs.)     | FOB (Currency) |
| 1                                                                    | 63/0- THREE WAY STOP COCK<br>WITH NET CONTENTS OF 8050 KG. HDPE GRANULES, 9650 KG. POLYCARBONATE, 1750 KG. P.P. GRANULES | 5000000.000                                | Number                   | 20000000.00   | 492610.84 US\$ |
|                                                                      |                                                                                                                          |                                            | Total                    | 20,000,000.00 | 492,610.84     |
| Sl.No.                                                               | IMPORT ITEM                                                                                                              | Qty                                        | UOM                      | CIF (Rs.)     | CIF (Currency) |
| 1                                                                    | HDPE GRANULES                                                                                                            | 8452.500                                   | K.G                      | 718462.50     | 17396.19 US\$  |
| 2                                                                    | POLYCARBONATE                                                                                                            | 10132.500                                  | K.G                      | 2188620.00    | 52993.22 US\$  |
| 3                                                                    | P.P GRANULES                                                                                                             | 1837.500                                   | K.G                      | 165375.00     | 4004.24 US\$   |
| 4                                                                    | MEDICAL KRAFT PAPER<br>(GSM 70+/-20%)                                                                                    | 18382.000                                  | Sq. meter                | 404404.00     | 9791.86 US\$   |
| 5                                                                    | RIGID PVC FILM<br>(250 MICRONS +/- 10%)                                                                                  | 19291.000                                  | Sq. meter                | 636603.00     | 15414.12 US\$  |
|                                                                      |                                                                                                                          |                                            | Total                    | 4,113,464.50  | 99,599.63      |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                                                                          |                                            |                          |               |                |

|     |                                    |                                             |                                            |                          |  |
|-----|------------------------------------|---------------------------------------------|--------------------------------------------|--------------------------|--|
| 111 | <b>Case No.:12/27/87-ALC1/2007</b> | Party Name:DCM SHRIRAM CONSOLIDATED LIMITED | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |  |
|     | HQ File :<br>01/87/050/00413/AM08/ | RLA File :<br>05/24/040/00485/AM08/         | Lic.No/Date:0510210133<br>08.10.2007       | Defer<br>Date:23.01.2008 |  |

| <b>Application:</b> Request is for adhoc norms for following: |                                |           |              |              |                |
|---------------------------------------------------------------|--------------------------------|-----------|--------------|--------------|----------------|
| Sl.No.                                                        | EXPORT ITEM                    | Qty       | UOM          | FOB (Rs.)    | FOB (Currency) |
| 1                                                             | 63/0- PVC Compound-Cable Grade | 29000.000 | K.G          | 1464500.00   | 0.00 US\$      |
|                                                               |                                |           | <b>Total</b> | 1,464,500.00 | 0.00           |
| Sl.No.                                                        | IMPORT ITEM                    | Qty       | UOM          | CIF (Rs.)    | CIF (Currency) |
| 1                                                             | PVC RESIN                      | 16153.000 | K.G          | 677929.00    | 16718.35 US\$  |
| 2                                                             | PLASTICIZER- DOP               | 8700.000  | K.G          | 576803.00    | 14224.50 US\$  |
|                                                               |                                |           | <b>Total</b> | 1,254,732.00 | 30,942.85      |
| <b>Position:</b> Comments are awaited from D/o C&PC.          |                                |           |              |              |                |
| <b>Decision:</b> Deferred.                                    |                                |           |              |              |                |

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|--------------------------------------------------------|---------------------------------------|-------------------------------------|----------|--------------------------------------------|------------|--------------------------|--|
| Case No.:13/27/87-ALC1/2007                            |                                       | Party Name:EXPANDED INCORPORATION   |          | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |            | Status:Deferred          |  |
| HQ File :<br>01/87/050/00414/AM08/                     |                                       | RLA File :<br>03/94/040/00649/AM08/ |          | Lic.No/Date:0310445510<br>08.10.2007       |            | Defer<br>Date:23.01.2008 |  |
| Application: Request is for adhoc norms for following: |                                       |                                     |          |                                            |            |                          |  |
| Sl.No.                                                 | EXPORT ITEM                           |                                     | Qty      | UOM                                        | FOB (Rs.)  | FOB (Currency)           |  |
| 1                                                      | 62/0- Blended Polyol Ecopuf X 642 b   |                                     | 7600.000 | K.G                                        | 707940.00  | 17480.00 US\$            |  |
|                                                        |                                       |                                     |          | Total                                      | 707,940.00 | 17,480.00                |  |
|                                                        |                                       |                                     |          |                                            |            |                          |  |
| Sl.No.                                                 | IMPORT ITEM                           |                                     | Qty      | UOM                                        | CIF (Rs.)  | CIF (Currency)           |  |
| 1                                                      | Phthalic Anhydride                    |                                     | 585.200  | K.G                                        | 34527.00   | 847.00 US\$              |  |
| 2                                                      | Diethylene Glycol                     |                                     | 827.640  | K.G                                        | 40554.00   | 995.00 US\$              |  |
| 3                                                      | Propylene Oxide                       |                                     | 3347.800 | K.G                                        | 230998.00  | 5669.00 US\$             |  |
| 4                                                      | 1,1 Dichloro Fluro Ethane (HCFC 141b) |                                     | 1938.000 | K.G                                        | 124032.00  | 3044.00 US\$             |  |
| 5                                                      | Pentamethyldiethylenetriamine         |                                     | 5.320    | K.G                                        | 1303.00    | 32.00 US\$               |  |
| 6                                                      | Dimethylcyclohexylamine               |                                     | 56.240   | K.G                                        | 5624.00    | 138.00 US\$              |  |
| 7                                                      | Silicon Surfactant                    |                                     | 66.880   | K.G                                        | 14379.00   | 353.00 US\$              |  |

|                                                                                    |          |        |              |            |             |
|------------------------------------------------------------------------------------|----------|--------|--------------|------------|-------------|
| 8                                                                                  | Catalyst | 16.720 | K.G          | 7022.00    | 172.00 US\$ |
|                                                                                    |          |        | <b>Total</b> | 458,439.00 | 11,250.00   |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |          |        |              |            |             |

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|                                                               |                                                |                                                    |                          |                  |                       |
|---------------------------------------------------------------|------------------------------------------------|----------------------------------------------------|--------------------------|------------------|-----------------------|
| <b>Case No.:</b> 14/27/87-ALC1/2007                           | <b>Party Name:</b> ESTEEM INDUSTRIES PVT. LTD, | <b>Meet No/Date:</b> 34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |                  |                       |
| HQ File :<br>01/87/050/00415/AM08/                            | RLA File :<br>17/24/040/00071/AM08/            | Lic.No/Date:1710001776<br>09.10.2007               | Defer<br>Date:23.01.2008 |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                                |                                                    |                          |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                             | <b>Qty</b>                                         | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | 62/0- POLYETHYLEN GLYCOL 12000 SCAGLIE         | 48.000                                             | M.T                      | 3667680.00       | 64800.00 EURO         |
|                                                               |                                                |                                                    | <b>Total</b>             | 3,667,680.00     | 64,800.00             |
|                                                               |                                                |                                                    |                          |                  |                       |
| <b>Sl.No.</b>                                                 | <b>IMPORT ITEM</b>                             | <b>Qty</b>                                         | <b>UOM</b>               | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |
| 1                                                             | ETHYLENE OXIDE                                 | 47.578                                             | M.T                      | 2503927.40       | 44239.00 EURO         |
| 2                                                             | DIETHYLENE GLYCOL                              | 0.422                                              | M.T                      | 18904.40         | 334.00 EURO           |
|                                                               |                                                |                                                    | <b>Total</b>             | 2,522,831.80     | 44,573.00             |
|                                                               |                                                |                                                    |                          |                  |                       |
| <b>Position:</b> Comments are awaited from D/o C&PC.          |                                                |                                                    |                          |                  |                       |
| <b>Decision:</b> Deferred.                                    |                                                |                                                    |                          |                  |                       |

|     |                                                        |                                                    |                                     |            |                                            |            |                          |                   |  |
|-----|--------------------------------------------------------|----------------------------------------------------|-------------------------------------|------------|--------------------------------------------|------------|--------------------------|-------------------|--|
| 114 | Case No.:15/27/87-ALC1/2007                            |                                                    | Party Name:POLY MEDICURE LTD.       |            | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |            | Status:Deferred          |                   |  |
|     | HQ File :<br>01/87/050/00416/AM08/                     |                                                    | RLA File :<br>05/24/040/00544/AM08/ |            | Lic.No/Date:0510210265<br>09.10.2007       |            | Defer<br>Date:23.01.2008 |                   |  |
|     | Application: Request is for adhoc norms for following: |                                                    |                                     |            |                                            |            |                          |                   |  |
|     | Sl.No.                                                 | EXPORT ITEM                                        |                                     | Qty        | UOM                                        | FOB (Rs.)  |                          | FOB<br>(Currency) |  |
|     | 1                                                      | 63/0- CLOSE WOUND<br>SUCTION UNIT<br>(POLYVAC SET) |                                     | 150000.000 | Number                                     | 9600000.00 |                          | 242730.72<br>US\$ |  |

|                                                                                    |                                                      |            | <b>Total</b> | 9,600,000.00 | 242,730.72     |
|------------------------------------------------------------------------------------|------------------------------------------------------|------------|--------------|--------------|----------------|
| Sl.No.                                                                             | IMPORT ITEM                                          | Qty        | UOM          | CIF (Rs.)    | CIF (Currency) |
| 1                                                                                  | HDPE                                                 | 16118.500  | K.G          | 1128298.50   | 28172.25 US\$  |
| 2                                                                                  | PP GRANULES                                          | 874.330    | K.G          | 62077.25     | 1549.99 US\$   |
| 3                                                                                  | PVC RESIN                                            | 5813.760   | K.G          | 465100.80    | 11613.00 US\$  |
| 4                                                                                  | DI-OCTYL PHTHALATE (DOP)                             | 2725.200   | K.G          | 272520.00    | 6804.49 US\$   |
| 5                                                                                  | DI-OCTYL ADIPATE (DOA)                               | 136.260    | K.G          | 16351.20     | 408.27 US\$    |
| 6                                                                                  | EPOXIDISED SOYABEAN OIL                              | 272.520    | K.G          | 19076.40     | 476.31 US\$    |
| 7                                                                                  | CALCIUM ZINC STABILIZER                              | 90.840     | K.G          | 13626.00     | 340.22 US\$    |
| 8                                                                                  | CALCIUM STEARATE                                     | 45.420     | K.G          | 2725.20      | 68.04 US\$     |
| 9                                                                                  | C-CLAMP                                              | 156735.000 | Number       | 156735.00    | 3913.48 US\$   |
| 10                                                                                 | MEDICAL KRAFT PAPER (MEDICAL GRADE (GSM 70 +/- 20%)) | 7562.880   | Sq. meter    | 128568.96    | 3210.21 US\$   |
| 11                                                                                 | POLYESTER POLY LAMINATE FILM (50 MICRONS +/-10%)     | 7562.880   | Sq. meter    | 215542.08    | 5381.82 US\$   |
| 12                                                                                 | TROCAR (STAINLESS STEEL)                             | 161805.000 | Number       | 3236100.00   | 80801.50 US\$  |
|                                                                                    |                                                      |            | <b>Total</b> | 5,716,721.39 | 142,739.58     |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                                                      |            |              |              |                |

|     |                                                               |                    |                                       |            |                                            |                       |                          |  |
|-----|---------------------------------------------------------------|--------------------|---------------------------------------|------------|--------------------------------------------|-----------------------|--------------------------|--|
| 115 | <b>Case No.:16/27/87-ALC1/2007</b>                            |                    | Party Name:HALDIA PETROCHEMICALS LTD. |            | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |                       | <b>Status:Deferred</b>   |  |
|     | HQ File :<br>01/87/050/00417/AM08/                            |                    | RLA File :<br>02/24/040/00194/AM08/   |            | Lic.No/Date:0210105110<br>10.10.2007       |                       | Defer<br>Date:23.01.2008 |  |
|     | <b>Application:</b> Request is for adhoc norms for following: |                    |                                       |            |                                            |                       |                          |  |
|     | <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b> | <b>Qty</b>                            | <b>UOM</b> | <b>FOB (Rs.)</b>                           | <b>FOB (Currency)</b> |                          |  |

| 1                                                                                  | 63/0-Polypropylene                                                                                                                                  | 660.000  | M.T          | 37444000.00   | 37444000.00 Indian Rupees |
|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|----------|--------------|---------------|---------------------------|
|                                                                                    |                                                                                                                                                     |          | <b>Total</b> | 37,444,000.00 | 37,444,000.00             |
| Sl.No.                                                                             | IMPORT ITEM                                                                                                                                         | Qty      | UOM          | CIF (Rs.)     | CIF (Currency)            |
| 1                                                                                  | Naphtha                                                                                                                                             | 840.180  | M.T          | 25236907.00   | 630135.00 US\$            |
| 2                                                                                  | Catalyst ( ZN 118, ZNM1 Z 230, ZN GF2A-1, Lynx-1010HA, Z-213, Donor-C, Donor-D, TEAL, HS Catalyst)                                                  | 274.560  | K.G          | 2968955.00    | 74131.20 US\$             |
| 3                                                                                  | Additives (ATMER 63, Crodamide ER, PEPQ, Syloblock 45 H, Sodium BENZOATE, Nalco-39M, Calcuim Stearate, Glycol Mono Stearate, GMS 40, Hyperform HPN) | 1650.000 | K.G          | 231288.00     | 5775.00 US\$              |
| 4                                                                                  | Anti-oxidants (DHT 4A, Irganox 1010, Irganox 1076, Irganox 20, Irgafos 168, DSTDP, Irganox 1330)                                                    | 1133.220 | K.G          | 249620.00     | 6232.71 US\$              |
|                                                                                    |                                                                                                                                                     |          | <b>Total</b> | 28,686,770.00 | 716,273.91                |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision:</b> Deferred. |                                                                                                                                                     |          |              |               |                           |

|     |                                                               |                                          |                                            |                          |                  |                       |
|-----|---------------------------------------------------------------|------------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| 116 | <b>Case No.:17/27/87-ALC1/2007</b>                            | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |                  |                       |
|     | HQ File :<br>01/87/050/00418/AM08/                            | RLA File :<br>03/94/040/00575/AM08/      | Lic.No/Date:0310445831<br>10.10.2007       | Defer<br>Date:23.01.2008 |                  |                       |
|     | <b>Application:</b> Request is for adhoc norms for following: |                                          |                                            |                          |                  |                       |
|     | <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                       | <b>Qty</b>                                 | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
|     | 1                                                             | 62/0- TERPENE<br>PHENOLIC RESIN          | 16000.000                                  | K.G                      | 1111920.00       | 27120.00 US\$         |

|                                                      |                    |            |              |                  |                       |           |
|------------------------------------------------------|--------------------|------------|--------------|------------------|-----------------------|-----------|
|                                                      |                    |            |              | <b>Total</b>     | 1,111,920.00          | 27,120.00 |
|                                                      |                    |            |              |                  |                       |           |
| <b>Sl.No.</b>                                        | <b>IMPORT ITEM</b> | <b>Qty</b> | <b>UOM</b>   | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |           |
| 1                                                    | PHENOL             | 13488.000  | K.G          | 890400.00        | 21717.07 US\$         |           |
| 2                                                    | DIPENTINE          | 3872.000   | K.G          | 111200.00        | 2712.20 US\$          |           |
|                                                      |                    |            | <b>Total</b> | 1,001,600.00     | 24,429.27             |           |
|                                                      |                    |            |              |                  |                       |           |
| <b>Position:</b> Comments are awaited from D/o C&PC. |                    |            |              |                  |                       |           |
| <b>Decision: Deferred.</b>                           |                    |            |              |                  |                       |           |

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|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------|
| <b>Case No.:18/27/87-ALC1/2007</b>                                                 | Party Name:WELSET<br>PLAST EXTRUSIONS<br>PVT.LTD.                                        | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |
| HQ File :<br>01/87/050/00419/AM08/                                                 | RLA File :<br>03/95/040/01301/AM07/                                                      | Lic.No/Date:0310445917<br>10.10.2007           | Defer<br>Date:23.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following:                      |                                                                                          |                                                |                          |
| <b>Sl.<br/>No.</b>                                                                 | <b>EXPORT ITEM</b>                                                                       | <b>Qty</b>                                     |                          |
| 1                                                                                  | FILLER MASTER BATCH                                                                      | 100000 KG                                      |                          |
| <b>Sl.<br/>No.</b>                                                                 | <b>IMPORT ITEM</b>                                                                       | <b>Qty</b>                                     |                          |
| 1                                                                                  | RelevantPolymers such as Polyethylene,<br>Polypropylene,Polystyrene,Polyeste(PET/PBT)EVA | 30900 KG                                       |                          |
| 2                                                                                  | Calcium Carbonate                                                                        | 72100 KG                                       |                          |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                                          |                                                |                          |

|     |                                                        |                                                                    |                                            |                          |            |                   |
|-----|--------------------------------------------------------|--------------------------------------------------------------------|--------------------------------------------|--------------------------|------------|-------------------|
| 118 | Case No.:19/27/87-ALC1/2007                            | Party Name:SUN PLAST                                               | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |            |                   |
|     | HQ File :<br>01/87/050/00420/AM08/                     | RLA File :<br>03/95/040/00656/AM08/                                | Lic.No/Date:0310445954<br>10.10.2007       | Defer<br>Date:23.01.2008 |            |                   |
|     | Application: Request is for adhoc norms for following: |                                                                    |                                            |                          |            |                   |
|     | Sl.No.                                                 | EXPORT ITEM                                                        | Qty                                        | UOM                      | FOB (Rs.)  | FOB<br>(Currency) |
|     | 1                                                      | 63/0- PLASTIC BAGS<br>NET CONTENT : 1)HDPE<br>GRANULES :75,000.000 | 100000.000                                 | K.G                      | 6024900.00 | 143450.00<br>US\$ |

|                                                                                    | KILOGRAM 2)HDPE GRANULES (REPROCESSED) : 20,000.000 KILOGRAM<br>3)MASTER BATCH : 5,000.000 KILOGRAM |           |              |              |                |
|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|-----------|--------------|--------------|----------------|
|                                                                                    |                                                                                                     |           | <b>Total</b> | 6,024,900.00 | 143,450.00     |
| Sl.No.                                                                             | IMPORT ITEM                                                                                         | Qty       | UOM          | CIF (Rs.)    | CIF (Currency) |
| 1                                                                                  | HDPE GRANULES                                                                                       | 78750.000 | K.G          | 4725000.00   | 112500.00 US\$ |
| 2                                                                                  | HDPE GRANULES (REPROCESSED)                                                                         | 21000.000 | K.G          | 840000.00    | 20000.00 US\$  |
| 3                                                                                  | MASTER BATCH                                                                                        | 5250.000  | K.G          | 399000.00    | 9500.00 US\$   |
|                                                                                    |                                                                                                     |           | <b>Total</b> | 5,964,000.00 | 142,000.00     |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                                                     |           |              |              |                |

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|--------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------|-------------------|
| Case No.:20/27/87-ALC1/2007                            | Party Name:AOK MASTERBATCHES LTD.,                                                                                                                                                          | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |            |                   |
| HQ File :<br>01/87/050/00421/AM08/                     | RLA File :<br>05/24/040/00548/AM08/                                                                                                                                                         | Lic.No/Date:0510210427<br>11.10.2007       | Defer<br>Date:23.01.2008 |            |                   |
| Application: Request is for adhoc norms for following: |                                                                                                                                                                                             |                                            |                          |            |                   |
| Sl.No.                                                 | EXPORT ITEM                                                                                                                                                                                 | Qty                                        | UOM                      | FOB (Rs.)  | FOB<br>(Currency) |
| 1                                                      | 63/0- FILLER<br>MASTERBATCH;CONTAINING<br>a ) Polymer of Polyethylene viz.<br>LLDPE<br>contents 25%= 9000 Kgs.<br>b ) Relevant Fillers viz. Calcium<br>Carbonate<br>contents 75%=27000 Kgs. | 36000.000                                  | K.G                      | 904729.00  | 22590.00<br>US\$  |
|                                                        |                                                                                                                                                                                             |                                            | Total                    | 904,729.00 | 22,590.00         |

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| <b>Case No.:</b> 21/27/87-ALC1/2007                                                | Party Name:PLASTICHEMIX INDUSTRIES                                                                                         | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |              |                   |
|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|--------------|-------------------|
| HQ File :<br>01/87/050/00422/AM08/                                                 | RLA File :<br>34/24/040/00135/AM08/                                                                                        | Lic.No/Date:3410019822<br>11.10.2007       | Defer<br>Date:23.01.2008 |              |                   |
| <b>Application:</b> Request is for adhoc norms for following:                      |                                                                                                                            |                                            |                          |              |                   |
| Sl.No.                                                                             | EXPORT ITEM                                                                                                                | Qty                                        | UOM                      | FOB (Rs.)    | FOB<br>(Currency) |
| 1                                                                                  | <b>63/0-</b> Filler – Calcium Carbonate<br>containing 20 % 38400 Kgs Polymer and 80 % 153600 Kgs Filler- Calcium Carbonate | 192000.000                                 | K.G                      | 3509760.00   | 87744.00<br>US\$  |
|                                                                                    |                                                                                                                            |                                            | <b>Total</b>             | 3,509,760.00 | 87,744.00         |
| Sl.No.                                                                             | IMPORT ITEM                                                                                                                | Qty                                        | UOM                      | CIF (Rs.)    | CIF<br>(Currency) |
| 1                                                                                  | Polyethylene LLDPE<br>having specific gravity of less than 0.94                                                            | 39552.000                                  | K.G                      | 2373120.00   | 59328.00 US\$     |
| 2                                                                                  | Calcium Carbonate                                                                                                          | 158208.000                                 | K.G                      | 949248.00    | 23731.20 US\$     |
|                                                                                    |                                                                                                                            |                                            | <b>Total</b>             | 3,322,368.00 | 83,059.20         |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                                                                            |                                            |                          |              |                   |

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|--------------------------------------------------------|------------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:22/27/87-ALC1/2007                            | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/87/050/00423/AM08/                     | RLA File :<br>03/94/040/00670/AM08/      | Lic.No/Date:0310446120<br>12.10.2007       | Defer<br>Date:23.01.2008 |              |                |
| Application: Request is for adhoc norms for following: |                                          |                                            |                          |              |                |
| Sl.No.                                                 | EXPORT ITEM                              | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency) |
| 1                                                      | 62/0- GP POLYESTER RESIN (DPR-900)       | 100000.000                                 | K.G                      | 6200000.00   | 151219.51 US\$ |
|                                                        |                                          |                                            | Total                    | 6,200,000.00 | 151,219.51     |
|                                                        |                                          |                                            |                          |              |                |
| Sl.No.                                                 | IMPORT ITEM                              | Qty                                        | UOM                      | CIF (Rs.)    | CIF (Currency) |
| 1                                                      | PROPYLENE GLYCOL                         | 21060.000                                  | K.G                      | 1208844.00   | 29484.00 US\$  |
| 2                                                      | DIETHYLENE GLYCOL                        | 8220.000                                   | K.G                      | 370722.00    | 9042.00 US\$   |
| 3                                                      | PHTHALIC ANHYDRIDE                       | 24790.000                                  | K.G                      | 1301012.00   | 31732.00 US\$  |
| 4                                                      | MALEIC ANHYDRIDE                         | 16370.000                                  | K.G                      | 906100.00    | 22100.00 US\$  |
| 5                                                      | STYRENE MONOMER                          | 35560.000                                  | K.G                      | 2041144.00   | 49784.00 US\$  |
|                                                        |                                          |                                            | Total                    | 5,827,822.00 | 142,142.00     |
|                                                        |                                          |                                            |                          |              |                |
| Position: Comments are awaited from D/o C&PC.          |                                          |                                            |                          |              |                |
| Decision: Deferred.                                    |                                          |                                            |                          |              |                |

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|---------------------------------------------------------------|------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|---------------------------|
| <b>Case No.:23/27/87-ALC1/2007</b>                            | Party Name:POLMANN INDIA LTD.                                                                  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |                  |                           |
| HQ File :<br>01/87/050/00424/AM08/                            | RLA File :<br>03/95/040/00676/AM08/                                                            | Lic.No/Date:0310446133<br>12.10.2007       | Defer<br>Date:23.01.2008 |                  |                           |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                                |                                            |                          |                  |                           |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                                                             | <b>Qty</b>                                 | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB<br/>(Currency)</b> |
| 1                                                             | <b>63/0-</b> Additive Masterbatch<br>(Modified LLDPE compound)<br>Total Qty. 15MT<br>PPA-MB-08 | 15000.000                                  | K.G                      | 3939825.00       | 98250.00 US\$             |
|                                                               |                                                                                                |                                            | <b>Total</b>             | 3,939,825.00     | 98,250.00                 |

| Sl.No.                                                                             | IMPORT ITEM                             | Qty       | UOM          | CIF (Rs.)    | CIF (Currency) |
|------------------------------------------------------------------------------------|-----------------------------------------|-----------|--------------|--------------|----------------|
| 1                                                                                  | Viton freeflow                          | 1236.000  | K.G          | 1060034.00   | 26141.00 US\$  |
| 2                                                                                  | Linear low density polyethylene (LLDPE) | 14214.000 | K.G          | 864567.00    | 21321.00 US\$  |
|                                                                                    |                                         |           | <b>Total</b> | 1,924,601.00 | 47,462.00      |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                         |           |              |              |                |

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|--------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|----------------|
| Case No.:24/27/87-ALC1/2007                            | Party Name:RISHI FIBC SOLUTIONS PVT LTD                                                                                                                                                                                                                  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                |
| HQ File :<br>01/87/050/00425/AM08/                     | RLA File :<br>34/24/040/00152/AM08/                                                                                                                                                                                                                      | Lic.No/Date:3410019830<br>12.10.2007       | Defer<br>Date:23.01.2008 |               |                |
| Application: Request is for adhoc norms for following: |                                                                                                                                                                                                                                                          |                                            |                          |               |                |
| Sl.No.                                                 | EXPORT ITEM                                                                                                                                                                                                                                              | Qty                                        | UOM                      | FOB (Rs.)     | FOB (Currency) |
| 1                                                      | 63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS (Net Content of Import Item No.(1)Polypropyelene Granules:90000 Kgs (2) LDPE Granules: 18000 Kgs (3) LLDPE Granules: 34500 Kgs (4) Relevant U.V. Stabiliser: 3750 Kgs) and (5) White Master Batch: 3750 Kgs) | 150000.000                                 | K.G                      | 12750000.00   | 322376.73 US\$ |
|                                                        |                                                                                                                                                                                                                                                          |                                            | Total                    | 12,750,000.00 | 322,376.73     |
|                                                        |                                                                                                                                                                                                                                                          |                                            |                          |               |                |
| Sl.No.                                                 | IMPORT ITEM                                                                                                                                                                                                                                              | Qty                                        | UOM                      | CIF (Rs.)     | CIF (Currency) |
| 1                                                      | POLYPROPYLENE GRANULES                                                                                                                                                                                                                                   | 99000.000                                  | K.G                      | 6435000.00    | 160674.16 US\$ |
| 2                                                      | LDPE GRANULES                                                                                                                                                                                                                                            | 18900.000                                  | K.G                      | 1360800.00    | 33977.53 US\$  |
| 3                                                      | LLDPE GRANULES                                                                                                                                                                                                                                           | 36225.000                                  | K.G                      | 2354625.00    | 58792.13 US\$  |
| 4                                                      | RELEVANT U.V.                                                                                                                                                                                                                                            | 3937.500                                   | K.G                      | 787500.00     | 19662.92 US\$  |

|                                                        |  |                                                                                 |  |                                            |       |                          |                  |
|--------------------------------------------------------|--|---------------------------------------------------------------------------------|--|--------------------------------------------|-------|--------------------------|------------------|
| Case No.:25/27/87-ALC1/2007                            |  | Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD                            |  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |       | Status:Deferred          |                  |
| HQ File :<br>01/87/050/00426/AM08/                     |  | RLA File :<br>31/24/040/00226/AM08/                                             |  | Lic.No/Date:3110031122<br>12.10.2007       |       | Defer<br>Date:23.01.2008 |                  |
| Application: Request is for adhoc norms for following: |  |                                                                                 |  |                                            |       |                          |                  |
| Sl.No.                                                 |  | EXPORT ITEM                                                                     |  | Qty                                        | UOM   | FOB (Rs.)                | FOB (Currency)   |
| 1                                                      |  | 63/0- AKULON N24 G6 BLACK<br>30 % GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND |  | 10000.000                                  | K.G   | 1170000.00               | 29582.81<br>US\$ |
|                                                        |  |                                                                                 |  |                                            | Total | 1,170,000.00             | 29,582.81        |
|                                                        |  |                                                                                 |  |                                            |       |                          |                  |
| Sl.No.                                                 |  | IMPORT ITEM                                                                     |  | Qty                                        | UOM   | CIF (Rs.)                | CIF (Currency)   |
| 1                                                      |  | NYLON 6 CHIPS/GRANULES BASE POLYMER                                             |  | 7025.000                                   | K.G   | 717445.69                | 17913.75 US\$    |
| 2                                                      |  | GLASS FIBER (CHOPPED STRAND)<br>REINFORCEING AGENT                              |  | 3090.000                                   | K.G   | 136129.95                | 3399.00 US\$     |
| 3                                                      |  | BLACK MASTERBATCH PE 48/93<br>RELEVANT COLORANT                                 |  | 155.000                                    | K.G   | 22968.68                 | 573.50 US\$      |
| 4                                                      |  | CALCIUM STEARATE<br>MOULD RELEASE AGENT                                         |  | 31.000                                     | K.G   | 1862.33                  | 46.50 US\$       |
|                                                        |  |                                                                                 |  |                                            | Total | 878,406.65               | 21,932.75        |
|                                                        |  |                                                                                 |  |                                            |       |                          |                  |
| Position: Comments are awaited from D/o C&PC.          |  |                                                                                 |  |                                            |       |                          |                  |
| Decision: Deferred.                                    |  |                                                                                 |  |                                            |       |                          |                  |

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|---------------------------------------------------------------|-------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| <b>Case No.:</b> 27/27/87-ALC1/2007                           | Party Name:LAFFANS PETROCHEMICALS LTD.,               | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |                  |                       |
| HQ File :<br>01/87/050/00428/AM08/                            | RLA File :<br>03/95/040/00670/AM08/                   | Lic.No/Date:0310446307<br>15.10.2007       | Defer<br>Date:23.01.2008 |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                                       |                                            |                          |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                    | <b>Qty</b>                                 | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | 62/0- LAFFONICS N 090<br>( ETHOXYLATED NONYL PHENOL ) | 192.000                                    | M.T                      | 14173054.00      | 349090.00<br>US\$     |
|                                                               |                                                       |                                            | <b>Total</b>             | 14,173,054.00    | 349,090.00            |
|                                                               |                                                       |                                            |                          |                  |                       |
| <b>Sl.No.</b>                                                 | <b>IMPORT ITEM</b>                                    | <b>Qty</b>                                 | <b>UOM</b>               | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |
| 1                                                             | NONYL PHENOL                                          | 69.120                                     | M.T                      | 4995648.00       | 120960.00 US\$        |
| 2                                                             | ETHYLENE OXIDE                                        | 127.104                                    | M.T                      | 8134656.00       | 196965.00 US\$        |
|                                                               |                                                       |                                            | <b>Total</b>             | 13,130,304.00    | 317,925.00            |
|                                                               |                                                       |                                            |                          |                  |                       |
| <b>Position:</b> Comments are awaited from D/o C&PC.          |                                                       |                                            |                          |                  |                       |
| <b>Decision:</b> Deferred.                                    |                                                       |                                            |                          |                  |                       |

|     |                                                        |                                                                                                                                                                                         |                                     |            |                                            |             |                          |                   |
|-----|--------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|------------|--------------------------------------------|-------------|--------------------------|-------------------|
| 126 | Case No.:26/32/83-ALC1/2007                            |                                                                                                                                                                                         | Party Name:ZYDEX INDUSTRIES,        |            | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 |             | Status:Deferred          |                   |
|     | HQ File :<br>01/83/050/01448/AM08/                     |                                                                                                                                                                                         | RLA File :<br>34/24/040/00150/AM08/ |            | Lic.No/Date:3410019934<br>29.10.2007       |             | Defer<br>Date:23.01.2008 |                   |
|     | Application: Request is for adhoc norms for following: |                                                                                                                                                                                         |                                     |            |                                            |             |                          |                   |
|     | Sl.No.                                                 | EXPORT ITEM                                                                                                                                                                             |                                     | Qty        | UOM                                        | FOB (Rs.)   |                          | FOB<br>(Currency) |
|     | 1                                                      | 62/0- WATER BASED<br>POLYMER FORMULATION<br>FOR TEXTILE<br>APPLICATION/PRINTING<br>INKS -K 2 HO HM WHITE/ K 2<br>TOP WHITE /<br>K 2 WHITE/K2 HOFF<br>WHITE/K2 BASE<br>WHITE/K02000/ETC. |                                     | 100000.000 | K.G                                        | 20101060.00 |                          | 490000.00<br>US\$ |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                        |           | <b>Total</b> | 20,101,060.00 | 490,000.00     |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|-----------|--------------|---------------|----------------|
| Sl.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | IMPORT ITEM                                            | Qty       | UOM          | CIF (Rs.)     | CIF (Currency) |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ETHYL ACRYLATE                                         | 11700.000 | K.G          | 819000.00     | 20171.00 US\$  |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | BUTYL ACRYLATE                                         | 12900.000 | K.G          | 1096500.00    | 27000.00 US\$  |
| 3                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | METHYL METHACRYLATE                                    | 1440.000  | K.G          | 144000.00     | 3547.00 US\$   |
| 4                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ACRYLIC ACID                                           | 1230.000  | K.G          | 79950.00      | 1968.00 US\$   |
| 5                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | SILICONE RESIN / SILICONE OIL ( VISCOSITY > 50000 CPS) | 12000.000 | K.G          | 2160000.00    | 53202.00 US\$  |
| 6                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HMHDPE GRANULES FOR PACKING                            | 5300.000  | K.G          | 450500.00     | 11093.00 US\$  |
| 7                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | TITANIUM DIOXIDE ( RUTILE GRADE)                       | 31000.000 | K.G          | 2635000.00    | 64901.00 US\$  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                        |           | <b>Total</b> | 7,384,950.00  | 181,882.00     |
| <p><b>Position:</b> With DIPP comments dated 24.12.2007, following deficiencies are called for from firm vide DGFT letter dated 31.12.2007:</p> <ul style="list-style-type: none"> <li>i) <b>Percentage Pigment and percentage Solid Resin in export product;</b></li> <li>ii) <b>Material balance between import and export in terms of Solid Resin &amp; Pigment content;</b></li> <li>iii) <b>Percentage Solid Content in each of the imported Resin;</b></li> <li>iv) <b>Details of Indigenous inputs along with their quantities.</b></li> </ul> <p><b>Decision:</b> Deferred.</p> |                                                        |           |              |               |                |

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|                                                               |                                                  |                                            |                          |                  |                       |
|---------------------------------------------------------------|--------------------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| <b>Case No.:10/33/80-ALC2/2007</b>                            | Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED, | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |                  |                       |
| HQ File :<br>01/80/050/00550/AM08/                            | RLA File :<br>07/24/040/00550/AM08/              | Lic.No/Date:0710054284<br>31.10.2007       | Defer<br>Date:23.01.2008 |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                                  |                                            |                          |                  |                       |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                               | <b>Qty</b>                                 | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | 61/0- PVC COMPOUND - FC5                         | 20000.000                                  | K.G                      | 1015000.00       | 25000.00 US\$         |
|                                                               |                                                  |                                            | <b>Total</b>             | 1,015,000.00     | 25,000.00             |

| Sl.No. | IMPORT ITEM      | Qty      | UOM          | CIF (Rs.)  | CIF (Currency) |
|--------|------------------|----------|--------------|------------|----------------|
| 1      | PVC RESIN        | 8163.000 | K.G          | 337132.00  | 8163.00 US\$   |
| 2      | CA ZN STABILIZER | 1088.000 | K.G          | 170750.00  | 4134.00 US\$   |
| 3      | DOP              | 2721.000 | K.G          | 213600.00  | 5172.00 US\$   |
|        |                  |          | <b>Total</b> | 721,482.00 | 17,469.00      |

**Position:** Comments are awaited from D/o C&PC.  
**Decision:** Deferred.

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|                                                        |                                        |                                            |                          |              |                |
|--------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:1/30/87-ALC1/2007                             | Party Name:ESTEEM INDUSTRIES PVT. LTD, | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/87/050/00471/AM08/                     | RLA File :<br>17/24/040/00076/AM08/    | Lic.No/Date:1710001796<br>01.11.2007       | Defer<br>Date:23.01.2008 |              |                |
| Application: Request is for adhoc norms for following: |                                        |                                            |                          |              |                |
| Sl.No.                                                 | EXPORT ITEM                            | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency) |
| 1                                                      | 62/0- POLYETHYLENE GLYCOL 4000         | 20.000                                     | M.T                      | 1682100.00   | 42000.00 US\$  |
|                                                        |                                        |                                            | Total                    | 1,682,100.00 | 42,000.00      |
|                                                        |                                        |                                            |                          |              |                |
| Sl.No.                                                 | IMPORT ITEM                            | Qty                                        | UOM                      | CIF (Rs.)    | CIF (Currency) |
| 1                                                      | ETHYLENE OXIDE                         | 19.680                                     | M.T                      | 1103457.60   | 27552.00 US\$  |
| 2                                                      | DIETHYLENE GLYCOL                      | 0.530                                      | M.T                      | 23949.90     | 598.00 US\$    |
|                                                        |                                        |                                            | Total                    | 1,127,407.50 | 28,150.00      |
|                                                        |                                        |                                            |                          |              |                |
| Position: Comments are awaited from D/o C&PC.          |                                        |                                            |                          |              |                |
| Decision: Deferred.                                    |                                        |                                            |                          |              |                |

|     |                                                        |                                     |                                            |                          |           |
|-----|--------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|-----------|
| 129 | Case No.:2/30/87-ALC1/2007                             | Party Name:JAI CORP LIMITED         | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |           |
|     | HQ File :<br>01/87/050/00472/AM08/                     | RLA File :<br>03/94/040/00745/AM08/ | Lic.No/Date:0310448911<br>02.11.2007       | Defer<br>Date:23.01.2008 |           |
|     | Application: Request is for adhoc norms for following: |                                     |                                            |                          |           |
|     | Sl.No.                                                 | EXPORT ITEM                         | Qty                                        | UOM                      | FOB (Rs.) |

|                                                                                    |                                                                                                                                                                                              |            |              |                  |                           |
|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------|------------------|---------------------------|
|                                                                                    |                                                                                                                                                                                              |            |              |                  | (Currency)                |
| 1                                                                                  | 63/0- POLYPROPYLENE<br>CIRCULAR WOVEN<br>FABRIC ( BLACK,<br>UNLAMINATED 50-100<br>GSM.)<br>(NET CONTENT OF<br>POLYPROPYLENE<br>GRANULES - 949.49MT<br>AND<br>BLACK MSTER BATCH -<br>50.5MT.) | 1000.000   | M.T          | 100000000.00     | 2380952.00<br>US\$        |
|                                                                                    |                                                                                                                                                                                              |            | <b>Total</b> | 100,000,000.00   | 2,380,952.00              |
| <b>Sl.No.</b>                                                                      | <b>IMPORT ITEM</b>                                                                                                                                                                           | <b>Qty</b> | <b>UOM</b>   | <b>CIF (Rs.)</b> | <b>CIF<br/>(Currency)</b> |
| 1                                                                                  | POLYPROPYLENE<br>GRANULES<br>(RAFFIA GRADE)                                                                                                                                                  | 1015.000   | M.T          | 76125000.00      | 1812500.00<br>US\$        |
| 2                                                                                  | BLACK MASTER BATCH<br>( CONTAINING BETWEEN<br>40% TO 70 % CARBON<br>BLACK )                                                                                                                  | 54.000     | M.T          | 4860000.00       | 115715.00<br>US\$         |
|                                                                                    |                                                                                                                                                                                              |            | <b>Total</b> | 80,985,000.00    | 1,928,215.00              |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                                                                                                                                              |            |              |                  |                           |

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|---------------------------------------------------------------|-----------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|---------------------------|
| <b>Case No.:</b> 3/30/87-ALC1/2007                            | Party Name:VISEN INDUSTRIES LIMITED                                               | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |                  |                           |
| HQ File :<br>01/87/050/00473/AM08/                            | RLA File :<br>03/95/040/00708/AM08/                                               | Lic.No/Date:0310448998<br>02.11.2007       | Defer<br>Date:23.01.2008 |                  |                           |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                   |                                            |                          |                  |                           |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                                                | <b>Qty</b>                                 | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB<br/>(Currency)</b> |
| 1                                                             | 63/0- VINYL ACETATE<br>MONOMER ACRYLATE<br>EMULSION (SOLID<br>CONTENT 58% +/- 1%) | 691200.000                                 | K.G                      | 31004467.20      | 774144.00<br>US\$         |

|                                                                                    |                           |            | <b>Total</b> | 31,004,467.20 | 774,144.00     |
|------------------------------------------------------------------------------------|---------------------------|------------|--------------|---------------|----------------|
| Sl.No.                                                                             | IMPORT ITEM               | Qty        | UOM          | CIF (Rs.)     | CIF (Currency) |
| 1                                                                                  | VINYL ACETATE MONOMER     | 327837.000 | K.G          | 17725327.00   | 442579.95 US\$ |
| 2                                                                                  | BUTYL ACRYLATE            | 60826.000  | K.G          | 4141338.00    | 103404.20 US\$ |
| 3                                                                                  | HYDROXY ETHYL CELLULOSE   | 4426.000   | K.G          | 930622.00     | 23236.50 US\$  |
| 4                                                                                  | ACRYLAMIDE                | 1951.000   | K.G          | 164089.00     | 4097.10 US\$   |
| 5                                                                                  | POTTASIMUM PER SULPHATE   | 1561.000   | K.G          | 125036.00     | 3122.00 US\$   |
| 6                                                                                  | SURFACTANTS               | 19612.000  | K.G          | 1885105.00    | 47068.80 US\$  |
| 7                                                                                  | FOAMASTER - S             | 432.000    | K.G          | 25952.00      | 648.00 US\$    |
| 8                                                                                  | HIGH DENSITY POLYETHYLENE | 25704.000  | K.G          | 1544168.00    | 38556.00 US\$  |
|                                                                                    |                           |            | <b>Total</b> | 26,541,637.00 | 662,712.55     |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                           |            |              |               |                |

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|                                                        |                                                                      |                                            |                          |              |                  |
|--------------------------------------------------------|----------------------------------------------------------------------|--------------------------------------------|--------------------------|--------------|------------------|
| Case No.:4/30/87-ALC1/2007                             | Party Name:VISEN INDUSTRIES LIMITED                                  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                  |
| HQ File :<br>01/87/050/00474/AM08/                     | RLA File :<br>03/95/040/00657/AM08/                                  | Lic.No/Date:0310449004<br>02.11.2007       | Defer<br>Date:23.01.2008 |              |                  |
| Application: Request is for adhoc norms for following: |                                                                      |                                            |                          |              |                  |
| Sl.No.                                                 | EXPORT ITEM                                                          | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency)   |
| 1                                                      | 63/0- VAM VEOVA<br>COPOLYMER EMULSION<br>SOLID CONTENT 56% +/-<br>1% | 38400.000                                  | K.G                      | 1728652.80   | 41856.00<br>US\$ |
|                                                        |                                                                      |                                            | Total                    | 1,728,652.80 | 41,856.00        |
|                                                        |                                                                      |                                            |                          |              |                  |
| Sl.No.                                                 | IMPORT ITEM                                                          | Qty                                        | UOM                      | CIF (Rs.)    | CIF              |

|                                                                                    |                         |           |              |              | (Currency)    |
|------------------------------------------------------------------------------------|-------------------------|-----------|--------------|--------------|---------------|
| 1                                                                                  | VINYL ACETATE MONOMER   | 17717.700 | K.G          | 951267.00    | 23033.08 US\$ |
| 2                                                                                  | VEOVA 10 MONOMER        | 4684.800  | K.G          | 338594.00    | 8198.40 US\$  |
| 3                                                                                  | SODIUM VINYL SULPHONATE | 115.200   | K.G          | 13322.00     | 322.56 US\$   |
| 4                                                                                  | HM HDPE GRANULES        | 1428.000  | K.G          | 88465.00     | 2142.00 US\$  |
|                                                                                    |                         |           | <b>Total</b> | 1,391,648.00 | 33,696.04     |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                         |           |              |              |               |

|                                                               |                                                                                             |                                     |                                            |                          |
|---------------------------------------------------------------|---------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 132                                                           | Case No.:5/30/87-ALC1/2007                                                                  | Party Name:SINTEX INDUSTRIES LTD,   | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |
|                                                               | HQ File :<br>01/87/050/00475/AM08/                                                          | RLA File :<br>08/24/040/00183/AM08/ | Lic.No/Date:0810068333<br>05.11.2007       | Defer<br>Date:23.01.2008 |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                             |                                     |                                            |                          |
| <b>Sl. No.</b>                                                | <b>EXPORT ITEM</b>                                                                          | <b>Qty</b>                          |                                            |                          |
| 1                                                             | GRP(SMC)MOULDED COMPONENTS THE GLASS FIBRE CONTENT IN THE EXPORT PRODUCT WILL BE 30% +/- 2% | 180000 KG                           |                                            |                          |
| <b>Sl. No.</b>                                                | <b>IMPORT ITEM</b>                                                                          | <b>Qty</b>                          |                                            |                          |
| 1                                                             | FIBRE GLASS                                                                                 | 56700 KG                            |                                            |                          |
| 2                                                             | LOW PROFILE ADDITIVE                                                                        | 18342 KG                            |                                            |                          |
| 3                                                             | p-BENZOQUINONE                                                                              | 270 KG                              |                                            |                          |
| 4                                                             | UNSATURATED POLYESTER RESIN                                                                 | 37080 KG                            |                                            |                          |
| 5                                                             | CATALYST                                                                                    | 414 KG                              |                                            |                          |
| 6                                                             | WETTING AND DISPERSION ADDITIVES                                                            | 882 KG                              |                                            |                          |
| 7                                                             | COATHYLENE POWDER                                                                           | 2988 KG                             |                                            |                          |
| 8                                                             | MAGNESIUM OXIDE PASTE                                                                       | 414 KG                              |                                            |                          |
| 9                                                             | CARRIER WEB FILM                                                                            | 3960 KG                             |                                            |                          |
| 10                                                            | FILLER (CALCIUM CARBONATE,ALUMINIUM,TRYHYDRATE ETC)                                         | 66798 KG                            |                                            |                          |
| 11                                                            | RELEASE AGENTS                                                                              | 19656 KG                            |                                            |                          |
| 12                                                            | PIGMENTS                                                                                    | 1494 KG                             |                                            |                          |

**Position:** Comments are awaited from D/o C&PC.  
**Decision:** Deferred.

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|----------------------------------------------------------------------|------------------------------------------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:6/30/87-ALC1/2007                                           | Party Name:KARTIKEYA INTERNATIONAL                                     | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/87/050/00476/AM08/                                   | RLA File :<br>06/24/040/00024/AM08/                                    | Lic.No/Date:0610012484<br>05.11.2007       | Defer<br>Date:23.01.2008 |              |                |
| Application: Request is for adhoc norms for following:               |                                                                        |                                            |                          |              |                |
| Sl.No.                                                               | EXPORT ITEM                                                            | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency) |
| 1                                                                    | 63/0- TOP MARK<br>SYNTHETIC HARNESS<br>SETS                            | 1760.000                                   | K.G                      | 2112500.00   | 52813.00 US\$  |
|                                                                      |                                                                        |                                            | Total                    | 2,112,500.00 | 52,813.00      |
|                                                                      |                                                                        |                                            |                          |              |                |
| Sl.No.                                                               | IMPORT ITEM                                                            | Qty                                        | UOM                      | CIF (Rs.)    | CIF (Currency) |
| 1                                                                    | SYNTHETIC NITRYL<br>RUBER PVC COPOLYMER<br>(TAPE OF RELEVANT<br>WIDTH) | 1300.000                                   | K.G                      | 1690000.00   | 42250.00 US\$  |
|                                                                      |                                                                        |                                            | Total                    | 1,690,000.00 | 42,250.00      |
|                                                                      |                                                                        |                                            |                          |              |                |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                        |                                            |                          |              |                |

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|                                                        |                                       |                                            |                          |              |                |
|--------------------------------------------------------|---------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:8/30/87-ALC1/2007                             | Party Name:DALMIA DYE-CHEM INDS. LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/87/050/00478/AM08/                     | RLA File :<br>03/94/040/00014/AM08/   | Lic.No/Date:0310449514<br>07.11.2007       | Defer<br>Date:23.01.2008 |              |                |
| Application: Request is for adhoc norms for following: |                                       |                                            |                          |              |                |
| Sl.No.                                                 | EXPORT ITEM                           | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency) |
| 1                                                      | 63/0- Pet Flakes                      | 100000.000                                 | K.G                      | 3115000.00   | 70000.00 US\$  |
|                                                        |                                       |                                            | Total                    | 3,115,000.00 | 70,000.00      |
|                                                        |                                       |                                            |                          |              |                |
| Sl.No.                                                 | IMPORT ITEM                           | Qty                                        | UOM                      | CIF (Rs.)    | CIF            |

|                                                                                    |                                  |            |              |              |               |
|------------------------------------------------------------------------------------|----------------------------------|------------|--------------|--------------|---------------|
|                                                                                    |                                  |            |              |              | (Currency)    |
| 1                                                                                  | Plastic Scrap (Pet Bottle Scrap) | 115000.000 | K.G          | 2492000.00   | 56000.00 US\$ |
|                                                                                    |                                  |            | <b>Total</b> | 2,492,000.00 | 56,000.00     |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                  |            |              |              |               |

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|                                                                      |                                           |                                            |                          |              |                |
|----------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:9/30/87-ALC1/2007                                           | Party Name:DUJODWALA PAPER CHEMICALS LTD  | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/87/050/00479/AM08/                                   | RLA File :<br>03/94/040/00827/AM08/       | Lic.No/Date:0310449517<br>07.11.2007       | Defer<br>Date:23.01.2008 |              |                |
| Application: Request is for adhoc norms for following:               |                                           |                                            |                          |              |                |
| Sl.No.                                                               | EXPORT ITEM                               | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency) |
| 1                                                                    | 63/0- GP POLYESTER RESIN NAMELY (DPR-900) | 150000.000                                 | K.G                      | 9300000.00   | 232500.00 US\$ |
|                                                                      |                                           |                                            | Total                    | 9,300,000.00 | 232,500.00     |
| Sl.No.                                                               | IMPORT ITEM                               | Qty                                        | UOM                      | CIF (Rs.)    | CIF (Currency) |
| 1                                                                    | PROPYLENE GLYCOL                          | 31590.000                                  | K.G                      | 1794320.00   | 44858.00 US\$  |
| 2                                                                    | DIETHYLENE GLYCOL                         | 12330.000                                  | K.G                      | 591840.00    | 14796.00 US\$  |
| 3                                                                    | PHTHALIC ANHYDRIDE                        | 37185.000                                  | K.G                      | 1859280.00   | 46482.00 US\$  |
| 4                                                                    | MALEIC ANHYDRIDE                          | 24555.000                                  | K.G                      | 1399640.00   | 34991.00 US\$  |
| 5                                                                    | STYRENE MONOMER                           | 53340.000                                  | K.G                      | 3093720.00   | 77343.00 US\$  |
|                                                                      |                                           |                                            | Total                    | 8,738,800.00 | 218,470.00     |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                           |                                            |                          |              |                |

|     |                                    |                                     |                                            |                          |  |
|-----|------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|--|
| 138 | <b>Case No.:</b> 1/31/87-ALC1/2007 | Party Name:MICROSPHERES (INDIA)     | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |  |
|     | HQ File :<br>01/87/050/00485/AM08/ | RLA File :<br>03/95/040/00767/AM08/ | Lic.No/Date:0310449576<br>07.11.2007       | Defer<br>Date:23.01.2008 |  |

| <b>Application:</b> Request is for adhoc norms for following:                      |                                                                                                                                     |             |                   |                |                  |
|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|-------------|-------------------|----------------|------------------|
| Sl.No.                                                                             | EXPORT ITEM                                                                                                                         | Qty         | UO M              | FOB (Rs.)      | FOB (Currency)   |
| 1                                                                                  | 62/0- EXPANCEL 920<br>DET40 d25<br>COPOLYMER OF<br>ACRYLONITRILE                                                                    | 855.0<br>00 | K.G               | 600000.0<br>0  | 15000.00 US\$    |
|                                                                                    |                                                                                                                                     |             | <b>Tot<br/>al</b> | 600,000.<br>00 | 15,000.00        |
| Sl.No.                                                                             | IMPORT ITEM                                                                                                                         | Qty         | UO M              | CIF (Rs.)      | CIF (Currency )  |
| 1                                                                                  | EXPANCEL 920 DUT 40<br>FLEXIBLE IBC 450 KGS<br>COPOLYMER OF<br>ACRYLONITRILE 2 FLEXIBLE<br>IBC EACH 450 KGS NET Net<br>Weight = 900 | 900.0<br>00 | K.G               | 530000.0<br>0  | 13250.00<br>US\$ |
|                                                                                    |                                                                                                                                     |             | <b>Tot<br/>al</b> | 530,000.<br>00 | 13,250.00        |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                                                                                     |             |                   |                |                  |

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|--------------------------------------------------------|--------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| Case No.:2/31/87-ALC1/2007                             | Party Name:ASHIRVAD PIPES PVT LTD.,                                                        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |                  |                       |
| HQ File :<br>01/87/050/00486/AM08/                     | RLA File :<br>07/24/040/00562/AM08/                                                        | Lic.No/Date:0710054386<br>07.11.2007       | Defer<br>Date:23.01.2008 |                  |                       |
| Application: Request is for adhoc norms for following: |                                                                                            |                                            |                          |                  |                       |
| Sl.No.                                                 | EXPORT ITEM                                                                                | Qty                                        | UO<br>M                  | FOB (Rs.)        | FOB<br>(Currency<br>) |
| 1                                                      | 63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES – NET CONTENT OF PVC RESIN-20.23 MT. | 21.4<br>50                                 | M.T                      | 1827632.0<br>0   | 45690.80<br>US\$      |
|                                                        |                                                                                            |                                            | Tot                      | 1,827,632.<br>00 | 45,690.80             |

|                                                                                    |             |        |              |            |                |
|------------------------------------------------------------------------------------|-------------|--------|--------------|------------|----------------|
|                                                                                    |             |        |              | <b>al</b>  |                |
| Sl.No.                                                                             | IMPORT ITEM | Qty    | UOM          | CIF (Rs.)  | CIF (Currency) |
| 1                                                                                  | PVC RESIN.  | 20.230 | M.T          | 890120.00  | 22253.00 US\$  |
|                                                                                    |             |        | <b>Total</b> | 890,120.00 | 22,253.00      |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |             |        |              |            |                |

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|--------------------------------------------------------|--------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|-----------------------|
| Case No.:3/31/87-ALC1/2007                             | Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.                          | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                       |
| HQ File :<br>01/87/050/00487/AM08/                     | RLA File :<br>03/94/040/00824/AM08/                                | Lic.No/Date:0310449613<br>07.11.2007       | Defer<br>Date:23.01.2008 |               |                       |
| Application: Request is for adhoc norms for following: |                                                                    |                                            |                          |               |                       |
| Sl.No.                                                 | EXPORT ITEM                                                        | Qty                                        | UO<br>M                  | FOB (Rs.)     | FOB<br>(Currency<br>) |
| 1                                                      | 62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN | 168000.000                                 | K.G                      | 11424000.00   | 285600.00<br>US\$     |
|                                                        |                                                                    |                                            | Total                    | 11,424,000.00 | 285,600.00            |
|                                                        |                                                                    |                                            |                          |               |                       |
| Sl.No.                                                 | IMPORT ITEM                                                        | Qty                                        | UOM                      | CIF (Rs.)     | CIF<br>(Currency)     |
| 1                                                      | N-BUTANOL /<br>NORMAL BUTYL<br>ALCOHOL                             | 41210.400                                  | K.G                      | 2967148.80    | 74178.72<br>US\$      |
| 2                                                      | ETHYLENE OXIDE                                                     | 103017.000                                 | K.G                      | 6387091.20    | 159677.28<br>US\$     |
| 3                                                      | M.S. DRUMS /<br>BARRELS                                            | 800.000                                    | Numb<br>er               | 1088000.00    | 27200.00<br>US\$      |
|                                                        |                                                                    |                                            | Total                    | 10,442,240.00 | 261,056.00            |
| Position: Comments are awaited from D/o C&PC.          |                                                                    |                                            |                          |               |                       |

**Decision: Deferred.**

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|----------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|---------------|----------------|
| Case No.:4/31/87-ALC1/2007                                           | Party Name:AAKASH PLASTOPACK PVT.LTD.,                                                                      | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |               |                |
| HQ File :<br>01/87/050/00488/AM08/                                   | RLA File :<br>52/24/040/00019/AM08/                                                                         | Lic.No/Date:5210022458<br>08.11.2007       | Defer<br>Date:23.01.2008 |               |                |
| Application: Request is for adhoc norms for following:               |                                                                                                             |                                            |                          |               |                |
| Sl.No.                                                               | EXPORT ITEM                                                                                                 | Qty                                        | UO M                     | FOB (Rs.)     | FOB (Currency) |
| 1                                                                    | 63/0- PVC FOOD GRADE FLEXIBLE FILM.<br>(ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED) | 200000.000                                 | K.G                      | 19925000.00   | 500000.00 US\$ |
|                                                                      |                                                                                                             |                                            | Total                    | 19,925,000.00 | 500,000.00     |
|                                                                      |                                                                                                             |                                            |                          |               |                |
| Sl.No.                                                               | IMPORT ITEM                                                                                                 | Qty                                        | UO M                     | CIF (Rs.)     | CIF (Currency) |
| 1                                                                    | PVC RESIN                                                                                                   | 191080.000                                 | K.G                      | 7890300.00    | 198000.00 US\$ |
| 2                                                                    | TIN STABILISER                                                                                              | 6940.000                                   | K.G                      | 1664375.00    | 41766.00 US\$  |
| 3                                                                    | PVC PROCESSING AID                                                                                          | 3020.000                                   | K.G                      | 329201.00     | 8261.00 US\$   |
| 4                                                                    | PVC IMPACT MODIFIER (BTA-730)                                                                               | 18340.000                                  | K.G                      | 1597587.00    | 40090.00 US\$  |
| 5                                                                    | DI-OCTYL PHTHALATE                                                                                          | 10620.000                                  | K.G                      | 693709.00     | 17408.00 US\$  |
|                                                                      |                                                                                                             |                                            | Total                    | 12,175,172.00 | 305,525.00     |
|                                                                      |                                                                                                             |                                            |                          |               |                |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                                                                             |                                            |                          |               |                |

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|-----|----------------------------|--------------------------------------|--------------------------------------------|-----------------|
| 142 | Case No.:5/31/87-ALC1/2007 | Party Name:POLYPLEX CORPORATION LTD. | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred |
|-----|----------------------------|--------------------------------------|--------------------------------------------|-----------------|

|                                                               |                                                                                                                                                                                                |                                     |                 |                                      |                            |                          |  |
|---------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|-----------------|--------------------------------------|----------------------------|--------------------------|--|
| HQ File :<br>01/87/050/00489/AM08/                            |                                                                                                                                                                                                | RLA File :<br>05/24/040/00605/AM08/ |                 | Lic.No/Date:0510211868<br>08.11.2007 |                            | Defer<br>Date:23.01.2008 |  |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                                                                                                                                |                                     |                 |                                      |                            |                          |  |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                                                                                                                                                             | <b>Qty</b>                          | <b>UO<br/>M</b> | <b>FOB (Rs.)</b>                     | <b>FOB<br/>(Currency)</b>  |                          |  |
| 1                                                             | <b>63/0-</b> Silicon coated polyester film, with/without printing                                                                                                                              | 300000.000                          | K.G             | 34408500.00                          | 870000.00 US\$             |                          |  |
|                                                               |                                                                                                                                                                                                |                                     | <b>Total</b>    | 34,408,500.00                        | 870,000.00                 |                          |  |
|                                                               |                                                                                                                                                                                                |                                     |                 |                                      |                            |                          |  |
| <b>Sl.No.</b>                                                 | <b>IMPORT ITEM</b>                                                                                                                                                                             | <b>Qty</b>                          | <b>UO<br/>M</b> | <b>CIF (Rs.)</b>                     | <b>CIF<br/>(Currency )</b> |                          |  |
| 1                                                             | Poly Dimethyl Siloxane<br>Chemical Name - Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour.                                                                 | 13125.000                           | K.G             | 3001497.00                           | 74943.75 US\$              |                          |  |
| 2                                                             | Poly Methyl Phenyl Siloxane<br>Chemical Name- Poly Methyl Phenyl siloxane, Colorless, Odourless liquid.                                                                                        | 354.000                             | K.G             | 326087.00                            | 8142.00 US\$               |                          |  |
| 3                                                             | Methyl Hydrogen Polysiloxane<br>Chemical Name- Methyl Hydrogen Polysiloxane, Colorless, Odourless liquid.                                                                                      | 177.000                             | K.G             | 42533.00                             | 1062.00 US\$               |                          |  |
| 4                                                             | Organo Platinum complex in Poly dimethyl Siloxane<br>Chemical Name- Organo Platinum complex in Poly dimethyl siloxane, viscous liquid with slight odour color-transparent to slight yellowish. | 132.000                             | K.G             | 2220372.00                           | 55440.00 US\$              |                          |  |
| 5                                                             | Polyester Film(Biaxially                                                                                                                                                                       | 312771.0                            | K.G             | 25052957.0                           | 625542.00                  |                          |  |

|                                                                                    |                                                                                                                                                                         |               |              |                   |                  |
|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------------|-------------------|------------------|
|                                                                                    | Oriented Polyester Film)<br>OR<br>(A) MEG- 125930.00 Kgs,<br>(B) PTA - 295568.00 Kgs<br>Biaxially Oriented<br>Polyethylene<br>Terephthalate(BOPET),<br>Flexible<br>Film | 00            |              | 0                 | US\$             |
| 6                                                                                  | Fuel (LPG) 5% of F.O.B<br>Value                                                                                                                                         | 56493.50<br>0 | K.G          | 1742175.00        | 43500.00<br>US\$ |
|                                                                                    |                                                                                                                                                                         |               | <b>Total</b> | 32,385,621.<br>00 | 808,629.75       |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                                                                                                                         |               |              |                   |                  |

| 143                                                           | <b>Case No.:</b> 6/31/87-<br>ALC1/2007                                    | Party Name:METALIKA<br>PRODUCTS (I) PVT. LTD. | Meet No/Date:34/87-<br>ALC1/2007<br>26.12.2007 | <b>Status:Deferred</b>   |                   |
|---------------------------------------------------------------|---------------------------------------------------------------------------|-----------------------------------------------|------------------------------------------------|--------------------------|-------------------|
|                                                               | HQ File :<br>01/87/050/00490/AM08/                                        | RLA File :<br>31/24/040/00279/AM08/           | Lic.No/Date:3110031547<br>13.11.2007           | Defer<br>Date:26.12.2007 |                   |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                           |                                               |                                                |                          |                   |
| Sl.No.                                                        | EXPORT ITEM                                                               | Qty                                           | UO<br>M                                        | FOB (Rs.)                | FOB<br>(Currency) |
| 1                                                             | <b>63/0-</b> FUSE POCKET<br>NET WT: 1.850 KG Each<br>Made Of Polyurethane | 14319.0<br>00                                 | K.G                                            | 5588280.0<br>0           | 147060.00<br>US\$ |
|                                                               |                                                                           |                                               | <b>Total</b>                                   | 5,588,280.<br>00         | 147,060.00        |
| Sl.No.                                                        | IMPORT ITEM                                                               | Qty                                           | UO<br>M                                        | CIF (Rs.)                | CIF<br>(Currency) |
| 1                                                             | VORATRON ED -224<br>POLYOL                                                | 10500.00<br>0                                 | K.G                                            | 1565550.00               | 37275.00 US\$     |
| 2                                                             | VORATRON ED - 213<br>ISOCYANATE                                           | 5250.000                                      | K.G                                            | 782775.00                | 18637.50 US\$     |
|                                                               |                                                                           |                                               | <b>Total</b>                                   | 2,348,325.0<br>0         | 55,912.50         |

**Position:** Comments are awaited from D/o C&PC.  
**Decision:** Deferred.

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|                                                                      |                                                             |                                            |                          |              |                |
|----------------------------------------------------------------------|-------------------------------------------------------------|--------------------------------------------|--------------------------|--------------|----------------|
| Case No.:1/34/87-ALC1/2007                                           | Party Name:SRF POLYMERS LIMITED                             | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |              |                |
| HQ File :<br>01/87/050/00491/AM08/                                   | RLA File :<br>04/24/040/00266/AM08/                         | Lic.No/Date:0410092098<br>15.11.2007       | Defer<br>Date:23.01.2008 |              |                |
| Application: Request is for adhoc norms for following:               |                                                             |                                            |                          |              |                |
| Sl.No.                                                               | EXPORT ITEM                                                 | Qty                                        | UOM                      | FOB (Rs.)    | FOB (Currency) |
| 1                                                                    | 63/0- NYLON 66 COMPOUNDED CHIPS, GRADE TUFNYL RGF33 NATURAL | 40000.000                                  | K.G                      | 4946400.00   | 125067.00 US\$ |
|                                                                      |                                                             |                                            | Total                    | 4,946,400.00 | 125,067.00     |
| Sl.No.                                                               | IMPORT ITEM                                                 | Qty                                        | UOM                      | CIF (Rs.)    | CIF (Currency) |
| 1                                                                    | NYLON 66 CHIPS                                              | 18896.900                                  | K.G                      | 2156939.41   | 53856.17 US\$  |
| 2                                                                    | NYLON 6 CHIPS                                               | 13530.000                                  | K.G                      | 1354691.25   | 33825.00 US\$  |
| 3                                                                    | GLASS FIBRE                                                 | 8200.000                                   | K.G                      | 377671.50    | 9430.00 US\$   |
|                                                                      |                                                             |                                            | Total                    | 3,889,302.16 | 97,111.17      |
| Position: Comments are awaited from D/o C&PC.<br>Decision: Deferred. |                                                             |                                            |                          |              |                |

|     |                                                        |                                                                        |                                            |                          |            |                   |
|-----|--------------------------------------------------------|------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------|-------------------|
| 146 | Case No.:2/34/87-ALC1/2007                             | Party Name:SRF POLYMERS LIMITED                                        | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |            |                   |
|     | HQ File :<br>01/87/050/00492/AM08/                     | RLA File :<br>04/24/040/00173/AM08/                                    | Lic.No/Date:0410092104<br>15.11.2007       | Defer<br>Date:23.01.2008 |            |                   |
|     | Application: Request is for adhoc norms for following: |                                                                        |                                            |                          |            |                   |
|     | Sl.No.                                                 | EXPORT ITEM                                                            | Qty                                        | UOM                      | FOB (Rs.)  | FOB<br>(Currency) |
|     | 1                                                      | 63/0- POLYAMIDE 6<br>COMPOUNDED CHIPS,<br>GRADE TUFNYL SST 60<br>BLACK | 15000.000                                  | K.G                      | 2372175.00 | 58500.00<br>US\$  |

|                                                      |                    |            |              |                  |                        |
|------------------------------------------------------|--------------------|------------|--------------|------------------|------------------------|
|                                                      | )                  |            |              |                  |                        |
|                                                      |                    |            |              | <b>Total</b>     | 2,372,175.00 58,500.00 |
| <b>Sl.No.</b>                                        | <b>IMPORT ITEM</b> | <b>Qty</b> | <b>UOM</b>   | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b>  |
| 1                                                    | NYLON 6 CHIPS      | 12038.600  | K.G          | 1284882.00       | 31300.00 US\$          |
| 2                                                    | FUSABOND (493)     | 3075.000   | K.G          | 629881.00        | 15344.00 US\$          |
|                                                      |                    |            | <b>Total</b> | 1,914,763.00     | 46,644.00              |
| <b>Position:</b> Comments are awaited from D/o C&PC. |                    |            |              |                  |                        |
| <b>Decision:</b> Deferred.                           |                    |            |              |                  |                        |

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|---------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------------|-----------------------|
| <b>Case No.:</b> 3/34/87-ALC1/2007                            | Party Name:SRF POLYMERS LIMITED                                                                                   | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | <b>Status:</b> Deferred  |                  |                       |
| HQ File :<br>01/87/050/00493/AM08/                            | RLA File :<br>04/24/040/00004/AM08/                                                                               | Lic.No/Date:0410092105<br>15.11.2007       | Defer<br>Date:23.01.2008 |                  |                       |
| <b>Application:</b> Request is for adhoc norms for following: |                                                                                                                   |                                            |                          |                  |                       |
|                                                               | <b>EXPORT ITEM</b>                                                                                                | <b>Qty</b>                                 | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB (Currency)</b> |
| 1                                                             | 63/0- POLYAMIDE 6<br>COMPOUNDED CHIPS, GRADE<br>TUFNYL SGF30 BLACK<br>(PA 6 30% GF, TUFNYL, SRF SGF<br>30, BLACK) | 6000.000                                   | K.G                      | 642000.00        | 14775.60<br>US\$      |
|                                                               |                                                                                                                   |                                            | <b>Total</b>             | 642,000.00       | 14,775.60             |
|                                                               |                                                                                                                   |                                            |                          |                  |                       |
| <b>Sl.No.</b>                                                 | <b>IMPORT ITEM</b>                                                                                                | <b>Qty</b>                                 | <b>UOM</b>               | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> |
| 1                                                             | NYLON 6 CHIPS                                                                                                     | 4120.500                                   | K.G                      | 452225.00        | 10301.25 US\$         |
| 2                                                             | GLASS FIBRE                                                                                                       | 1845.000                                   | K.G                      | 93145.00         | 2121.75 US\$          |
|                                                               |                                                                                                                   |                                            | <b>Total</b>             | 545,370.00       | 12,423.00             |
|                                                               |                                                                                                                   |                                            |                          |                  |                       |
| <b>Position:</b> Comments are awaited from D/o C&PC.          |                                                                                                                   |                                            |                          |                  |                       |
| <b>Decision:</b> Deferred.                                    |                                                                                                                   |                                            |                          |                  |                       |

|     |                                    |                                      |                              |                         |
|-----|------------------------------------|--------------------------------------|------------------------------|-------------------------|
| 149 | <b>Case No.:</b> 5/34/87-ALC1/2007 | Party Name:NOUVEAW EXPORTS PVT. LTD. | Meet No/Date:34/87-ALC1/2007 | <b>Status:</b> Deferred |
|-----|------------------------------------|--------------------------------------|------------------------------|-------------------------|

|                                                               |                                                          |                                      |                          |                  |                           |
|---------------------------------------------------------------|----------------------------------------------------------|--------------------------------------|--------------------------|------------------|---------------------------|
|                                                               |                                                          | 26.12.2007                           |                          |                  |                           |
| HQ File :<br>01/87/050/00495/AM08/                            | RLA File :<br>03/95/040/00754/AM08/                      | Lic.No/Date:0310450391<br>15.11.2007 | Defer<br>Date:23.01.2008 |                  |                           |
| <b>Application:</b> Request is for adhoc norms for following: |                                                          |                                      |                          |                  |                           |
| <b>Sl.No.</b>                                                 | <b>EXPORT ITEM</b>                                       | <b>Qty</b>                           | <b>UOM</b>               | <b>FOB (Rs.)</b> | <b>FOB<br/>(Currency)</b> |
| 1                                                             | 62/0- POLYMETHYL<br>HYDROGEN SILOXANE.                   | 54000.000                            | K.G                      | 8316000.00       | 151200.00<br>EURO         |
|                                                               |                                                          |                                      | <b>Total</b>             | 8,316,000.00     | 151,200.00                |
|                                                               |                                                          |                                      |                          |                  |                           |
| <b>Sl.No.</b>                                                 | <b>IMPORT ITEM</b>                                       | <b>Qty</b>                           | <b>UOM</b>               | <b>CIF (Rs.)</b> | <b>CIF<br/>(Currency)</b> |
| 1                                                             | METHYLHYDROGEN<br>OLIGOMERIC MIXTURE.<br>(MH-DISTILLATE) | 75600.000                            | K.G                      | 6410880.00       | 120960.00<br>EURO         |
| 2                                                             | METHYLHYDROGEN<br>DICHLOROSILANE                         | 20520.000                            | K.G                      | 1305072.00       | 24624.00<br>EURO          |
|                                                               |                                                          |                                      | <b>Total</b>             | 7,715,952.00     | 145,584.00                |
|                                                               |                                                          |                                      |                          |                  |                           |
| <b>Position:</b> Comments are awaited from D/o C&PC.          |                                                          |                                      |                          |                  |                           |
| <b>Decision:</b> Deferred.                                    |                                                          |                                      |                          |                  |                           |

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|--------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------|------------|----------------|
| Case No.:7/34/87-ALC1/2007                             | Party Name:DEVI POLYMERS PRIVATE LIMITED,                                                                                              | Meet No/Date:34/87-ALC1/2007<br>26.12.2007 | Status:Deferred          |            |                |
| HQ File :<br>01/87/050/00497/AM08/                     | RLA File :<br>04/24/040/00283/AM08/                                                                                                    | Lic.No/Date:0410092115<br>16.11.2007       | Defer<br>Date:23.01.2008 |            |                |
| Application: Request is for adhoc norms for following: |                                                                                                                                        |                                            |                          |            |                |
| Sl.No.                                                 | EXPORT ITEM                                                                                                                            | Qty                                        | UOM                      | FOB (Rs.)  | FOB (Currency) |
| 1                                                      | 63/0- GRP (SMC) MOULDED COMPONENTS WATER TANK PANELS. THE GLASS FIBRE CONTENT IN THE EXPORT PRODUCT WIL BE 35% + (OR) - 2%<br>ENCLOSED | 1458.850                                   | K.G                      | 172572.00  | 4396.74 US\$   |
|                                                        |                                                                                                                                        |                                            | Total                    | 172,572.00 | 4,396.74       |

| Sl.No.                                                                             | IMPORT ITEM                                                      | Qty      | UOM          | CIF (Rs.)  | CIF (Currency) |
|------------------------------------------------------------------------------------|------------------------------------------------------------------|----------|--------------|------------|----------------|
| 1                                                                                  | SHEET MOULDING<br>COMPOUND (PLASTIC RAW<br>MATERIAL)<br>ENCLOSED | 1531.790 | K.G          | 152604.83  | 3829.48 US\$   |
|                                                                                    |                                                                  |          | <b>Total</b> | 152,604.83 | 3,829.48       |
| <b>Position:</b> Comments are awaited from D/o C&PC.<br><b>Decision: Deferred.</b> |                                                                  |          |              |            |                |